



सत्यमेव जयते

# The High Court of Judicature at Patna

## DAILY CAUSE LIST

(Published under the authority of the Hon'ble the Chief Justice)

### SUPPLEMENTARY CAUSE LIST OF DEFECT FREE CASES TO BE TAKEN UP

ON 23-04-2015

Thursday the 23rd April 2015

CHIEF JUSTICE'S COURT (AT 10:30 A.M.)

The Chief Justice

| SNo                  | Case No                                                                        | LT Party Detail                                                                                      | Pet Advocate                                     | Res Advocate                                                                                                            | Remarks |
|----------------------|--------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------|--------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------|---------|
| <b>FOR ADMISSION</b> |                                                                                |                                                                                                      |                                                  |                                                                                                                         |         |
| 1.                   | CR. MISC./39422/2012<br>QUASHING(302,307,1<br>QSH S.T                          | 5 RAM NARAIN MEHTA @ NARAIN MEHTA & ORS.<br>vs THE STATE OF BIHAR                                    | Mr.PRAVEEN KUMAR<br>AGRAWAL                      | Mr.PARMANAND PRASAD<br>(APP)<br>Mr.SUNIL KUMAR SINGH                                                                    |         |
| 2.                   | CR. MISC./39498/2012<br>QUASHING(420,323,5<br>QUASHING                         | 9 HINDUSTAN COCA COLA BEVERAGE<br>PVT. LTD. & ORS<br>vs STATE OF BIHAR & ANR                         | Mr.KUMAR MANISH<br>Mr.ANJANI KUMAR JHA           | Mr.J.UPADHYAY(APP)<br>Mr.ABHAY KUMAR SINHA                                                                              |         |
| 3.                   | CR. MISC./39553/2012<br>QUASHING(420)-IPC<br>QUASHING                          | 4 VIJAY KUMAR GUPTA @ VIJAY CHAND<br>GUPTA<br>vs THE STATE OF BIHAR                                  | Mr.BINOD KUMAR SINGH                             | Mr.M.K.KHARE(APP)                                                                                                       |         |
| 4.                   | CR. MISC./39573/2012<br>QUASHING(498A)-IPC<br>QSH COMPLAIN FOR C               | 5 JAY PRAKASH MAHTO<br>vs STATE OF BIHAR & ANR                                                       | Mr.KRISHNA KUMAR YADAV<br>Mr.RAVI SHANKER PANKAJ | Mr.UPENDRA KUMAR(APP)<br>Smt.CHHATESHWARI KUMARI<br>Mr.DEEPAK KUMAR<br>Mr.RANANJAY KUMAR<br>Mr.DHANANJAY KUMAR<br>GUPTA |         |
| 5.                   | CR. MISC./39584/2012<br>QUASHING(307/34,39<br>QSH S.T                          | 5 SURAJ PRAKASH SINGH @ VIJAY SINGH<br>vs THE STATE OF BIHAR                                         | Mr.SANJAY KUMAR JHA<br>Mr.ANANT KUMAR BHASKAR    | Mr.MADAN KUMAR (APP)                                                                                                    |         |
| 6.                   | CR. MISC./39611/2012<br>QUASHING(302,307,3<br>QSH F.I.R. FOR CON<br>part heard | 5 SHILENDRA KUMAR JHA<br>vs THE STATE OF BIHAR                                                       | Mr.SHAIENDRA KUMAR JHA                           | Mr.D.NANDAN(APP)                                                                                                        |         |
| 7.                   | CR. MISC./39646/2012<br>QUASHING(420/469/4<br>QSH F.I.R. FOR DIR               | 5 URMILA DEVI & ORS<br>vs STATE OF BIHAR & ANR                                                       | Mr.PRAVEEN KUMAR<br>AGRAWAL                      | Mr.RENUKA RATNAKAR (APP)<br>Mr.RAMA NAND PODDAR                                                                         |         |
| 8.                   | CR. MISC./40102/2012<br>QUASHING(498)-IPC<br>QSH COMPLAIN FOR C                | 4 KRISHNA PRASAD & ANR<br>vs STATE OF BIHAR & ANR                                                    | Mr.MANISH KUMAR<br>Mr.ARUN KR SINGH NO.3         | Mr.SHAIENDRA KUMAR-1<br>(APP)<br>Mr.SATYAVRAT VERMA                                                                     |         |
| 9.                   | CR. MISC./40105/2012<br>QUASHING(392)-IPC<br>QSH COMPLAIN FOR O                | 4 LAL BABU SAO<br>vs THE STATE OF BIHAR                                                              | Mr.SANJEET KUMAR SINGH<br>Mr.MRITUNJAY KUMAR     | Mr.UPENDRA KUMAR (APP)                                                                                                  |         |
| 10.                  | CR. MISC./40550/2012<br>QUASHING(227 CR.P.<br>QSH F.I.R. FOR DIS               | 4 NAGENDRA RAM<br>vs STATE OF BIHAR & ANR                                                            | Mr.RAJANI KANT PANDEY                            | Mr.TAPESHWAR<br>SHARMA(APP)                                                                                             |         |
| 11.                  | CR. MISC./41730/2012<br>QUASHING(92 FACTOR<br>QUASHING                         | 4 RAJESH GUPTA & ANR<br>vs THE STATE OF BIHAR                                                        | Mr.LAKSHMI KANT SHARMA<br>Mr.RAJESH KUMAR        | Mr.ANIL PRASAD SINGH (APP)                                                                                              |         |
| 12.                  | CR. MISC./41740/2012<br>QUASHING(420)-IPC<br>QSH COMPLAIN. FOR                 | 4 KIRAN SINGH & ANR.<br>vs STATE OF BIHAR & ANR                                                      | Mr.MIRA KUMARI                                   | Mr.SURESH PD.SINGH(APP)                                                                                                 |         |
| 13.                  | CR. MISC./41874/2012<br>QUASHING(13 P/C AC<br>QSH F.I.R. FOR DIR               | 3 RANJANA DEVI & ANR<br>vs THE STATE OF BIHAR & ORS                                                  | Mr.MANISH KUMAR                                  | Mr.ANIL KR.SINGH-1 (APP)<br>Mr.RAMAKANT SHARMA                                                                          |         |
| 14.                  | CR. MISC./41953/2012<br>QUASHING(135 ELECT<br>QSH F.I.R. FOR CON               | 3 SURENDRA PRASAD<br>vs THE STATE OF BIHAR & ORS                                                     | Mr.NIRMAL KUMAR                                  | Mr.BINOD KUMAR (APP)                                                                                                    |         |
| 15.                  | CR. MISC./42296/2012<br>QUASHING(307/435/4<br>QSH F.I.R. FOR CON               | 3 PRAMOD KUMAR<br>vs THE STATE OF BIHAR                                                              | Mr.DURGESH KUMAR                                 | Mr.A.M.P.MEHTA (APP)                                                                                                    |         |
| 16.                  | CR. MISC./42299/2012<br>QUASHING(498A)-IPC<br>QSH F.I.R. FOR CON               | 3 MD. TAJ QUESER @ TAJ QUESER & ORS.<br>vs STATE OF BIHAR & ANR                                      | Mr.ARUN KUMAR<br>Mr.SHANKAR KUMAR                | Mr.RAM SUMIRAN RAI (APP)                                                                                                |         |
| 17.                  | CR. MISC./42619/2012<br>QUASHING(427/430/4<br>QUASHING                         | 2 SUDHAKAR JHA<br>vs THE STATE OF BIHAR                                                              | Mr.ALOK KUMAR JHA                                | Mr.SATYANAND SHUKLA<br>(APP)                                                                                            |         |
| 18.                  | CR. MISC./42625/2012<br>QUASHING(302/34)-I<br>QUASHING                         | 2 YOGENDRA PANDEY<br>vs THE STATE OF BIHAR THROUGH HOME<br>SECRETARY, GOVERNMENT OF BIHAR, &<br>ORS. | Mr.PRABHAT RANJAN SINGH                          | Mr.S.D.SINGH YADAV (APP)                                                                                                |         |

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| <b>PATNA HIGH COURT</b> | <b>171</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b> |  |
|                         |            | Hon'ble The Chief Justice                   |  |

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| 19. | CR. MISC./42653/2012<br>QUASHING(406/420)-<br>QSH COMPLAIN FOR C | 2  | KRISHNANANDAN KUMAR @ KRISHNA<br>NANDAN KUMAR<br>vs STATE OF BIHAR & ANR                                        | Mr.SHAMBHU NATH<br>Mr.DAYA SHANKAR PD.<br>SHARMA         | Mr.SATYANAND SHUKLA<br>(APP)                   |
| 20. | CR. MISC./42678/2012<br>QUASHING(467,304/3<br>QSH F.I.R. FOR CON | 2  | BACHCHA PRASAD CHAUHAN<br>vs THE STATE OF BIHAR                                                                 | Mr.JANARDAN PRASAD<br>SINGH<br>Mr.ARBIND KUMAR SINGH     | Mr.C.SEN PD. SINGH (APP)                       |
| 21. | CR. MISC./42685/2012<br>QUASHING(420)-IPC<br>QSH COMPLAIN FOR C  | 2  | UPENDRA KUMAR<br>vs STATE OF BIHAR & ANR                                                                        | Mr.MD.IMTEYAZ AHMAD<br>Mr.AMIR ALAM                      | Mr.AKSHAY LAL PANDIT (APP)<br>Mr.KUMAR PRAVEEN |
| 22. | CR. MISC./42686/2012<br>QUASHING(302,201,1<br>QSH S.T            | 2  | MITHILESH KUMAR @ MITHILESH KUMAR<br>NIRALA<br>vs THE STATE OF BIHAR                                            | Mr.RAJEEV KUMAR                                          | Mr.UMESH LAL VERMA(APP)                        |
| 23. | CR. MISC./42688/2012<br>QUASHING(144 CR.P.<br>QSH COMPLAIN FOR O | 2  | MD. HASIB & ORS.<br>vs STATE OF BIHAR & ANR                                                                     | Mr.MD. QUMRUL HODA                                       | Mr.YOGENDRA KR.SINGH<br>(APP)                  |
| 24. | CR. MISC./42691/2012<br>QUASHING(307,436,3<br>QSH S.T            | 2  | SIYA LAL RAI<br>vs THE STATE OF BIHAR                                                                           | Mr.RAJESH KUMAR                                          | Mr.SATYAVRAT VERMA(APP)                        |
| 25. | CR. MISC./42692/2012<br>QUASHING(420/120B)<br>QSH COMPLAIN FOR C | 2  | SHASHI BHUSHAN SINGH @ SHASHI<br>BHUSAN<br>vs STATE OF BIHAR & ANR                                              | Mr.SATYA PRAKASH SINHA                                   | Mr.TARKESHWAR NATH<br>THAKUR (APP)             |
| 26. | CR. MISC./42696/2012<br>QUASHING(420,406,1<br>QSH F.I.R. FOR DIR | 2  | THE DIRECTION IN CHIEF OF MUSKAN<br>PARIYOJNA NAMELY RUDRA DEO @<br>RUDRA DEO NARAYAN<br>vs THE STATE OF BIHAR  | Mr.MRINAL KUMAR                                          | Mr.ASHA KUMARI (APP)                           |
| 27. | CR. MISC./42697/2012<br>QUASHING(22A MINIM<br>QSH COMPLAIN FOR C | 2  | SHANKAR MOTORS PVT. LTD.<br>vs THE STATE OF BIHAR                                                               | Mr.JITENDRA PRASAD SINGH                                 | Mr.SURESH PD.SINGH(APP)                        |
| 28. | CR. MISC./42709/2012<br>QUASHING(467,420,4<br>QSH COMPLAIN FOR C | 10 | BASUDEO YADAV & ANR.<br>vs STATE OF BIHAR & ANR                                                                 | Mr.ANIL KUMAR                                            | Mr.ANIL KUMAR SINGH 1 (APP)                    |
| 29. | CR. MISC./42714/2012<br>QUASHING(302,380/3<br>QSH F.I.R. FOR OTH | 2  | ANAR DEVI<br>vs THE STATE OF BIHAR                                                                              | Mr.RABINDRA PRASAD SINGH                                 | Mr.MAYANAND JHA (APP)                          |
| 30. | CR. MISC./42717/2012<br>QUASHING(227 CR.P.<br>QSH S.T            | 2  | PAWAN KUMAR & ANR.<br>vs STATE OF BIHAR & ANR                                                                   | Mr.SHAMBHU NATH                                          | Mr.SATYENDRA NR.SINGH<br>(APP)                 |
| 31. | CR. MISC./42722/2012<br>QUASHING(13 P/C AC<br>QUASHING           | 2  | RAM PRIT RAI<br>vs THE STATE OF BIHAR                                                                           | Mr.VIKASH KUMAR                                          | Mr.ANIL PD. SINGH (APP)                        |
| 32. | CR. MISC./42729/2012<br>QUASHING(406,420)-<br>QSH COMPLAIN FOR C | 2  | ABU QUASHER @ MD. ABU QUAISHER @<br>ABU QUAISER<br>vs STATE OF BIHAR & ANR                                      | Mr.MANISH KUMAR NO-2<br>Mr.MD. WALIUR RAHMAN             | Mr.RAJENDRA PD. NAT (APP)                      |
| 33. | CR. MISC./42731/2012<br>QUASHING(311 CR.P.<br>QSH F.I.R. FOR OTH | 2  | FAKANI DEVI & ORS.<br>vs STATE OF BIHAR & ANR                                                                   | Mr.PUSHPENDRA KUMAR<br>SINGH                             | Mr.RAM BACHAN SINGH (APP)                      |
| 34. | CR. MISC./42733/2012<br>QUASHING(245 CR.P.<br>QSH COMPLAIN. FOR  | 2  | MANOJ KUMAR SINGH & ORS.<br>vs THE STATE OF BIHAR                                                               | Mr.ADITYA PRAKASH SAHAY                                  | Mr./SMT.SUCHETA YADAV<br>(APP)                 |
| 35. | CR. MISC./42735/2012<br>QUASHING(498A,494,<br>QSH COMPLAIN FOR O | 5  | MITHILESH PRASAD @ MITHILESH<br>KUMAR<br>vs STATE OF BIHAR & ANR                                                | Mr.DEEPAK KUMAR                                          | Mr.RAJ BALLABH SINGH (APP)<br>Mr.MADHU PRASUN  |
| 36. | CR. MISC./42737/2012<br>QUASHING(304B,201,<br>QSH F.I.R. FOR DIR | 2  | PANCHAM SINGH & ORS.<br>vs THE STATE OF BIHAR                                                                   | Mr.AHTASHAM ALI KHAN                                     | Mr.NAWAL KISHORE (APP)                         |
| 37. | CR. MISC./42741/2012<br>QUASHING(498A,323,<br>QUASHING           | 2  | GAURI SHANKAR TIWARI & ORS<br>vs STATE OF BIHAR & ANR                                                           | Mrs.MADHURI LATA<br>Mr.MANISH KUMAR                      | Mr.ADITYA NR.SINGH 1 (APP)                     |
| 38. | CR. MISC./42743/2012<br>QUASHING(302,307,1<br>QSH F.I.R. FOR DIS | 2  | DHOBI YADAV & ORS<br>vs THE STATE OF BIHAR                                                                      | Mr.PARMANAND PD. NR. SAHI<br>Mr.BIRENDRA KUMAR<br>TIWARY | Mr.GANESH PD. SINGH (APP)                      |
| 39. | CR. MISC./42746/2012<br>QUASHING(447,323,3<br>QSH F.I.R. FOR OTH | 2  | RAJIV KUMAR & ORS<br>vs STATE OF BIHAR & ANR                                                                    | Mr.BIJAY KUMAR PANDEY<br>Mr.MUKESH KUMAR                 | Mr.RAM BACHAN SINGH (APP)                      |
| 40. | CR. MISC./42748/2012<br>QUASHING(205 CR.P.<br>QSH COMPLAIN FOR O | 2  | BINOD KUMAR MISHRA<br>vs STATE OF BIHAR & ANR                                                                   | Mr.DIGVIJAY KUMAR OJHA                                   | Mr.SHAILENDRA KR. SINGH<br>(APP)               |
| 41. | CR. MISC./42750/2012<br>QUASHING(379,323,5<br>QSH COMPLAIN FOR C | 2  | SRI KALAYAN SUNDER BOSE & ORS.<br>vs THE STATE OF BIHAR & ORS                                                   | Mr.SHOLA SANDHWAR<br>Mr.SUBODH KUMAR<br>GOSWAMI          | Mr.BINOD KUMAR (APP)                           |
| 42. | CR. MISC./42752/2012<br>QUASHING(467,468,4<br>QSH F.I.R. FOR OTH | 2  | SHEOJEE TIWARY @ SHIVJEE TIWARY<br>vs STATE OF BIHAR & ANR                                                      | Smt.ANITA KUMARI SINGH<br>Mr.BIMAL KUMAR                 | Mr.DR.RABINDRA KUMAR<br>(APP)                  |
| 43. | CR. MISC./42754/2012<br>QUASHING(420)-IPC<br>QSH COMPLAIN FOR C  | 2  | VINAY KUMAR VERMA<br>vs STATE OF BIHAR & ANR                                                                    | Mr.KUMAR ALOK<br>Mr.SUSHMA KUMARI                        | Mr.TAPESHWAR SHARMA<br>(APP)                   |
| 44. | CR. MISC./42755/2012<br>QUASHING(406,409,4<br>QUASHING           | 2  | HABIBUR RAHMAN<br>vs THE STATE OF BIHAR THROUGH THE<br>SECRETARY DEPARTMENT OF FINANCE<br>GOVT. OF BIHAR & ORS. | Mr.RANJEET KUMAR SINGH<br>Mr.PAWAN KUMAR SINGH           | Mr.MAYANAND JHA(APP)                           |
| 45. | CR. MISC./42766/2012<br>QUASHING(227 CR.P.<br>QSH S.T            | 2  | MAHESH PRASAD & ORS.<br>vs STATE OF BIHAR & ANR                                                                 | Mr.ANIL KUMAR SINGH                                      | Mr.H.A.KHAN(APP)                               |
| 46. | CR. MISC./42769/2012<br>QUASHING(323,417,5<br>QSH COMPLAIN FOR C | 2  | SURENDRA KUMAR @ MUNNA & ANR<br>vs STATE OF BIHAR & ANR                                                         | Mr.UDAY KUMAR<br>Mr.MRITYUNJAY KUMAR                     | Mr.MEENA SINGH(APP)                            |
| 47. | CR. MISC./42775/2012<br>QUASHING(406)-IPC<br>QSH COMPLAIN FOR C  | 2  | RAMESHWAR SINGH & ORS.<br>vs STATE OF BIHAR & ANR                                                               | Smt.USHA KUMARI SINGH<br>Mr.JITENDRA KUMAR ROY-1         | Mr.TAPESHWAR SHARMA<br>(APP)                   |

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| <b>PATNA HIGH COURT</b> | <b>172</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b><br>Hon'ble The Chief Justice |  |
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| 48. | CR. MISC./42778/2012<br>QUASHING(379/420/1<br>QSH F.I.R. FOR CON                         | 2 | DIP KUMAR @ DIPAK KUMAR & ANR.<br>vs THE STATE OF BIHAR             | Mr.SHIVENDRA KUMAR<br>SINHA                                                               | Mr.MANOJ KUMAR (APP)                                                      |
| 49. | CR. MISC./42782/2012<br>QUASHING(366A,34)-<br>QSH S.T                                    | 2 | BISHWAJEET KUMAR<br>vs STATE OF BIHAR & ANR                         | Mr.KAMAL KUMAR SINHA                                                                      | Mr.RAJ KISHORE SINGH(APP)<br>Mr.ANIL KR SINGH NO. 6                       |
| 50. | CR. MISC./42821/2012<br>QUASHING(498A/323/<br>QSH COMPLAIN FOR C                         | 5 | SUSHIL KUMAR<br>vs STATE OF BIHAR & ANR                             | Mr.SHAILENDRA KUMAR<br>SINGH                                                              | Mr.MD.ANSARUL HAQUE<br>(APP)<br>Mr.SANJIV KUMAR<br>Mr.MOHAMMED ABU HAIDAR |
| 51. | CR. MISC./42840/2012<br>QUASHING(188)-IPC<br>QSH F.I.R. FOR OTH                          | 2 | NARAD SINGH<br>vs THE STATE OF BIHAR & ORS                          | Mrs.ANJU KUMARI @ ANJU<br>NARAIN<br>Mr.UMESH KUMAR ROY<br>Mr.PRANAB BARDHAN               | Mr.MANOJ KUMAR(APP)                                                       |
| 52. | CR. MISC./42854/2012<br>QUASHING(323,504,3<br>QSH COMPLAIN FOR C                         | 2 | ANIL KUMAR<br>vs STATE OF BIHAR & ANR                               | Mr.SUBODH KUMAR<br>Mr.RAJAN GHOSHRAVE                                                     | Mr.M.K.NIRALA(APP)                                                        |
| 53. | CR. MISC./42855/2012<br>QUASHING(467,468,4<br>QSH F.I.R. FOR CON                         | 2 | BIDHANAND SUKLA & ORS.<br>vs STATE OF BIHAR & ANR                   | Mr.AWADHESH KUMAR<br>SINGH<br>Mr.PRAMOD KUMAR SINGH                                       | Mr.S.M.RAHMAN (APP)                                                       |
| 54. | CR. MISC./42864/2012<br>QUASHING(302,34)-I<br>QSH F.I.R. FOR CON                         | 2 | SIYA RAM SAO & ANR<br>vs STATE OF BIHAR & ANR                       | Mr.JAY KUMAR                                                                              | Mr.UPENDRA KUMAR(APP)                                                     |
| 55. | CR. MISC./42866/2012<br>QUASHING(304)-IPC<br>QUASHING                                    | 2 | SITA RAM PRASAD SINGH @ SITA RAM<br>SINGH<br>vs THE STATE OF BIHAR  | Mr.RADHA KRISHNA SINGH<br>Mr.RAJIV KUMAR<br>Mr.GANJENDRA KUMAR<br>SINGH                   | Mr.A.A.KHAN(APP)                                                          |
| 56. | CR. MISC./42867/2012<br>QUASHING(302,323,1<br>QSH S.T                                    | 2 | JAGMOHAN RAM<br>vs THE STATE OF BIHAR                               | Mr.BIRENDRA KUMAR SINGH                                                                   | Mr.J.N.THAKUR(APP)                                                        |
| 57. | CR. MISC./42929/2012<br>QUASHING(467/420/4<br>QSH COMPLAIN FOR C                         | 2 | SANJAY KUMAR & ANR<br>vs THE STATE OF BIHAR                         | Mr.KUMARI RITAMBHARA                                                                      | Mr.J.UPADHYAY (APP)                                                       |
| 58. | CR. MISC./42930/2012<br>QUASHING(379/323/3<br>QSH COMPLAIN FOR C                         | 2 | NEERAJ KUMAR SINGH<br>vs STATE OF BIHAR & ANR                       | Mr.BHARAT LAL                                                                             | Mr.B.N.PANDEY A(PP)                                                       |
| 59. | CR. MISC./42933/2012<br>QUASHING(447/379)-<br>QUASHING                                   | 2 | SHEOJI KUNWAR<br>vs THE STATE OF BIHAR & ORS                        | Mr.PRAMOD MAN BANSH<br>Mr.KRISHNA BALLABHA<br>SHARMA                                      | Mr.MAYANAND JHA (APP)                                                     |
| 60. | CR. MISC./42934/2012<br>QUASHING(307/379/4<br>QSH F.I.R. FOR CON                         | 2 | MANOJ RAI & ORS.<br>vs THE STATE OF BIHAR                           | Mr.RAVI PRAKASH<br>Mr.VIVEKA NAND SINGH                                                   | Mr.SHAILENDRA KUMAR-1<br>(APP)                                            |
| 61. | CR. MISC./43001/2012<br>QUASHING(420,406,3<br>QSH COMPLAIN FOR C                         | 2 | CHETAN SINHA @ CHETAN KUMAR<br>SINHA<br>vs STATE OF BIHAR & ANR     | Mr.SATYAVRAT VERMA                                                                        | Mr./SMT.SHARDANAND JHA<br>(APP)                                           |
| 62. | CR. MISC./43018/2012<br>QUASHING(406,420,1<br>QSH COMPLAIN. FOR                          | 2 | NARENDRA KUMAR SINGH & ANR<br>vs STATE OF BIHAR & ANR               | Mr.RADHA KRISHNA SINGH<br>Mr.RAJIV KUMAR<br>Mr.GANJENDRA KUMAR<br>SINGH                   | Mr.M.HAQUE(APP)                                                           |
| 63. | CR. MISC./43028/2012<br>QUASHING(498A,323,<br>QSH F.I.R. FOR OTH                         | 2 | RAJENDRA SINGH & ORS.<br>vs STATE OF BIHAR & ANR                    | Mr.BIRENDRA KUMAR SINGH                                                                   | Mr.J.N.THAKUR (APP)                                                       |
| 64. | CR. MISC./43043/2012<br>QUASHING(323,504)-<br>QSH COMPLAIN FOR C                         | 2 | GORAKH NATH UPADHYAY & ORS.<br>vs STATE OF BIHAR & ANR              | Mr.SUNIL KUMAR<br>Mr.SUSHANT KUMAR                                                        | Mr.ANIL KUMAR SINGH(APP)                                                  |
| 65. | CR. MISC./43081/2012<br>QUASHING(448,380,3<br>QSH COMPLAIN FOR C                         | 2 | FUKAN PANDIT @ SIDDHNATH PANDEY &<br>ORS<br>vs STATE OF BIHAR & ANR | Mr.SHYAMAL PRAKASH<br>Mr.RANA RANVIJAY PRATAP<br>Mr.SANJEEV KUMAR<br>Mr.UDAY PRATAP SINGH | Mr.C.JAWAHAR (APP)                                                        |
| 66. | CR. MISC./43084/2012<br>QUASHING(409,420,4<br>QSH F.I.R. FOR DIR                         | 2 | NEEBU LAL PRASAD<br>vs STATE OF BIHAR & ANR                         | Mr.RADHA MOHAN SINGH                                                                      | Mr.IFTEKHAR MAHMOOD<br>(APP)                                              |
| 67. | CR. MISC./43109/2012<br>QUASHING(394)-IPC<br>QSH COMPLAIN FOR O<br>IN (CR. WJC/931/2012) | 1 | MD. JAWAID MANZOOR<br>vs STATE OF BIHAR & ANR                       | Mr.SAURABH KUMAR<br>Mr.SAURABH KUMAR                                                      | Mr.GAUTAM BOSE (AAG8)<br>Mr.GAUTAM BOSE-AAG8                              |
| 68. | CR. MISC./43116/2012<br>QUASHING(420,468,4<br>QSH F.I.R. FOR CON                         | 2 | GOVIND KUMAR @ GOVIND JHA<br>vs THE STATE OF BIHAR                  | Mr.RAM JANAM MAHARAJ                                                                      | Mr.BHARAT BHUSHAN(APP)                                                    |
| 69. | CR. MISC./43120/2012<br>QUASHING(420)-IPC<br>QSH COMPLAIN FOR C                          | 2 | BACHCHA PRASAD<br>vs STATE OF BIHAR & ANR                           | Mr.ADITYA NATH JHA                                                                        | Mr.SHAKIR AHMAD (APP)                                                     |
| 70. | CR. MISC./43122/2012<br>QUASHING(379,427,3<br>QSH COMPLAIN FOR C                         | 2 | RAVI KUMAR AVINASH<br>vs STATE OF BIHAR & ANR                       | Mr.MUKESH KUMAR                                                                           | Mr.ABHAY KUMAR 1 (APP)                                                    |
| 71. | CR. MISC./43125/2012<br>QUASHING(406,420,1<br>QSH F.I.R. FOR CON                         | 2 | KHIRO DEVI & ANR<br>vs THE STATE OF BIHAR & ORS                     | Mr.RADHA MOHAN SINGH                                                                      | Mr.BHARAT BHUSHAN(APP)                                                    |

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| 72. CR. MISC./43127/2012<br>QUASHING(465,468,1<br>QSH COMPLAIN. FOR  | 2 RAJENDRA PRASAD<br>vs STATE OF BIHAR & ANR       | Mr.RAJKUMAR RAJESH<br>Mr.VIJAY KUMAR<br>Mr.GIRISH CHANDRA<br>Mr.RAJKUMAR RAJESH | Mr.PRANAV KUMAR(APP)      |
| 73. CR. MISC./43131/2012<br>QUASHING(420,406,1<br>QUASHING           | 2 VIJAY KUMAR CHOUDHARY<br>vs STATE OF BIHAR & ANR | Mr.ASHWINI KUMAR GUPTA<br>Mr.BAIDYA NATH THAKUR                                 | Mr.IFTEKHAR MAHMOOD (APP) |
| 74. CR. MISC./43137/2012<br>QUASHING(420,467,4<br>QSH F.I.R. FOR DIR | 2 SAUDAGAR YADAV<br>vs THE STATE OF BIHAR          | Mr.GAURI SHANKAR PRASAD                                                         | Mr.DR.M.K.GAUTAM(APP)     |
| 75. CR. MISC./43140/2012<br>QUASHING(144 CR.P.<br>QSH COMPLAIN FOR O | 2 GANGA PRASAD<br>vs STATE OF BIHAR & ANR          | Mr.SUDARSHAN SHARMA                                                             | Mr.ASHRAF ANSARI (APP)    |

**FOR HEARING**

|                                     |                                                             |                    |                                                                                                                                                  |
|-------------------------------------|-------------------------------------------------------------|--------------------|--------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. CR. MISC./20180/2008<br>QUASHING | 12 KHURSHID ALAM @ MD.NASIM SHAD<br>vs STATE OF BIHAR & ANR | Mr.SUBODH KUMAR -1 | Mr.J.S.PD.SINGH (APP)<br>Mr.DR. MANOJ KUMAR<br>Mr.BINOD KUMAR SINGH<br>Mr.DR.MANOJ KUMAR<br>Mr.ANIL KUMAR MISHRA<br>Mr.JABEEN FATIMA (IN PERSON) |
|-------------------------------------|-------------------------------------------------------------|--------------------|--------------------------------------------------------------------------------------------------------------------------------------------------|

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**Thursday the 23rd April 2015**  
**SESSION'S COURT (AT 10:30 A.M.)**  
**Mr. Justice Iqbal Ahmed Ansari**

| SNo                         | Case No                             | LT Party Detail                                                            | Pet Advocate                                                          | Res Advocate                                                                  | Remarks |
|-----------------------------|-------------------------------------|----------------------------------------------------------------------------|-----------------------------------------------------------------------|-------------------------------------------------------------------------------|---------|
| <b><u>FOR ADMISSION</u></b> |                                     |                                                                            |                                                                       |                                                                               |         |
| 1.                          | CR. MISC./45909/2014<br>A.BAIL      | 1 UPENDRA SINGH @ UPENDRA PRASAD SINGH<br>vs THE STATE OF BIHAR            | Mr.PRABHAT KUMAR                                                      | Mr.RAM ANURAG SINGH (APP)                                                     |         |
| 2.                          | CR. MISC./45912/2014<br>A.BAIL      | 1 NIRANJAN MAHTO<br>vs THE STATE OF BIHAR                                  | Mr.VIRENDRA KUMAR                                                     | Mr.GULNAR BEGUM (APP)                                                         |         |
| 3.                          | CR. MISC./45913/2014<br>A.BAIL      | 1 NAYEEM MIAN & ORS.<br>vs THE STATE OF BIHAR                              | Mr.BINAY KUMAR<br>Mr.MD. NAJMUL HODDA                                 | Mr.S.D. SINGH YADAV (APP)                                                     |         |
| 4.                          | CR. MISC./45915/2014<br>A.BAIL      | 1 KIRAN TIWARI & ANR.<br>vs THE STATE OF BIHAR                             | Mr.BIMLESH KUMAR PANDEY                                               | Mr.ANISH CHANDRA (APP)                                                        |         |
| 5.                          | CR. MISC./45946/2014<br>A.BAIL      | 1 GAURAV KUMAR<br>vs THE STATE OF BIHAR                                    | Mr.KALYAN SHANKAR<br>Mr.BINDHYACHAL RAI                               | Mr.JAGDHAR PD.(APP)                                                           |         |
| 6.                          | CR. MISC./45947/2014<br>A.BAIL      | 1 CHHOTELAL SINGH<br>vs THE STATE OF BIHAR                                 | Mr.UDAY KUMAR                                                         | Mr.ABHAY KUMAR-I(APP)                                                         |         |
| 7.                          | CR. MISC./45948/2014<br>A.BAIL      | 1 MD. JAMSHED @ JAFI & ANR<br>vs THE STATE OF BIHAR                        | Mr.RANA SANJAY KUMAR SINGH                                            | Mr.KR.RANJIT RANJAN(APP)                                                      |         |
| 8.                          | CR. MISC./45949/2014<br>A.BAIL      | 1 MD. ISMAIL @ ESMAIL & ANR<br>vs THE STATE OF BIHAR                       | Mr.RAM PRAWESH KUMAR                                                  | Mr.YOGENDRA KUMAR SINGH(APP)                                                  |         |
| 9.                          | CR. MISC./45953/2014<br>A.BAIL      | 1 BIRO YADAV & ANR<br>vs THE STATE OF BIHAR                                | Mr.RANJAN KUMAR JHA                                                   | Mr.BRAJ KISHORE PD.(APP)                                                      |         |
| 10.                         | CR. MISC./45954/2014<br>A.BAIL      | 1 GULABI DEVI & ORS.<br>vs THE STATE OF BIHAR                              | Mr.BACHAN JEE OJHA                                                    | Mr.SANJAY KUMAR TIWARY(APP)<br>Mr.SATYENDRA KUMAR BHATNAGAR                   |         |
| 11.                         | CR. MISC./45960/2014<br>A.BAIL      | 1 LAKHINDRA SAH<br>vs THE STATE OF BIHAR                                   | Mr.NEERAJ KUMAR ALIAS SANIDH                                          | Mr.MEENA SINGH(APP)                                                           |         |
| 12.                         | CR. MISC./45968/2014<br>A.BAIL      | 1 MUNILAL MANDAL<br>vs THE STATE OF BIHAR                                  | Mr.SHAILESH KUMAR<br>Mr.SATISH KUMAR SINHA                            | Mr.NARENDRA KR.SINGH(APP)                                                     |         |
| 13.                         | CR. MISC./45977/2014<br>A.BAIL      | 1 MD. JAKIR @ JAKIR MIAN<br>vs THE STATE OF BIHAR                          | Mr.VIJAY KUMAR                                                        | Mr.SANJAY KUMAR(APP)                                                          |         |
| 14.                         | CR. MISC./45983/2014<br>A.BAIL      | 4 DR. MRITUNJAY KUMAR<br>vs THE STATE OF BIHAR                             | Mr.SANJAY KUMAR                                                       | Mr.RENU KUMARI(APP)<br>Mr.SHASHIKANT YADAV                                    |         |
| 15.                         | CR. MISC./46005/2014<br>A.BAIL      | 1 NILU DEVI & ORS<br>vs THE STATE OF BIHAR                                 | Mr.PUSHPENDRA KUMAR SINGH                                             | Mr.SMT.SANGEETA SHARMA (APP)                                                  |         |
| 16.                         | CR. MISC./46011/2014<br>A.BAIL      | 1 ASGAR MIAN<br>vs STATE OF BIHAR & ANR                                    | Mr.RAVI SHANKER PANKAJ<br>Mr.AMRENDRA KR @ DR. AMRENDRA KR            | Mr.ANITA KUMARI(APP)                                                          |         |
| 17.                         | CR. MISC./46017/2014<br>A.BAIL      | 1 ABHISHEK CHAUDHARY @ ABHISHEK KUMAR CHAUDHARY<br>vs STATE OF BIHAR & ANR | Mr.RAVI BHUSHAN PRASAD SINHA                                          | Mr.DR.RAVINDRA KUMAR (APP)<br>Mr.HARISH KUMAR                                 |         |
| 18.                         | CR. MISC./46021/2014<br>A.BAIL      | 1 MANDO DEVI<br>vs THE STATE OF BIHAR                                      | Mr.RAVI SHANKER PANKAJ<br>Mr.AMRENDRA KR @ DR. AMRENDRA KR            | Mr.DR. KUMAR UDAY PRATAP (APP)                                                |         |
| 19.                         | CR. MISC./46023/2014<br>with A.BAIL | 1 JAI PRAKASH MAHTO<br>vs THE STATE OF BIHAR                               | Mr.RAJANI RANJAN PD. SINGH<br>Mr.AJAY KUMAR SINGH                     | Mr.GOPESH KUMAR(APP)                                                          |         |
| 20.                         | CR. MISC./9555/2015<br>A.BAIL       | 1 ABHISHEK KUMAR @ ABHISHEK KUMAR BHARTI<br>vs THE STATE OF BIHAR          | Mr.DIWAKAR PRASAD KARN<br>Mr.CHANDRA SHEKHAR ANAND                    | Mr.UDAY PRATAP SINGH(APP)                                                     |         |
| 21.                         | CR. MISC./46024/2014<br>A.BAIL      | 1 ANIL DAS<br>vs THE STATE OF BIHAR                                        | Mr.RAM NARESH RAY<br>Mr.DR.MRITYUNJAYA KR.GAUTAM<br>Mr.YOGENDRA KUMAR | Mr.DASHRATH MEHTA (APP)<br>Ms.RASHMI KUMARI MANDILWAR<br>Mr.NITYA NAND NEERAJ |         |
| 22.                         | CR. MISC./46027/2014<br>A.BAIL      | 1 SAMIR ALAM @ MD. SAMIR<br>vs STATE OF BIHAR & ANR                        | Mr.SARVESHVAR TIWARY                                                  | Mr.NAND KUMAR (APP)                                                           |         |
| 23.                         | CR. MISC./46029/2014<br>A.BAIL      | 1 RAMBABU MANDAL<br>vs THE STATE OF BIHAR                                  | Mr.PRAKASH CHANDRA JHA<br>Mr.ARBIND KUMAR SINGH                       | Mr.PRONATI SINGH (APP)                                                        |         |
| 24.                         | CR. MISC./46035/2014<br>A.BAIL      | 1 PAWAN KUMAR @ BABLU KUMAR @ BABLU PATEL<br>vs STATE OF BIHAR & ANR       | Mr.BELA SINGH<br>Mr.RAJEEV RANJAN                                     | Mr.SATYAVRAT VERMA(APP)                                                       |         |
| 25.                         | CR. MISC./46036/2014<br>A.BAIL      | 1 PROF. AWADH KISHORE SINGH & ORS<br>vs THE STATE OF BIHAR                 | Mr.JITENDRA NARAIN SINHA<br>Mr.ROHIT KUMAR                            | Mr.SHYAM BIHARI SINGH(APP)<br>Mr.ARUN KUMAR<br>Mr.BIPIN KUMAR                 |         |
| 26.                         | CR. MISC./46041/2014<br>A.BAIL      | 1 UPENDRA MANJHI<br>vs STATE OF BIHAR & ANR                                | Mr.ARJUN PD. KESHRI                                                   | Mr.PREM KUMAR JHA(APP)                                                        |         |
| 27.                         | CR. MISC./46045/2014<br>A.BAIL      | 1 HIRA CHAUDHARY & ORS<br>vs THE STATE OF BIHAR                            | Mr.NILESH KUMAR                                                       | Mr.GANESH PD.SINGH(APP)                                                       |         |
| 28.                         | CR. MISC./46048/2014<br>A.BAIL      | 1 MD. GULAM RASOOL @ GULAM RASOOL & ORS<br>vs THE STATE OF BIHAR           | Mr.DIWAKAR PRASAD KARN<br>Mr.CHANDRA SHEKHAR ANAND                    | Mr.AMBIKA BHAGAT(SPL. P.P.)                                                   |         |
| 29.                         | CR. MISC./46052/2014<br>A.BAIL      | 1 MANORANJAN SINGH @ MANORANJAN KUMAR SINGH<br>vs THE STATE OF BIHAR       | Mr.AMARNATH JHA                                                       | Mr.ANUJ KUMAR SRIVASTAVA(APP)                                                 |         |
| 30.                         | CR. MISC./46069/2014<br>with A.BAIL | 1 NANDU CHAUDHARY<br>vs THE STATE OF BIHAR                                 | Mr.SURESH PRASAD SHARMA                                               | Mr.DILIP KUMAR (APP)                                                          |         |
| 31.                         | CR. MISC./46556/2014<br>A.BAIL      | 1 SANGITA DEVI<br>vs THE STATE OF BIHAR                                    | Mr.SURESH PRASAD SHARMA                                               | Mr.R.B.RAI RAMAN(APP)                                                         |         |
| 32.                         | CR. MISC./46076/2014<br>A.BAIL      | 1 MITHLESH DEVI & ORS<br>vs THE STATE OF BIHAR                             | Mr.PRAVIN KUMAR<br>Mr.NILESH KUMAR                                    | Mr.RAM NARESH RAY(APP)                                                        |         |

|                         |            |                                                                               |
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| <b>PATNA HIGH COURT</b> | <b>175</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b><br>Mr. Justice Iqbal Ahmed Ansari |
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|-----|----------------------------------------|---|------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------|
| 33. | CR. MISC./46085/2014<br>A.BAIL         | 1 | MANJAY PASWAN<br>vs THE STATE OF BIHAR                                 | Mr.SURENDRA KISHORE<br>THAKUR                                                                                                  | Mr.SMT. RENU KUMARI(APP)<br>Mr.BIJAY BHUSHAN PRASAD                 |
| 34. | CR. MISC./46099/2014<br>A.BAIL         | 1 | JALIL MIAN & ORS<br>vs THE STATE OF BIHAR                              | Mr.NARESH CHANDRA<br>VERMA<br>Mr.LAKSHMI KANT TIWARY                                                                           | Mr.J.N. THAKUR (APP)                                                |
| 35. | CR. MISC./46103/2014<br>A.BAIL         | 1 | MD. ASHRAF @ GULAM AHMAD RAZA &<br>ORS<br>vs THE STATE OF BIHAR        | Mr.BIJAY BHUSHAN PRASAD                                                                                                        | Mr.MANISH KR. 2(APP)                                                |
| 36. | CR. MISC./46108/2014<br>A.BAIL         | 1 | MANORANJAN KUMAR & ANR.<br>vs THE STATE OF BIHAR                       | Mr.BINAY KUMAR<br>Mr.MD. NAJMUL HODDA                                                                                          | Mr.PARMESHWAR MEHTA<br>(APP)                                        |
| 37. | CR. MISC./46118/2014<br>A.BAIL         | 1 | KARMACHARI SAH<br>vs THE STATE OF BIHAR                                | Mr.BRIJ KISHOR MISHRA<br>Mr.SACHIDA NAND RAI                                                                                   | Mr.DINESH SINGH (APP)                                               |
| 38. | CR. MISC./46120/2014<br>A.BAIL         | 1 | MANOJ CHAUHAN & ORS<br>vs THE STATE OF BIHAR                           | Mr.PRAMOD MISHRA<br>Mr.VIJAY KUMAR MUKUL<br>Mr.JYOTI PRABHAKAR                                                                 | Mr.PRONATI SINGH(APP)                                               |
| 39. | CR. MISC./46121/2014<br>A.BAIL         | 1 | BISHU YADAV & ORS.<br>vs THE STATE OF BIHAR                            | Mr.ANIL PRASAD SINGH                                                                                                           | Mr.RAM SHANKAR DAS<br>(SPL.PP)                                      |
| 40. | CR. MISC./46129/2014<br>A.BAIL         | 1 | MUSTAKIM & ANR.<br>vs THE STATE OF BIHAR                               | Mr.FIROZ AHMAD                                                                                                                 | Mr.SADANAND PASWAN (APP)                                            |
| 41. | CR. MISC./46134/2014<br>A.BAIL         | 1 | VINAY RAI<br>vs THE STATE OF BIHAR                                     | Mr.AMITABH BHARDWAJ<br>Mr.PRAMOD KUMAR SINGH<br>Mr.AWADHESH KUMAR<br>SINGH                                                     | Mr.NITYANAND(APP)                                                   |
| 42. | CR. MISC./46135/2014<br>with<br>A.BAIL | 1 | GAURAV KUMAR<br>vs THE STATE OF BIHAR                                  | Mr.SWAPNIL KUMAR SINGH                                                                                                         | Mr.AJAY KUMAR NO.1(APP)                                             |
| 43. | CR. MISC./47407/2014<br>A.BAIL         | 1 | GOPI YADAV<br>vs THE STATE OF BIHAR                                    | Mr.PRAMOD KUMAR SINGH                                                                                                          | Mr.SATYENDRA PD.(APP)                                               |
| 44. | CR. MISC./46138/2014<br>A.BAIL         | 1 | GAGAN KUMAR @ GAGAN KUMAR<br>SHARMA<br>vs THE STATE OF BIHAR           | Mr.KUMAR GOUTAM<br>Mr.S. D. YADAV                                                                                              | Mr.ASHA KUMARI (APP)<br>Mr.AJIT KUMAR                               |
| 45. | CR. MISC./46141/2014<br>A.BAIL         | 1 | VIJAY KUMAR<br>vs THE STATE OF BIHAR                                   | Mr.GAGAN DEO YADAV                                                                                                             | Mr.MD.ASLAM ANSARI(APP)                                             |
| 46. | CR. MISC./46142/2014<br>A.BAIL         | 1 | RAJ KUMAR SAH<br>vs THE STATE OF BIHAR                                 | Mr.AMRENDRA KUMAR                                                                                                              | Mr.U.S.P.SINGH(APP)                                                 |
| 47. | CR. MISC./46144/2014<br>A.BAIL         | 1 | SANTOSH KUMAR @ SANTOSH YADAV<br>vs STATE OF BIHAR & ANR               | Mr.ASHOK KUMAR<br>Mr.BINOD KUMAR SINHA                                                                                         | Mr.KALYAN SHANKAR(APP)                                              |
| 48. | CR. MISC./46146/2014<br>A.BAIL         | 1 | JAY PRAKASH RAM @ JAI PRAKASH RAM<br>& ANR<br>vs THE STATE OF BIHAR    | Mr.DHANANJAY MISHRA                                                                                                            | Mr.RAJ KISHORE SINGH(APP)                                           |
| 49. | CR. MISC./46189/2014<br>A.BAIL         | 1 | JAY PRAKASH NARAYAN @ LOHA & ORS.<br>vs THE STATE OF BIHAR             | Mr.KUMAR GOUTAM<br>Mr.S. D. YADAV                                                                                              | Mr.GANESH PRASAD SINGH<br>(APP)                                     |
| 50. | CR. MISC./46194/2014<br>A.BAIL         | 1 | BHARAT BHUSHAN KUMAR<br>vs THE STATE OF BIHAR                          | Mr.DHARMENDRA JHA<br>Mr.VINAY KUMAR MISHRA                                                                                     | Mr.INDU KUMARI SRIVASTAVA<br>(APP)                                  |
| 51. | CR. MISC./46201/2014<br>A.BAIL         | 1 | MANOJ KUMAR<br>vs STATE OF BIHAR & ANR                                 | Mr.MANOJ KUMAR PANDEY<br>Mr.SANJAY KUMAR PANDEY                                                                                | Mr.BHANU PRATAP<br>SINGH(APP)<br>Mr.GAUTAM SHAH                     |
| 52. | CR. MISC./46209/2014<br>with<br>A.BAIL | 1 | DHARMENDRA MUKHIYA<br>vs THE STATE OF BIHAR                            | Mr.RANJEET KUMAR MISHRA                                                                                                        | Mr.INDU BALA PANDEY(APP)                                            |
| 53. | CR. MISC./46266/2014<br>A.BAIL         | 1 | UPENDRA MUKHIYA<br>vs THE STATE OF BIHAR                               | Mr.RANJEET KUMAR MISHRA                                                                                                        | Mr.GOPESH KUMAR (APP)                                               |
| 54. | CR. MISC./46214/2014<br>A.BAIL         | 1 | SHANKAR PRASAD & ORS<br>vs THE STATE OF BIHAR                          | Mr.KRISHNA KUMAR YADAV<br>Mr.RAVI SHANKER PANKAJ                                                                               | Mr.YOGENDRA KUMAR (APP)                                             |
| 55. | CR. MISC./46216/2014<br>A.BAIL         | 1 | SANJAY KUMAR @ SANJAY KUMAR<br>SUMAN<br>vs THE STATE OF BIHAR          | Mr.AMBUJ NAYAN CHAUBEY<br>Mr.ASHOK KUMAR GARG<br>Mr.GOPAL SWAROOP DUBEY<br>Mr.DINESHWAR PANDEY<br>Mr.YOGENDRA KUMAR<br>DWIVEDI | Mr.NIRMAL KUMAR<br>SINHA(APP)<br>Mr.SURESH PRASAD SAH @<br>BARANWAL |
| 56. | CR. MISC./46219/2014<br>A.BAIL         | 1 | FIROJA KHATOON<br>vs STATE OF BIHAR & ANR                              | Mr.ALOK KUMAR ALOK                                                                                                             | Mr.A.DAYAL (APP)                                                    |
| 57. | CR. MISC./46220/2014<br>A.BAIL         | 1 | TUFANI SHARMA<br>vs STATE OF BIHAR & ANR                               | Mr.RAJANI KANT SINGH<br>Mr.ANGAD KUNWAR                                                                                        | Mr.S. EHETESHMUDDIN (APP)                                           |
| 58. | CR. MISC./46222/2014<br>A.BAIL         | 1 | ANUP KUMAR & ORS<br>vs THE STATE OF BIHAR                              | Mr.MADHU PRASUN                                                                                                                | Mr.AMBIKA BHAGAT(SPL.P.P.)                                          |
| 59. | CR. MISC./46223/2014<br>A.BAIL         | 1 | ANAND KUMAR @ SHARMA<br>vs THE STATE OF BIHAR                          | Mr.DUDHESHWAR SINGH                                                                                                            | Mr.UDAY CHANDRA PRASAD<br>(APP)                                     |
| 60. | CR. MISC./46228/2014<br>with<br>A.BAIL | 1 | ALOK KUMAR<br>vs THE STATE OF BIHAR                                    | Mr.RANJAN KUMAR<br>SRIVASTAVA                                                                                                  | Mr.PARMANAND KUMAR (APP)                                            |
| 61. | CR. MISC./46628/2014<br>with<br>A.BAIL | 1 | NARSINGH PRASAD GUPTA<br>vs THE STATE OF BIHAR                         | Mr.RANJAN KUMAR<br>SRIVASTAVA                                                                                                  | Mr.ASHOK KR.SINGH 1(APP)                                            |
| 62. | CR. MISC./48690/2014<br>with<br>A.BAIL | 1 | QUAISHER RASHEED<br>vs THE STATE OF BIHAR                              | Mr.RANJAN KUMAR<br>SRIVASTAVA                                                                                                  | Mr.RENU KUMARI(APP)                                                 |
| 63. | CR. MISC./50759/2014<br>with<br>A.BAIL | 3 | MAHESH JHA<br>vs THE STATE OF BIHAR                                    | Mr.RANJAN KUMAR<br>SRIVASTAVA                                                                                                  | Mr.MD.ANSURAL HAQUE (APP)                                           |
| 64. | CR. MISC./44514/2014<br>A.BAIL         | 1 | HARI SHANKAR SINGH<br>vs THE STATE OF BIHAR                            | Mr.OM PRAKASH SINGH<br>Mr.RANJAN KUMAR<br>SRIVASTAVA                                                                           | Mr.DR. M.K. GAUTAM (APP)                                            |
| 65. | CR. MISC./46229/2014<br>A.BAIL         | 1 | PINTU SINGH & ANR<br>vs THE STATE OF BIHAR                             | Mr.MUKESH KUMAR SINGH<br>Mr.SMT. ANURADHA SINGH                                                                                | Mr.SHYAM BIHARI SINGH(APP)<br>Mr.DILIP KUMAR SINGH                  |
| 66. | CR. MISC./46236/2014<br>A.BAIL         | 1 | MD. TANWEER @ TANWEER @ MD.<br>TANWEER ALAM<br>vs STATE OF BIHAR & ANR | Mr.SANJAY SINGH<br>Mr.ANINDITA MUKHERJEE                                                                                       | Mr.MD.SUFYAN (APP)                                                  |
| 67. | CR. MISC./46240/2014<br>A.BAIL         | 1 | DINESH SAO & ANR<br>vs THE STATE OF BIHAR                              | Mr.RAJ DULAR SAH<br>Mr.RAGHWENDRA KUMAR<br>PRASAD<br>Mr.MD. JAVED IQBAL                                                        | Mr.AMBIKA BHAGAT(APP)<br>Mr.SATISH CHANDRA                          |
| 68. | CR. MISC./46243/2014<br>A.BAIL         | 1 | RAJ NARAYAN SINGH<br>vs STATE OF BIHAR & ANR                           | Mr.PREM PRAKASH PODDAR                                                                                                         | Mr.DR. INDIWAR KUMARI<br>(APP)                                      |

|                         |            |                                                                               |
|-------------------------|------------|-------------------------------------------------------------------------------|
| <b>PATNA HIGH COURT</b> | <b>176</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b><br>Mr. Justice Iqbal Ahmed Ansari |
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| 69. | CR. MISC./46246/2014<br>A.BAIL | 1 | MANJOOR MIAN & ANR.<br>vs THE STATE OF BIHAR                           | Mr.VIJAY SHANKAR<br>SHRIVASTAVA<br>Mr.NISHA VERMA | Mr.GOPESH KUMAR (APP)                                                           |
| 70. | CR. MISC./46265/2014<br>A.BAIL | 1 | RAJNISH KUMAR BHARTI<br>vs THE STATE OF BIHAR                          | Mr.BIPIN BIHARI SINGH                             | Mr.SANJAY KUMAR TIWARY<br>(APP)                                                 |
| 71. | CR. MISC./46279/2014<br>A.BAIL | 1 | SHASHI BHUSHAN SINGH @ PINTU<br>SINGH<br>vs THE STATE OF BIHAR         | Mr.AMRENDRA KUMAR                                 | Mr.ANANT KUMAR(APP)                                                             |
| 72. | CR. MISC./46286/2014<br>A.BAIL | 3 | LADDU SAI & ANR<br>vs THE STATE OF BIHAR                               | Mr.ADITYA NARAYAN SINGH-1                         | Mr.S.N.SHUKLA(APP)                                                              |
| 73. | CR. MISC./46879/2014<br>A.BAIL | 1 | HARE RAM BHAGAT @ HARERAM KUMAR<br>vs THE STATE OF BIHAR               | Mr.DIWAKAR PRASAD SINGH                           | Mr.LALLAN KUMAR (APP)                                                           |
| 74. | CR. MISC./46880/2014<br>A.BAIL | 1 | ABDUL BARIK & ANR<br>vs THE STATE OF BIHAR                             | Mr.NAJMUL HODA                                    | Mr.AJAY KUMAR 1 (APP)                                                           |
| 75. | CR. MISC./46881/2014<br>A.BAIL | 1 | SONU PRASAD<br>vs THE STATE OF BIHAR                                   | Mr.DHANESHWAR PRASAD<br>GUPTA                     | Mr.M.DAYAL (APP)                                                                |
| 76. | CR. MISC./46887/2014<br>A.BAIL | 1 | SABIR MIAN @ MD. SABIR @ SABIR<br>AHMAD & ORS<br>vs THE STATE OF BIHAR | Mr.JAVED ASLAM                                    | Mr.MANISH KUMAR NO.2(APP)                                                       |
| 77. | CR. MISC./46888/2014<br>A.BAIL | 1 | UPENDRA RAM<br>vs THE STATE OF BIHAR                                   | Mr.ASHWINI KUMAR RAI                              | Mr.TARUN PD.MANDAL(APP)                                                         |
| 78. | CR. MISC./46889/2014<br>A.BAIL | 1 | GOVIND KUMAR @ GOVIND KUMAR<br>MANDAL<br>vs THE STATE OF BIHAR         | Mr.KUMAR KAMAL NAYAN                              | Mr.S.DAYAL(APP)                                                                 |
| 79. | CR. MISC./46891/2014<br>A.BAIL | 1 | BIRENDRA THAKUR<br>vs THE STATE OF BIHAR                               | Mr.DINENDRA PANDEY                                | Mr.ARUN KR. PANDAY (APP)<br>Mr.SUNIL KUMAR<br>Mr.RAJEEV RANJAN<br>Mr.BELA SINGH |
| 80. | CR. MISC./46894/2014<br>A.BAIL | 1 | PUNAM DEVI & ORS<br>vs THE STATE OF BIHAR                              | Mr.PRAVEEN KUMAR<br>Mr.NIHAR NANDAN AMBASTA       | Mr.ANIL PD. SINGH(APP)                                                          |
| 81. | CR. MISC./46896/2014<br>A.BAIL | 1 | SRI VIJAY PRATAP SHAHI @ MANTU<br>SHAHI & ANR<br>vs THE STATE OF BIHAR | Mrs.RANI KUMARI                                   | Mr.D.P.TIWARY(APP)<br>Mr.DEO NARAYAN PRASAD<br>Mr.PURUSHOTAM SHARMA             |
| 82. | CR. MISC./46897/2014<br>A.BAIL | 1 | MD. MUSTAFA @ MD. MUSKAN<br>vs STATE OF BIHAR & ANR                    | Mr.ARUN KUMAR<br>Mr.NIRMAL KUMAR SINHA-3          | Mr.SANJAY KR.TIWARY 1(APP)                                                      |
| 83. | CR. MISC./46899/2014<br>A.BAIL | 1 | MD. JALALU SAH<br>vs STATE OF BIHAR & ANR                              | Mr.PRABHAKAR JHA                                  | Mr.U.L.VERMA(APP)                                                               |

**Thursday the 23rd April 2015**  
**Court No. 11 (AT 10.30 A.M.)**  
**Mr. Justice V.N. Sinha**

| SNo                       | Case No                                      | LT Party Detail                                          | Pet Advocate                                                                                                                       | Res Advocate<br>Remarks                                                                                 |
|---------------------------|----------------------------------------------|----------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------|
| <b><u>FOR HEARING</u></b> |                                              |                                                          |                                                                                                                                    |                                                                                                         |
| 1.                        | CWJC/3332/1994<br>OTHERS                     | 1 KUMAR YADAV<br>vs THE STATE OF BIHAR & ORS             | Mr.DHARNIDHAR MISHRA<br>Mr.LAO KUSH MISHRA<br>Mr.VIRENDRA PD.<br>UPADHYAYA<br>Mr.ASHOK KUMAR<br>Mr.TARKESHWAR NATH<br>SINGH        | Mr.R.AHSHAN (SC)<br>Mr.SANTOSH KR. SINHA NO.1<br>Mr.PUSPA SINHA<br>Mr.PAWAN KR. MISHRA                  |
| 2.                        | CWJC/3419/1994<br>BIHAR TENENCY ACT          | 4 RAM KISHORE SINGH & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.ANAND MOHAN<br>Mr.LAKSHMI KANT SHARMA<br>Mr.RAMA KANT SHARMA                                                                    | Mr.(GP1)<br>Mr.PRAMOD KUMAR PANDEY<br>Mr.DHANANJAI KUMAR NO. 1                                          |
| 3.                        | CWJC/3570/1994<br>CONSOLIDATION              | 3 BRAJESH KUMAR SINGH<br>vs STATE & ORS                  | Mr.NARESH KUMAR<br>MALHOTRA<br>Mr.RAKESH KUMAR<br>Mr.TARKESHWAR NATH<br>SINGH<br>Mr.SHAMBHU SHARAN SINGH<br>Mr.BINOD KR.SINHA      | Mr.(GP1)<br>Mr.GOPAL JIWAN                                                                              |
| 4.                        | CWJC/3793/1994<br>BIHAR TENENCY ACT          | 4 CHANDRA KISHORE PANDEY<br>vs STATE & ORS               | Mr.RAJNI KANT JHA<br>Mr.SHAILENDRA KUMAR                                                                                           | Mr.(GP1)<br>Mr.PARIMAL CHANDRA                                                                          |
| 5.                        | CWJC/3809/1994<br>BIHAR TENENCY ACT          | 4 BIJENDAR KUMAR YADAV<br>vs STATE & ORS                 | Mr.SIYA RAM SHAHI<br>Mr.RADHA RAMAN VERMA                                                                                          | Mr.(GP1)                                                                                                |
| 6.                        | CWJC/4469/1994<br>CONSOLIDATION              | 4 NAGINA SINGH<br>vs STATE & ORS                         | Mr.RAVI SHANKAR SAHAY                                                                                                              | Mr.(SC9)<br>Mr.PRAMOD BAN BIHARI<br>SINGH<br>Mr.NARENDRA KUMAR<br>Mr.R.AHSAN (SC)                       |
| 7.                        | CWJC/4717/1994<br>OTHERS                     | 1 PASHUPATI DEVI<br>vs STATE & ORS                       | Mr.RAM KISHORE SINGH<br>Mr.LALLAN PRASAD SINGH                                                                                     | Mr.(GP1)                                                                                                |
| 8.                        | CWJC/4793/1994<br>with<br>CONSOLIDATION      | 3 MOSTT.GULZARI DEVI<br>vs STATE & ORS                   | Mr.RAM SHANKAR DAS                                                                                                                 | Mr.(GP1)                                                                                                |
| 9.                        | CWJC/4794/1994<br>with<br>CONSOLIDATION      | 7 MOSTT.GULZARI DEVI<br>vs STATE & ORS                   | Mr.RAM SHANKAR DAS                                                                                                                 | (SC9)<br>Mr.AJIT KUMAR SHUKLA<br>Mr.SACHINDRA UPADHYAY<br>(GP1)                                         |
| 10.                       | CWJC/4795/1994<br>with<br>CONSOLIDATION      | 7 MOSTT.GULZARI DEVI<br>vs STATE & ORS                   | Mr.RAM SHANKAR DAS                                                                                                                 | (GP1)                                                                                                   |
| 11.                       | CWJC/4797/1994<br>CONSOLIDATION              | 7 MOSTT.GULZARI DEVI<br>vs STATE & ORS                   | Mr.RAM SHANKAR DAS                                                                                                                 | (GP1)                                                                                                   |
| 12.                       | CWJC/5051/1994<br>with<br>LAND CEILING (PRE- | 1 MOST. DALWA DEVI<br>vs THE STATE & ORS                 | Mr.MOHANJEE<br>Mr.ANIL KUMAR<br>Mr.BHUBNESHWAR PD.                                                                                 | Mr.R.AHSAN(SC)<br>Mr.C.M.CHAURASIA                                                                      |
| 13.                       | CWJC/5049/1994<br>LAND CEILING (PRE-         | 3 MOST. DALWA DEVI<br>vs THE STATE & ORS                 | Mr.MOHANJEE<br>Mr.ANIL KUMAR                                                                                                       | R.AHSAN(SC)<br>Mr.C.M.CHAURASIA                                                                         |
| 14.                       | CWJC/5130/1994<br>OTHERS                     | 1 SMT.RAM KESHWARI DEVI<br>vs THE STATE OF BIHAR & ORS   | Mr.SHYAM NARAYAN PANDEY<br>Mr.SUDHIR KUMAR JHA                                                                                     | Mr.H.P.SINGH(SC)<br>Mr.MURLI MANOHAR PRASAD<br>Mr.PUSHPA KUMARI<br>Mr.RAJIV KR. SINGH (GP2)<br>Mr.(GP3) |
| 15.                       | CWJC/5808/1994<br>MUTATION ACT               | 4 MAHENDRA SAH & ANR<br>vs CHANDRAJEET SAH & ORS         | Mr.P.K.SHAHI<br>Mr.RAJESH PD.CHOUDHARY<br>Mr.RAJESH KUMAR                                                                          | Mr.JITENDRA PANDEY                                                                                      |
| 16.                       | CWJC/5841/1994<br>CONSOLIDATION              | 1 MD.MULTANI MIAN<br>vs COLLECTOR,VAISHALI & ORS         | Mr.BINOD KUMAR SINGH<br>Mr.RAJESH KUMAR<br>Mr.KRISHNA KISHORE SINHA                                                                | Mr.(GP3)<br>Mr.RAM SAGAR MAHTO                                                                          |
| 17.                       | CWJC/5864/1994<br>CONSOLIDATION              | 6 BARMATI KUER & ANR<br>vs STATE OF BIHAR & ORS          | Mr.HARI SHANKAR ROY<br>Mr.SAROJ KUMAR<br>Mr.RAM SHUBHAS SINGH                                                                      | Mr.J.N.JHA (GP2)<br>Mr.REWATI KANT RAMAN<br>Mr.PRAMOD KUMAR THAKUR<br>Mr.SUNIL KUMAR SINGH, GP1         |
| 18.                       | CWJC/6324/1994<br>CONSOLIDATION              | 4 JAGGARNATH SINGH & ORS<br>vs STATE & ORS               | Mr.MANO HAR PD.SINGH                                                                                                               | Mr.G.P.II<br>Mr.(GA2)<br>Mr.RAM CHARITRA SINGH                                                          |
| 19.                       | CWJC/6578/1994<br>CONSOLIDATION              | 4 BIPIN BIHARI SINGH & ORS<br>vs STATE OF BIHAR & ORS    | Mr.MALLIKA MAZUMDAR<br>Mr.RAGHUNANDAN KUMAR<br>SINGH<br>Mr.AJAY KUMAR OJHA<br>Mr.BISHWA NATH<br>CHAUDHARY<br>Mr.SHRI KRISHNA SINHA | Mr.(GP3)<br>Mr.DUDHNATH SINGH<br>Mr.LALLAN PD.SINGH<br>Mr.SHREE NIWAS SINGH<br>Mr.OM PRAKASH SRIVASTAV  |
| 20.                       | CWJC/6844/1994<br>LAND CEILING (PRE-         | 3 ASHRAFI DEVI<br>vs STATE OF BIHAR & ORS                | Mr.MRIDULA MISHRA<br>Mr.GYANAND ROY                                                                                                | Mr.RAGHIB HASAN (SC)<br>Mr.BINOD KUMAR<br>Mr.ARUN PD. AMBASTHA                                          |
| 21.                       | CWJC/7270/1994<br>OTHERS                     | 1 SMT.SUMITRA DEVI & ORS<br>vs STATE OF BIHAR & ORS      | Mr.SHOBHA NATH JHA                                                                                                                 | Mr.B.P.VERMA (SC)<br>Mr.DHANENDRA CHAUBEY<br>Mr.UPENDRA PD. II<br>Mr.ASHOK KR.                          |
| 22.                       | CWJC/7431/1994<br>OTHERS                     | 1 SHRI RAM JANKIJI & ORS<br>vs STATE OF BIHAR & ORS      | Mr.RAVI RANJAN<br>Mr.AMARENDRA PD.<br>Mr.AJOY KR.MATHUR<br>Mr.DIN BANDHU SINGH<br>Mr.S.R.C.PANDEY                                  | Mr.R.AHSHAN (SC)<br>Mr.S.R.C.PANDEY                                                                     |
| 23.                       | CWJC/7576/1994<br>CONSOLIDATION              | 1 INDRADEO TIWARY AND ORS<br>vs STATE OF BIHAR & ORS     | Mr.MAHESH PRASAD 2<br>Mr.REWATI KANT RAMAN                                                                                         | Mr.(GP2)<br>Mr.MANORANJAN KR. SINHA<br>Mr.(GA2)                                                         |

|                         |            |                                             |  |
|-------------------------|------------|---------------------------------------------|--|
| <b>PATNA HIGH COURT</b> | <b>178</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b> |  |
|                         |            | Mr. Justice V.N. Sinha                      |  |

|     |                                      |   |                                                        |                                                                                                                                                                                                                        |                                                                                                                                                      |
|-----|--------------------------------------|---|--------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------|
| 24. | CWJC/7873/1994<br>CONSOLIDATION      | 4 | AMBIKA TIWARY & ORS<br>vs STATE OF BIHAR & ORS         | Mr.RAVINDRA KUMAR<br>SHUKLA<br>Mr.S.P.TRIPATHI                                                                                                                                                                         | Mr.(GP3)                                                                                                                                             |
| 25. | CWJC/7958/1994<br>OTHERS             | 3 | SHANTI DEVI & ORS<br>vs STATE OF BIHAR & ORS           | Mr.VISHWESHWAR NATH<br>MISHRA<br>Mr.MD. WALIUR RAHMAN<br>Mr.SATYENDRA PANDEY<br>Mr.ARVIND KUMAR TRIPATHI<br>Mr.PANDIT PANKAJ KUMAR<br>Mr.DINESH KUMAR SINGH<br>Mr.SANDIP SINGH<br>Mr.PRAVIN KR.SINHA<br>Mr.ASHOK KUMAR | Mr.R.AHSHAN (SC)<br>Mr.RAJU GIRI (GP30)<br>Mr.(GP30)                                                                                                 |
| 26. | CWJC/8179/1994<br>CONSOLIDATION      | 4 | JADU SAH<br>vs DIRECTOR,CONSOLIDATION & ORS            | Mr.ISHWARI SINGH<br>Mr.RAM KRISHNA SINGH                                                                                                                                                                               | Mr.(GP2)<br>Mr.RAGHUNATH SINGH<br>Mr.(GA2)<br>Mr.DHANESHWAR PANDEYA<br>Mr.RAJIVA RANJAN<br>Mr.SURAJDEO SINGH                                         |
| 27. | CWJC/8190/1994<br>MUTATION ACT       | 4 | TULSI SINGH<br>vs STATE OF BIHAR & ORS                 | Mr.JAGDISH PRASAD 2                                                                                                                                                                                                    | Mr.(GP2)<br>Mr.RANG NATH CHOUBEY<br>Mr.(GA2)                                                                                                         |
| 28. | CWJC/8226/1994<br>BIHAR TENENCY ACT  | 4 | SRI KRISHNA SHUKLA<br>vs STATE OF BIHAR & ORS          | Mr.CHANDRA SHEKHAR<br>PRASAD<br>Mr.SIDHENDRA NARAYAN<br>SINGH                                                                                                                                                          | Mr.(GP2)                                                                                                                                             |
| 29. | CWJC/8252/1994<br>LAND CEILING (PRE- | 3 | KAMTA SINGH<br>vs THE ADDL.MEMBER,BOARD OF REVEN       | Mr.RAM PRASAD SINGH<br>Mr.RAM BISHUN PRASAD<br>Mr.PRAMOD KUMAR                                                                                                                                                         | Mr.H.P.SINGH (SC)<br>Mr.SANDEEP KR.<br>Mr.RAJIV KR. SINGH (GP2)                                                                                      |
| 30. | CWJC/8253/1994<br>LAND CEILING (PRE- | 3 | KAMTA SINGH<br>vs THE ADDL.MEMBER,BOARD OF REVEN       | Mr.RAM PRASAD SINGH<br>Mr.RAM BISHUN PRASAD<br>Mr.PRAMOD KUMAR                                                                                                                                                         | Mr.H.P.SINGH (SC)<br>Mr.SANDEEP KR.                                                                                                                  |
| 31. | CWJC/8255/1994<br>LAND CEILING (PRE- | 3 | KAMTA SINGH<br>vs THE ADDL.MEMBER,BOARD OF REVEN       | Mr.RAM PRASAD SINGH<br>Mr.PRAMOD KUMAR<br>Mr.RAM BISHUN PRASAD                                                                                                                                                         | Mr.H.P.SINGH (SC)<br>Mr.SANDEEP KR.<br>Mr.AJAY KR.TRIPATHI<br>Mr.RAJIV KR. SINGH (GP2)                                                               |
| 32. | CWJC/8448/1994<br>CONSOLIDATION      | 3 | KALIKA RAI<br>vs STATE OF BIHAR & ORS                  | Mr.SUDAMA SINGH<br>Mr.VIKRAM DEO SINGH                                                                                                                                                                                 | Mr.(GP2)<br>Mr.RAMCHANDRA SINGH<br>Mr.S. K. SINGH                                                                                                    |
| 33. | CWJC/8894/1994<br>LAND REFORMS ACT   | 4 | GAJENDRA NARAIN SINGH<br>vs THE STATE OF BIHAR & ORS   | Mr.ARABIND NATH PANDEY<br>Mr.NAGENDRA DUBEY                                                                                                                                                                            | Mr.(GP2)<br>Mr.ANIL CHANDRA<br>Mr.CHANDRESHWAR JHA<br>Mr.(GA2)                                                                                       |
| 34. | CWJC/9138/1994<br>CONSOLIDATION      | 4 | MD.HAMEED & ORS<br>vs THE PRINCIPAL,CONSOLIDATION TR   | Mr.AMRESH KUMAR SINGH                                                                                                                                                                                                  | Mr.(GP2)<br>Mr.F.R.MALLICK<br>Mr.(GA2)                                                                                                               |
| 35. | CWJC/9235/1994<br>CONSOLIDATION      | 4 | MAUKESHRA DEVI & ORS.<br>vs STATE OF BIHAR & ORS       | Mr.AKHOURI<br>V.B.SRIVASTAVA<br>Mr.ANJANI KUMAR SINHA                                                                                                                                                                  | Mr.(GP2)<br>Mr.SUNIL SRIVASTAVA<br>Mr.BALRAM UPADHYAY<br>Mr.DHANANJAY KUMAR<br>Mr.BALARAM UPADHYAY<br>Mr.NAGENDRA DUBEY<br>Mr.AKHOURI V.B.SRIVASTAVA |
| 36. | CWJC/9317/1994<br>OTHERS             | 4 | MUNGIA DEVI & ANR<br>vs STATE OF BIHAR & ORS           | Mr.RAMASHISH                                                                                                                                                                                                           | Mr.H.P.SINGH (SC)<br>Mr.RAJIV KR. SINGH (GP2)<br>Mr.DHIRENDRA KR. SINHA                                                                              |
| 37. | CWJC/9458/1994<br>CONSOLIDATION      | 3 | RAGHUBAR BHAGAT & ORS<br>vs STATE OF BIHAR & ORS       | Mr.DIN BANDHU SINGH                                                                                                                                                                                                    | Mr.(GP2)<br>Mr.MAHESH PD. NO.2<br>Mr.(GA2)                                                                                                           |
| 38. | CWJC/9634/1994<br>BIHAR TENENCY ACT  | 4 | ABDUL SAKOOR<br>vs THE COLLECTOR,VAISHALI & ORS        | Mr.NARESH CHANDRA<br>VERMA<br>Mr.ARUN KUMAR LAL                                                                                                                                                                        | Mr.(GP3)<br>Mr.GAJENDRA NATH OJHA<br>Mr.SAMARENDRA PRATAP<br>SINGH                                                                                   |
| 39. | CWJC/9710/1994<br>BIHAR TENENCY ACT  | 4 | SHYAMA NAND THAKUR<br>vs STATE OF BIHAR & ORS          | Mr.AJIT KUMAR SINGH I<br>Mr./MRS.SAVITA SINGH                                                                                                                                                                          | Mr.(GP2)<br>Mr.PREM PRAKASH<br>Mr.SHABBIR AHMAD<br>Mr.(GA2)                                                                                          |
| 40. | CWJC/9806/1994<br>CONSOLIDATION      | 4 | MD.ALAUDDIN & ANR<br>vs STATE OF BIHAR & ORS           | Mr.SHABBIR AHMAD<br>Mr.MD.NASIRUDDIN KHAN<br>Mr.PREM PRAKASH                                                                                                                                                           | Mr.(GP2)<br>Mr.PREM KR. JHA<br>Mr.NAJMUL HODA<br>Mr.(GA2)<br>Mr.ALOK KUMAR 'ALOK'                                                                    |
| 41. | CWJC/9898/1994<br>OTHERS             | 7 | MAHANTH KAMAL NARAYAN DAS<br>vs STATE OF BIHAR & ORS   | Mr.SHAILENDRA KUMAR<br>Mr.LAKSHMI KANT SHARMA<br>Mr.ANIL KUMAR SINGH<br>Mr.R.K.PRASAD                                                                                                                                  | Mr.J.REHMAN (SC)<br>Mr.LAKSHMI KANT SHARMA<br>Mr.RAJESH KUMAR                                                                                        |
| 42. | CWJC/10088/1994<br>with OTHERS       | 1 | RAM PRAKASH CHOUDHARY & ORS<br>vs STATE OF BIHAR & ORS | Mr.RAVI RANJAN<br>Mr.AMBUJ NAYAN CHOUBEY                                                                                                                                                                               | Mr.H.P.SINGH (SC)<br>Mr.MAHESH NARAYAN<br>PARBAT<br>Mr.SHASHI BHUSHAN<br>BHARATI                                                                     |
| 43. | CWJC/11460/1996<br>with OTHERS       | 1 | RAM PRAKASH CHOUDHARY & ORS<br>vs STATE OF BIHAR & ORS | Mr.DR.RAVI RANJAN<br>Mr.AMBUJ NAYAN CHOUBEY<br>Mr.AMBUJ NAYAN CHOUBEY                                                                                                                                                  | Mr.B.P.VERMA (SC)<br>Mr.MAHESH NARAYAN<br>PARBAT<br>Mr.VED PRAKESH<br>SRIVASTAVA<br>Mr.SHASHI BHUSHAN<br>BHARATI                                     |

|                         |            |                                             |
|-------------------------|------------|---------------------------------------------|
| <b>PATNA HIGH COURT</b> | <b>179</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b> |
|                         |            | Mr. Justice V.N. Sinha                      |

|     |                                       |   |                                                            |                                                                                           |                                                                                                                                                    |
|-----|---------------------------------------|---|------------------------------------------------------------|-------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------|
| 44. | CWJC/11461/1996<br>with OTHERS        | 1 | RAM PRAKASH CHOUDHARY & ORS<br>vs STATE OF BIHAR & ORS     | Mr.DR.RAVI RANJAN                                                                         | Mr.B.P.VERMA (SC)<br>Mr.MAHESH NARAYAN<br>PARBAT<br>Mr.VED PRAKESH<br>SRIVASTAVA<br>Mr.SHASHI BHUSHN BHARATI                                       |
| 45. | CWJC/11459/1996<br>OTHERS             | 1 | RAM PRAKASH CHOUDHARY & ORS<br>vs STATE OF BIHAR & ORS     | Mr.DR.RAVI RANJAN<br>Mr.AMBUJ NAYAN CHOUBEY<br>Mr.AMBUJ NAYAN CHOUBEY                     | Mr.B.P.VERMA (SC)<br>Mr.MAHESH NARAYAN<br>PARBAT<br>Mr.VED PRAKASH<br>SRIVASTAVA<br>Mr.SHASHI BHUSHAN<br>BHARATI                                   |
| 46. | CWJC/10173/1994<br>LAND CEILING (PRE- | 3 | GYANTI DEVI<br>vs STATE OF BIHAR & ORS                     | Mr.RAJENDRA NATH JHA                                                                      | Mr.(GP3)<br>Mr.ISHWARI SINGH<br>Mr.K.P.SINGH<br>Mr.RAM KRISHNA SINGH                                                                               |
| 47. | CWJC/10238/1994<br>LAND CEILING (PRE- | 4 | BARHO SAO & ORS<br>vs STATE OF BIHAR & ORS                 | Mr.KAMLA PRASAD<br>Mr.AMARENDRA KUMAR<br>Mr.PRAVEEN PRAKASH                               | Mr.H.P.SINGH (SC)<br>Mr.DHIRENDRA KR.SINHA                                                                                                         |
| 48. | CWJC/10488/1994<br>OTHERS             | 4 | JAGDISH PRASAD YADAV<br>vs STATE OF BIHAR & ORS            | Mr.ANISH CHANDRA SINHA                                                                    | Mr.J.REHMAN (SC)<br>Mr.MAHESH NR. PARBAT<br>Mr.SHASHI BHUSHAN PD.<br>Mr.AJAY- GA12                                                                 |
| 49. | CWJC/10687/1994<br>OTHERS             | 1 | KAULESHWAR RAM<br>vs STATE OF BIHAR & ORS                  | Mr.RAJIVA RANJAN                                                                          | Mr.H.P.SINGH (SC)<br>Mr.RAJIV KR. SINGH (GP2)<br>Mr.SURYA KANT MISHRA                                                                              |
| 50. | CWJC/10705/1994<br>OTHERS             | 1 | BISHWANATH GIRI & ORS<br>vs THE SUB.DIV.OFFICER,BIKRAMGANJ | Mr.VEENA RANI<br>Mr.ARVIND KUMAR<br>Mr.SANTOSH KUMAR SINHA 2<br>Mr.PARMANAND PRASAD       | Mr.(GP2)<br>Mr.(GA2)                                                                                                                               |
| 51. | CWJC/10926/1994<br>BIHAR TENENCY ACT  | 4 | BALESHWAR MOCHI & ORS<br>vs STATE OF BIHAR & ORS           | Mr.UMA KANT PRASAD I<br>Mr.SATISH KUMAR SINHA<br>Mr.SATYA PRAKASH                         | Mr.J.RAHMAN (SC)<br>Mr.NARESH PRASAD<br>Mr.ASHOK KUMAR<br>Mr.RAM ANUJ PRASAD SINGH                                                                 |
| 52. | CWJC/11433/1994<br>OTHERS             | 1 | GUNESHWAR PRASAD SHARMA @<br>vs STATE OF BIHAR & ORS       | Mr.BINOD KUMAR AMBASTHA                                                                   | Mr.H.P.SINGH (SC)<br>Mr.SANJAY KUMAR<br>Mr.ANIL KUMAR<br>Mr.SUBASH KISHORE VERMA<br>Mr.RAJIV KR. SINGH (GP2)<br>Mr.UDAY CHAND PD.<br>Mr.NIRMAL KR. |
| 53. | CWJC/11498/1994<br>LAND CEILING (PRE- | 3 | BHUNESHWARI YADAV<br>vs STATE OF BIHAR & ORS               | Mr.SANTOSH KUMAR JHA<br>Mr.MAHENDRA THAKUR<br>Mr.SANJAY KUMAR JHA                         | Mr.J.RAHMAN (SC)<br>Mr.ALOK CHANDRA PD.<br>Mr.VIJENDRA NATH<br>Mr.DHARMENDRA CHOUBEY<br>Mr.AJAY- GA12                                              |
| 54. | CWJC/218/1995<br>LAND CEILING (SURP   | 3 | UPENDRA PRASAD YADAV & ORS<br>vs STATE OF BIHAR & ORS      | Mr.J.P.KISHORE<br>Mr.BHOLA PRASAD<br>Mr.M. K. SINHA<br>Mr.AZFAR HASAN<br>Mr.RAKESH RANJAN | Mr.H.P.SINGH (SC)<br>Mr.DURGA NAND JHA<br>Mr.NIRMAL KR. SINHA-3<br>Mr.RAJIV KR. SINGH (GP2)                                                        |
| 55. | CWJC/274/1995<br>BIHAR TENENCY ACT    | 1 | RATAN KUMAR MANDAL & ANR<br>vs STATE OF BIHAR & ORS        | Mr.ARUN KUMAR SINGH 2<br>Mr.AMAR NATH MISHRA                                              | Mr.(GP3)                                                                                                                                           |
| 56. | CWJC/367/1995<br>OTHERS               | 1 | SHYAM NARAYAN TIWARY<br>vs STATE OF BIHAR & ORS            | Mr.MURARI PRASAD SINHA                                                                    | Mr.H.P.SINGH (SC)<br>Mr.SUDHIR CHANDRA JHA<br>Mr.D. P. CHOUDHARY<br>Mr.RAJIV KR. SINGH (GP2)                                                       |
| 57. | CWJC/491/1995<br>CONSOLIDATION        | 4 | SK.IRFAN<br>vs STATE OF BIHAR & ORS                        | Mr.UDAY BHANU ROY<br>Mr.AMBRISH KUMAR JHA                                                 | Mr.A.K.SINGH (SC3)<br>Mr.NIJMUL HODA                                                                                                               |

**Thursday the 23rd April 2015**  
**Court No. 8 (AT 10.30 A.M.)**  
**Mr. Justice Navaniti Prasad Singh**

| SNo                       | Case No                              | LT Party Detail                                                  | Pet Advocate                                                                                            | Res Advocate<br>Remarks                                                                                     |
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| <b><u>FOR HEARING</u></b> |                                      |                                                                  |                                                                                                         |                                                                                                             |
| 1.                        | CWJC/1094/1995<br>B.PRIVILEGED-PERS  | 5 DEO KUMARI DEVI & ORS<br>vs STATE OF BIHAR & ORS               | Mr.KAPILDEO PANDEY<br>Mr.SANJEEV KUMAR<br>Mr.SHAMSHAD ALAM<br>Mr.RAJANI KANT SINGH<br>Mr.R.P.SRIVASTAVA | Mr.J.N.JHA (GP2)<br>Mr.SUBHRO SANYAL<br>Mr.(GA2)                                                            |
| 2.                        | CWJC/1164/1995<br>with CONSOLIDATION | 4 MOSOMAT SAMPAT KUNWAR & ORS<br>vs STATE OF BIHAR & ORS         | Mr.MANINDRA NATH TIWARI<br>Mr.SUNIL KUMAR PATHAK<br>Mr.NILESH KR.<br>Mr.BIMAL KUMAR                     | Mr.(SC3)<br>Mr.ASHOK KUMAR SINHA<br>NO.3<br>Mr.(GA2)<br>Mr.ASHOK KR.SINHA 3<br>Mr.SHYAMLENDRA KUMAR         |
| 3.                        | CWJC/921/1995<br>CONSOLIDATION       | 1 SATYENDRA KUMAR MISHRA<br>vs STATE OF BIHAR & ORS              | Mr.MANINDRA NATH TIWARI<br>Mr.NILESH KR.<br>Mr.SUNIL KUMAR PATHAK<br>Mr.AMARENDRA ARYA                  | Mr.(SC3)<br>Mr.(GA2)<br>Mr.ASHOK KR.SINHA -3<br>Mr.(GA2)                                                    |
| 4.                        | CWJC/1177/1995<br>CONSOLIDATION      | 4 RAJENDRA PD.SINGH @ CHOUDHARY<br>vs STATE OF BIHAR & ORS       | Mr.DIN BANDHU SINGH                                                                                     | Mr.(SC3)<br>Mr.(GA2)                                                                                        |
| 5.                        | CWJC/1239/1995<br>CONSOLIDATION      | 4 JAMUNA SINGH<br>vs STATE OF BIHAR & ORS                        | Mr.SHIO NARAYAN SINGH<br>Mr.SURESH PRASAD<br>BARANWAL<br>Mr.BIR BAHADUR SINGH<br>Mr.RAJIVA RANJAN       | Mr.(SC3)<br>Mr.(GA2)                                                                                        |
| 6.                        | CWJC/2427/1995<br>BIHAR TENENCY ACT  | 4 TIKA NATH SHARMA<br>vs THE STATE OF BIHAR & ORS                | Mr.SHAILENDRA KUMAR<br>Mr.KALPANA RASTOGI                                                               | Mr.(GP2)<br>Mr.RAJEEV RANJAN PD.<br>Mr.(GA2)<br>Mr.AMOD KUMAR                                               |
| 7.                        | CWJC/2458/1995<br>BIHAR TENENCY ACT  | 4 SUDARSHAN SHARMA<br>vs STATE OF BIHAR & ORS                    | Mr.SHAILENDRA KUMAR<br>Mr.KALPANA RASTOGI                                                               | Mr.(GP2)<br>Mr.RAJEEV RANJAN PD.<br>Mr.(GA2)<br>Mr.AMOD KUMAR                                               |
| 8.                        | CWJC/2827/1995<br>OTHERS             | 1 BIBI ZOHRA KHATOON<br>vs THE STATE OF BIHAR & ORS              | Mr.UDAY BHANU ROY                                                                                       | Mr.H.P.SINGH (SC)<br>Mr.AMBRISH KR.JHA<br>Mr.ASHOK KR.ROY                                                   |
| 9.                        | CWJC/2942/1995<br>BIHAR TENENCY ACT  | 4 UPENDRA SINGH & ORS<br>vs JIWACHH SINGH & ORS                  | Mr.INDU SHEKHAR DWIVEDI<br>Mr.SATYENDRA KUMAR<br>SINHA                                                  | Mr.(GP2)<br>Mr.SURYA KANT MISHRA<br>Mr.(GA2)<br>Mr.GAJENDRA KR.JHA                                          |
| 10.                       | CWJC/3158/1995<br>CONSOLIDATION      | 4 UMESH NARAYAN DUBEY & ORS<br>vs THE JOINT DIRECTOR OF CONSOLID | Mr.SUBHASH CHANDRA<br>DUBEY                                                                             | Mr.(SC3)<br>Mr.RAJNI KANT SINGH<br>Mr.SUDAMA SINGH<br>Mr.(GA2)                                              |
| 11.                       | CWJC/3415/1995<br>LAND CEILING (PRE- | 1 SUNAINA DEVI & ORS<br>vs THE STATE OF BIHAR & ORS              | Mr.SIDHENDRA NARAYAN<br>SINGH                                                                           | Mr.H.P.SINGH (SC)<br>Mr.MRIGENDRA KUMAR<br>Mr.RAMASHISH<br>Mr.INDRA MOHAN KR.<br>Mr.RAJIV KUMAR SINGH (GP2) |
| 12.                       | CWJC/3416/1995<br>LAND CEILING (PRE- | 1 SUNAINA DEVI & ORS<br>vs STATE OF BIHAR & ORS                  | Mr.SIDHENDRA NARAYAN<br>SINGH                                                                           | Mr.H.P.SINGH (SC)<br>Mr.MRIGENDRA KUMAR<br>Mr.INDRA MOHAN KR.<br>Mr.RAMASHISH<br>Mr.RAJIV KR. SINGH (GP2)   |
| 13.                       | CWJC/3631/1995<br>MUTATION ACT       | 3 JADUNANDAN PRASAD & ANR<br>vs THE STATE OF BIHAR & ORS         | Mr.DHANENDRA CHAUBEY<br>Mr.SATISH KUMAR                                                                 | Mr.(GP3)                                                                                                    |
| 14.                       | CWJC/4041/1995<br>OTHERS             | 1 MD.SHAHABUDDIN AHMAD @ TAMANNA<br>vs STATE OF BIHAR & ORS      | Mr.LAKSHMI KANT SHARMA<br>Mr.ANAND MOHAN<br>Mr.SHIVENDRA PRASAD<br>Mr.SHAILENDRA KUMAR                  | Mr.(SC7)<br>Mr.H.P.SINGH<br>Mr.RAJIV KR. SINGH (GP2)                                                        |
| 15.                       | CWJC/4184/1995<br>MONEY LANDER'S ACT | 1 RAMESHWAR SINGH<br>vs STATE OF BIHAR & ORS                     | Mr.DHIRENDRA KUMAR<br>Mr.ANIL KUMAR                                                                     | Mr.(GP2)<br>Mr.UMA KANT SINGH                                                                               |
| 16.                       | CWJC/4357/1995<br>CONSOLIDATION      | 1 BRAJNANDAN THAKUR<br>vs THE STATE OF BIHAR & ORS               | Mr.SHABBIR AHMAD<br>Mr.PREM PRAKASH<br>Mr.SHAMSHAD ALAM                                                 | Mr.(SC3)<br>Mr.S.K.MALLICK<br>Mr.A.K.MALLICK                                                                |
| 17.                       | CWJC/4565/1995<br>OTHERS             | 1 JAYENDRA PRASAD SHARMA<br>vs STATE OF BIHAR & ORS              | Mr.JAYANANDAN SINGH<br>Mr.PRAVEEN KUMAR                                                                 | Mr.(SC10)                                                                                                   |
| 18.                       | CWJC/4594/1995<br>LAND ACQUISITION   | 1 SHRIMATI RAJ KUMARI DEVI<br>vs STATE OF BIHAR & ORS            | Mr.BRIJ MOHAN KUMAR<br>SINGH<br>Mr.ATUL KUMAR PANDEY                                                    | Mr.(GP2)                                                                                                    |
| 19.                       | CWJC/4793/1995<br>CONSOLIDATION      | 1 BABUNANDAN RAM & ANR<br>vs STATE OF BIHAR & ORS                | Mr.JITENDRA KUMAR<br>PANDEY                                                                             | Mr.(SC3)<br>Mr.BASANT KR.CHOUDHARY<br>Mr.ANAND MOHAN<br>Mr.ARUN KR.                                         |
| 20.                       | CWJC/4797/1995<br>CONSOLIDATION      | 2 JAWAHAR SINGH & ORS<br>vs STATE OF BIHAR & ORS                 | Mr.ASHOK KUMAR<br>Mr.MD. WALIUR RAHMAN<br>Mr.MITHILESH KUMAR SINHA<br>Mr.SANDEEP SINGH                  | Mr.(SC3)<br>Mr.MRIGENDRA KUMAR<br>Mr.RAMASHISH<br>Mr.(GA2)                                                  |
| 21.                       | CWJC/4982/1995<br>CONSOLIDATION      | 1 RAM TAHAL SINGH & ORS<br>vs STATE OF BIHAR & ORS               | Mr.ANISH CHANDRA SINHA<br>Mr.SANGHAMITRA GHOSE                                                          | Mr.(GP2)<br>Mr.ANIL KR.<br>Mr.PANCHA NAND PANDIT<br>Mr.BHUBNESHWAR PD.<br>Mr.SUJAY KR.                      |

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| <b>PATNA HIGH COURT</b> | <b>181</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b><br>Mr. Justice Navaniti Prasad Singh |
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| 22. | CWJC/5479/1995<br>MUTATION ACT      | 1 SHASHI BHUSHAN SINGH<br>vs STATE OF BIHAR & ORS               | Mr.SUBODH KUMAR DUBEY<br>Mr.AMAR PRAKASH                                                                                                                                | Mr.(GP1)                                                                                                                                         |
| 23. | CWJC/5536/1995<br>BIHAR TENENCY ACT | 2 SAHAJANAND TIWARY & ORS<br>vs STATE OF BIHAR & ORS            | Mr.ARUN KUMAR PANDEY<br>Mr.RAM RANG TIWARY                                                                                                                              | Mr.(GP1)<br>Mr.GANPATI TRIVEDI<br>Mr.DAMODAR PD.TIWARY<br>Mr.RAVINDRA KUMAR RAY<br>Mr.NITYANAND<br>PD.CHOUDHARY<br>Mr.BRAJESH SHARMA<br>Mr.(GP2) |
| 24. | CWJC/6075/1995<br>CONSOLIDATION     | 1 OBaidur RAHMAN<br>vs STATE OF BIHAR & ORS                     | Mr.ABHAY KUMAR SINGH I                                                                                                                                                  | Mr.(GP2)                                                                                                                                         |
| 25. | CWJC/6126/1995<br>CONSOLIDATION     | 1 RAMDEO KAMAT<br>vs STATE OF BIHAR & ORS                       | Mr.PRAVIN LAL DAS<br>Mr.REKHA MUKUND                                                                                                                                    | Mr.(GP2)<br>Mr.JAWAHAR PD.SINGH                                                                                                                  |
| 26. | CWJC/6273/1995<br>BIHAR TENENCY ACT | 5 MOST.HADISA KHATOON & ORS<br>vs STATE OF BIHAR & ORS          | Mr.GYANAND ROY<br>Mr.RAJENDRA KUMAR JHA<br>Mr.SANJEEV KUMAR JHA<br>Mr.PALLAVI MISHRA<br>Mr.DHIRENDRA KUMAR JHA 2<br>Mr.MRIDULA MISHRA                                   | Mr.(GP1)<br>Mr.MAHFOOZ AHMAD                                                                                                                     |
| 27. | CWJC/6279/1995<br>CONSOLIDATION     | 10 JAGANNATH SINGH & ORS<br>vs STATE OF BIHAR & ORS             | Mr.AJIT KUMAR SINGH 1<br>Mr./MRS.SAVITA SINGH                                                                                                                           | Mr.(GP2)<br>Mr.RANJANA SINHA<br>Mr.RAJEEV KR. SINGH (GP15)<br>Mr.(GA2)<br>Mr.VIJAY ANAND SINGH                                                   |
| 28. | CWJC/6332/1995<br>OTHERS            | 1 BADANJI PANDEY & ORS<br>vs STATE OF BIHAR & ORS               | Mr.SURESH PRASAD BHAKTA<br>Mr.B.K.M.TRIPATHI                                                                                                                            | Mr.J.RAHMAN (SC)<br>Mr.AJAY- GA12                                                                                                                |
| 29. | CWJC/6426/1995<br>CONSOLIDATION     | 1 SHYAM NARAIN TIWARI<br>vs STATE OF BIHAR & ORS                | Mr.UPENDRA PRASAD II                                                                                                                                                    | Mr.H.P.SINGH (SC)<br>Mr.DIN BANDHU SINGH<br>Mr.NAGENDRA PD.                                                                                      |
| 30. | CWJC/6653/1995<br>CONSOLIDATION     | 5 MOHINI RANJAN PRASAD SINGH<br>vs DIRECTOR,CONSOLIDATION & ORS | Mr.NAVNEET KUMAR<br>Mr.ABHISHEK<br>Mr.JITENDRA PRASAD SINGH<br>Mr.ANITA RAGHAVENDRA                                                                                     | Mr.(GP2)<br>Mr.ABHAY KR.<br>Mr.ANJU NARAIN<br>Mr.SANJAY KR.<br>Mr.A. K. KISHORE SAHAY<br>Mr.RAJENDRA NARAIN<br>Mr.(GA2)<br>Mr.LAKHAN CHANDRA ROY |
| 31. | CWJC/7579/1995<br>CONSOLIDATION     | 6 BINDA MAHTO & ANR.<br>vs THE STATE OF BIHAR & ORS             | Mr.HEMANT KUMAR JHA<br>Mr.SARVENDRA KUMAR<br>VERMA                                                                                                                      | Mr.(GP2)<br>Mr.ASHOK KUMAR ROY<br>Mr.RAJEEV KR.SINGH (GP15)<br>Mr.(GA2)                                                                          |
| 32. | CWJC/7582/1995<br>BIHAR TENENCY ACT | 1 MAUZI MURIYARI & ORS<br>vs THE STATE OF BIHAR & ORS           | Mr.RAMCHARITRA SINGH<br>Mr.B                                                                                                                                            | Mr.(GP1)<br>Mr.DURGESH NANDAN                                                                                                                    |
| 33. | CWJC/7629/1995<br>BIHAR TENENCY ACT | 1 SATYANARAIN MANDAL & ANR<br>vs THE STATE OF BIHAR & ORS       | Mr.PRAVEEN KUMAR<br>AGRAWAL<br>Mr.KAILASH BIHARI VERMA                                                                                                                  | Mr.(GP1)<br>Mr.KAPIL DEO SINGH<br>Mr.SARANGDHAR JHA<br>Mr.ASHUTOSH JHA                                                                           |
| 34. | CWJC/7668/1995<br>CONSOLIDATION     | 1 KESHO PAL<br>vs THE JOINT DIR.OF CONSOLIDATION                | Mr.ABABIND NATH PANDEY<br>Mr.NAGENDRA DUBEY                                                                                                                             | Mr.(GP2)<br>Mr.MALLIKA MAZUMDAR<br>Mr.REWATI KANT RAMAN<br>Mr.RAM IQBAL RAI<br>Mr.BISHWANATH<br>CHOUDHARY<br>Mr.MITHILESH KUMAR<br>DWIVEDI       |
| 35. | CWJC/7691/1995<br>CONSOLIDATION     | 3 SEIKH MD.GULE ABBAS<br>vs STATE OF BIHAR & ORS                | Mr.M.NASRUL HUDA KHAN                                                                                                                                                   | Mr.J.N.JHA (GP2)<br>Mr.RAJEEV KR. SINGH (GP15)                                                                                                   |
| 36. | CWJC/7765/1995<br>CONSOLIDATION     | 1 RAMAUTAR BIND & ORS<br>vs STATE OF BIHAR & ORS                | Mr.NAJMUL HODA                                                                                                                                                          | Mr.(GP2)<br>Mr.RAMANAND PODDAR<br>Mr.MAHESH PD.-2                                                                                                |
| 37. | CWJC/7904/1995<br>OTHERS            | 1 KAPIL DEO SINGH & ORS<br>vs STATE OF BIHAR & ORS              | Mr.ARVIND KUMAR<br>Mr.BINOD KUMAR JHA                                                                                                                                   | Mr.H.P.SINGH (SC)<br>Mr.MANOJ KUMAR NO.1<br>Mr.RAJIV KUMAR SINGH (GP2)                                                                           |
| 38. | CWJC/8224/1995<br>BIHAR TENENCY ACT | 1 AHMAD ALI KHAN & ANR<br>vs STATE OF BIHAR & ORS               | Mr.MANINDRA KISHORE<br>SINGH<br>Mr.JHARKHANDI UPADHYAY                                                                                                                  | Mr.(GP1)<br>Mr.S.ALAMDAR HUSSAIN<br>(ASCCG)                                                                                                      |
| 39. | CWJC/8313/1995<br>BHOODAN ACT       | 1 SRI RAM JANKI & ANR<br>vs STATE OF BIHAR & ORS                | Mr.BINAY KANT MANI<br>TRIPATHI<br>Mr.RITESH KUMAR<br>Mr.S.P.BHAKTA<br>Mr.ASHOK MAHTO<br>Mr.ANIL KUMAR SHUKLA<br>Mr.PRAMOD KUMAR                                         | Mr.ALKA VERMA<br>Mr.SARVENDRA KR.VERMA                                                                                                           |
| 40. | CWJC/8429/1995<br>CONSOLIDATION     | 7 KALESHWARI DEVI<br>vs STATE OF BIHAR & ORS                    | Mr.SURESH CHANDRA<br>PD.SINHA<br>Mr.ASHUTOSH CHANDRA<br>Mr.RATAN KUMAR SINHA                                                                                            | Mr.(GP2)<br>Smt.VEENA KUMARI JAISWAL<br>Mr.(GA2)<br>Mr.VEENA KUMARI JAISWAL<br>Mr.CHANDRA KALA JAISWAL                                           |
| 41. | CWJC/8438/1995<br>OTHERS            | 1 KANTI DEVI & ORS<br>vs STATE OF BIHAR & ORS                   | Mr.BINOD KUMAR SINGH<br>Mr.ANANT KUMAR BHASKAR<br>Mr.SANJAY KUMAR JHA<br>Mr.DR. RAJESH KUMAR<br>SINGH<br>Mr.ARJUN PRASAD SINGH<br>Mr.MANOJ KUMAR<br>Mr.ANANT KR.BHASKAR | Mr.(GP1)                                                                                                                                         |
| 42. | CWJC/8468/1995<br>B.PRIVILEGED-PERS | 1 MANSI MIAN<br>vs STATE OF BIHAR & ORS                         | Mr.AMAR PRAKASH                                                                                                                                                         | Mr.(GP1)<br>Mr.SARVA DEO SINGH<br>Mr.RAJESHG KR.                                                                                                 |
| 43. | CWJC/8483/1995<br>CONSOLIDATION     | 1 RAMAPATTI SINGH & ORS<br>vs STATE OF BIHAR & ORS              | Mr.RAM LALLAN SINGH<br>Mr.YOGENDRA KUMAR SINGH                                                                                                                          | Mr.(GP2)                                                                                                                                         |

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| <b>PATNA HIGH COURT</b> | <b>182</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b><br>Mr. Justice Navaniti Prasad Singh |
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| 44. CWJC/8484/1995<br>CONSOLIDATION  | 1 | MOSMAT SONA JHARO DEVI & ORS<br>vs STATE OF BIHAR & ORS | Mr.RAM LALLAN SINGH<br>Mr.YOGENDRA KUMAR SINGH                                                                                    | Mr.(GP2)                                                                                                                             |
| 45. CWJC/8517/1995<br>CONSOLIDATION  | 4 | RAM KAILASH SINGH<br>vs STATE OF BIHAR & ORS            | Mr.MAHESH PRASAD 2<br>Mr.BISHWA NATH<br>CHAUDHARY                                                                                 | Mr.(GP2)<br>Mr.VIKRAM DEO SINGH<br>Mr.(GA2)<br>Mr.BIJAY KR.SINGH                                                                     |
| 46. CWJC/8568/1995<br>OTHERS         | 1 | SMT.KUSUMA DEVI<br>vs STATE OF BIHAR & ORS              | Mr.JANARDAN SINGH                                                                                                                 | Mr.B.P.VERMA (SC)<br>Mr.GOPAL PRASAD ROY<br>Mr.RAJIV RANJAN SINHA                                                                    |
| 47. CWJC/9020/1995<br>CONSOLIDATION  | 5 | KEDAR NATH<br>vs STATE OF BIHAR & ORS                   | Mr.BRIJ MOHAN KUMAR<br>SINGH<br>Mr.ATUL KUMAR PANDEY                                                                              | Mr.(GP2)<br>Mr.RADHA MOHAN PANDEY<br>Mr.DHARNIDHAR PRASAD<br>MISHRA<br>Mr.(GA2)<br>Mr.BALAJEE PATHAK<br>Mr.UMA KANT SINGH            |
| 48. CWJC/9511/1995<br>CONSOLIDATION  | 5 | RAM BHARAT DUBEY<br>vs STATE OF BIHAR & ORS             | Mr.ARBIND NATH PANDEY<br>Mr.NAGENDRA DUBEY                                                                                        | Mr.(GP2)<br>Mr.CHOUBEY JAWAHAR<br>Mr.RAJEEV KR. SINGH (GP15)<br>Mr.CHOUBEY JAWAHAR<br>Mr.(GA2)                                       |
| 49. CWJC/10077/1995<br>CONSOLIDATION | 4 | RAJ KISHORE RAI<br>vs STATE OF BIHAR & ORS              | Mr.SURENDRA PRASAD<br>SINGH<br>Mr.HARENDRA KUMAR SINGH                                                                            | Mr.(GP2)<br>Mr.SYED HUSSAIN MAJEED<br>Mr.ABBAS HAIDER<br>Mr.MD.ATAUL HAQUE<br>Mr.MD.KAMIL AKHTAR<br>Mr.S.S.NAYER HUSSAIN<br>Mr.(GA2) |
| 50. CWJC/10186/1995<br>CONSOLIDATION | 1 | BRAJ KISHORE PRASAD SINGH<br>vs STATE OF BIHAR & ORS    | Mr.HARENDRA PRASAD<br>SINGH I<br>Mr.SANJEET KUMAR<br>Mr.ANJAN CHAKRABARTY<br>Mr.RATAN KUMAR NO.1<br>Mr.SHASHI SHAKHER<br>PD.SINHA | Mr.(GP2)<br>Mr.UMA KANT PRASAD<br>Mr.RAJIV RANJAN SINGH<br>Mr.(GA2)                                                                  |
| 51. CWJC/10498/1995<br>OTHERS        | 1 | BIGNI DEVI<br>vs STATE OF BIHAR & ORS                   | Mr.SATISH CHANDRA SURYA<br>Mr.BISHWA NATH<br>CHOUDHARY<br>Mr.BISHWA NATH<br>CHAUDHARY<br>Mr.ANAND VERMA                           | Mr.J.RAHMAN (SC)<br>Mr.UDAY SINGH<br>Mr.REWATI RAMAN<br>Mr.AJAY- GA12                                                                |

**Thursday the 23rd April 2015**  
**Court No. 13 (AT 10:30 A.M.)**  
**Mr. Justice Ramesh Kumar Datta**

| SNo                | Case No                                   | LT Party Detail                                                | Pet Advocate                                                                         | Res Advocate                                                                             | Remarks |
|--------------------|-------------------------------------------|----------------------------------------------------------------|--------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------|---------|
| <b>FOR HEARING</b> |                                           |                                                                |                                                                                      |                                                                                          |         |
| 1.                 | CWJC/10503/1995<br>CONSOLIDATION          | 4 CHANDESHWAR PRASAD VERMA & ANR<br>vs STATE OF BIHAR & ORS    | Mr. RAJ KISHORE PD SINGH<br>Mr. BAL BHUSHAN<br>CHOUHARY<br>Mr. SHAMBHU SHARAN SINGH  | Mr. (GP2)<br>Mr. (GA2)                                                                   |         |
| 2.                 | CWJC/10647/1995<br>MUTATION ACT           | 4 RABINANDAN TIWARY<br>vs STATE OF BIHAR & ORS                 | Mr. RAM SHANKAR PRADHAN<br>Mr. SATISH CHANDRA JHA<br>Mr. AMRENDRA NARAYAN RAI        | Mr. (GP2)<br>Mr. DAMODAR PRASAD<br>TIWARY<br>Mr. (GA2)                                   |         |
| 3.                 | CWJC/10766/1995<br>CONSOLIDATION          | 1 BABUDDIN MIAN<br>vs STATE OF BIHAR & ORS                     | Mr. SANDEEP MISHRA                                                                   | Mr. (GP2)<br>Mr. ANANT KUMAR BHASKAR<br>Mr. DR. ABHAY KUMAR ROY<br>Mr. BINOD KUMAR SINGH |         |
| 4.                 | CWJC/10804/1995<br>MUTATION ACT           | 4 MD. SADIQUE & ANR<br>vs STATE OF BIHAR & ORS                 | Mr. MD. NAUSHAD                                                                      | Mr. (GP2)<br>Mr. (GA2)                                                                   |         |
| 5.                 | CWJC/10862/1995<br>OTHERS                 | 1 MAHABIR PANDIT<br>vs STATE OF BIHAR & ORS                    | Mr. ARUN PRASAD AMBASTHA<br>Mr. BINOD KUMAR                                          | Mr. R. AHSHAN (SC)                                                                       |         |
| 6.                 | CWJC/10867/1995<br>CONSOLIDATION          | 4 SUDHAKAR SHUKLA & ORS<br>vs STATE OF BIHAR & ORS             | Mr. VIJAY KUMAR SINHA I<br>Mr. SATYA NAND SHUKLA<br>Mr. SHAMBHU SHARAN SINGH         | Mr. (GP2)<br>Mr. AMAR PRAKASH<br>Mr. (GA2)                                               |         |
| 7.                 | CWJC/10919/1995<br>with BIHAR TENENCY ACT | 4 PRATHAM LAL SINGH<br>vs STATE OF BIHAR & ORS                 | Mr. NIRMAL KUMAR<br>SHRIVASTAVA                                                      | Mr. (GP1)<br>Mr. SARANGDHAR JHA<br>Mr. ASHUTOSH JHA<br>Mr. SARANGDHAR JHA                |         |
| 8.                 | CWJC/10918/1995<br>BIHAR TENENCY ACT      | 4 ANAND LAL SINGH<br>vs STATE OF BIHAR & ORS                   | Mr. NIRMAL KUMAR<br>SHRIVASTAVA                                                      | Mr. (GP1)<br>Mr. SARANGDHAR JHA<br>Mr. SARANGDHAR JHA<br>Mr. ASHUTOSH JHA                |         |
| 9.                 | CWJC/10969/1995<br>OTHERS                 | 1 SRI SRI 108 KALI MATA JI & ORS<br>vs STATE OF BIHAR & ORS    | Mr. PRAMOD KUMAR SINHA<br>Mr. INDRA DEO SHAW                                         | Mr. R. AHSHAN (SC)                                                                       |         |
| 10.                | CWJC/11003/1995<br>BIHAR TENENCY ACT      | 4 SUSHIL PRASAD MEHTA & ORS<br>vs STATE OF BIHAR & ORS         | Mr. A. K. MALLICK<br>Mr. SUSHIL KUMAR MALLICK                                        | Mr. (GP1)<br>Mr. DURGA NAND JHA<br>Mr. KAMESHWAR PD. SINGH                               |         |
| 11.                | CWJC/11068/1995<br>LAND REFORMS ACT       | 5 KRISHNA KANT & ORS<br>vs STATE OF BIHAR & ORS                | Mr. NAWAL KISHORE SINGH<br>Mr. KAUSHAL KUMAR<br>Mr. SUNIL KUMAR<br>Mr. KAUSHAL KUMAR | Mr. (GP1)                                                                                |         |
| 12.                | CWJC/11217/1995<br>CONSOLIDATION          | 4 BISHUN ROY<br>vs STATE OF BIHAR & ORS                        | Mr. HARENDRA PRASAD<br>SINGH 1<br>Mr. SHASHI KANT SINGH                              | Mr. (GP2)<br>Mr. DILIP KUMAR JHA<br>Mr. SATISH CHANDRA<br>Mr. (GA2)                      |         |
| 13.                | CWJC/11410/1995<br>CONSOLIDATION          | 1 SIDH NATH PRASAD<br>vs STATE OF BIHAR & ORS                  | Mr. AHTASHAN ALI KHAN<br>Mr. PRANAV KUMAR<br>Mr. RAM HRIDAY PRASAD                   | Mr. (GP2)<br>Mr. ANIL KUMAR<br>Mr. BHUBNESHWAR PRASAD<br>Mr. PRANAY RANJAN               |         |
| 14.                | CWJC/658/1996<br>LAND CEILING (PRE-       | 3 SURENDRA SINGH<br>vs THE ADDL. MEMBER, BOARD OF REVEN        | Mr. ANAND MOHAN<br>Mr. LAKSHMI KANT SHARMA<br>Mr. RAM K. PRASAD                      | Mr. (GP1)<br>Mr. SHRI KRISHNA SINHA                                                      |         |
| 15.                | CWJC/1292/1996<br>OTHERS                  | 1 SHAMBHU DAS @ PANCHU DAS<br>vs THE STATE OF BIHAR & ORS      | Mr. SHABBIR AHMAD<br>Mr. SHAMSHAD ALAM                                               | Mr. B. P. VERMA (SC)<br>Mr. B. N. P. SINGH<br>Mr. RAJU GIRI (GP30)                       |         |
| 16.                | CWJC/1524/1996<br>CONSOLIDATION           | 1 ARUN KUMAR SINGH & ORS<br>vs THE JT. DIRECTOR, CONSOLIDATION | Mr. GIRJANAND PRASAD                                                                 | Mr. J. N. JHA (GP2)                                                                      |         |
| 17.                | CWJC/1665/1996<br>OTHERS                  | 1 RAM NARESH TIWARI<br>vs STATE OF BIHAR & ORS                 | Mr. SURENDRA KUMAR SINGH<br>Mr. DHIRENDRA SINGH                                      | Mr. (SC8)                                                                                |         |
| 18.                | CWJC/1716/1996<br>CONSOLIDATION           | 1 BAIJ NATH RAI & ORS<br>vs STATE OF BIHAR & ORS               | Mr. DHANENDRA CHAUBEY                                                                | Mr. (GP2)<br>Mr. GIRIJANAND PRASAD<br>Mr. DEVENDRA DAS                                   |         |
| 19.                | CWJC/1883/1996<br>LAND CEILING (PRE-      | 1 SMT. BHAIYA DAI DEVI<br>vs STATE OF BIHAR & ORS              | Mr. PANCHANAND PANDIT<br>Mr. ANIL KUMAR<br>Mr. BHUBNESHWAR PRASAD                    | Mr. (GP1)<br>Mr. JAGANNATH SINGH                                                         |         |
| 20.                | CWJC/1941/1996<br>CONSOLIDATION           | 1 RAMAKANT MISHRA & ORS<br>vs STATE OF BIHAR & ORS             | Mr. ARVIND KUMAR<br>Mr. BINOD KUMAR JHA                                              | Mr. (GP2)<br>Mr. VIKRAM DEO SINGH<br>Mr. TEJNARAYAN SINGH                                |         |
| 21.                | CWJC/2032/1996<br>B. PRIVILEGED-PERS      | 1 BHOLA LAL MAHANTH<br>vs STATE OF BIHAR & ORS                 | Mr. ARVIND KUMAR (2)<br>Mr. GOPAL SAHAY GAUR                                         | Mr. (GP1)                                                                                |         |
| 22.                | CWJC/2092/1996<br>LAND CEILING (PRE-      | 1 CHANDESHWARI YADAV & ANR<br>vs STATE OF BIHAR & ORS          | Mr. PANCHANAND PANDIT<br>Mr. BHUBNESHWAR PRASAD<br>Mr. ASHWANI KUMAR RAI             | Mr. B. P. VERMA (SC)<br>Mr. SUBHASH CHANDRA<br>YADAV                                     |         |
| 23.                | CWJC/2156/1996<br>BIHAR TENENCY ACT       | 1 DAYANAND BHAGAT<br>vs STATE OF BIHAR & ORS                   | Mr. VINOD KUMAR JHA                                                                  | Mr. (GP1)                                                                                |         |
| 24.                | CWJC/2166/1996<br>LAND REFORMS ACT        | 1 MAHANTH BIPIN BEHARI DAS<br>vs STATE OF BIHAR & ORS          | Mr. UDAYAN CHAUDHARY<br>Mr. SUJATA MUKHERJEE                                         | Mr. (GP1)                                                                                |         |
| 25.                | CWJC/2272/1996<br>with CONSOLIDATION      | 1 SITA RAM MAHTO & ORS<br>vs STATE OF BIHAR & ORS              | Mr. SATYA DEO KUMAR                                                                  | Mr. (GP2)<br>Mr. SATISH KUMAR<br>Mr. MITHILESH KUMAR SINHA                               |         |
| 26.                | CWJC/2271/1996<br>CONSOLIDATION           | 1 SITA RAM MAHTO & ANR<br>vs STATE OF BIHAR & ORS              | Mr. SATYA DEO KUMAR                                                                  | (GP2)                                                                                    |         |

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| <b>PATNA HIGH COURT</b> | <b>184</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b><br>Mr. Justice Ramesh Kumar Datta |
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| 27. | CWJC/2316/1996<br>CONSOLIDATION      | 2 BHAGWAN SHARMA & ORS<br>vs STATE OF BIHAR & ORS           | Mr.MRITUNJAY PRASAD<br>SINGH 2                                                                                     | Mr.(GP2)<br>Mr.NAGENDRA KUMAR<br>Mr.SHIV SAGER SHARMA<br>Mr.NIRMAL KUMAR<br>SHRIVASTAVA       |
| 28. | CWJC/2384/1996<br>MUTATION ACT       | 1 UPENDRA NARAIN JHA<br>vs STATE OF BIHAR & ORS             | Mr.ASHOK KUMAR MISHRA<br>Mr.ANJANI KUMAR<br>CHOUDHARY                                                              | Mr.(GP2)<br>Mr.RAJIV KUMAR SINGH                                                              |
| 29. | CWJC/2532/1996<br>SHAIRAT            | 1 SRI BIBHUTI KUMAR RAI<br>vs STATE OF BIHAR & ORS          | Mr.ASHOK KUMAR<br>CHOUDHARY<br>Mr.PRAVEEN KR.AGRAWAL                                                               | Mr.(GP1)<br>Mr.SANTOSH KUMAR JHA                                                              |
| 30. | CWJC/2536/1996<br>CONSOLIDATION      | 4 SMT. BASUNDHRA DEVI & ORS<br>vs STATE OF BIHAR & ORS      | Mr.BIRENDRA KUMAR SINGH<br>Mr.BIPIN KUMAR                                                                          | Mr.J.N.JHA (GP2)<br>Mr.RAJIV KUMAR SINGH (GP2)                                                |
| 31. | CWJC/2537/1996<br>CONSOLIDATION      | 2 RAM CHANDRA SINGH & ORS<br>vs STATE OF BIHAR & ORS        | Mr.MITHILESH KUMAR SINGH<br>Mr.ABHAY KUMAR SINGH I                                                                 | Mr.(GP2)<br>Mr.KUMARI JYOTI<br>Mr.DHARMENDRA KUMAR<br>Mr.MANOJ SINGH<br>Mr.JAYANT KUMAR GUPTA |
| 32. | CWJC/3013/1996<br>LAND CEILING (PRE- | 1 BISHUNDEO YADAV & ORS<br>vs STATE OF BIHAR & ORS          | Mr.PANCHA NAND PANDIT<br>Mr.ANIL KUMAR<br>Mr.BHUBNESHWAR PD.                                                       | Mr.(GP1)<br>Mr.BINITA KUMARI<br>Mr.BASUDEO SAHAI                                              |
| 33. | CWJC/3043/1996<br>LAND CEILING (PRE- | 3 SMT.RAJ MANI DEVI<br>vs STATE OF BIHAR & ORS              | Mr.LAKSHMI KANT SHARMA<br>Mr.ANAND MOHAN<br>Mr.SHIVENDRA PRASAD                                                    | Mr.H.P.SINGH (SC)<br>Mr.RAJIV KUMAR SINGH (GP2)                                               |
| 34. | CWJC/3286/1996<br>CONSOLIDATION      | 1 MD.MOID AHMAD & ORS<br>vs STATE OF BIHAR & ORS            | Mr.REKHA MUKUND<br>Mr.PRAVIN KUMAR SINHA                                                                           | Mr.(GP2)<br>Mr.PARMESHWAR MEHTA                                                               |
| 35. | CWJC/3525/1996<br>CONSOLIDATION      | 3 SHIVJEE RAI & ORS<br>vs STATE OF BIHAR & ORS              | Mr.VIJAY SHANKAR<br>SHRIVASTAVA<br>Mr.SUNIL SINGH<br>Mr.ASHOK KUMAR SINGH                                          | Mr.(GP2)<br>Mr.MANISH<br>Mr.SHANKAR PRASAD SINGH<br>Mr.RAMJEE ROY                             |
| 36. | CWJC/3646/1996<br>MUTATION ACT       | 3 MAHANTH RAMASHRAYA DAS<br>vs STATE OF BIHAR & ORS'        | Mr.MAHESH NARAYAN<br>PARBAT<br>Mr.RAJENDRA KUMAR GIRI<br>Mr.RAJU GIRI<br>Mr.ASHISH GIRI<br>Mr.VIKASH RATAN BHARATI | Mr.(GP1)                                                                                      |
| 37. | CWJC/3700/1996<br>LAND REFORMS ACT   | 3 MD. KALIM AKHTAR<br>vs STATE OF BIHAR & ORS               | Mr.SANJEEV KUMAR JHA<br>Mr.MD. KAMRAN<br>Mr.YYANAND ROY<br>Mr.MRIDULA MISHRA<br>Mr.DHIRENDRA KUMAR JHA<br>NO.2     | Mr.(GP1)                                                                                      |
| 38. | CWJC/3794/1996<br>OTHERS             | 3 BENI MADHAV & ORS<br>vs STATE OF BIHAR & ORS              | Mr.SHAILENDRA KUMAR<br>SINGH<br>Mr.SHANKAR KUMAR                                                                   | Mr.J.RAHMAN (SC)<br>Mr.PURUSHOTTAM PRASAD<br>Mr.RATNESH NANDAN SINHA                          |
| 39. | CWJC/4012/1996<br>with CONSOLIDATION | 3 MOSTT.TARA DEVI<br>vs THE JT.DIRECTOR OF CONSOLIDATI      | Mr.NARESH CHANDRA<br>VERMA<br>Mr.ARUN KUMAR LAL<br>Mr.RAM KUMAR SINGH                                              | Mr.(GP2)                                                                                      |
| 40. | CWJC/4011/1996<br>CONSOLIDATION      | 1 SANGITA KUMARI<br>vs JT.DIR.OF CONSOLIDATION & ORS        | Mr.NARESH CHANDRA<br>VERMA<br>Mr.SUNIL KUMAR SINHA<br>Mr.ARUN KUMAR ALL<br>Mr.RAM KUMAR SINGH                      | Mr.(GP2)                                                                                      |
| 41. | CWJC/4088/1996<br>OTHERS             | 3 SMT.KANTI PANDEY<br>vs STATE OF BIHAR & ORS               | Mr.BIMLENDU KUMAR JHA<br>Mr.SADA NAND ROY                                                                          | Mr. .P.VERMA (SC)<br>Mr.DR.BINOD KUMAR JHA                                                    |
| 42. | CWJC/4149/1996<br>LAND CEILING (PRE- | 1 MD.MUSTAFA<br>vs STATE OF BIHAR & ORS                     | Mr.UDAY BHANU ROY<br>Mr.AMBRISH KUMAR JHA                                                                          | Mr.H.P.SINGH (SC)<br>Mr.RAJIV KUMAR SINGH (GP2)                                               |
| 43. | CWJC/4153/1996<br>CONSOLIDATION      | 1 TAQUI AHMAD<br>vs STATE OF BIHAR & ORS                    | Mr.ASHOK KUMAR MISHRA                                                                                              | Mr.(GP2)<br>Mr.MD. KAMRAM                                                                     |
| 44. | CWJC/4177/1996<br>CONSOLIDATION      | 1 BIR BAHADUR SINGH<br>vs STATE OF BIHAR & ORS              | Mr.HARENDRA NARAIN<br>SINHA                                                                                        | Mr.(GP2)                                                                                      |
| 45. | CWJC/4195/1996<br>LAND CEILING (PRE- | 1 SOGHRA KHATOON & ANR<br>vs MOST.KHODAIJA KHATOON & ORS    | Mr.MD.ANISUR RAHMAN<br>Mr.MD.RASHID ALAM<br>Mr.NADIMUL HASAN                                                       | Mr.(GP1)<br>Mr.SANDIP MISHRA<br>Mr.P.N.PATHAK                                                 |
| 46. | CWJC/4405/1996<br>CONSOLIDATION      | 1 BIR BAHADUR SINGH<br>vs STATE OF BIHAR & ORS              | Mr.HARENDRA NARAIN<br>SINHA                                                                                        | Mr.(GP2)                                                                                      |
| 47. | CWJC/4722/1996<br>LAND REFORMS ACT   | 1 MAHANTH SHRI BISHWAMBHAR K.DAS<br>vs STATE OF BIHAR & ORS | Mr.PUSHKAR NARAIN SHAHI<br>Mr.ASHUTOSH SINGH<br>Mr.UMA SHANKAR PD.SINGH                                            | Mr.(GP1)                                                                                      |
| 48. | CWJC/4833/1996<br>CONSOLIDATION      | 1 SILLU SINGH & ORS<br>vs THE DEPUTY DIR.OF CONSOLIDATIO    | Mr.PRABHAT KUMAR SINGH<br>Mr.BINOD KUMAR<br>Mr.ANIL KUMAR RAI                                                      | Mr.(GP2)<br>Mr.RAJIVA RANJAN<br>Mr.SURAJ DEO SINGH                                            |
| 49. | CWJC/4966/1996<br>CONSOLIDATION      | 1 VIJAY SINGH<br>vs STATE OF BIHAR & ORS                    | Mr.BIMAL KUMAR<br>Mr.RITESH KUMAR<br>Mr.AMARENDRA ARYA                                                             | Mr.(GP2)<br>Mr.SIDHENDRA NR.SINGH<br>Mr.PRABHAT RANJAN                                        |
| 50. | CWJC/5235/1996<br>CONSOLIDATION      | 1 BIBI HASINA KHATOON<br>vs STATE OF BIHAR & ORS            | Mr.INDRAJEET JHA<br>Mr.SHARDA NAND MISHRA<br>Mr.RANJANA PATHAK                                                     | Mr.(GP2)                                                                                      |
| 51. | CWJC/5248/1996<br>OTHERS             | 1 RAMAGYA GIRI<br>vs STATE OF BIHAR & ORS                   | Mr.BINAY KANT MANI<br>TRIPATHI<br>Mr.SURESH PRASAD BHAKTA                                                          | Mr.H.P.SINGH (SC)                                                                             |

Thursday the 23rd April 2015

Court No. 15 (AT 10.30 A.M.)

Mr. Justice Samarendra Pratap Singh

| SNo                | Case No        | LT Party Detail                                             | Pet Advocate                                                                                             | Res Advocate                                                                             | Remarks |
|--------------------|----------------|-------------------------------------------------------------|----------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------|---------|
| <b>FOR HEARING</b> |                |                                                             |                                                                                                          |                                                                                          |         |
| 1.                 | CWJC/5504/1996 | 1 RAM CHANDRA MAHTO & ANR<br>vs STATE OF BIHAR & ORS        | Mr.ASHWINI KUMAR SINHA                                                                                   | Mr.(GP1)                                                                                 |         |
| 2.                 | CWJC/5563/1996 | 1 KEDAR TIWARI & ORS<br>vs STATE OF BIHAR & ORS             | Mr.RANA PRATAP SINGH 2<br>Mr./MRS.PADMALAYA<br>MAHAPATRA                                                 | Mr.R.AHSHAN (SC)                                                                         |         |
| 3.                 | CWJC/5565/1996 | 1 KEDAR TIWARI & ORS<br>vs STATE OF BIHAR & ORS             | Mr.ANJANI KUMAR SINHA 2<br>Mr./MRS.PADMALAYA<br>MAHAPATRA                                                | R.AHSHAN (SC)                                                                            |         |
| 4.                 | CWJC/5578/1996 | 1 DEO KALI DEVI & ANR<br>vs STATE OF BIHAR & ORS            | Mr.MAHESH NARAYAN<br>PARBAT<br>Mr.VIJAY KUMAR<br>Mr.VED PRAKASH<br>SRIVASTAVA<br>Mr.RAJANI KUMARI        | Mr.J.RAHMAN (SC)<br>Mr.KAPIL DEO SINGH N.1<br>Mr.VIJAY KUMAR                             |         |
| 5.                 | CWJC/5714/1996 | 1 BIRCHANDRA SINGH & ANR<br>vs STATE OF BIHAR & ORS         | Mr.MAHENDRA THAKUR                                                                                       | Mr.(GP1)<br>Mr.VIJAY KUMAR PRASAD<br>Mr.SHAKEEL AHMAD KHAN                               |         |
| 6.                 | CWJC/5922/1996 | 1 MD.KAFIL<br>vs INNER MIAN & ORS                           | Mr.BINOD KUMAR SINGH<br>Mr.ABHAY KUMAR ROY                                                               | Mr.(GP8)<br>Mr.MRIDULA MISHRA<br>Mr.MANOJ KUMAR JHA                                      |         |
| 7.                 | CWJC/5923/1996 | 1 MD.KAFIL<br>vs INNER MIAN & ORS                           | Mr.BINOD KUMAR SINGH                                                                                     | Mr.(GP8)<br>Mr.ANANT KUMAR BHASKAR<br>Mr.MANOJ KUMAR                                     |         |
| 8.                 | CWJC/6780/1996 | 1 BASUDEO PRASAD SINGH & ORS<br>vs STATE OF BIHAR & ORS     | Mr.BIPIN BIHARI SINGH                                                                                    | Mr.S.D.YADAV (GP8)                                                                       |         |
| 9.                 | CWJC/6968/1996 | 1 AMBIKA SINGH<br>vs JOINT DIRECTOR OF CONSOLIDATIO         | Mr.NARESH CHANDRA<br>VERMA<br>Mr.ARUN KUMAR LAL                                                          | Mr.(GP2)                                                                                 |         |
| 10.                | CWJC/6980/1996 | 1 SHANKAR PRASAD SINGH<br>vs STATE OF BIHAR & ORS           | Mr.SIYA RAM SHAHI<br>Mr.MITHILESH MOWAR<br>Mr.SIYA RAM SHAHI                                             | Mr.(GP1)                                                                                 |         |
| 11.                | CWJC/7018/1996 | 1 DEVENDRA KUMAR SINGH<br>vs STATE OF BIHAR & ORS           | Mr.RATAN KUMAR SINHA                                                                                     | Mr.J.RAHMAN (SC)<br>Mr.AJAY- GA12                                                        |         |
| 12.                | CWJC/7120/1996 | 2 RAM BARAN SINGH<br>vs STATE OF BIHAR & ORS                | Mr.MAHESH PRASAD 2                                                                                       | Mr.H.P.SINGH (SC)<br>Mr.UPENDRA PRASAD SINHA<br>Mr.KRISHNA MOHAN PRASAD<br>Mr.AJIT KUMAR |         |
| 13.                | CWJC/7129/1996 | 1 RAGHUNATH PRASAD SINGH<br>vs STATE OF BIHAR & ORS         | Mr.SIYA RAM SHAHI<br>Mr.MITHILESH MOWAR                                                                  | Mr.(GP1)<br>Mr.SHALISH KASHYAP<br>Mr.SHUSHIL KR.TIWARY<br>Mr.RAVINDRA KR.SHUKLA          |         |
| 14.                | CWJC/7286/1996 | 1 DIGMBAR JHA & ORS<br>vs STATE OF BIHAR & ORS              | Mr.PRAMOD MISHRA<br>Mr.PRABHU NARAYAN JHA<br>Mr.ARUN KUMAR                                               | Mr.H.P.SINGH (SC)<br>Mr.RAJIV KUMAR SINGH (GP2)                                          |         |
| 15.                | CWJC/7335/1996 | 1 SAVITRI DEVI AND ORS<br>vs COMMISSIONER,TIRHUT DIVN.& ORS | Mr.NARESH CHANDRA<br>VERMA<br>Mr.ARUN KUMAR LAL<br>Mr.NARESH CHANDRA<br>VERMA<br>Mr.LAKSHMI KANT TIWARY  | Mr.(GP2)<br>Mr.VEENA KUMAARI JAISWAL                                                     |         |
| 16.                | CWJC/7445/1996 | 1 RAM NATH OJHA<br>vs THE DEPUTY DIR.CONSOLIDATION &        | Mr.NAGENDRA DUBEY<br>Mr.TUHIN SHANKAR<br>Mr.ANAND KUMAR OJHA<br>Mr.DHANANJAY KUMAR<br>Mr.MAHESH PRASAD 2 | Mr.(GP2)<br>Mr.ASHOK KUMAR<br>Mr.SUNIL KUMAR SINGH<br>Mr.DHAMENDRA CHOUBEY               |         |
| 17.                | CWJC/7570/1996 | 1 BHOLA PRASAD SINGH & ORS<br>vs STATE OF BIHAR & ORS       | Mr.MAHESH PRASAD 2                                                                                       | Mr.(GP2)<br>Mr.ANJANI KR.SINHA<br>Mr.VINEETA SINHA                                       |         |
| 18.                | CWJC/7649/1996 | 1 SHALIGRAM SINGH<br>vs STATE OF BIHAR & ORS                | Mr.PRAMOD KUMAR SINGH                                                                                    | Mr.B.P.VERMA (SC)<br>Mr.UDAY SHANKAR SHARAN<br>SINGH                                     |         |
| 19.                | CWJC/7978/1996 | 1 SALIGRAM SINGH<br>vs STATE OF BIHAR & ORS                 | Mr.PRAMOD KUMAR SINGH                                                                                    | Mr.B.P.VERMA (SC)<br>Mr.UDAY SHANKAR SHARAN<br>SINGH                                     |         |
| 20.                | CWJC/7704/1996 | 1 ARJUN PRASAD YADAV<br>vs STATE OF BIHAR & ORS             | Mr.LAXMI NARAYAN DAS<br>Mr.RANJIT SHARAN<br>Mr.SUBROTESHWAR DE<br>Mr.RAJKISHORE KUMAR                    | Mr.(GP2)<br>Mr.RUPA KUMAR<br>Mr.RAVI SHANKAR<br>PRASADN.2<br>Mr.SANTOSH SINGH            |         |
| 21.                | CWJC/7815/1996 | 1 NAGESHWAR PRASAD SINGH & ORS<br>vs STATE OF BIHAR & ORS   | Mr.NAND KISHORE PD SINHA<br>Mr.SATISH KUMAR<br>Mr.KAPIL DEO SINGH<br>Mr.ARUN KUMAR SAHAY                 | Mr.H.P.SINGH (SC)<br>Mr.KAPIL DEO SINGH                                                  |         |
| 22.                | CWJC/7816/1996 | 2 NAGESHWAR SINGH & ORS<br>vs STATE OF BIHAR & ORS          | Mr.NAND KISHORE PD SINHA                                                                                 | H.P.SINGH (SC)<br>Mr.RAJIV KUMAR SINGH (GP2)                                             |         |
| 23.                | CWJC/8605/1996 | 1 JAGANNATH SAH<br>vs STATE OF BIHAR & ORS                  | Mr.KRISHNA KUMAR VERMA                                                                                   | Mr.J.N.JHA (GP2)                                                                         |         |
| 24.                | CWJC/9684/1996 | 2 BHAGYA NARAYAN JHA & ORS<br>vs STATE OF BIHAR & ORS       | Mr.MANOJ KUMAR I                                                                                         | Mr.(GP1)<br>Mr.GIRISH CHANDRA JHA<br>Mr.DIWAKAR KUMAR<br>Mr.NAND KISHOR SINGH            |         |

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| 25. | CWJC/10202/1996<br>OTHERS             | 3 | GYNENDRA KUMAR SHAHI & ORS<br>vs STATE OF BIHAR & ORS             | Mr.SATYENDRA NARAYAN<br>SINGH<br>Mr.SHRIKANT SHARAN SINGH                                             | Mr.R.AHSHAN (SC)                                                                                         |
| 26. | CWJC/11277/1996<br>BIHAR TENENCY ACT  | 3 | PHULAN PRASAD SINGH<br>vs STATE OF BIHAR & ORS                    | Mr.SIYA RAM SHAHI<br>Mr.MITHILESH MOWAR                                                               | Mr.(GP1)<br>Mr.RASHID IZHAR                                                                              |
| 27. | CWJC/11361/1996<br>LAND REFORMS ACT   | 1 | SURESH PRASAD SINGH<br>vs STATE OF BIHAR & ORS                    | Mr.BRIJ MOHAN KR SINGH<br>Mr.ATUL KUMAR PANDEY                                                        | Mr.(GP1)                                                                                                 |
| 28. | CWJC/11812/1996<br>CONSOLIDATION      | 2 | NAGENDRA SINGH & ORS<br>vs THE STATE OF BIHAR & ORS               | Mr.DR.RAVI RANJAN<br>Mr.AMBUJ NAYAN CHOUBEY<br>Mr.SANJAY KUMAR PANDEY                                 | Mr.(GP2)<br>Mr.BHARAT LAL<br>Mr.YOGENDRA PD SINHA NO.<br>Mr.(GA2),Mr.ANIL KR SINGH<br>NO.2,Mr.ARUN KUMAR |
| 29. | CWJC/11872/1996<br>OTHERS             | 1 | MOTI LAL SINGH & ANR<br>vs THE STATE OF BIHAR & ORS               | Mr.MITHILESH KUMAR SINHA<br>Mr.RADHA MOHAN PANDEY<br>Mr.RAS BIHARI OJHA                               | Mr.R.AHSHAN (SC)                                                                                         |
| 30. | CWJC/11959/1996<br>OTHERS             | 2 | RAJENDRA PD. SAHA & ORS<br>vs THE STATE OF BIHAR & ORS            | Mr.CHANDRA BHUSAN DAS<br>Mr.CHANDRA BHUSHAN DAS                                                       | Mr.J.RAHMAN (SC)<br>Mr.PRAMOD KUMAR MISHRA                                                               |
| 31. | CWJC/12126/1996<br>MUTATION ACT       | 1 | LALDHARI YADAV & ANR<br>vs THE STATE OF BIHAR & ORS               | Mr.K.K.TIWARY<br>Mr.LOKESH<br>Mr.ASHOK KUMAR SINHA 2<br>Mr.ABHITABH KUMAR                             | Mr.(GP1),Mr.NITYA NAND<br>SINGH,Mr.(GP3)<br>Mr.JAWAHARDHARI SINGH<br>Mr.VIKASH KUMAR PANDEY              |
| 32. | CWJC/12811/1996<br>LAND CEILING (PRE- | 1 | RAJ KUMARI DEVI & ORS<br>vs THE STATE OF BIHAR & ANR              | Mr.MANINDRA KUMAR                                                                                     | Mr.B.P.VERMA (SC)<br>Mr.SHYAM BIHARI SINGH<br>Mr.A.K.SINGH TARUN                                         |
| 33. | CWJC/12821/1996<br>LAND REFORMS ACT   | 1 | SOMESHWAR PRASAD<br>vs THE STATE OF BIHAR & ORS                   | Mr.GYANAND ROY<br>Mr.R.K.SHARMA<br>Mr.SHANTI PRATAP                                                   | Mr.(GP1)<br>Mr.R.K.SHUKLA<br>Mr.A.K.SHUKLA                                                               |
| 34. | CWJC/12853/1996<br>OTHERS             | 1 | ANANT KUMAR JHA & ORS<br>vs THE STATE OF BIHAR & ORS              | Mr.GAJENDRA KUMAR JHA<br>Mr.PRASHANT KUMAR JHA                                                        | Mr.B.P.VERMA (SC)<br>Mr.SHASHI NATH THAKUR                                                               |
| 35. | CWJC/13016/1996<br>LAND CEILING (PRE- | 1 | SHEO KUMAR JHA & ORS<br>vs THE STATE OF BIHAR & ORS               | Mr.SANAT KUMAR JHA<br>Mr.SANJAY KUMAR JHA<br>Mr.INDRAJEET JHA<br>Mr.SHARDA NAND MISHRA                | Mr.(GP1)<br>Mr.PRAVIN KUMAR SINHA<br>Mr.REKHA MUKUND                                                     |
| 36. | CWJC/27/1997<br>B.PRIVILEGED-PERS     | 1 | MAJLU KHATOON<br>vs THE STATE OF BIHAR & ORS                      | Mr.UMA SHANKER VERMA<br>Mr.ABHA VERMA<br>Mr.PRAMOD KUMAR PANDEY                                       | Mr.(GP1)<br>Mr.NITYANAND JHA                                                                             |
| 37. | CWJC/226/1997<br>LAND CEILING (SURP   | 1 | SMT.RAJESHWARI DEVI & ORS<br>vs THE STATE OF BIHAR & ORS          | Mr.NARMADESHWAR JHA<br>Mr.HARENDRA PD SINHA                                                           | Mr.J.RAHMAN (SC)                                                                                         |
| 38. | CWJC/526/1997<br>B.PRIVILEGED-PERS    | 1 | BAIDYA NATH JHA & ORS<br>vs THE STATE OF BIHAR & ORS              | Mr.PRAMOD MISHRA<br>Mr.ARUN KUMAR<br>Mr.RAMESH KUMAR THAKUR<br>Mr.PRABHU NARAYAN JHA                  | Mr.(GP1)<br>Mr.ANJANA SINHA<br>Mr.NILIMA SINHA                                                           |
| 39. | CWJC/612/1997<br>CONSOLIDATION        | 1 | RAVINDRA NATH SAXENA AND ANR<br>vs JOINT DIRECTOR OF CONSOLIDATIO | Mr.NARESH CHANDRA<br>VERMA<br>Mr.ARUN KUMAR LAL<br>Mr.SAROJ KUMAR CHOUBEY                             | Mr.(GP2)<br>Mr.AMBIKA KANT SINHA<br>Mr.KRISHNA KUMAR SINHA                                               |
| 40. | CWJC/765/1997<br>CONSOLIDATION        | 1 | SHIVA NAND CHAUDHARY & ORS<br>vs THE STATE OF BIHAR & ORS         | Mr.RATNESH NANDAN SINHA<br>Mr.BIBHAKAR MISHRA<br>Mr.PURUSOTAM PRASAD                                  | Mr.(GP2)<br>Mr.HARENDRA PRASAD SINGH<br>Mr.SHASHI KANT SINGH                                             |
| 41. | CWJC/1178/1997<br>CONSOLIDATION       | 1 | BINDESHWARI RAI & ANR<br>vs THE STATE OF BIHAR & ORS              | Mr.BIMAL KUMAR<br>Mr.NILESH KUMAR<br>Mr.MD.IMTEYAZ AHMAD                                              | Mr.(GP2)<br>Mr.RAMESH KUMAR<br>CHOUDHARY                                                                 |
| 42. | CWJC/1490/1997<br>LAND REFORMS ACT    | 1 | SMT.CHANDRAKALA DEVI<br>vs THE STATE OF BIHAR & ORS               | Mr.GANESH PRASAD SINGH<br>Mr.PRABHAT RANJAN SINGH                                                     | Mr.(GP1)<br>Mr.SATYAPAL SINGH<br>Mr.SHOK HARAN SINGH                                                     |
| 43. | CWJC/1891/1997<br>MUTATION ACT        | 3 | LALAN MANDAL & ORS<br>vs THE STATE OF BIHAR & ORS                 | Mr.SHEKHAR KUMAR SINGH                                                                                | Mr.(GP2),Mr.MAHENDRA<br>PRASAD BHARTEE<br>Mr.NAND KISHOR PREASAD                                         |
| 44. | CWJC/2001/1997<br>LAND CEILING (PRE-  | 1 | KUNJI SAH & ORS<br>vs THE STATE OF BIHAR & ORS                    | Mr.SHOK HARAN SINGH                                                                                   | Mr.B.P.VERMA (SC)<br>Mr.VISHWANATH PRASAD<br>Mr.NAND KISHORE PRASAD.2                                    |
| 45. | CWJC/3683/1997<br>CONSOLIDATION       | 3 | MD.FIROZ<br>vs THE STATE OF BIHAR & ORS                           | Mr.S.S.NAYER HUSSAIN<br>Mr.ABBAS HAIDER<br>Mr.KHATIM REZA<br>Mr.SYED FIROZ RAZA<br>Mr.MD.KAMIL AKHTAR | Mr.(GP2)<br>Mr.KAUSHAL KISHORE SINHA<br>Mr.NAVNEET KUMAR<br>Mr.JITENDRA PRASAD SINGH                     |
| 46. | CWJC/5819/1997<br>CONSOLIDATION       | 1 | HARIHAR PANDEY & ANR<br>vs THE STATE OF BIHAR & ORS               | Mr.SHYAMESHWAR DAYAL<br>Mr.KRISHNA PRAKASH<br>Mr.UPENDRA PRASAD SINHA                                 | Mr.(GP2)<br>Mr.JANAK PRASAD<br>Mr.KUMAR BRAJENDRA NATH                                                   |
| 47. | CWJC/6380/1997<br>CONSOLIDATION       | 1 | RAM KISHUN SAHA & ORS<br>vs THE STATE OF BIHAR & ORS              | Mr.UMA SHANKAR TIWARY                                                                                 | Mr.(GP2)<br>Mr.NIRMAL KUMAR SINHA.3<br>Mr.ARUN KUMAR                                                     |
| 48. | CWJC/6649/1997<br>CONSOLIDATION       | 1 | BAIJNATH SAH<br>vs THE STATE OF BIHAR & ORS                       | Mr.SUKUMAR SINHA                                                                                      | Mr.(GP2)<br>Mr.MAHENDRA THAKUR<br>Mr.VIRENDRA KUMAR SINGH                                                |
| 49. | CWJC/6676/1997<br>B.PRIVILEGED-PERS   | 1 | SRI HARIBANSH PANDEY<br>vs THE STATE OF BIHAR & ORS               | Mr.SHREE KANT PANDEY<br>Mr.BISHNU KANT DUBEY                                                          | Mr.(GP1)<br>Mr.U.K.CHOUDHARY                                                                             |
| 50. | CWJC/6773/1997<br>B.PRIVILEGED-PERS   | 1 | RATNESHWAR SINGH & ORS<br>vs THE STATE OF BIHAR & ORS             | Mr.SHOLA SANDHWAR<br>Mr.RAJIV NAYAN SINGH<br>Mr.SANJIV JAISWAL                                        | Mr.(GP1)<br>Mr.PRATYUSH KISHORE<br>SINHA<br>Mr.NIRAJ KUMAR<br>Mr.SHAIENDRA KUMAR<br>SINGH                |
| 51. | CWJC/6856/1997<br>MUTATION ACT        | 1 | SMT.KAUSHALYA DEVI & ORS<br>vs THE STATE OF BIHAR & ORS           | Mr.P.K.VERMA<br>Mr.DR.MANKESHWAR TIWARI<br>Mr.S.R.SHARAN                                              | Mr.(GP2)<br>Mr.BINDESHWARI PRASAD<br>SINGH                                                               |
| 52. | CWJC/6861/1997<br>MUTATION ACT        | 1 | RAS BIHARI YADAV & ORS<br>vs THE STATE OF BIHAR & ORS             | Mr.SHYAMESHWAR DAYAL<br>Mr.MUKESHWAR DAYAL                                                            | Mr.(GP2)                                                                                                 |

**Thursday the 23rd April 2015**  
**Court No. 17 (AT 10:30 A.M.)**  
**Mr. Justice Ajay Kumar Tripathi**

| SNo                         | Case No                                   | LT Party Detail                                               | Pet Advocate                                                       | Res Advocate                                                                                                                                                                        | Remarks |
|-----------------------------|-------------------------------------------|---------------------------------------------------------------|--------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------|
| <b><u>FOR ADMISSION</u></b> |                                           |                                                               |                                                                    |                                                                                                                                                                                     |         |
| 1.                          | CWJC/12372/2008<br>TRANSFER, NON GAZE     | 7 HARE RAM PRASAD<br>vs THE STATE OF BIHAR & ORS              | Mr.SHASHI SHEKHAR TIWARY                                           | Mr.(GP15)<br>Mr.DHRUBA MUKHERJEE<br>Mr.P.L.JAISWAL(CGC)<br>Mr.SUDHIR SINGH(ASST.SG)<br>Mr.SANJAY KUMAR -2 (GA5)<br>Mr.SAHVIND KR.SHARMA<br>(CGC)<br>Mr.RAJESH KUMAR VERMA<br>(CGC)  |         |
| 2.                          | CWJC/15044/2008<br>TRANSFER, NON GAZE     | 7 JAWAHAR PRASAD<br>vs THE STATE OF BIHAR & ORS               | Mr.RAJEEV KUMAR SINGH<br>Mr.MRITYUNJAY KUMAR                       | Mr.(GA9)<br>Mr.PRASHANT PRATAP (GP6)                                                                                                                                                |         |
| 3.                          | CWJC/15810/2008<br>TRANSFER, NON GAZE     | 7 SMT.VEENA MISHRA<br>vs THE STATE OF BIHAR & ORS             | Mr.SHIV KUMAR                                                      | Mr.KINKAR KUMAR (SC2)<br>Mr.RAJESH KUMAR VERMA                                                                                                                                      |         |
| 4.                          | CWJC/682/2011<br>TRANSFER, NON GAZE       | 6 JAI PRAKASH UPADHAYA<br>vs THE STATE OF BIHAR & ORS         | Mr.ASHOK KUMAR SINHA<br>Mr.KUMAR MRITUNJAY<br>NARAIN               | Mr.KUNDAN BHADUR<br>SINGH(SC22)<br>Mr.NISHI NATH OJHA<br>Mr.DHRUBA MUKHERJEE<br>Mr.RAVINDER KUMAR<br>SHARMA (CGC)<br>Mr.N.A. SHAMSI (ASGI)<br>Mr.KALPANA (CGC)                      |         |
| 5.                          | CWJC/4250/2011<br>TRANSFER, NON GAZE      | 6 RAJESH KUMAR & ANR<br>vs THE STATE OF BIHAR & ORS           | Mr.UTSAV KUMAR<br>Mr.KUMAR VIKRAM                                  | Mr.NEERAJ NANDAN GP20<br>Mr.NISHI NATH OJHA<br>Mr.DHRUBA MUKHERJEE<br>Mr.AVINASH KUMAR (SC30)<br>Mr.N.A. SHAMSI (ASGI)<br>Mr.SANJAY KUMAR SINHA<br>(CGC)<br>Mr.ALOK KUMAR JHA (CGC) |         |
| 6.                          | CWJC/4615/2011<br>TRANSFER, NON GAZE      | 6 MD.FIROZ ADIL<br>vs THE STATE OF BIHAR & ORS                | Mr.MD. ZIAUL QUAMAR<br>Mr.AJAY KUMAR<br>Mr.SHAISHAV KUMAR          | Mr.ANIL KUMAR (GP23)<br>Mr.DHRUBA MUKHERJEE<br>Mr.N.N. OJHA                                                                                                                         |         |
| 7.                          | CWJC/7406/2011<br>with TRANSFER, NON GAZE | 6 RAJIVA RANJAN GUPTA & ORS<br>vs THE STATE OF BIHAR & ORS    | Mr.MANISH KUMAR NO-2                                               | Mr.K.P. GUPTA SC16<br>Mr.DHRUBA MUKHERJEE<br>Mr.RAVINDER KUMAR<br>SHARMA (CGC)<br>Mr.N.A. SHAMSI (ASGI)<br>Mr.UPENDRA PRASAD (CGC)                                                  |         |
| 8.                          | CWJC/12039/2013<br>TRANSFER, NON GAZE     | 7 SURJIT TIWARI<br>vs THE STATE OF BIHAR & ORS                | Mr.MANISH KUMAR NO-2<br>Mr.NILENDU KUMAR<br>CHOUHDARY              | Mr.PARTH SHARTHI ()<br>Mr.DHRUBA MUKHERJEE<br>Mr.RAVINDER KUMAR<br>SHARMA (CGC)<br>Mr.PARTHA SARTHY (GA11)                                                                          |         |
| 9.                          | CWJC/12663/2011<br>TRANSFER, HEALT        | 2 DR.KUMKUM PRASAD<br>vs THE STATE OF BIHAR & ORS             | Mr.BIMLENDU MISHRA                                                 | Mr.PRASOON SINHA GA2                                                                                                                                                                |         |
| 10.                         | CWJC/15933/2011<br>TRANSFER, NON GAZE     | 6 MOHAMMAD SARWAR AFROZ BALKHI<br>vs THE STATE OF BIHAR & ORS | Mr.SURYA KANT MISHRA<br>Mr.SUSHIL KUMAR JHA                        | Mr.RAM BALAK MAHTO AG<br>Mr.RAM SEVAK CHOUHDARY                                                                                                                                     |         |
| 11.                         | CWJC/3111/2012<br>SUSPENSION, BOARD       | 4 JITENDRA KUMAR JHA<br>vs THE STATE OF BIHAR & ORS           | Mr.JAI PRAKASH VERMA                                               | Mr.NEELU AGRWAL GA6                                                                                                                                                                 |         |
| 12.                         | CWJC/12119/2012<br>SUSPENSION, BOARD      | 2 RAJKISHORE SINGH<br>vs THE STATE OF BIHAR & ORS             | Mr.SHIW KUMAR PRABHAKAR<br>Mr.ARVIND KUMAR SHARMA                  | Mr.RABINDRA KUMAR<br>CHOUBEY<br>Mr.A.R.PANDEY<br>Mr.KUMAR ALOK (SC 8)                                                                                                               |         |
| 13.                         | CWJC/13726/2012<br>SUSPENSION, BOARD      | 3 SURENDRA KUMAR<br>vs BIHAR STATE ELECTRICITY BOARD &<br>ORS | Mr.RAMANUJ TIWARY<br>Mr.PRABHAT RANJAN SINGH                       | Mr.VINAY KIRTI SINGH                                                                                                                                                                |         |
| 14.                         | CWJC/15049/2012<br>SUSPENSION, BOARD      | 2 RAMJI RAM<br>vs THE STATE OF BIHAR & ORS                    | Mr.SHIW KUMAR PRABHAKAR<br>Mr.ARVIND KUMAR SHARMA                  | Mr.LALIT KISHOR (AAG1)<br>Mr.ASHUTOSH RANJAN<br>PANDEY                                                                                                                              |         |
| 15.                         | CWJC/13677/2013<br>SUSPENSION, GAZET      | 1 ANJANA @ ANJANA KUMARI<br>vs THE STATE OF BIHAR & ORS       | Mr.MANOJ KUMAR SINGH                                               | Mr.RAJESH SINGH (GP16)                                                                                                                                                              |         |
| 16.                         | CWJC/13912/2013<br>SUSPENSION, NON G      | 1 SRI BADRI YADAV<br>vs THE STATE OF BIHAR & ORS              | Mr.SANJAY KUMAR @ MANU                                             | Mr.A.UJJWAL (SC25)                                                                                                                                                                  |         |
| 17.                         | CWJC/14384/2013<br>SUSPENSION, NON G      | 1 DEVENDRA KUMAR CHOUHDARY<br>vs THE STATE OF BIHAR & ORS     | Mr.SIYA RAM SHAHI<br>Mr.SHALLY KUMARI                              | Mr.NEELU AGRWAL (GA6)                                                                                                                                                               |         |
| 18.                         | CWJC/14726/2013<br>SUSPENSION, GAZET      | 1 AMITHABH AMIT<br>vs THE STATE OF BIHAR & ORS                | Mr.AMBUJ NAYAN CHAUBEY<br>Mr.SIDDHARTH HARSH                       | Mr.ROY SHIVAJI NATH (AAG3)                                                                                                                                                          |         |
| 19.                         | CWJC/14975/2013<br>SUSPENSION, GAZET      | 1 PRATIMA VERMA<br>vs THE STATE OF BIHAR & ORS                | Mr.MANOJ KUMAR SINGH                                               | Mr.VINAY KRITI SINGH (SC5)                                                                                                                                                          |         |
| 20.                         | CWJC/15343/2013<br>SUSPENSION, NON G      | 1 KAILASH BIHARI SINGH<br>vs THE STATE OF BIHAR & ORS         | Mr.BRAJ NANDAN KUMAR<br>TIWARY                                     | Mr.SHAIL KUMARI (SC15)<br>Mr.AJIT PRATAP SINGH (S.C.<br>15)                                                                                                                         |         |
| 21.                         | CWJC/15442/2013<br>SUSPENSION, NON G      | 1 DIPAK RAY<br>vs THE STATE OF BIHAR & ORS                    | Mr.INDESHWARI PRASAD<br>MANDAL                                     | Mr.K.P. GUPTA (SC16)<br>Mr.ASHOK KUMAR(SC11)                                                                                                                                        |         |
| 22.                         | CWJC/15502/2013<br>SUSPENSION, POLIC      | 1 RUPA SRIVASTAVA<br>vs THE STATE OF BIHAR & ORS              | Mr.VIJAY KUMAR                                                     | Mr.SUBHASH PRASAD SINGH                                                                                                                                                             |         |
| 23.                         | CWJC/15906/2013<br>SUSPENSION, NON G      | 1 RAJNITI KUMAR SINGH<br>vs THE STATE OF BIHAR & ORS          | Mr.RAVINDRA KUMAR SINGH<br>Mr.ASHOK KUMAR KARNA                    | Mr.KAUSHAL KR JHA AAG-14                                                                                                                                                            |         |
| 24.                         | CWJC/16529/2013<br>SUSPENSION, NON G      | 1 SHASHI KANT SINHA<br>vs THE STATE OF BIHAR & ORS            | Mr.RAGHWANAND<br>Mr.ARBIND KUMAR SINGH<br>Mr.RABINDRA KUMAR TIWARI | Mr.GIRIJA SHANKAR PD (GP1)                                                                                                                                                          |         |

|                         |            |                                                                                |  |
|-------------------------|------------|--------------------------------------------------------------------------------|--|
| <b>PATNA HIGH COURT</b> | <b>188</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b><br>Mr. Justice Ajay Kumar Tripathi |  |
|-------------------------|------------|--------------------------------------------------------------------------------|--|

|     |                                            |   |                                                                                      |                                                                                                                                                                                           |                                                                                                                                       |
|-----|--------------------------------------------|---|--------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------|
| 25. | CWJC/17211/2013<br>SUSPENSION , NON G      | 1 | SHRI BAALESHWAR DWIVEDI<br>vs THE STATE OF BIHAR & ORS                               | Mr.SAKET TIWARY                                                                                                                                                                           | Mr.RAM BALAK MAHTO (AG)                                                                                                               |
| 26. | CWJC/17218/2013<br>SUSPENSION , GAZET      | 4 | ABHIMANYU SINGH<br>vs THE STATE OF BIHAR & ORS                                       | Mr.AMISH KUMAR                                                                                                                                                                            | Mr.LALIT KISHOR (AAG1)                                                                                                                |
| 27. | CWJC/17323/2013<br>SUSPENSION , GAZET      | 1 | MD. SHAKIL ALAM<br>vs THE STATE OF BIHAR & ORS                                       | Mr.BINOD BIHARI SINHA                                                                                                                                                                     | Mr.ABHAY SHANKAR<br>JHA (SC14)                                                                                                        |
| 28. | CWJC/17665/2013<br>SUSPENSION , NON G      | 1 | UMESH KUMAR SINGH<br>vs THE STATE OF BIHAR & ORS                                     | Mr.ANIL KUMAR MUKUND                                                                                                                                                                      | Mr.S.RAZA AHMAD (AAG9)                                                                                                                |
| 29. | CWJC/17847/2013<br>SUSPENSION , GAZET      | 1 | ABHIMANYU SINGH<br>vs THE STATE OF BIHAR & ORS                                       | Mr.AMISH KUMAR                                                                                                                                                                            | Mr.LALIT KISHORE (PAAG)                                                                                                               |
| 30. | CWJC/17873/2013<br>SUSPENSION , GAZET      | 1 | MANOJ KUMAR SHARMA<br>vs THE STATE OF BIHAR & ORS                                    | Mr.RAJNISH KUMAR<br>Mr.LAKMESH MARVIND                                                                                                                                                    | Mr.PRASOON SINHA (GA2)                                                                                                                |
| 31. | CWJC/18012/2013<br>SUSPENSION , GAZET      | 1 | ANITA KUMARI<br>vs THE STATE OF BIHAR & ORS                                          | Mr.RAVINDRA KR SINHA NO.2                                                                                                                                                                 | Mr.AWDHESH KUMAR<br>PANDEY (GA9)                                                                                                      |
| 32. | CWJC/18513/2013<br>SUSPENSION , NON G      | 1 | AWADHESH SINGH<br>vs THE STATE OF BIHAR & ORS                                        | Mr.RAJENDRA SINGH<br>Mr.MALTI KUMARI                                                                                                                                                      | Mr.RAJIV ROY (GP5)                                                                                                                    |
| 33. | CWJC/20021/2013<br>SUSPENSION , NON G      | 1 | RAJ NARAYAN SINGH<br>vs THE STATE OF BIHAR & ORS                                     | Mr.BIRENDRA KUMAR<br>Mr.BIMAL KUMAR                                                                                                                                                       | Mr.V.M.K SINHA (AAG13)                                                                                                                |
| 34. | CWJC/21100/2013<br>SUSPENSION , POLIC      | 3 | DHANESHWAR SAH<br>vs THE STATE OF BIHAR & ORS                                        | Mr.AMAR NATH MISHRA<br>Mr.BRAJ NANDAN SINGH                                                                                                                                               | Mr.LALIT KISHORE (PAAG)                                                                                                               |
| 35. | CWJC/22178/2013<br>SUSPENSION , NON G      | 1 | RAJENDRA PRASAD<br>vs THE STATE OF BIHAR & ORS                                       | Mr.BIJAY KUMAR PANDEY                                                                                                                                                                     | Mr.HARENDRA PD.<br>SINGH (GA8)                                                                                                        |
| 36. | CWJC/23981/2013<br>SUSPENSION , GAZET      | 1 | RENU KUMARI<br>vs THE STATE OF BIHAR & ORS                                           | Mr.PRABHU NATH PATHAK                                                                                                                                                                     | Mr.ANIL KR UAPDHYAY (SC20)                                                                                                            |
| 37. | CWJC/24974/2013<br>SUSPENSION , UNIV.      | 8 | SMT. RANJANA SINHA<br>vs THE STATE OF BIHAR & ORS                                    | Mr.AJAY KUMAR SINHA<br>Mr.MANJU JHA<br>Mr.AJIT KUMAR SINHA                                                                                                                                | Mr.PIYUSH LALL<br>Mr.NIKESH KUMAR<br>Mr.SYED ARSHAD ALAM<br>Mr.SUMAN KUMAR JHA<br>Mr.AJAY KUMAR TIWARI<br>Mr.SHAIENDRA KUMAR<br>SINGH |
| 38. | CWJC/25462/2013<br>SUSPENSION , HEALT      | 8 | ALPHONSO EKKA ANM ADDITIONAL<br>PRIMARY HEALTH CENTRE<br>vs THE STATE OF BIHAR & ORS | Mr.DINESH MAHARAJ<br>Mr.RAJIV NAYAN SINGH                                                                                                                                                 | Mr.SHYAM KISHOR<br>SHARMA (GA3)                                                                                                       |
| 39. | CWJC/11868/2008<br>DISCP.PROC., POLIC      | 6 | PURENDRA NATH SINGH<br>vs THE STATE OF BIHAR & ORS                                   | Mr.NIRMAL KUMAR SINHA-3<br>Mr.ARUN KUMAR<br>Mr.NAWAL KISHORE PRASAD                                                                                                                       | Mr.(AAG2)                                                                                                                             |
| 40. | CWJC/12154/2008<br>DISCP.PROC., GAZET      | 6 | RAMESH KUMAR MISHRA<br>vs THE STATE OF BIHAR & ORS                                   | Mr.SITESH CHANDRA MITRA<br>Mr.PRAMOD KUMAR SINGH<br>Mr.DEEPAK KUMAR<br>Mr.SHRI KRISHNA SINHA                                                                                              | Mr.(GP18)                                                                                                                             |
| 41. | CWJC/12158/2008<br>DISCP.PROC., NON G      | 6 | NAYAZ ALAM KHAN<br>vs THE STATE OF BIHAR & ORS                                       | Mr.PRAMOD KR.SINGH<br>Mr.BINOD KUMAR 2                                                                                                                                                    | Mr.(SC6)                                                                                                                              |
| 42. | CWJC/12213/2008<br>DISCP.PROC., POLIC      | 6 | MAHENDRA DAS<br>vs THE STATE OF BIHAR & ORS                                          | Mr.MAHENDRA PATHAK<br>Mr.NAGENDRA UPADHYAY<br>Mr.MAYA SHANKAR MISHRA                                                                                                                      | Mr.(SC6)<br>Mr.VINAY KIRTI SINGH<br>Mr.VINAY KIRTI SINGH                                                                              |
| 43. | CWJC/12277/2008<br>DISCP.PROC., POLIC      | 6 | KAPIL MUNI CHAUDHARY<br>vs THE STATE OF BIHAR & ORS                                  | Mr.MADAN JEET KUMAR<br>Mr.PANKAJ KUMAR SINGH                                                                                                                                              | Mr.(SC17)<br>Mr.DEVENDRA KR SINHA-<br>AAG2                                                                                            |
| 44. | CWJC/12361/2008<br>DISCP.PROC., NON G      | 6 | VIMALESHWAR KUMAR SINHA<br>vs THE STATE OF BIHAR & ORS                               | Mr.PRABHU NATH PATHAK                                                                                                                                                                     | Mr.(AAG11)                                                                                                                            |
| 45. | CWJC/12373/2008<br>DISCP.PROC., NON G      | 6 | BINOD KUMAR<br>vs THE STATE OF BIHAR & ORS                                           | Mr.JITENDRA KUMAR ROY<br>Mr.ASHISH DEV                                                                                                                                                    | Mr.(SC9)                                                                                                                              |
| 46. | CWJC/12416/2008<br>DISCP.PROC., POLIC      | 6 | MOTI CHAND RAM<br>vs THE STATE OF BIHAR & ORS                                        | Mr.SUNIL KUMAR<br>Mr.RANJEET KUMAR                                                                                                                                                        | Mr.(GA8)                                                                                                                              |
| 47. | CWJC/12449/2008<br>with DISCP.PROC., GAZET | 6 | CHANDRAVIR NARAYAN<br>vs THE STATE OF BIAHR & ORS                                    | Mr.PRABHU NATH PATHAK<br>Mr.VINAY KUMAR MISHRA                                                                                                                                            | Mr.(AAG11)<br>Mr.DHRUBA MUKHERJEE                                                                                                     |
| 48. | CWJC/12934/2008<br>DISCP.PROC., GAZET      | 6 | CHANDRAVIR NARAYAN<br>vs THE STATE OF BIHAR & ORS                                    | Mr.PRABHU NATH PATHAK<br>Mr.VINAY KUMAR MISHRA                                                                                                                                            | Mr.(AAG11)                                                                                                                            |
| 49. | CWJC/12459/2008<br>DISCP.PROC., NON G      | 6 | DHARMENDRA KUMAR MISHRA<br>vs THE STATE OF BIHAR & ORS                               | Mr.JITENDRA KUMAR ROY<br>Mr.ASHISH DEV                                                                                                                                                    | Mr.(GP14)                                                                                                                             |
| 50. | CWJC/12624/2008<br>DISCP.PROC., GAZET      | 6 | MANOJ KUMAR CHAUDHARY<br>vs THE STATE OF BIHAR & ORS                                 | Mr.BIJOY KUMAR SINHA<br>Mr.SHAIENDRA KUMAR<br>SINHA                                                                                                                                       | Mr.(AAG11)                                                                                                                            |
| 51. | CWJC/12680/2008<br>DISCP.PROC., GAZET      | 6 | DHIRENDRA PRASAD SRIVASTAVA<br>vs THE STATE OF BIHAR & ORS                           | Mr.PRABHU NATH PATHAK                                                                                                                                                                     | Mr.(SC15)                                                                                                                             |
| 52. | CWJC/12710/2008<br>DISCP.PROC., NON G      | 6 | SHARAT CHANDRA GUPTA<br>vs THE STATE OF BIAHR & ORS                                  | Mr.GIRISH PD.GUPTA                                                                                                                                                                        | Mr.(GP4)<br>Mr.RAJIV ROY (GP5)                                                                                                        |
| 53. | CWJC/12718/2008<br>DISCP.PROC., GAZET      | 6 | EQBAL AHMED JAMSHED<br>vs THE STATE OF BIHAR & ANR                                   | Mr.KAMLA LAL SRIVASTAVA<br>Mr.MANI MADHUKAR                                                                                                                                               | Mr.(AAG3)                                                                                                                             |
| 54. | CWJC/12772/2008<br>DISCP.PROC., NON G      | 6 | MAHESH RAM<br>vs THE STATE OF BIHAR & ORS                                            | Mr.JITENDRA KR.ROY<br>Mr.ASHISH DEV                                                                                                                                                       | Mr.(AAG2)                                                                                                                             |
| 55. | CWJC/12899/2008<br>DISCP.PROC., NON G      | 6 | TALEBER RAY<br>vs THE STATE OF BIHAR & ORS                                           | Mr.GIRIJANAND PRASAD                                                                                                                                                                      | Mr.(SC16)<br>Mr.SHASHI BHUSHAN KUMAR<br>(SC7)                                                                                         |
| 56. | CWJC/12900/2008<br>DISCP.PROC., GAZET      | 6 | SACHIDANAND PRASAD<br>vs THE STATE OF BIHAR & ORS                                    | Mr.ASIM JHA<br>Mr.SHAIENDRA KUMAR<br>SINHA<br>Mr.BIRENDRA NARAYAN<br>SHARMA<br>Mr.NUTAN SAHAY<br>Mr.SANJEEV KUMAR<br>Mr.GYANENDRA KUMAR<br>SHUKLA<br>Mr.KRIPA NAND JHA<br>Mr.KUNAL TIWARY | Mr.(AAG3)                                                                                                                             |

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| 57. | CWJC/13183/2008<br>DISCP.PROC., NON G | 10 JAGDISH SAH<br>vs THE STATE OF BIHAR & ORS             | Mr.BHOLA PRASAD<br>Mr.TARUN PRASAD MANDAL                                                  | Mr.(SC16)<br>Mr.MITHILESH KUMAR<br>PATHAK<br>Mr.SHASHI BHUSHAN KUMAR<br>(SC7)<br>Mr.(GA6) |
| 58. | CWJC/13395/2008<br>DISCP.PROC., NON G | 6 PRABHAKAR JHA<br>vs THE STATE OF BIHAR & ORS            | Mr.AJAY KUMAR JHA                                                                          | Mr.(AAG10)                                                                                |
| 59. | CWJC/13614/2008<br>DISCP.PROC., NON G | 6 RAMASHISH YADAV<br>vs THE STATE OF BIHAR & ORS          | Mr.SHAMBHU PRASAD                                                                          | Mr.(AAG2)                                                                                 |
| 60. | CWJC/13618/2008<br>DISCP.PROC., GAZET | 6 DIWAKAR PRASAD SINHA<br>vs THE STATE OF BIHAR & ORS     | Mr.ARUN KUMAR BHAGAT<br>Mr.MD. KHURSHID ALAM<br>Mr.ARCHANA KUMARI<br>Mr.NAND KISHORE PD.   | Mr.(AAG4)                                                                                 |
| 61. | CWJC/13658/2008<br>DISCP.PROC., POLIC | 6 VISHWANATH DAS<br>vs THE STATE OF BIHAR & ORS           | Mr.BISHNU KANT DUBEY<br>Mr.PANCHU RAM                                                      | Mr.(SC20)<br>Mr.RAJ NANDAN<br>PRASAD(SC9)                                                 |
| 62. | CWJC/13672/2008<br>DISCP.PROC., NON G | 6 SUKHRAJ SINGH<br>vs THE STATE OF BIHAR & ORS            | Mr.SANJAY KUMAR JHA<br>Mr.DEEPAK KUMAR<br>Mr.SATYAVEER                                     | Mr.(SC6)<br>Mr.VINAY KIRTI SINGH                                                          |
| 63. | CWJC/13697/2008<br>DISCP.PROC., NON G | 6 BRAHAMDEO SHARMA<br>vs THE STATE OF BIHAR & ORS         | Mr.GAJENDRA KUMAR JHA<br>Mr.SUSHIL KUMAR JHA<br>Mr.SURYA KANT MISHRA<br>Mr.ABHAY KUMAR JHA | Mr.(GA6)                                                                                  |
| 64. | CWJC/13734/2008<br>DISCP.PROC., NON G | 6 KRISHNA DEO SINGH<br>vs THE STATE OF BIHAR & ORS        | Mr.ASHOK KUMAR SHARMA<br>Mr.RAHUL NATH                                                     | Mr.(SC10)                                                                                 |
| 65. | CWJC/13750/2008<br>DISCP.PROC., GAZET | 6 NAWAL PRASAD SINGH<br>vs THE STATE OF BIHAR & ORS       | Mr.SUNIL KUMAR<br>Mr.SUSHANT KUMAR<br>Mr.RANJEET KUMAR                                     | Mr.(AAG6)<br>Mr.ANJANI KUMAR                                                              |
| 66. | CWJC/13762/2008<br>DISCP.PROC., POLIC | 6 MAHESHWAR DAS<br>vs THE STATE OF BIHAR & ORS            | Mr.ARVIND KUMAR TEWARY<br>Mr.RASHMI KUMARI<br>Mr.TEJ NARAYAN SINGH                         | Mr.(AAG2)                                                                                 |
| 67. | CWJC/13904/2008<br>DISCP.PROC., NON G | 6 DHARMADEO SINGH<br>vs THE STATE OF BIHAR & ORS          | Mr.VIKASH KUMAR<br>Mr.SATYAM SHIVAM<br>SUNDARAM                                            | Mr.(AAG11)<br>Mr.SANJAY PANDEY<br>Mr.RANJIT SINHA<br>Mr.J.P.KARN                          |
| 68. | CWJC/14067/2008<br>DISCP.PROC., GAZET | 6 NAGENDRA PRASAD SHARMA<br>vs THE STATE OF BIHAR & ORS   | Mr.SURENDRA KUMAR                                                                          | Mr.VINAY KIRTI SINGH<br>Mr.RATAN PRASAD SINHA                                             |
| 69. | CWJC/14088/2008<br>DISCP.PROC., BOARD | 7 NIRAJ KUMAR & ORS<br>vs THE BIHAR STATE ELECTRICITY BO  | Mr.PARTHA SARTHAY                                                                          | Mr.(AAG4)<br>Mr.(AAG3)                                                                    |
| 70. | CWJC/14126/2008<br>DISCP.PROC., POLIC | 6 SHRINIVAS CHAUBEY<br>vs THE STATE OF BIHAR & ORS        | Mr.VINAY RANJAN                                                                            | Mr.(AAG2)<br>Mr.MRIGANK MAULI<br>Mr.ABHINAY RAJ                                           |
| 71. | CWJC/14196/2008<br>DISCP.PROC., NON G | 6 UPENDRA PRASAD RAM<br>vs THE STATE OF BIHAR & ORS       | Mr.ANIL KUMAR SINHA<br>Mr.AMARESH KUMAR SINHA<br>Mr.MD.ANISUR RAHMAN                       | Mr.(AAG10)                                                                                |
| 72. | CWJC/14317/2008<br>DISCP.PROC., NON G | 6 PANDEY SHRIKRISHNA SAHAI<br>vs THE STATE OF BIHAR & ORS | Mr.VIJAY KUMAR<br>Mr.KAPIL DEO SINGH 1                                                     | Mr.(SC6)<br>Mr.VINAY KIRTI SINGH<br>Mr.(SC4)                                              |
| 73. | CWJC/14415/2008<br>DISCP.PROC., GAZET | 6 MD.MAHTAB ALAM<br>vs THE STATE OF BIHAR & ORS           | Mr.SUNIL KUMAR<br>Mr.SUSHANT KUMAR<br>Mr.RANJEET KUMAR                                     | Mr.(AAG10)                                                                                |
| 74. | CWJC/14728/2008<br>DISCP.PROC., NON G | 6 SHRI NIWAS SINGH<br>vs THE STATE OF BIHAR & ORS         | Mr.JITENDRA PD.SINGH<br>Mr.ABHISHEK                                                        | Mr.(GA9)<br>Mr.PRASHANT PRATAP                                                            |
| 75. | CWJC/15154/2008<br>DISCP.PROC., GAZET | 6 NAWAL PRASAD SINGH<br>vs THE STATE OF BIHAR & ORS       | Mr.GAJENDRA KUMAR JHA<br>Mr.BAM BAHADUR JHA<br>Mr.SUSHIL KUMAR JHA<br>Mr.ABHAY KUMAR JHA   | Mr.(AAG2)                                                                                 |
| 76. | CWJC/15232/2008<br>DISCP.PROC., NON G | 6 RAMA KANT CHOWDHARY<br>vs THE STATE OF BIHAR & ORS      | Mr.ASIM JHA<br>Mr.KRIPA NAND JHA                                                           | Mr.(AAG4)                                                                                 |
| 77. | CWJC/15359/2008<br>DISCP.PROC., GAZET | 6 MAHENDRA PRASAD SINGH<br>vs THE STATE OF BIHAR & ORS    | Mr.TEG BAHADUR SINGH<br>Mr.PURNENDU NARAYAN<br>SINGH<br>Mr.RAKESH KUMAR SINGH              | Mr.(AAG3)                                                                                 |
| 78. | CWJC/15534/2008<br>DISCP.PROC., GAZET | 6 PAWAN KUMAR SINHA<br>vs THE STATE OF BIHAR & ORS        | Mr.NARESH CHANDRA<br>VERMA<br>Mr.LAKSHMI KANT TIWARY                                       | Mr.(AAG2)                                                                                 |
| 79. | CWJC/15637/2008<br>DISCP.PROC., NON G | 6 HARDEO DAS<br>vs THE STATE OF BIHAR & ORS               | Mr.ABHINAV SRIVASTAVA<br>Mr.ASIM JHA                                                       | Mr.(AAG2)                                                                                 |
| 80. | CWJC/15659/2008<br>DISCP.PROC., NON G | 6 HARI NARAYAN PRASAD<br>vs THE STATE OF BIHAR & ORS      | Mr.BINDHYACHAL SINGH<br>Mr.SUSHIL KR.SINGH                                                 | Mr.(AAG11)                                                                                |
| 81. | CWJC/15698/2008<br>DISCP.PROC., GAZET | 6 SHYAM NARAYAN SINGH<br>vs THE STATE OF BIHAR & ORS      | Mr.BRIJ KISHORE MISHRA<br>Mr.SACHIDA NAND RAI<br>Mr.SURESH KUMAR                           | Mr.(AAG6)<br>Mr.ANJANI KUMAR                                                              |
| 82. | CWJC/15818/2008<br>DISCP.PROC., NON G | 6 MAHENDRA SINGH YADAV<br>vs THE STATE OF BIHAR & ORS     | Mr.BIJOY KUMAR SINHA<br>Mr.SHAILENDRA KUMAR<br>SINHA                                       | Mr.(GA3)                                                                                  |
| 83. | CWJC/15932/2008<br>DISCP.PROC., POLIC | 6 PRAMOD KUMAR DWIVEDI<br>vs THE STATE OF BIHAR & ORS     | Mr.SATISH CHANDRA JHA 3                                                                    | Mr.(AAG11)                                                                                |
| 84. | CWJC/15969/2008<br>DISCP.PROC., NON G | 6 SHRI JAICHANDRA PRASAD<br>vs THE STATE OF BIHAR & ORS   | Mr.UMA KANT SHUKLA<br>Mr.SHAKTI SUMAN KUMAR<br>Mr.RAJESH RANJAN I                          | Mr.(AAG6)<br>Mr.J.P.KARN                                                                  |
| 85. | CWJC/16012/2008<br>DISCP.PROC., NON G | 6 SHIVA NARAYAN CHAUDHARY<br>vs THE STATE OF BIHAR & ORS  | Mr.LAKMESH MARVIND<br>Mr.BIRENDRA KUMAR SINGH<br>1                                         | Mr.(AAG2)                                                                                 |
| 86. | CWJC/16321/2008<br>DISCP.PROC., NON G | 6 PUNYADEO PRASAD<br>vs THE STATE OF BIHAR & ORS          | Mr.RAJNISH KUMAR                                                                           | Mr.(GA3)                                                                                  |
| 87. | CWJC/16369/2008<br>DISCP.PROC., NON G | 6 DAYA NAND PRASAD<br>vs THE STATE OF BIHAR & ORS         | Mr.SANJAY PRAKASH VERMA                                                                    |                                                                                           |
| 88. | CWJC/16372/2008<br>DISCP.PROC., NON G | 6 BAJRANGI THAKUR<br>vs THE STATE OF BIHAR & ORS          |                                                                                            |                                                                                           |

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| <b>PATNA HIGH COURT</b> | <b>190</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b><br>Mr. Justice Ajay Kumar Tripathi |
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| 89.  | CWJC/16403/2008<br>DISC.PROC., BOARD | 8 BIRENDRA THAKUR<br>vs THE STATE OF BIHAR & ORS        | Mr.NITYANAND MISHRA<br>Mr.SANJAY KUMAR CHOUBEY<br>Mr.ASHOK KUMAR SINGH                                      | Mr.(SC9)<br>Mr.H.S.HIMKAR<br>Mr.SATYA DEO KUMAR (SC5)               |
| 90.  | CWJC/16511/2008<br>DISC.PROC., NON G | 6 JALESHWAR PRASAD VERMA<br>vs THE STATE OF BIHAR & ORS | Mr.UMA KANT SHUKLA<br>Mr.SHAkti SUMAN KUMAR<br>Mr.RAJESH RANJAN I                                           | Mr.(SC9)<br>Mr.J.P.KARN                                             |
| 91.  | CWJC/16534/2008<br>DISC.PROC., NON G | 6 CHANDRA MOHAN MISHRA<br>vs THE STATE OF BIHAR & ORS   | Mr.SHANTI PRATAP                                                                                            | Mr.(AAG10)                                                          |
| 92.  | CWJC/16548/2008<br>DISC.PROC., GAZET | 6 SACHIDANAND SINGH<br>vs THE STATE OF BIHAR & ORS      | Mr.MANISHA SINGH<br>Mr.VIVEK PRASAD                                                                         | Mr.(AAG6)<br>Mr.ANJANI KUMAR                                        |
| 93.  | CWJC/16718/2008<br>DISC.PROC., BOARD | 5 BACHU PRASAD VERMA<br>vs THE STATE OF BIHAR & ORS     | Mr.GIRISH CHANDRA JHA<br>Mr.PAMMI KUMARI<br>Mr.PRASHANT KUMAR                                               | Mr.(SC21)<br>Mr.RAJIV RANJAN KR.<br>PANDEY<br>Mr.B.K.SINGH'CHOUHAN' |
| 94.  | CWJC/16778/2008<br>DISC.PROC., GAZET | 6 SHYAMANAND CHOUDHARY<br>vs THE STATE OF BIHAR & ORS   | Mr.PRAMOD MISHRA<br>Mr.VIJAY KUMAR MUKUL<br>Mr.VIVEK KUMAR<br>Mr.PRAFULL CHANDRA<br>THAKUR                  | Mr.(GP12)                                                           |
| 95.  | CWJC/17056/2008<br>DISC.PROC., GAZET | 6 AMRENDRA KUMAR THAKUR<br>vs THE STATE OF BIHAR & ORS  | Mr.CHAKRADHARI SHARAN<br>SINGH<br>Mr.UPENDRA MISHRA<br>Mr.SUNIL KUMAR<br>Mr.CHANDAN JHA<br>Mr.AMIT KR.SINGH | Mr.(AAG6)<br>Mr.A.K.KESHARI (AAG11)                                 |
| 96.  | CWJC/17058/2008<br>DISC.PROC., NON G | 6 GORAKH LAL BISHWAS<br>vs THE STATE OF BIHAR & ORS     | Mr.TUHIN SHANKAR<br>Mr.ABHINAV SRIVASTAVA                                                                   | Mr.(AG)                                                             |
| 97.  | CWJC/17226/2008<br>DISC.PROC., GAZET | 6 GOUR KISHORE PRASAD<br>vs THE STATE OF BIHAR & ORS    | Mr.M.CHATTERJEE<br>Mr.MADHESHWAR SINGH                                                                      | Mr.(AAG9)<br>Mr.NIVEDITA NIVIKAR<br>Mr.J.P.KARN                     |
| 98.  | CWJC/17276/2008<br>DISC.PROC., GAZET | 6 ARUN KUMAR SINHA<br>vs THE STATE OF BIHAR & ORS       | Mr.VIKAS MOHAN                                                                                              | Mr.(AAG3)<br>Mr.J.P.KARN                                            |
| 99.  | CWJC/17654/2008<br>DISC.PROC., NON G | 6 YUGESHWAR PRASAD SINGH<br>vs THE STATE OF BIHAR & ORS | Mr.PUSHKAR NARAIN SHAHI<br>Mr.ASHUTOSH SINGH II                                                             | Mr.(SC10)                                                           |
| 100. | CWJC/17771/2008<br>DISC.PROC., GAZET | 6 ARJUN PRASAD SINHA<br>vs THE STATE OF BIHAR & ORS     | Mr.SATISH CHANDRA JHA 3                                                                                     | Mr.(AAG11)                                                          |
| 101. | CWJC/18021/2008<br>DISC.PROC., POLIC | 6 ARBINDJI<br>vs THE STATE OF BIHAR & ORS               | Mr.BIRESHWAR PRASAD<br>SINHA<br>Mr.V.R.P.SINGH                                                              | Mr.(AAG6)<br>Mr.ANJANI KUMAR (AAG10)                                |
| 102. | CWJC/18110/2008<br>DISC.PROC., GAZET | 6 BALGOBIND RAM<br>vs THE STATE OF BIHAR & ORS          | Mr.SATYENDRA NR.SINGH I                                                                                     | Mr.(AAG11)                                                          |

**FOR HEARING**

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| 1.  | CWJC/6813/2000<br>DISC.PROC., BANK   | 10 MANORANJAN SAHAY<br>vs THE NALANDA GRAMIN BANK & ORS      | Mr.S.R.SHARAN                                                                                              | Mr.SUNIL KUMAR SINGH I<br>Mr.R.R.UPADHYAYA<br>Mr.DEVI DAS SRIVASTAVA             |
| 2.  | CWJC/8365/2000<br>DISC.PROC., BANK   | 10 RAMESHWAR PRASAD<br>vs THE BIHAR STATE ELEC.BOARD & OR    | Mr.AMBER NAHT BANERJI<br>Mr.BIMLENDU SHEKHER<br>THAKUR<br>Mr.BINAY KUMAR                                   |                                                                                  |
| 3.  | CWJC/4803/2001<br>DISC.PROC., BOARD  | 10 GEETA SINGH<br>vs ADMINISTRATOR,BISCOMAUN & ORS           | Mr.KUNDAN KUMAR SINHA<br>Mr.MUKESH KUMAR SINGH                                                             | Mr.JANARDAN PD.SINGH                                                             |
| 4.  | CWJC/5795/2001<br>DISC.PROC., GAZET  | 1 SHARDA DEVI<br>vs THE STATE OF BIHAR & ORS                 | Mr.KISHORE KUMAR THAKUR                                                                                    | Mr.(AAG3)<br>Mr.(SC21)                                                           |
| 5.  | CWJC/14003/2001<br>DISC.PROC., NON G | 1 NAND KUMAR RANA<br>vs THE STATE OF BIHAR & ORS             | Mr.RANJAN KUMAR SINGH                                                                                      | Mr.(AAG3)                                                                        |
| 6.  | CWJC/15389/2001<br>DISC.PROC., BANK  | 10 RAJENDRA KUMAR SINGH<br>vs VAISHALI KSHETRIYA GRAMIN BANK | Mr.CHOUDHARY SHYAM<br>NANDAN<br>Mr.CHAKRAPANI<br>Mr.PURUSHOTTAM KUMAR<br>JHA                               | Mr.AJAY KUMAR SINHA                                                              |
| 7.  | CWJC/4992/2003<br>DISC.PROC., BOARD  | 10 RAM KISHORE PANDEY<br>vs BIHAR STATE ELECTRICITY BOARD&   | Mr.SHIVENDRA KISHORE<br>Mr.SANJEEV SHANKAR                                                                 |                                                                                  |
| 8.  | CWJC/6876/2003<br>DISC.PROC., GAZET  | 6 RAMCHANDRA MANDAL<br>vs THE STATE OF BIHAR & ORS           | Mr.MANISH KUMAR<br>Mr.PRAMOD KUMAR                                                                         | Mr.(SC3)<br>Mr.(GA10)                                                            |
| 9.  | CWJC/2176/2004<br>DISC.PROC., BOARD  | 10 AJIT KUMAR SINGH<br>vs THE UNION OF INDIA & ORS           | Mr.YASHRAJ BARDHAN<br>Mr.UPENDRA YADAV<br>Mr.MANOJ KUMAR GUPTA<br>Mr.AMRIT ABHIJAT<br>Mr.JAI PRAKASH SINGH | Mr.P.K.SHAHI<br>Mr.VEENA RANI PRASAD<br>Mr.K.N.GUPTA<br>Mr.SATYENDRA KRISHNA PD. |
| 10. | CWJC/3457/2004<br>DISC.PROC., GAZET  | 1 RAM DATTA PRASAD SHARMA<br>vs THE STATE OF BIHAR & ORS     | Mr.BIMAL KUMAR<br>Mr.DR.ANJANI PD.SINGH                                                                    | Mr.(SC3)<br>Mr.(GA5)                                                             |
| 11. | CWJC/6012/2004<br>DISC.PROC., GAZET  | 1 PATHAK VEERENDRA<br>vs THE STATE OF BIHAR & ORS            | Mr.ASHWANI KUMAR SINHA<br>Mr.RAVINDRA KR SINHA NO.2<br>Mr.ANIL KUMAR                                       | Mr.SANJAY SINGH (SC9)<br>Mr.MADHURESH PRASAD<br>Mr.J.P.KARN                      |
| 12. | CWJC/11270/2004<br>DISC.PROC., GAZET | 1 UDAI SHANKAR SINGH<br>vs THE STATE OF BIHAR & ORS          | Mr.AMBARNATH BANERJEE                                                                                      | Mr.(SC10)                                                                        |
| 13. | CWJC/13318/2004<br>DISC.PROC., BANK  | 10 LALIT KUMAR<br>vs THE PUNJAB NATIONAL BANK & ORS          | Mr.AMBARNATH BANERJEE<br>Mr.SATYENDRA NARAYAN<br>Mr.ARVIND KUMAR                                           | Mr.SUNIL KR.SINGH I                                                              |
| 14. | CWJC/14090/2004<br>DISC.PROC., BOARD | 19 PARMESHWAR RAMJANAM<br>vs THE BIHAR STATE WAREHOUSING CO  | Mr.RAM KUMAR TIWARY<br>Mr.SRINIWAS JHA<br>Mr.RAM KRISHNA RAI<br>Mr.BHARAT BHUSHAN                          | Mr.NARESH DIXIT<br>Mr.NIKESH KUMAR                                               |
| 15. | CWJC/16408/2004<br>DISC.PROC., NON G | 1 SURENDRA NARAIN PRASAD<br>vs THE STATE OF BIHAR & ORS      | Mr.ARUN KR.SINHA<br>Mr.DR.ALOK KUMAR'ALOK'<br>Mr.ARUN KUMAR                                                | Mr.(SC3)<br>Mr.(GA5)                                                             |
| 16. | CWJC/16532/2004<br>DISC.PROC., GAZET | 1 RATAN KUMAR<br>vs THE STATE OF BIHAR & ORS                 | Mr.SHASHI BHUSHAN KUMAR<br>-MANGLAM                                                                        | Mr.(GP1)                                                                         |

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| <b>PATNA HIGH COURT</b> | <b>191</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b><br>Mr. Justice Ajay Kumar Tripathi |  |
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| 17. | CWJC/297/2005<br>DISCP.PROC., HEALT   | 2  | BALKESHI DEVI & ORS<br>vs THE STATE OF BIHAR & ORS            | Mr.KAMAL KISHOR SINGH<br>Mr.SURAJ NARAIN YADAV<br>Mr.HARENDRA KUMAR<br>Mr.TAJ PRATAP SINGH                                                                                                      | Mr.(AAG2)                                                                                                                                                                             |
| 18. | CWJC/517/2005<br>DISCP.PROC., NON G   | 1  | AWADHESH KUMAR DUBEY<br>vs THE STATE OF BIHAR & ORS           | Mr.UMESH KR.MISHRA<br>Mr.MD. KHURSHID ALAM                                                                                                                                                      | Mr.(GP7)<br>Mr.(GA7)                                                                                                                                                                  |
| 19. | CWJC/1157/2005<br>DISCP.PROC., GAZET  | 3  | MOST. MANJU SRIVASTAVA & ORS<br>vs THE STATE OF BIHAR & ORS   | Mr.SATYAVRAT VARMA                                                                                                                                                                              | Mr.(SC3)<br>Mr.(GA5)                                                                                                                                                                  |
| 20. | CWJC/1458/2001<br>DISCP.PROC., BOARD  | 1  | MOST.MANJU SRIVASTAVA & ORS<br>vs THE STATE OF BIHAR & ORS    | Mr.SATYAVARAT VERMA                                                                                                                                                                             | (AAG2)<br>Mr.J.P.KARN (SCGSC)                                                                                                                                                         |
| 21. | CWJC/1515/2005<br>DISCP.PROC., BOARD  | 10 | UMA SHANKAR PRASAD<br>vs THE B.S.R.T.CORPORATION & ORS        | Mr.RAJEEVA ROY                                                                                                                                                                                  | Mr.PRABHAT KR.VERMA                                                                                                                                                                   |
| 22. | CWJC/2114/2005<br>DISCP.PROC., NON G  | 1  | JANARDAN PRASAD<br>vs THE STATE OF BIHAR & ORS                | Mr.RAM BADAN MAHTO<br>Mr.KAILASH BEHARI VERMA<br>Mr.AVINASH<br>Mr.MANOJ KUMAR                                                                                                                   | Mr.(SC4)                                                                                                                                                                              |
| 23. | CWJC/2295/2005<br>DISCP.PROC., GAZET  | 1  | MADHAV SHANKAR JHA<br>vs THE STATE OF BIHAR & ORS             | Mr.SUBODH KUMAR JHA                                                                                                                                                                             | Mr.(SC3)<br>Mr.(GA5)                                                                                                                                                                  |
| 24. | CWJC/8337/2005<br>DISCP.PROC., GAZET  | 1  | RAM KESHWAR RAM<br>vs THE STATE OF BIHAR & ORS                | Mr.RUPAK KUMAR<br>Mr.MUKESH KUMAR SINHA                                                                                                                                                         | Mr.(GP2)<br>Mr.AMAR NATH SINGH<br>Mr.J.P.KARN<br>Mr.CHAKRADHARI SHARAN<br>SINGH<br>Mr.(AAG12)                                                                                         |
| 25. | CWJC/8393/2005<br>DISCP.PROC., GAZET  | 1  | SURENDRA PRASAD SINGH<br>vs THE STATE OF BIHAR & ORS          | Mr.ANJANA MISHRA<br>Mr.JAI SHANKAR PATHAK<br>Mr.NAGENDRA KUMAR                                                                                                                                  | Mr.(SC3)<br>Mr.(GA5)<br>Mr.J.P.KARN<br>Mr.CHAKRADHARI SHARAN<br>SINGH                                                                                                                 |
| 26. | CWJC/8981/2005<br>DISCP.PROC., BANK   | 7  | RAM ASHRAY BHAKTA<br>vs VAISHALI KSHETRIYA GRAMIN BANK        | Mr.ARUN KUMAR<br>Mr.HANS LAL KUMAR<br>Mr.DEVENDRA KUMAR<br>Mr.SANJAY KR.SHARMA                                                                                                                  | Mr.MAHENDRA PATHAK                                                                                                                                                                    |
| 27. | CWJC/9397/2005<br>DISCP.PROC., GAZET  | 1  | DINESH MOHAN JHA<br>vs THE STATE OF BIHAR & ORS               | Mr.RAKESH KUMAR<br>SAMRENDRA<br>Mr.MANOJ PRIYADARSHI<br>Mr.ROHIT MISHRA                                                                                                                         | Mr.(AAG1)<br>Mr.SRI DEO NR. YADAV<br>Mr.SHANTANU KR. (AC TO<br>AAG6)<br>Mr.ANJANI KUMAR (AAG10)                                                                                       |
| 28. | CWJC/10139/2005<br>DISCP.PROC., NON G | 1  | MADAN MOHAN LAL<br>vs THE STATE OF BIHAR & ORS                | Mr.AMRENDRA BEHARY<br>SARAN                                                                                                                                                                     | Mr.(AAG1)<br>Mr.DEO NARAIN YADAV<br>(AAG6)<br>Mr.SHANTANU KR. (AC TO<br>AAG6)                                                                                                         |
| 29. | CWJC/10404/2005<br>DISCP.PROC., NON G | 1  | LAXMI NARAYAN SHARMA<br>vs THE STATE OF BIHAR & ORS           | Mr.ASHOK KUMAR<br>CHOUHARY                                                                                                                                                                      | Mr.(AAG1)<br>Mr.ANJANI KUMAR (AAG10)<br>Mr.SHANTANU KR. (AC TO<br>AAG6)                                                                                                               |
| 30. | CWJC/10495/2005<br>DISCP.PROC., GAZET | 1  | HARI SHANKER PRASAD<br>vs THE STATE OF BIHAR & ORS            | Mr.ASOKA JANG BAHADUR<br>Mr.RAJ KUMAR<br>Mr.PRAVEEN KUMAR                                                                                                                                       | Mr.(SC3)<br>Mr.MADHURESH PRASAD<br>Mr.J.P.SHUKLA<br>Mr.J.P.KARN<br>Mr.PIYUSH LALL<br>Mr.LALIT KISHORE<br>Mr.(GA5)                                                                     |
| 31. | CWJC/11309/2005<br>DISCP.PROC., BANK  | 1  | PRABHAT KUMAR KARAN<br>vs THE CHAIRMAN CUM M.D.,UCO BANK      | Mr.SAMIR KUMAR SINHA                                                                                                                                                                            | Mr.SURAJ SAMADARSHI<br>Mr.S.D.SANJAY                                                                                                                                                  |
| 32. | CWJC/14006/2005<br>DISCP.PROC., OTHER | 1  | AMLENDRA NATH SAHAY<br>vs THE BHARAT WAGON & ENG.COMP.LT      | Mr.MADHURESH PRASAD<br>Mr.RANJAN KUMAR<br>Mr.SANDEEP PATIL 'LALL'                                                                                                                               | Mr.UDAYAN CHOUHARY<br>Mr.Y.V.GIRI(SR.SPL.PP)VIG.                                                                                                                                      |
| 33. | CWJC/909/2006<br>DISCP.PROC., BANK    | 1  | SINDHU RATNA KUL BHASKAR<br>vs THE CENTRAL BANK OF INDIA &ORS | Mr.R.K.P.SINGH<br>Mr.BAL BHUSHAN<br>CHOUHARY<br>Mr.MANISH KISHORE                                                                                                                               | Mr.AJAY KUMAR SINHA                                                                                                                                                                   |
| 34. | CWJC/3445/2006<br>DISCP.PROC., BANK   | 14 | VINAY KUMAR<br>vs MADHYA BIHAR GRAMIN BANK & ORS              | Mr.MANISH KUMAR<br>Mr.SANJEEV KUMAR<br>Mr.S.PARASMANI<br>Mr.N.D.CHOUBEY                                                                                                                         | Mr.SHAILESH KUMAR SINHA<br>Mr.SUBHASH CHANDRA BOSE<br>Mr.PAWAN KUMAR SINHA<br>Mr.PRASHANT VEDASAN<br>Mr.RANJIT KUMAR<br>Mr.SUNIL KUMAR SINGH<br>Mr.DR.KISLAY<br>Mr.SANJAY KUMAR SINGH |
| 35. | CWJC/3668/2006<br>DISCP.PROC., NON G  | 1  | NAGESHWAR PRASAD SINGH<br>vs THE STATE OF BIHAR & ORS         | Mr.RAVINDRA NATH DUBEY                                                                                                                                                                          | Mr.(SC1)                                                                                                                                                                              |
| 36. | CWJC/6815/2006<br>DISCP.PROC., NON G  | 1  | SUSHIL JHA<br>vs THE STATE OF BIHAR & ORS                     | Mr.RAJ BANSH DUBEY                                                                                                                                                                              | Mr.(SC18)                                                                                                                                                                             |
| 37. | CWJC/6971/2006<br>DISCP.PROC., POLIC  | 1  | MANAS KUMAR VERMA<br>vs THE STATE OF BIHAR & ORS              | Mr.PARIMAL CHANDRA DAS<br>Mr.RAGHUNATH SINGH<br>Mr.MADHESHWAR SINGH<br>Mr.AMITESH KUMAR<br>Mr.DR. SATYENDRA KUMAR<br>SRIVASTAVA<br>Mr.SUDHA KUMARI<br>Mr.AJAY KUMAR AMBASTHA<br>Mr.VIVEK PRASAD | Mr.(GP18)<br>Mr.NADEEM SERAJ- GP20                                                                                                                                                    |
| 38. | CWJC/8251/2006<br>DISCP.PROC., GAZET  | 1  | HARINDRA SHARMA<br>vs THE STATE OF BIHAR & ORS                | Mr.AJAY KUMAR GAUTAM<br>Mr.AWADHESHWAR PRASAD                                                                                                                                                   | Mr.(SC13)<br>Mr.J.P.KARN                                                                                                                                                              |
| 39. | CWJC/8382/2006<br>DISCP.PROC., GAZET  | 1  | DEVENDRA PRASAD SINHA<br>vs THE STATE OF BIHAR & ORS          | Mr.KAMLA LAL SRIVASTAVA<br>Mr.AJIT KUMAR SINHA<br>Mr.AJAY KUMAR SINHA<br>Mr.MANI MADHUKAR                                                                                                       | Mr.(GP6)<br>Mr.ARUN KUMAR ARUN<br>Mr.J.P.KARN<br>Mr.DHURJATI KR.<br>PRASAD(GP7)                                                                                                       |

|                         |            |                                                                                |  |
|-------------------------|------------|--------------------------------------------------------------------------------|--|
| <b>PATNA HIGH COURT</b> | <b>192</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b><br>Mr. Justice Ajay Kumar Tripathi |  |
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|     |                                       |    |                                                            |                                                                                                    |                                                                                                                                                                                                                               |
|-----|---------------------------------------|----|------------------------------------------------------------|----------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 40. | CWJC/13122/2006<br>DISCP.PROC., GAZET | 9  | SONELAL HEMBRAM<br>vs THE STATE OF BIHAR & ORS             | Mr.RAM KISHORE SINGH                                                                               | Mr.(AG)                                                                                                                                                                                                                       |
| 41. | CWJC/13374/2006<br>DISCP.PROC., GAZET | 7  | YOGENDRA BHUSHAN<br>vs THE STATE OF BIHAR & ORS            | Mr.SHIVA SHANKAR SHARMA<br>Mr.RAJESH KUMAR                                                         | Mr.(SC20)<br>Mr.ANJANI KR. SHARAN (SC9)<br>Mr.J.P.KARN<br>Mr.RAJ NANDAN PRASAD (SC-9)                                                                                                                                         |
| 42. | CWJC/15018/2006<br>DISCP.PROC., GAZET | 7  | JENESHWAR SINHA<br>vs THE STATE OF BIHAR & ORS             | Mr.SUBODH KUMAR JHA<br>Mr.KRISHNA KUMAR                                                            | Mr.(GA6)<br>Mr.ASHOK PRIYADARSHI (GA-4)                                                                                                                                                                                       |
| 43. | CWJC/16201/2006<br>DISCP.PROC., NON G | 8  | AFSANA KHATOON<br>vs THE STATE OF BIHAR & ORS              | Mr.GYAN PRAKASH                                                                                    | Mr.(AAG7)                                                                                                                                                                                                                     |
| 44. | CWJC/11909/2007<br>DISCP.PROC., OTHER | 29 | ARJUN CHOUDHARY<br>vs THE UNION OF INDIA & ORS             | Mr.AMARENDRA NARAYAN                                                                               | Mr.SUDHIR SINGH(ASST.SG)<br>Mr.PRABHAT KUMAR SINGH<br>Mr.SHRI NATH PATHAK<br>Mr.AMITABH BHARDWAJ<br>Mr.SATYAVRAT VERMA (CGC)<br>Mr.V.B.P.AMBASTHA<br>Mr.HEMANT KUMAR JHA<br>Mr.AMIT SHRIVASTAVA (CGC)<br>Mr.SUNIL KUMAR SINGH |
| 45. | CWJC/13284/2007<br>DISCP.PROC., BANK  | 10 | TULA KANT MISHRA<br>vs THE STATE OF BIHAR & ORS            | Mr.PRAFULL CHANDRA<br>THAKUR<br>Mr.VIVEK KUMAR                                                     | Mr.(GP2)<br>Mr.SANJAY KUMAR<br>Mr.J.P.KARN<br>Mr.RAJEEV KR.SINGH (GP15)<br>Mr.RAJIV KUMAR SINGH (GP2)<br>Mr.C.K. GUPTA                                                                                                        |
| 46. | CWJC/17181/2011<br>DISCP.PROC., BOARD | 1  | THAKUR RAVINDRA KUMAR<br>vs THE BIHAR STATE ELECTRICITY BO | Mr.BHUBNESHWAR PRASAD<br>Mr.ANISH CHANDRA                                                          | Mr.VINAY KIRTI SINGH                                                                                                                                                                                                          |
| 47. | CWJC/755/2013<br>DISCP.PROC., BANK    | 5  | RAM NAGINA CHOUDHARY<br>vs UTTAR BIHAR GRAMIN BANK & ORS   | Mr.SHAMBHU PRASAD SINGH<br>Mr.JAI SHANKER PRASAD<br>Mr.ANIL KUMAR TIWARY<br>Mr.AVANINDRA KUMAR JHA | Mr.PRABHAKAR JHA                                                                                                                                                                                                              |
| 48. | CWJC/4234/2014<br>TRANSFER , POLIC    | 6  | PRADUMAN TIWARI<br>vs THE STATE OF BIHAR & ORS             | Mr.ADITYA PRAKASH SAHAY                                                                            | Mr.ROY SHIVAJI NATH (AAG3)                                                                                                                                                                                                    |

**Thursday the 23rd April 2015**  
**Court No. 6 (AT 10:30 A.M.)**  
**Mr. Justice Mihir Kumar Jha**

| SNo                         | Case No                                              | LT Party Detail                                                           | Pet Advocate                                                               | Res Advocate                                                  | Remarks |
|-----------------------------|------------------------------------------------------|---------------------------------------------------------------------------|----------------------------------------------------------------------------|---------------------------------------------------------------|---------|
| <b><u>FOR ADMISSION</u></b> |                                                      |                                                                           |                                                                            |                                                               |         |
| 1.                          | CR. MISC./46904/2014<br>A.BAIL                       | 1 SUNITA DEVI<br>vs THE STATE OF BIHAR                                    | Mr.NAWAL KISHORE SINGH                                                     | Mr.VEENA KUMARI<br>JAISWAL(APP)                               |         |
| 2.                          | CR. MISC./46905/2014<br>A.BAIL                       | 1 SHYAM SHARMA<br>vs STATE OF BIHAR & ANR                                 | Mr.CHANDAN KUMAR<br>KASHYAP                                                | Mr.U.L.VERMA (APP)                                            |         |
| 3.                          | CR. MISC./46906/2014<br>A.BAIL                       | 1 TEJ NARAYAN SINGH & ORS<br>vs THE STATE OF BIHAR                        | Mr.RAKESH SINGH<br>Mr.SAKET KUMAR SINGH<br>Mr.BHASKAR SHANKAR              | Mr.SHAIN BEGUM(APP)                                           |         |
| 4.                          | CR. MISC./46908/2014<br>A.BAIL                       | 1 LUTAN KHAN @ SHAUKAT KHAN & ANR<br>vs STATE OF BIHAR & ANR              | Mr.ARUN KUMAR JHA                                                          | Mr.SATYENDRA NARAYAN<br>SINGH(APP)                            |         |
| 5.                          | CR. MISC./46911/2014<br>A.BAIL                       | 1 JAI KANT YADAV @ JAİKANT<br>vs THE STATE OF BIHAR                       | Mr.VIVEKA NANDSINGH                                                        | Mr.RAJENDRA PRASAD NAT<br>(APP)                               |         |
| 6.                          | CR. MISC./46912/2014<br>A.BAIL                       | 1 RABNU PRASAD SINHA<br>vs STATE OF BIHAR & ANR                           | Mr.ROUNAK KUMAR SINGH<br>"PANKAJ"<br>Mr.DIWAKAR SINHA                      | Mr.S.DAYAL (APP)                                              |         |
| 7.                          | CR. MISC./46913/2014<br>with<br>A.BAIL               | 1 DR.NITU SINGH<br>vs THE STATE OF BIHAR                                  | Mr.RAMCHANDRA SAHNI                                                        | Mr.ASHOK KUMAR (APP)                                          |         |
| 8.                          | CR. MISC./5576/2015<br>A.BAIL                        | 1 DILIP KUMAR<br>vs THE STATE OF BIHAR                                    | Mr.RAMCHANDRA SAHNI                                                        | Mr.AJIT KUMAR (APP)                                           |         |
| 9.                          | CR. MISC./46914/2014<br>A.BAIL                       | 1 CHHUTARU<br>vs THE STATE OF BIHAR                                       | Mr.MUKESH KUMAR RANA                                                       | Mr.MADHURANAND JHA (APP)                                      |         |
| 10.                         | CR. MISC./46915/2014<br>A.BAIL                       | 1 MD. SABIR @ SABIR MIYA @ SABIR<br>AHMAD & ORS<br>vs THE STATE OF BIHAR  | Mr.JAVED ASLAM                                                             | Mr.M.RAB (APP)                                                |         |
| 11.                         | CR. MISC./46918/2014<br>A.BAIL                       | 1 LAL MOHAN GOSWAMI<br>vs THE STATE OF BIHAR                              | Mr.RAJ KUMAR<br>Mr.VIJAY KUMAR                                             | Mr.C.SEN PD.SINGH(APP)                                        |         |
| 12.                         | CR. MISC./46929/2014<br>A.BAIL                       | 1 MAYALAL SAH @ MEWALAL SAH<br>vs STATE OF BIHAR & ANR                    | Mr.PRAMOD KUMAR PANDEY                                                     | Mr.MD.SUFIYAN(APP)                                            |         |
| 13.                         | CR. MISC./46932/2014<br>A.BAIL (8,10 P.C.A<br>A.BAIL | 3 MANOJ KUMAR<br>vs THE STATE OF BIHAR THROUGH THE<br>VIGILANCE           | Mr.ALOK KUMAR ALOK                                                         | Mr.RAMAKANT<br>SHARMA(L/O(I.C.VIG))                           |         |
| 14.                         | CR. MISC./46934/2014<br>A.BAIL                       | 1 KARAMCHARI SAH<br>vs THE STATE OF BIHAR                                 | Mr.BRIJ KISHOR MISHRA<br>Mr.SACHIDA NAND RAI                               | Mr.PRONATI SINGH(APP)                                         |         |
| 15.                         | CR. MISC./46938/2014<br>A.BAIL                       | 1 MD. SALAHUDDIN<br>vs STATE OF BIHAR & ANR                               | Mr.TRIBHUWAN NARAYAN                                                       | Mr.SUCHETA YADAV(APP)                                         |         |
| 16.                         | CR. MISC./46941/2014<br>A.BAIL                       | 1 ASHOK MISHRA<br>vs THE STATE OF BIHAR                                   | Mr.RAKESH SINGH<br>Mr.SAKET KUMAR SINGH<br>Mr.BHASKAR SHANKAR              | Mr.RAM SHANKAR<br>DAS(SPL.P.P.)                               |         |
| 17.                         | CR. MISC./46944/2014<br>A.BAIL                       | 1 CHUNNU MISHRA @ KRISHNA KUMAR<br>MISHRA & ORS.<br>vs THE STATE OF BIHAR | Mr.NAGENDRA RAI<br>Mr.NAVIN NIKUNJ                                         | Mr.RITA VERMA (APP)                                           |         |
| 18.                         | CR. MISC./46950/2014<br>A.BAIL                       | 1 RAVI SHANKAR KUMAR<br>vs STATE OF BIHAR & ANR                           | Mr.PRAMOD KUMAR<br>Mr.RITESH KUMAR                                         | Mr.YOGENDRA<br>KR.SINGH(APP)<br>Mr.ASHOK KUMAR                |         |
| 19.                         | CR. MISC./46958/2014<br>A.BAIL                       | 1 DESH PAL SRIVASTAVA<br>vs THE STATE OF BIHAR                            | Mr.RAKESH SINGH<br>Mr.SAKET KUMAR SINGH<br>Mr.BHASKAR SHANKAR              | Mr.SHAHIN BEGUM(APP)                                          |         |
| 20.                         | CR. MISC./46959/2014<br>A.BAIL                       | 1 SHOBH NATH MAHTO<br>vs THE STATE OF BIHAR                               | Mr.SANJAY KUMAR JHA<br>Mr.MAHESH NARAYAN<br>PARBAT<br>Mr.PRAVEEN PRABHAKAR | Mr.NAND KUMAR (APP)                                           |         |
| 21.                         | CR. MISC./46960/2014<br>A.BAIL                       | 1 VIJAY SHANKAR PRASAD SINHA & ANR<br>vs STATE OF BIHAR & ANR             | Mr.AARUNI SINGH                                                            | Mr.SANJAY KUMAR<br>SHARMA(APP)                                |         |
| 22.                         | CR. MISC./46961/2014<br>A.BAIL                       | 1 MD. KALIM & ORS.<br>vs THE STATE OF BIHAR                               | Mr.AMRESH KR. VERMA                                                        | Mr.B.M.P.SINHA(APP)<br>Mr.SANJEET KUMAR<br>Mr.DHANANJAY KUMAR |         |
| 23.                         | CR. MISC./46962/2014<br>A.BAIL                       | 1 MD. MISTER<br>vs THE STATE OF BIHAR                                     | Mr.SHRI KRISHNA SINHA<br>Mr.DURGA NARAYAN                                  | Mr.PREM KUMAR JHA(APP)                                        |         |
| 24.                         | CR. MISC./46963/2014<br>A.BAIL                       | 1 PARAS NATH SINGH & ORS.<br>vs THE STATE OF BIHAR                        | Mr.PRABHAT KUMAR                                                           | Mr.RAMSHANKAR<br>DAS(SPL.PP)<br>Mr.SURENDRA KISHORE<br>THAKUR |         |
| 25.                         | CR. MISC./46967/2014<br>with<br>A.BAIL               | 1 PINTU KUMAR VERMA<br>vs THE STATE OF BIHAR                              | Mr.MD. NAJMUL HODDA                                                        | Mr.KALYAN SHANKAR(APP)                                        |         |
| 26.                         | CR. MISC./12376/2015<br>A.BAIL                       | 1 PRAMOD MISHRA @ PRAMOD JHA @<br>PRAMOD ISHRA<br>vs THE STATE OF BIHAR   | Mr.MD. IRSHAD                                                              | Mr.A.HAQUE SAHARA(APP)                                        |         |
| 27.                         | CR. MISC./46968/2014<br>A.BAIL                       | 1 RAM KALI DEVI & ORS<br>vs THE STATE OF BIHAR                            | Mr.NEERAJ KUMAR ALIAS<br>SANIDH                                            | Mr.S.EHTESHAMUDDIN(APP)                                       |         |
| 28.                         | CR. MISC./46975/2014<br>A.BAIL                       | 3 SIPAHI 203 AMIT KUMAR MISHRA<br>vs THE STATE OF BIHAR                   | Mr.BIJOY KANT MISHRA<br>Mr.BRAJ NANDAN KUMAR<br>TIWARY                     | Mr.JITENDRA KR.ROY 1(APP)                                     |         |
| 29.                         | CR. MISC./46978/2014<br>A.BAIL                       | 1 KAMLESH SAH<br>vs THE STATE OF BIHAR                                    | Mr.SATYENDRA NARAYAN<br>SINGH<br>Mr.NEERAJ KUMAR ALIAS<br>SANIDH           | Mr.M.K.NIRALA(APP)                                            |         |
| 30.                         | CR. MISC./46983/2014<br>A.BAIL                       | 1 INOD RAM & ANR<br>vs THE STATE OF BIHAR                                 | Mr.PAWAN KUMAR                                                             | Mr.ARUN KUMAR SINGH 5<br>(APP)                                |         |

| PATNA HIGH COURT            |                                                     | 194 | Thursday 23 <sup>rd</sup> April, 2015                                                 |                                                                                                                        |
|-----------------------------|-----------------------------------------------------|-----|---------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------|
| Mr. Justice Mihir Kumar Jha |                                                     |     |                                                                                       |                                                                                                                        |
| 31.                         | CR. MISC./46986/2014<br>A.BAIL                      | 1   | TAKADEER VAIRASIYA @ TAKADEER PRASAD @ TAKADEER VAIRASIYA & ANR vs THE STATE OF BIHAR | Mr.VIJAY KR SINGH NO. 1<br>Mr.HARENDRA PRASAD (APP)                                                                    |
| 32.                         | CR. MISC./46996/2014<br>A.BAIL                      | 1   | ARVIND RAI vs THE STATE OF BIHAR                                                      | Mr.RAM SUMIRAN RAI<br>Mr.BHANU PRATAP SINGH (APP)                                                                      |
| 33.                         | CR. MISC./47010/2014<br>A.BAIL                      | 1   | FAGU RAM & ORS. vs THE STATE OF BIHAR                                                 | Mr.ARUN<br>Mr.SANJAY KUMAR @ S.K.<br>Mr.ANUSUAIYA JAISWAL(APP)                                                         |
| 34.                         | CR. MISC./47013/2014<br>A.BAIL                      | 1   | SK. ASLAM @ MD. ASLAM vs STATE OF BIHAR & ANR                                         | Mr.MD. MUSOWIR<br>Mr.ANITA KUMARI SINGH (APP)<br>Mr.RAGHVENDRA KUMAR SINGH                                             |
| 35.                         | CR. MISC./47014/2014<br>A.BAIL                      | 1   | MAHESHWAR CHOUDHARY vs THE STATE OF BIHAR                                             | Mr.VISHWA RANJAN CHOUDHARY<br>Mr.BINOD KUMAR 2 (APP)                                                                   |
| 36.                         | CR. MISC./47016/2014<br>A.BAIL                      | 1   | SHIV KALO DEVI vs THE STATE OF BIHAR                                                  | Mr.NAND KUMAR<br>Mr.RAM CHANDRA SINGH (APP)                                                                            |
| 37.                         | CR. MISC./47020/2014<br>A.BAIL                      | 1   | MUNNA CHOUBEY vs STATE OF BIHAR & ANR                                                 | Mr.KUMAR SUNIL<br>Mr.NARSING TANTI (APP)                                                                               |
| 38.                         | CR. MISC./47028/2014<br>A.BAIL                      | 1   | NIRAJ PANDIT @ NIRAJ KUMAR vs THE STATE OF BIHAR                                      | Mr.SANJAY KUMAR<br>Mr.SUDHIR KUMAR UPADHYAY<br>Mr.PUSHPA SINHA NO.2(APP)<br>Mr.PANKAJ KUMAR DAS<br>Mr.ANIL KUMAR SINGH |
| 39.                         | CR. MISC./47032/2014<br>A.BAIL                      | 1   | ADARSH SURYAVANSHI vs THE STATE OF BIHAR                                              | Mr.SURENDRA KISHORE THAKUR<br>Mr.RENU KUMARI(APP)                                                                      |
| 40.                         | CR. MISC./47033/2014<br>BAIL IPC 498A,323<br>A.BAIL | 1   | KANCHAN SADA vs THE STATE OF BIHAR                                                    | Mr.NAGENDRA KUMAR SINGH<br>Mr.RANJIT KUMAR YADAV<br>Mr.DSHIRENDRA KUMAR TRIVEDI<br>Mr.SHAIENDRA KUMAR-<br>I(APP)       |
| 41.                         | CR. MISC./47043/2014<br>with<br>A.BAIL              | 1   | RAJENDRA KUMAR SAH @ RAJENDRA KUMAR SHAW & ANR vs THE STATE OF BIHAR                  | Mr.ARUN KUMAR<br>Mr.NIRMAL KUMAR SINHA-3<br>Mr.SURENDRA KUMAR(APP)<br>Mr.RAJIV RANJAN KUMAR                            |
| 42.                         | CR. MISC./8775/2015<br>A.BAIL                       | 1   | BHARAT PRASAD vs THE STATE OF BIHAR                                                   | Mr.ASHUTOSH RANJAN PANDEY<br>Mr.PRABHAT RANJAN SINGH<br>Mr.KAMESHWAR MISHRA<br>Mr.RAM BACHAN SINGH(APP)                |
| 43.                         | CR. MISC./47044/2014<br>A.BAIL                      | 1   | GANESH KUMAR vs THE STATE OF BIHAR                                                    | Mr.PRABHU NARAYAN SHARMA<br>Mr.BIMAL KUMAR<br>Mr.ABHISHEK ANAND<br>Mr.ANITA KUMARI SINGH<br>Mr.RAM BACHAN SINGH(APP)   |
| 44.                         | CR. MISC./47046/2014<br>A.BAIL                      | 1   | AYODHYA THAKUR vs STATE OF BIHAR & ANR                                                | Mr.BIRENDRA KUMAR<br>Mr.G.S.GUPTA(APP)                                                                                 |
| 45.                         | CR. MISC./47066/2014<br>A.BAIL                      | 1   | SAUDAGAR SAW & ORS. vs THE STATE OF BIHAR                                             | Mr.BHAVESH KUMAR<br>Mr.RAMSEWAK CHOUDHARY(APP)                                                                         |
| 46.                         | CR. MISC./47068/2014<br>A.BAIL                      | 1   | RAMESH SINGH vs THE STATE OF BIHAR                                                    | Mr.ABHISHEK<br>Mr.ARVIND KUMAR PANDEY<br>Mr.SADANAND PASWAN(SPL.P.P.)                                                  |
| 47.                         | CR. MISC./47072/2014<br>A.BAIL                      | 1   | SATISH KUMAR vs THE STATE OF BIHAR                                                    | Mr.BHIM SEN PRASAD<br>Mr.PREM KR.JHA(APP)                                                                              |
| 48.                         | CR. MISC./47080/2014<br>A.BAIL                      | 1   | SANJAY MANJHI vs THE STATE OF BIHAR                                                   | Mr.ARUN KUMAR<br>Mr.BIPIN KUMAR<br>Mr.AMIT KR. RAKESH(APP)                                                             |
| 49.                         | CR. MISC./47081/2014<br>A.BAIL                      | 1   | ABHICHARAN SINGH @ ABHICHANDRA SINGH @ ABHICHAND SINGH & ORS vs THE STATE OF BIHAR    | Mr.RATAN KUMAR<br>Mr.BINOD KUMAR NO. 2(APP)                                                                            |
| 50.                         | CR. MISC./47084/2014<br>A.BAIL                      | 1   | RAJESH RAM vs THE STATE OF BIHAR                                                      | Mr.PRAVIN KUMAR<br>Mr.SUMAN KUMARI SINGH (APP)                                                                         |
| 51.                         | CR. MISC./47089/2014<br>A.BAIL                      | 1   | RAGHUNANDAN YADAV & ORS vs THE STATE OF BIHAR                                         | Mr.SHAILESH KUMAR SINGH<br>Mr.SATYAVRAT VERMA (APP)                                                                    |
| 52.                         | CR. MISC./47092/2014<br>A.BAIL                      | 1   | SAKERA KHATOON @ SABERA KHATOON & ORS vs THE STATE OF BIHAR                           | Mr.DIWAKAR SINHA<br>Mr.KAMAL KISHORE JHA<br>Mr.MURLIDHAR(APP)                                                          |
| 53.                         | CR. MISC./47094/2014<br>A.BAIL                      | 1   | MOBIN ANSARI vs THE STATE OF BIHAR                                                    | Mr.UMESH CHANDRA VERMA<br>Mr.RAM SUMIRAN ROY(APP)                                                                      |
| 54.                         | CR. MISC./47095/2014<br>A.BAIL                      | 1   | BANDANA DEVI & ORS vs THE STATE OF BIHAR                                              | Mr.DEVENDRA KUMAR<br>Mr.M.K.NIRALA(APP)                                                                                |
| 55.                         | CR. MISC./47097/2014<br>A.BAIL                      | 1   | MD. ZABIR HUSSAIN vs THE STATE OF BIHAR                                               | Mr.NITYANAND MISHRA<br>Mr.BALMEEKI PANDEY BHASKER<br>Mr.M.RUB(APP)<br>Mr.M.HAQUE (APP)                                 |
| 56.                         | CR. MISC./47100/2014<br>A.BAIL                      | 1   | BINDESHWARI SINGH & ORS vs STATE OF BIHAR & ANR                                       | Mr.AMARENDRA KUMAR SINGH<br>Mr.KANHAIYA KISHORE(APP)                                                                   |
| 57.                         | CR. MISC./47103/2014<br>A.BAIL                      | 1   | VIDYA LAL YADAV vs STATE OF BIHAR & ANR                                               | Mr.DHRAMVEER<br>Mr.DR. BIDHU RANJAN<br>Mr.JITENDRA KR.SINGH 1(APP)<br>Mr.DHIRENDRA KUMAR SINGH                         |
| 58.                         | CR. MISC./47107/2014<br>A.BAIL                      | 1   | RAJU MAHTO vs THE STATE OF BIHAR                                                      | Mr.KAILASH NATH DIWAKAR<br>Mr.SHAIENDRA KUMAR NO.1(APP)                                                                |
| 59.                         | CR. MISC./47115/2014<br>A.BAIL                      | 1   | RAMDAL SINGH @ RAM DAYAL SINGH & ANR. vs THE STATE OF BIHAR                           | Mr.DHARMENDRA KUMAR SINGH<br>Mr.SADA NAND RAY<br>Mr.ASHA DEVI (APP)                                                    |
| 60.                         | CR. MISC./47124/2014<br>with<br>A.BAIL              | 1   | SHAMBHU RAI & ANR vs THE STATE OF BIHAR                                               | Mr.AJAY KUMAR SINGH<br>Mr.ABINASH KR. SINHA<br>Mr.SADANAND PASWAN (APP)                                                |
| 61.                         | CR. MISC./50463/2014<br>A.BAIL                      | 1   | SURESH PD. YADAV & ORS vs THE STATE OF BIHAR                                          | Mr.AJAY KUMAR SINGH<br>Mr.AMBIKA BHAGAT(SPL. P.P.)                                                                     |
| 62.                         | CR. MISC./47125/2014<br>A.BAIL                      | 1   | RAMASHARAY SINGH vs THE STATE OF BIHAR                                                | Mr.ADITYA NARAYAN SINGH-1<br>Mr.PARMANAND KUMAR (APP)<br>Mr.AJAY KUMAR TIWARI                                          |
| 63.                         | CR. MISC./47128/2014<br>A.BAIL                      | 1   | MD. AKRAM & ORS vs THE STATE OF BIHAR                                                 | Mr.BISHWANATH PRASAD SINGH<br>Mr.MD. ANSHARUL HAQUE(APP)                                                               |
| 64.                         | CR. MISC./47131/2014<br>A.BAIL                      | 1   | PARMESHWAR SHARMA vs STATE OF BIHAR & ANR                                             | Mr.DR. RAJESH KUMAR SINGH<br>Mr.SANJAY KUMAR JHA<br>Mr.S.M. RAHMAN (APP)                                               |
| 65.                         | CR. MISC./47140/2014<br>A.BAIL                      | 1   | BIRO MANJHI vs THE STATE OF BIHAR                                                     | Mr.PRABHAT RANJAN SINGH<br>Mr.NITYANAND (APP)                                                                          |

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| <b>PATNA HIGH COURT</b> | <b>195</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b><br>Mr. Justice Mihir Kumar Jha |
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| 66. | CR. MISC./47141/2014<br>with<br>A.BAIL | 1 | KANCHAN KUMARI<br>vs THE STATE OF BIHAR                                  | Mr.JITENDRA NATH TIWARY<br>Mr.NAWAL KISHORE SINGH                | Mr.P.K. CHOURASIYA (APP)                                                          |
| 67. | CR. MISC./8660/2015<br>A.BAIL          | 1 | SUSHILA DEVI @ SUSHILA KUMARI<br>vs THE STATE OF BIHAR                   | Mr.AMBUJ NAYAN CHAUBEY<br>Mr.UDAY SHANKAR<br>CHOUDHARY           | Mr.SURENDRA KUMAR(APP)                                                            |
| 68. | CR. MISC./47142/2014<br>A.BAIL         | 1 | NAGENDRA MAHTO & ANR<br>vs THE STATE OF BIHAR                            | Mr.SAROJ KUMAR SHARMA<br>Mr.ARBIND KUMAR SHARMA                  | Mr.S.M. RAHMAN (APP)                                                              |
| 69. | CR. MISC./47143/2014<br>A.BAIL         | 1 | NAND KISHORE SINGH<br>vs THE STATE OF BIHAR                              | Mr.RAVINDRA KUMAR SINHA                                          | Mr.BINOD KUMAR 2 (APP)                                                            |
| 70. | CR. MISC./47153/2014<br>A.BAIL         | 1 | RAJESH YADAV<br>vs THE STATE OF BIHAR                                    | Mr.KRISHNA DEO RAJ                                               | Mr.RAM NARESH RAI (APP)                                                           |
| 71. | CR. MISC./47154/2014<br>A.BAIL         | 1 | RANJAN OJHA<br>vs THE STATE OF BIHAR                                     | Mr.PANKAJ KUMAR JHA<br>Mr.RAJA SURENDRA MOHAN                    | Mr.MURLIDHAR (APP)                                                                |
| 72. | CR. MISC./47156/2014<br>with<br>A.BAIL | 1 | VIJAY DUBEY<br>vs THE STATE OF BIHAR                                     | Mr.ALOK KUMAR ALOK                                               | Mr.MD.SUFIYAN (APP)                                                               |
| 73. | CR. MISC./48005/2014<br>A.BAIL         | 1 | PRINCE DUBEY<br>vs THE STATE OF BIHAR                                    | Mr.YUGAL KISHORE<br>Mr.ARVIND KUMAR                              | Mr.GOPESH KUMAR(APP)                                                              |
| 74. | CR. MISC./47166/2014<br>A.BAIL         | 1 | SHIB KUMAR SINGH @ SHIB NARAYAN<br>SINGH & ANR.<br>vs THE STATE OF BIHAR | Mr.INDU BHUSHAN<br>Mr.SUNIL KUMAR                                | Mr.KANHAIYA KISHORE(APP)                                                          |
| 75. | CR. MISC./47168/2014<br>A.BAIL         | 1 | MALTI DEVI @ MALTI<br>vs THE STATE OF BIHAR                              | Mr.SATYENDRA RAI<br>Mr.ALOK KUMAR TIWARI                         | Mr.SURENDRA KUMAR(APP)                                                            |
| 76. | CR. MISC./47174/2014<br>A.BAIL         | 1 | KAUSHAL SAO & ORS<br>vs STATE OF BIHAR & ANR                             | Mr.DEEPAK KUMAR SINGH                                            | Mr.ANIL KR.SINGH 1(APP)                                                           |
| 77. | CR. MISC./47175/2014<br>A.BAIL         | 1 | SHYAM SUNDAR GUPTA<br>vs THE STATE OF BIHAR                              | Mr.SATYA PRAKASH SINHA                                           | Mr.B.RAM(APP)                                                                     |
| 78. | CR. MISC./47188/2014<br>A.BAIL         | 1 | GANESH SAH<br>vs STATE OF BIHAR & ANR                                    | Mr.NACHIKETA JHA                                                 | Mr.MADHURI LATA(APP)                                                              |
| 79. | CR. MISC./47191/2014<br>A.BAIL         | 1 | KRISHNA DAS & ORS<br>vs THE STATE OF BIHAR                               | Mr.ARVIND PRASAD SINGH<br>Mr.SURESH SINGH                        | Mr.A.L.PANDIT (APP)                                                               |
| 80. | CR. MISC./47200/2014<br>A.BAIL         | 1 | SUJEET KUMAR MEHTA @ SUJIT KUMAR<br>MEHTA<br>vs STATE OF BIHAR & ANR     | Dr.LEELAWATI KUMARI                                              | Mr.SUMAN KUMARI SINGH<br>(APP)<br>Mr.BINDESHWAR PRASAD<br>SINGH<br>Mr.ASHOK KUMAR |
| 81. | CR. MISC./47201/2014<br>A.BAIL         | 1 | UTTAM KUMAR SINGH @ BAJRANGI<br>SINGH<br>vs THE STATE OF BIHAR           | Mr.YOGENDRA KUMAR SINGH<br>Mr.RATNESHWAR PRASAD<br>Mr.AJIT KUMAR | Mr.PUSHPA SINHA 2 (APP)                                                           |

**Thursday the 23rd April 2015**  
**Court No. 19 (AT 10:30 A.M.)**  
**Mr. Justice Kishore K. Mandal**

| SNo                | Case No                                       | LT Party Detail                                               | Pet Advocate                                                                                                                                                                                                                                             | Res Advocate<br>Remarks                                                                                      |
|--------------------|-----------------------------------------------|---------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------|
| <b>FOR HEARING</b> |                                               |                                                               |                                                                                                                                                                                                                                                          |                                                                                                              |
| 1.                 | CWJC/7359/1997<br>BIHAR TENENCY ACT           | 1 HARI SAH<br>vs THE STATE OF BIHAR & ORS                     | Mr.VIVEKANAND VIVEK                                                                                                                                                                                                                                      | Mr.(GP1)                                                                                                     |
| 2.                 | CWJC/8314/1997<br>CONSOLIDATION               | 1 KAILASH SINGH<br>vs THE STATE OF BIHAR & ORS                | Mr.PRANAY RANJAN<br>Mr.AMARENDRA NATH<br>TIWARY<br>Mr.ARVIND KUMAR VERMA<br>Mr.BHUBNESHWAR PD.                                                                                                                                                           | Mr.(GP2)                                                                                                     |
| 3.                 | CWJC/8385/1997<br>CONSOLIDATION               | 2 RAMESHWAR RAM & ORS<br>vs THE STATE OF BIHAR & ORS          | Mr.PARMESHWAR MEHTA                                                                                                                                                                                                                                      | Mr.(GP2)<br>Mr.KEDAR NATH TIWARI<br>Mr.PHULENDRA KUMAR                                                       |
| 4.                 | CWJC/8574/1997<br>LAND ENCROACHMENT           | 1 ASHOK KUMAR JAISWAL AND ORS<br>vs THE STATE OF BIHAR & ORS  | Mr.R.GRIYAGHEY<br>Mr.SUBROTESWAR DE<br>Mr.SATYENDRA PRASAD<br>SINGH<br>Mr.BINOD KUMAR SINGH<br>Mr.ABHAY KUMAR<br>Mr.JASHWIR SINGH ARORA<br>Mr.AWADHESH KR.SINGH<br>Mr.SUNIL KUMAR SHARMA<br>Mr.AJAY KUMAR<br>Mr.SANJEEV KUMAR SINGH<br>Mr.RANJEET TIWARY | Mr.(GP1)<br>Mr.ANSHUMAN SINGH<br>Mr.RAJIV NAYAN SINGH<br>Mr.SHOLA SANDHWAR<br>Mr.A.K.JHA<br>Mr.SHRAWAN KUMAR |
| 5.                 | CWJC/8623/1997<br>CONSOLIDATION               | 1 BIRENDRA NARAYAN SINGH & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.NIRMAL KUMAR SINHA-3<br>Mr.ARUN KUMAR                                                                                                                                                                                                                 | Mr.(GP2)<br>Mr.NALIN KUMAR                                                                                   |
| 6.                 | CWJC/9123/1997<br>CONSOLIDATION               | 1 ASHARIFI KUER<br>vs THE STATE OF BIHAR & ORS                | Mr.NAGENDRA DUBEY<br>Mr.ANAND KUMAR OJHA<br>Mr.DHANANJAY KUMAR                                                                                                                                                                                           | Mr.(GP2)<br>Mr.SUDAMA SINGH<br>Mr.RAJANI KANT SINGH                                                          |
| 7.                 | CWJC/9841/1997<br>CONSOLIDATION               | 1 NAND KISHORE SINGH & ANR<br>vs THE STATE OF BIHAR & ORS     | Mr.NIRMAL KUMAR SINHA-3                                                                                                                                                                                                                                  | Mr.(GP2)<br>Mr.SHANKAR KISHORE SHAH                                                                          |
| 8.                 | CWJC/9955/1997<br>CONSOLIDATION               | 1 KAPILDEO TIWARI & ORS<br>vs THE STATE OF BIHAR & ORS        | Mr.RAM KRISHNA PRASAD<br>Mr.SURENDRA MISHRA<br>Mr.NIRMAL KUMAR<br>SHRIVASTAVA<br>Mr.MANORANJAN KUMAR<br>MISHRA                                                                                                                                           | Mr.(GP2)<br>Mr.SATISH NARAYAN SINHA<br>Mr.JITENDRA PRASAD SINGH                                              |
| 9.                 | CWJC/9990/1997<br>CONSOLIDATION               | 7 NARAD BIND & ORS<br>vs THE STATE OF BIHAR & ORS             | Mr.RAM SHANKAR PRADHAN<br>Mr.AMRENDRA NARAYAN RAI<br>Mr.DHANANJAY PRASAD                                                                                                                                                                                 | Mr.(GP2)<br>Mr.TRIBHUWAN NARAYAN<br>Mr.DIN BANDHU                                                            |
| 10.                | CWJC/10199/1997<br>CONSOLIDATION              | 4 SHIV PUJAN TIWARI<br>vs THE STATE OF BIHAR & ORS            | Mr.RAJIVA RANJAN<br>Mr.VIKRAM DEO SINGH                                                                                                                                                                                                                  | Mr.(GP2)<br>Mr.JITENDRA PRASAD SINGH<br>Mr.JITENDRA KUMAR PANDEY                                             |
| 11.                | CWJC/10242/1997<br>BIHAR TENENCY ACT          | 1 KUSHESHWAR RAJAK & ORS<br>vs THE STATE OF BIHAR & ORS       | Mr.RAMENDRA<br>PD.SHRIVASTVA<br>Mr.KRISHNA NAND                                                                                                                                                                                                          | Mr.(GP1)<br>Mr.SHAKTI NATH MISHRA<br>Mr.AMAR KUMAR SINGH                                                     |
| 12.                | CWJC/10304/1997<br>CONSOLIDATION              | 1 SRIMATI JAIMANTI DEVI<br>vs STATE OF BIHAR & ORS            | Mr.J.P.SHARMA                                                                                                                                                                                                                                            | Mr.(GP2)<br>Mr.SHAILENDRA KUMAR JHA<br>Mr.SHREEKANT PANDEY-1                                                 |
| 13.                | CWJC/10360/1997<br>CONSOLIDATION              | 1 TEJ NARAYAN CHAUDHARY<br>vs THE STATE OF BIHAR & ORS        | Mr.HARENDRA PRASAD<br>SINGH 1<br>Mr.SHASHI KANT SINGH                                                                                                                                                                                                    | Mr.(GP2)<br>Mr.NARESH CHANDRA VERMA                                                                          |
| 14.                | CWJC/10383/1997<br>CONSOLIDATION              | 1 RAMDEO MEHTA<br>vs THE STATE OF BIHAR & ORS                 | Mr.RADHESHYAM PRASAD<br>Mr.PRAVEEN KR.AGRAWAL                                                                                                                                                                                                            | Mr.(GP2)                                                                                                     |
| 15.                | CWJC/10438/1997<br>MUTATION ACT               | 1 KAILASH MANDAL & ANR<br>vs THE STATE OF BIHAR & ORS         | Mr.VINOD SHANKER MODI                                                                                                                                                                                                                                    | Mr.(GP2)                                                                                                     |
| 16.                | CWJC/10667/1997<br>BIHAR TENENCY ACT          | 1 SURYEDEO SINGH & ORS<br>vs THE STATE OF BIHAR & ORS         | Mr.RAJIB RANJAN JHA<br>Mr.DHANANJAY KR.SINGH                                                                                                                                                                                                             | Mr.(GP1)<br>Mr.SUSHANT KUMAR<br>Mr.AMIT KUMAR RAKESH<br>Mr.ACCHAIBAR SINGH                                   |
| 17.                | CWJC/10884/1997<br>with<br>CONSOLIDATION      | 1 ARUN KUMAR SINGH & ORS<br>vs THE STATE OF BIHAR & ORS       | Mr.PARMESHWAR PRASAD<br>Mr.AKHILESH PATHAK<br>Mr.MANOJ KUMAR SINHA                                                                                                                                                                                       | Mr.(GP2)<br>Mr.MAHESH PRASAD NO.2                                                                            |
| 18.                | CWJC/10924/1997<br>with<br>CONSOLIDATION      | 1 ARUN KUMAR SINGH & ORS<br>vs THE STATE OF BIHAR & ORS       | Mr.PARMESHWAR PRASAD<br>Mr.AKHILESH PATHAK<br>Mr.MANOJ KUMAR SINHA                                                                                                                                                                                       | (GP2)<br>Mr.MAHESH PRASAD NO.2                                                                               |
| 19.                | CWJC/10885/1997<br>CONSOLIDATION              | 1 ARUN KUMAR SINGH & ORS<br>vs THE STATE OF BIHAR & ORS       | Mr.PARMESHWAR PRASAD<br>Mr.MANOJ KUMAR SINHA<br>Mr.AKHILESH PATHAK                                                                                                                                                                                       | (GP2)<br>Mr.MAHESH PRASAD NO.2                                                                               |
| 20.                | CWJC/11098/1997<br>CONSOLIDATION              | 1 MITHILESH KUMAR SINGH & ORS<br>vs THE STATE OF BIHAR & ORS  | Mr.NAGENDRA DUBEY<br>Mr.ANAND KUMAR OJHA<br>Mr.TUHIN SHANKAR                                                                                                                                                                                             | Mr.(GP2)<br>Mr.DR.VIDYA NAND KUMAR                                                                           |
| 21.                | CWJC/11160/1997<br>CONSOLIDATION              | 1 DEVENDRA YADAV & ORS<br>vs THE STATE OF BIHAR & ORS         | Mr.PRAVEEN KUMAR<br>AGRAWAL                                                                                                                                                                                                                              | Mr.(GP2)<br>Mr.SHIV SHANKAR AZAD                                                                             |
| 22.                | CWJC/11252/1997<br>with<br>LAND CEILING (PRE- | 2 SMT.LAKHIYA DEVI<br>vs THE STATE OF BIHAR & ORS             | Mr.ARVIND KUMAR<br>Mr.SHAKTI SUMAN KUMAR<br>Mr.UMA KANT SHUKLA                                                                                                                                                                                           | Mr.SHIVENDRA NARAYAN<br>SINHA<br>Mr.SHASHI NATH JHA                                                          |
| 23.                | CWJC/6527/1997<br>LAND CEILING (PRE-          | 1 JANAK LAL MAHTO<br>vs THE STATE OF BIHAR & ORS              | Mr.ARVIND KUMAR<br>Mr.SHAKTI SUMAN KUMAR<br>Mr.UMA KANT SHUKLA                                                                                                                                                                                           | Mr.B.P.VERMA (SC)<br>Mr.SHIVENDRA NARAYAN<br>SINHA<br>Mr.SHASHI NATH JHA                                     |
| 24.                | CWJC/11302/1997<br>BIHAR TENENCY ACT          | 1 DOMAN PASWAN<br>vs THE STATE OF BIHAR & ORS                 | Mr.BINAY KUMAR SINGH<br>Mr.ACHUTA NAND SINHA                                                                                                                                                                                                             | Mr.(GP1)<br>Mr.ARJUN PRASAD KESHARI                                                                          |

| PATNA HIGH COURT              |                                           | 197 | Thursday 23 <sup>rd</sup> April, 2015                         |                                                                                                |                                                                                                                                |
|-------------------------------|-------------------------------------------|-----|---------------------------------------------------------------|------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------|
| Mr. Justice Kishore K. Mandal |                                           |     |                                                               |                                                                                                |                                                                                                                                |
| 25.                           | CWJC/11505/1997<br>CONSOLIDATION          | 2   | RAM NIWAS CHOUBEY & ORS<br>vs THE STATE OF BIHAR & ORS        | Mr.AWADH BIHARI OJHA<br>Mr.NITESH KUMAR<br>Mr.ANSHUMAN<br>Mr.OM PRAKASH<br>Mr.INDU BALA PANDEY | Mr.(GP2)<br>Mr.SRINIWAS JHA                                                                                                    |
| 26.                           | CWJC/11508/1997<br>CONSOLIDATION          | 1   | MOST.SINGASANI KUER & ORS<br>vs THE STATE OF BIHAR & ORS      | Mr.NAGENDRA DUBEY<br>Mr.ANAND KUMAR OJHA<br>Mr.DHANANJAY KUMAR                                 | Mr.(GP2)<br>Mr.ARUN KUMAR LAL<br>Mr.DHANENDRA CHAUBEY<br>Mr.SAROJ KUMAR CHOUBEY<br>Mr.PRAMOD PANDEY<br>Mr.DURGA DATTA TRIPATHI |
| 27.                           | CWJC/195/1998<br>BIHAR TENENCY ACT        | 1   | DEO NARAYAN PURVEY<br>vs THE STATE OF BIHAR & ORS             | Mr.VIVEKANAND KUMAR<br>Mr.KUMAR RAVI SHANKAR<br>Mr.MADHU LATA                                  | Mr.(GP1)<br>Mr.DIN BANDHU SINGH (GP9)                                                                                          |
| 28.                           | CWJC/347/1998<br>CONSOLIDATION            | 1   | BIPITI DEVI<br>vs DIRECTOR OF CONSOLIDATION &ORS              | Mr.NARESH CHANDRA<br>VERMA                                                                     | Mr.(SC2)<br>Mr.MALLIKA MAZUMDAR<br>Mr.PRASHANT PRATAP (GP6)<br>Mr.BISHWANATH<br>CHOUDHARY                                      |
| 29.                           | CWJC/438/1998                             | 1   | MUSHTAQUE AHMAD & ORS<br>vs THE STATE OF BIHAR & ORS          | Mr.K. AHMAD SIDDIQUE<br>Mr.MD.MATLOOB RAB                                                      | Mr.H.P.SINGH (SC) C                                                                                                            |
| 30.                           | CWJC/583/1998<br>CONSOLIDATION            | 4   | JAWARI SAHU<br>vs THE STATE OF BIHAR & ORS                    | Mr.ASHOK KUMAR PRASAD<br>Mr.MURLI MANOHAR SINGH<br>Mr.PRABHAS RANJAN                           | Mr.(SC2)<br>Mr.MD.IFTEKHAR MOHAMMAD<br>Mr.PARMESHWAR MEHTA<br>Mr.DR.MRITYUNJAY<br>KR.GAUTAM<br>Mr.PRASHANT PRATAP (GP6)        |
| 31.                           | CWJC/773/1998<br>CONSOLIDATION            | 1   | NARENDRA KUMAR SINGH<br>vs THE STATE OF BIHAR & ORS           | Mr.JAY PRAKASH JHA<br>Mr.KAMAL KISHORE JHA<br>Mr.BINOD KUMAR<br>Mr.RAJIV KUMAR SINGH           | Mr.(SC2)<br>Mr.PRASHANT PRATAP (GP6)                                                                                           |
| 32.                           | CWJC/910/1998<br>CONSOLIDATION            | 1   | PRABHU RAM & ANR<br>vs THE STATE OF BIHAR & ORS               | Mr.RAM SAGAR MAHTO<br>Mr.RAGHAV PRASAD                                                         | Mr.(SC2)<br>Mr.PRASHANT PRATAP (GP6)                                                                                           |
| 33.                           | CWJC/1129/1998<br>CONSOLIDATION           | 1   | KRISHNA NANDAN SINGH<br>vs THE STATE OF BIHAR & ORS           | Mr.SUBODH KUMAR JHA                                                                            | Mr.(SC2)<br>Mr.PRASHANT PRATAP (GP6)                                                                                           |
| 34.                           | CWJC/1153/1998<br>CONSOLIDATION           | 1   | RAMADHAR RAM<br>vs THE STATE OF BIHAR & ORS                   | Mr.S.S.NAYER HUSSAIN<br>Mr.KHATIM REZA                                                         | Mr.(SC2)<br>Mr.PRASHANT PRATAP (GP6)<br>Mr.MAHESH PRASAD -2                                                                    |
| 35.                           | CWJC/1205/1998<br>CONSOLIDATION           | 1   | MOST KASHMIRA KUER & ORS<br>vs THE STATE OF BIHAR & ORS       | Mr.MAHESH PRASAD 2                                                                             | Mr.(SC2)<br>Mr.REWTI KANT RAMAN<br>Mr.K.K.TRIPATHI                                                                             |
| 36.                           | CWJC/1274/1998<br>with CONSOLIDATION      | 4   | SIDHESHWAR SINGH & ORS<br>vs DEV PRASAD SINGH & ORS           | Mr.NAWAL KISHORE<br>KASHYAP<br>Mr.AMRESH                                                       | Mr.(SC2)<br>Mr.ANJANI KUMAR SINHA NO-<br>1<br>Mr.ANJANI KUMAR SINHA<br>Mr.PRASHANT PRATAP (GP6)                                |
| 37.                           | CWJC/3367/1999<br>CONSOLIDATION           | 4   | SIDHESHWAR SINGH & ORS<br>vs DEV PRASAD SINGH & ORS           | Mr.NAWAL KISHORE<br>KASHYAP                                                                    | Mr.(SC2)<br>Mr.ANJANI KUMAR SINHA NO-<br>1<br>Mr.ANJANI KUMAR SINHA                                                            |
| 38.                           | CWJC/1325/1998<br>LAND REFORMS ACT        | 1   | NAGINA RAM<br>vs THE STATE OF BIHAR & ORS                     | Mr.MUKTESHWAR SINGH<br>Mr.ARVIND KUMAR                                                         | Mr.(GP1)<br>Mr.JITENDRA SHANKAR<br>SINGH                                                                                       |
| 39.                           | CWJC/1350/1998<br>CONSOLIDATION           | 1   | PATIRAM SINGH<br>vs THE STATE OF BIHAR & ORS                  | Mr.J.P.SHARMA                                                                                  | Mr.(SC2)<br>Mr.ABHAY KUMAR THAKUR<br>Mr.J.N.SHRIVASTAVA<br>Mr.KULA NAND JHA<br>Mr.PRASHANT PRATAP (GP6)                        |
| 40.                           | CWJC/1395/1998<br>CONSOLIDATION           | 1   | SUKHDEO PASWAN<br>vs THE STATE OF BIHAR & ORS                 | Mr.RAM LALLAN SINGH<br>Mr.MUNSHI PRASAD                                                        | Mr.(SC2)<br>Mr.FAROOQUE MOAZZAM<br>Mr.SUNIL KUMAR TIWARI                                                                       |
| 41.                           | CWJC/1473/1998<br>with LAND CEILING (PRE- | 1   | KHADERU SAH & ORS<br>vs THE STATE OF BIHAR & ORS              | Mr.ARJUN PRASAD<br>Mr.NARESH PRASAD NO.1<br>Mr.PREM PRAKASH                                    | Mr.S.J.RAHMAN (SC)C<br>Mr.RAGHAV PRASAD                                                                                        |
| 42.                           | CWJC/1467/1998<br>LAND CEILING (PRE-      | 1   | KHEDARU SAH & ORS<br>vs THE STATE OF BIHAR & ORS              | Mr.ARJUN PRASAD<br>Mr.PREM PRAKASH<br>Mr.NARESH PRASAD NO.1                                    | R.J.RAHMAN (SC)C<br>Mr.RAGHAV PRASAD                                                                                           |
| 43.                           | CWJC/1660/1998<br>CONSOLIDATION           | 1   | SURENDRA PRATAP NR.SINGH & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.UMA KANT SINGH<br>Mr.ATUL KUMAR PANDEY                                                      | Mr.(SC2)<br>Mr.SACHCHIDA NAND SINGH                                                                                            |
| 44.                           | CWJC/1979/1998<br>B.PRIVILEGED-PERS       | 1   | JAGARNATH PANDEY @ JAGANATH DW<br>vs THE STATE OF BIHAR & ORS | Mr.RAVI BHUSHAN SINGH                                                                          | Mr.(GP1)<br>Mr.MITHILESH KUMAR SINHA<br>Mr.ASHOK KUMAR                                                                         |
| 45.                           | CWJC/2014/1998<br>BIHAR TENENCY ACT       | 1   | MD.TASLIMUDDIN @ MD.TASLIM &OR<br>vs THE STATE OF BIHAR & ORS | Mr.ANIL JAYASWAL<br>Mr.ANJANA BHAGAT                                                           | Mr.(GP1)<br>Mr.ABBAS HAIDER                                                                                                    |
| 46.                           | CWJC/2049/1998<br>CONSOLIDATION           | 1   | RAMJI SINGH<br>vs THE STATE OF BIHAR & ORS                    | Mr.AMIT PRAKASH<br>Mr.SANJAY PRASAD I                                                          | Mr.(SC2)<br>Mr.ASHOK JANGBAHADUR<br>Mr.V.K.RAI                                                                                 |
| 47.                           | CWJC/2107/1998<br>CONSOLIDATION           | 1   | SHEO PUJAN SINGH & ANR<br>vs THE STATE OF BIHAR & ORS         | Mr.SHYAM NARAYAN PANDEY                                                                        | Mr.(SC2)<br>Mr.ANSHUMAN<br>Mr.PRASHANT PRATAP (GP6)<br>Mr.INDU BALA PANDEY<br>Mr.ASHUTOSH RANJAN<br>PANDEY                     |
| 48.                           | CWJC/2219/1998<br>LAND CEILING (PRE-      | 1   | SMT.NAPJHARI KUER & ORS<br>vs THE STATE OF BIHAR & ORS        | Mr.PURUSOTAM PRASAD<br>Mr.RATNESH NANDAN SINHA                                                 | Mr.S.J.RAHMAN (SC)C<br>Mr.ACHUTA NAND SINHA                                                                                    |
| 49.                           | CWJC/2271/1998<br>CONSOLIDATION           | 1   | RAMJEE SINGH<br>vs THE STATE OF BIHAR & ORS                   | Mr.ANIL KUMAR UPADHYAY<br>Mr.RAJENDRA NARAYAN<br>SINGH                                         | Mr.(GP2)<br>Mr.AKHOURI BAIDYA NATH<br>PRASA                                                                                    |
| 50.                           | CWJC/2316/1998<br>B.PRIVILEGED-PERS       | 1   | PRASAD MANJHI & ORS<br>vs THE STATE OF BIHAR & ORS            | Mr.MADAN PRASAD SINGH                                                                          | Mr.H.P.SINGH (SC)                                                                                                              |

|     |                                     |   |                                                            |                                           |                                                                                                                                                                                                      |
|-----|-------------------------------------|---|------------------------------------------------------------|-------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 51. | CWJC/2481/1998<br>B.PRIVILEGED-PERS | 1 | KAMESHWAR RAI<br>vs THE STATE OF BIHAR & ORS               | Mr.GIRISH CHANDRA VERMA                   | Mr.(GP1)<br>Mr.ANJANI KUMNAR-1<br>Mr.ANAND MOHAN SINGH<br>Mr.DR.ANJANI PRASAD SINGH                                                                                                                  |
| 52. | CWJC/2492/1998<br>B.PRIVILEGED-PERS | 1 | RAM SEVAK RAM<br>vs THE STATE OF BIHAR & ORS               | Mr.SHABBIR AHMAD                          | Mr.(GP1)<br>Mr.RATAN KUMAR KUMAR                                                                                                                                                                     |
| 53. | CWJC/2713/1998<br>CONSOLIDATION     | 4 | BAHORNI DEVI AND ORS.<br>vs THE DIRECTOR OF CONSOLIDATION, | Mr.ARVIND KUMAR<br>Mr.DR.VIDYA NAND KUMAR | Mr.(SC2)<br>Mr.AMRENDRA KUMAR<br>PATHAK<br>Mr.ARVIND KUMAR VERMA<br>Mr.BINAY KUMAR<br>Mr./POONAM PATHAK<br>Mr.PRASHANT PRATAP (GP6)<br>Mr.MANORANJAN PRASAD<br>SINGH<br>Mr.SHANTI PRATAP<br>Mr.(GP2) |
| 54. | CWJC/2843/1998<br>MUTATION ACT      | 1 | BISWANATH SAO<br>vs THE STATE OF BIHAR & ORS               | Mr.S.R.C.PANDEY<br>Mr.PRATIMA SAHAY       | Mr.(GP2)                                                                                                                                                                                             |
| 55. | CWJC/2883/1998<br>MUTATION ACT      | 1 | DR.SHRUTI LAL MANDAL<br>vs THE STATE OF BIHAR & ORS        | Mr.JASHAWIR SINGH ARORA<br>Mr.AJAY KUMAR  | Mr.(GP2)<br>Mr.JITENDRA SINGH<br>Mr.M.CHATTERJEE<br>Mr.S.K.YADAV                                                                                                                                     |

**Thursday the 23rd April 2015**  
**Court No. 14 (AT 10:30 A.M.)**  
**Mr. Justice Dr. Ravi Ranjan**

| SNo                | Case No                                  | LT Party Detail                                                    | Pet Advocate                                                                                | Res Advocate                                                                                                         | Remarks |
|--------------------|------------------------------------------|--------------------------------------------------------------------|---------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------|---------|
| <b>FOR HEARING</b> |                                          |                                                                    |                                                                                             |                                                                                                                      |         |
| 1.                 | CWJC/2998/1998<br>CONSOLIDATION          | 1 SUSHILA KUER & ORS<br>vs THE STATE OF BIHAR & ORS                | Mr.MAHESH PRASAD 2                                                                          | Mr.(SC2)<br>Mr.PRASHANT PRATAP (GP6)<br>Mr.KUMAR GAUTAM                                                              |         |
| 2.                 | CWJC/3044/1998<br>LAND REFORMS ACT       | 1 BUCHI YADAV & ORS<br>vs THE STATE OF BIHAR & ORS                 | Mr.SUBASH CHANDRA YADAV<br>Mr.NARESH KUMAR MEHTA                                            | Mr.(GP1)<br>Mr.DIN BANDHU SINGH (GP9)                                                                                |         |
| 3.                 | CWJC/3284/1998<br>BIHAR TENENCY ACT      | 1 SMT.MEERA DEVI<br>vs THE STATE OF BIHAR & ORS                    | Mr.ARUN PRASAD AMBASTHA<br>Mr.RAGHWENDRA SINGH                                              | Mr.(GP1)<br>Mr.DIN BANDHU NIRALA                                                                                     |         |
| 4.                 | CWJC/3430/1998<br>MUTATION ACT           | 1 SYED WERASAT HUSSAIN<br>vs THE STATE OF BIHAR & ORS              | Mr.SURENDRA PRASAD<br>SINGH<br>Mr.SHUBH NARAIN SINGH<br>Mr.HARENDRA KUMAR SINGH             | Mr.(GP2)                                                                                                             |         |
| 5.                 | CWJC/3463/1998<br>CONSOLIDATION          | 1 ABDUL GHANI<br>vs THE STATE OF BIHAR & ORS                       | Mr.S.S.NAYER HUSSAIN<br>Mr.ABBAS HAIDER<br>Mr.S.QAISAR HASAN<br>Mr.MD.ATAUL HAQUE           | Mr.(SC2)                                                                                                             |         |
| 6.                 | CWJC/3476/1998<br>MONEY LANDER'S ACT     | 7 PIR MOHAMMAD & ORS<br>vs THE STATE OF BIHAR & ORS                | Mr.SATISH CHANDRA SURYA<br>Mr.SUDHIR RANJAN<br>Mr.SUDHIR RANJAN<br>Mr.RAJIV KUMAR           | Mr.(SC5)<br>Mr.JITENDRA KUMAR SINGH<br>Mr.RAMCHANDRA SINGH                                                           |         |
| 7.                 | CWJC/3485/1998<br>LAND CEILING (PRE-     | 1 MURTI DEVI<br>vs THE STATE OF BIHAR & ORS                        | Mr.NAVIN SINHA<br>Mr.SUNIL KUMAR RAVI                                                       | Mr.S.J.RAHMAN (SC)C                                                                                                  |         |
| 8.                 | CWJC/3703/1998<br>CONSOLIDATION          | 1 DADAN TIWARY & ORS<br>vs THE STATE OF BIHAR & ORS                | Mr.SACHCHIDA NAND SINGH                                                                     | Mr.(SC2)<br>Mr.PRASHANT PRATAP (GP6)                                                                                 |         |
| 9.                 | CWJC/3763/1998<br>CONSOLIDATION          | 1 SARJU BARAI<br>vs THE STATE OF BIHAR & ORS                       | Mr.NIRMAL KUMAR<br>SHRIVASTAVA                                                              | Mr.(SC2)<br>Mr.PRASHANT PRATAP (GP6)                                                                                 |         |
| 10.                | CWJC/3823/1998<br>LAND CEILING (SURP     | 1 MAHANTH RAM PADARATH DAS<br>vs THE STATE OF BIHAR & ORS          | Mr.SIYA RAM SHAHI<br>Mr.ANIL KUMAR                                                          | Mr.H.P.SINGH (SC)C                                                                                                   |         |
| 11.                | CWJC/3970/1998<br>BIHAR TENENCY ACT      | 1 DEO LAL BHAGAT<br>vs THE STATE OF BIHAR & ORS                    | Mr.DR.ANJANI PRASAD<br>SINGH<br>Mr.NILESH KUMAR<br>Mr.MD.IMTEYAZ AHMAD<br>Mr.ANJANI KUMAR I | Mr.(GP1)<br>Mr.MANOJ KUMAR JHA<br>Mr.MRIDULA MISHRA<br>Mr.DIN BANDHU SINGH (GP9)                                     |         |
| 12.                | CWJC/4007/1998<br>CONSOLIDATION          | 1 BHUNESHWAR DUBEY & ORS<br>vs THE STATE OF BIHAR & ORS            | Mr.JITENDRA KUMAR ROY<br>Mr.RAM NARAYAN MAHTO                                               | Mr.(SC8)                                                                                                             |         |
| 13.                | CWJC/4120/1998<br>CONSOLIDATION          | 1 MONU RAI & ORS<br>vs THE STATE OF BIHAR & ORS                    | Mr.UDAY BHANU ROY<br>Mr.SANJAY KUMAR SHARMA<br>Mr.AMBRISH KUMAR JHA                         | Mr.(SC8)                                                                                                             |         |
| 14.                | CWJC/4188/1998<br>with BIHAR TENENCY ACT | 1 RAM BIHARI YADAV & ANR<br>vs THE STATE OF BIHAR & ORS            | Mr.A.C.NIRANKAR                                                                             | Mr.(GP1)<br>Mr.NAJMUL HODA<br>Mr.FIROZ AHMAD<br>Mr.DIN BANDHU SINGH (GP9)<br>(SC8)                                   |         |
| 15.                | CWJC/4179/1998<br>BIHAR TENENCY ACT      | 1 NAGENDRA MISHRA @NAGENDRA KR.&<br>vs THE STATE OF BIHAR & ORS    | Mr.ANJANI PRASAD<br>Mr.DEEPAK SAHAY JAMUAR                                                  | Mr.(SC8)                                                                                                             |         |
| 16.                | CWJC/4293/1998<br>CONSOLIDATION          | 1 RAMESH KUMAR TIWARY & ANR<br>vs THE STATE OF BIHAR & ORS         | Mr.SHYAM NARAYAN PANDEY<br>Mr.ARUN KR.@ PANDEY                                              | Mr.(SC8)                                                                                                             |         |
| 17.                | CWJC/4314/1998<br>LAND REFORMS ACT       | 1 NAVINDRA JHA & ORS<br>vs THE STATE OF BIHAR & ORS                | Mr.PURUSHOTTAM JHA<br>Mr.UPENDRA KUMAR<br>CHOUBEY<br>Mr.SREE NARAIN JHA                     | Mr.(GP1)<br>Mr.DIN BANDHU SINGH (GP9)                                                                                |         |
| 18.                | CWJC/4362/1998<br>BIHAR TENENCY ACT      | 1 ABDUL HUSSAIN & ORS<br>vs THE STATE OF BIHAR & ORS               | Mr.NAJMUL HODA<br>Mr.FOROZ AHMAD                                                            | Mr.(GP1)<br>Mr.ANIL KUMAR<br>Mr.SURYA PRASAD<br>Mr.SIYA RAM SHAHI<br>Mr.DIN BANDHU SINGH (GP9)                       |         |
| 19.                | CWJC/4415/1998<br>CONSOLIDATION          | 1 BISHWANATH LALL & ORS<br>vs THE STATE OF BIHAR & ORS             | Mr.SATYA DEO KUMAR<br>Mr.JAY RAM PRASAD<br>Mr.RAJIVA RANJAN<br>Mr.ARVIND KUMAR PANDEY       | Mr.(GP1)<br>Mr.SANTOSH KR.SINHA-1<br>Mr.DIN BANDHU SINGH (GP9)                                                       |         |
| 20.                | CWJC/4481/1998<br>CONSOLIDATION          | 3 PARAS NATH SHUKLA & ORS<br>vs THE STATE OF BIHAR & ORS           | Mr.ANSHUMAN<br>Mr.ASHUTOSH RANJAN<br>PANDEY                                                 | Mr.(SC2)<br>Mr.PRASHANT PRATAP (GP6)                                                                                 |         |
| 21.                | CWJC/4490/1998<br>CONSOLIDATION          | 1 BRAJESH PRASAD SINGH<br>vs THE STATE OF BIHAR & ORS              | Mr.ARUN KUMAR PRASAD                                                                        | Mr.(SC8)<br>Mr.ANSHAY BHADUR<br>MATHUR                                                                               |         |
| 22.                | CWJC/4589/1998<br>CONSOLIDATION          | 1 MAHESHWAR PRASAD @ MAHESHWAR<br>vs THE DIRECTOR OF CONSOLIDATION | Mr.RAM SHANKAR DAS                                                                          | Mr.(SC8)<br>Mr.RAJ KUMAR<br>Mr.ASHWINI KUMAR RAVI<br>Mr.ARVIND KUMAR VERMA                                           |         |
| 23.                | CWJC/4623/1998<br>CONSOLIDATION          | 1 CHANAWATI DEVI<br>vs THE STATE OF BIHAR & ORS                    | Mr.D.P.CHOUDHARY<br>Mr.PRASHANT KASHYAP                                                     | Mr.(SC8)<br>Mr.NILESH KUMAR<br>Mr.ANJANI KUMAR NO.1<br>Mr.BIMAL KUMAR<br>Mr.DR.ANJANI PRASAD SINGH                   |         |
| 24.                | CWJC/4667/1998<br>LAND CEILING (PRE-     | 1 RAMDATTA MISHRA & ORS<br>vs THE STATE OF BIHAR & ORS             | Mr.DR.ANJANI PD.SINGH<br>Mr.NILESH KUMAR<br>Mr.MD.IMTEYAZ AHMAD                             | Mr.RAGHIB AHSAN (SC)<br>Mr.J.N.SHIVASTAVA<br>Mr.ABHAY KUMAR THAKUR<br>Mr.KULA NAND JHA<br>Mr.KAUSHALESH<br>CHOUDHARY |         |

|                             |            |                                             |  |
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| <b>PATNA HIGH COURT</b>     | <b>200</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b> |  |
| Mr. Justice Dr. Ravi Ranjan |            |                                             |  |

|             |                                      |   |                                                             |                                                                                                                             |                                                                                                             |
|-------------|--------------------------------------|---|-------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------|
| 25.         | CWJC/4777/1998<br>BIHAR TENENCY ACT  | 1 | MD.MONIF RAIN<br>vs THE STATE OF BIHAR & ORS                | Mr.NIRMAL KUMAR SINHA-3<br>Mr.ARUN KUMAR                                                                                    | Mr.(GP4)                                                                                                    |
| 26.<br>with | CWJC/4835/1998<br>CONSOLIDATION      | 1 | BUDHRAM BAHELIA<br>vs THE STATE OF BIHAR & ORS              | Mr.HARI SHANKAR ROY                                                                                                         | Mr.(SC8)                                                                                                    |
| 27.         | CWJC/5078/1998<br>CONSOLIDATION      | 1 | BUDHRAM BAHELIA<br>vs THE STATE OF BIHAR & ORS              | Mr.HARI SHANKAR ROY                                                                                                         | (SC8)<br>Mr.SACHCHIDA NAND SINGH                                                                            |
| 28.         | CWJC/4844/1998<br>CONSOLIDATION      | 1 | GORAKHNATH TIWARY & ORS<br>vs THE STATE OF BIHAR & ORS      | Mr.ANJANI KUMAR SINHA<br>Mr.ANJANI KUMAR SINHA 1                                                                            | Mr.(GP4)                                                                                                    |
| 29.         | CWJC/4858/1998<br>CONSOLIDATION      | 1 | JAMUN SARDAR & ANR<br>vs THE STATE OF BIHAR & ORS           | Mr.UMA KANT SHUKLA<br>Mr.SHAKTI SUMAN KUMAR                                                                                 | Mr.(SC8)                                                                                                    |
| 30.         | CWJC/4892/1998<br>CONSOLIDATION      | 4 | FEKU UPADHYAY & ORS<br>vs THE STATE OF BIHAR & ORS          | Mr.NAGENDRA DUBEY<br>Mr.ANAND KUMAR OJHA<br>Mr.GOPAL SWAROOP DUBEY<br>Mr.RITU<br>Mr.TUHIN SHANKAR<br>Mr.AMBUJ NAYAN CHOUBEY | Mr.(SC2)<br>Mr.SUBHASH CHANDRA<br>YADAV<br>Mr.NARESH KUMAR MEHTA                                            |
| 31.         | CWJC/4895/1998<br>CONSOLIDATION      | 1 | SADHU RAI & ANR<br>vs THE STATE OF BIHAR & ORS              | Mr.MALLIKA MAZUMDAR<br>Mr.BISHWA NATH<br>CHAUDHARY                                                                          | Mr.(SC8)<br>Mr.KUMARI VANDANA<br>Mr.UMESH KUMAR SINGH<br>Mr.RAVI SHANKAR DWIVEDI<br>Mr.SHAMBHU SHARAN SINGH |
| 32.<br>with | CWJC/4944/1998<br>CONSOLIDATION      | 2 | CHANDESHWAR PRASAD SINGH<br>vs THE STATE OF BIHAR & ORS     | Mr.LAKSHMI KANT TIWARY<br>Mr.UMA KANT TIWARY                                                                                | Mr.(GP2)<br>Mr.(GA5)<br>Mr.TRILOKI NATH MAITIN<br>Mr.RAMADHAR SINGH                                         |
| 33.<br>with | CWJC/4961/1998<br>CONSOLIDATION      | 3 | CHANDESHWAR PRASAD SINGH<br>vs THE STATE OF BIHAR & ORS     | Mr.LAKSHMI KANT TIWARY<br>Mr.UMA KANT TIWARY                                                                                | (GP2)                                                                                                       |
| 34.         | CWJC/5028/1998<br>CONSOLIDATION      | 2 | CHANDESHWAR PRASAD SINGH<br>vs THE STATE OF BIHAR & ORS     | Mr.LAKSHMI KANT TIWARY<br>Mr.UMA KANT TIWARY                                                                                | (GP2)<br>Mr.RAJEEV KR. SINGH (GP15)<br>Mr.(GA5)<br>Mr.(GA5)                                                 |
| 35.         | CWJC/4950/1998<br>LAND CEILING (PRE- | 1 | RAJENDRA YADAV<br>vs THE STATE OF BIHAR & ORS               | Mr.REKHA MUKUND<br>Mr.PRAVIN KUMAR SINHA                                                                                    | Mr.B.P.VERMA (SC)C                                                                                          |
| 36.         | CWJC/5130/1998<br>CONSOLIDATION      | 1 | BHATU PANDIT<br>vs THE STATE OF BIHAR & ORS                 | Mr.UMA KANT SHUKLA<br>Mr.SHAKTI SUMAN KUMAR                                                                                 | Mr.(GP2)                                                                                                    |
| 37.<br>with | CWJC/5139/1998<br>LAND CEILING (PRE- | 1 | SMT.LAL MUNI DEVI<br>vs THE STATE OF BIHAR & ORS            | Mr.BINDESHWAR PD.SINGH                                                                                                      | Mr.H.P.SINGH (SC)C<br>Mr.HANS RAJ<br>Mr.INDRA MOHAN KUMAR<br>Mr.NARENDRA KUMAR<br>Mr.VIJAY KUMAR SINGH      |
| 38.         | CWJC/7274/1998<br>LAND CEILING (PRE- | 1 | SMT.CHINTA DEVI<br>vs THE STATE OF BIHAR & ORS              | Mr.BINDESHWAR PRASAD<br>SINGH                                                                                               | Mr.H.P.SINGH (SC)C<br>Mr.HANS RAJ<br>Mr.NARENDRA KUMAR<br>'NARESH'<br>Mr.INDRA MOHAN KUMAR                  |
| 39.         | CWJC/5151/1998<br>CONSOLIDATION      | 1 | RAM ASHISH MAHTO & ANR<br>vs THE STATE OF BIHAR & ORS       | Mr.HARI JI UPADHYAY<br>Mr.BHUBNESHWAR PRASAD<br>Mr.MANOJ KR.SINGH<br>Mr.RAJEEV RANJAN KUMAR<br>Mr.OM PRAKASH UPADHYAY       | Mr.(GP2)<br>Mr.GOPAL PRASAD<br>SRIVASTAVA<br>Mr.RAJEEV KR.SINGH (GP15)                                      |
| 40.         | CWJC/5237/1998<br>OTHERS             | 1 | SHIVNATH PD.YADAV & ORS<br>vs THE STATE OF BIHAR & ORS      | Mr.DINESH KUMAR SINGH<br>Mr.ARVIND KUMAR TRIPATHI                                                                           | Mr.(GP2)                                                                                                    |
| 41.         | CWJC/5354/1998<br>OTHERS             | 1 | RANGNATH SINGH & ORS<br>vs THE STATE OF BIHAR & ORS         | Mr.ANJANI KUMAR SINHA                                                                                                       | Mr.(GP2)<br>Mr.SANJEEV KUMAR<br>Mr.RAJIV<br>Mr.SUNIL KUMAR SINGH                                            |
| 42.         | CWJC/5578/1998<br>CONSOLIDATION      | 1 | MOHAMMAD KAMRUDDIN<br>vs THE STATE OF BIHAR & ORS           | Mr.RAM CHANDRA LAL DAS                                                                                                      | Mr.(GP2)                                                                                                    |
| 43.         | CWJC/5724/1998<br>CONSOLIDATION      | 1 | SMT.KAMLABATI DEVI<br>vs THE STATE OF BIHAR & ORS           | Mr.J.P.SHARMA                                                                                                               | Mr.(GP2)                                                                                                    |
| 44.         | CWJC/5775/1998<br>CONSOLIDATION      | 1 | GOPAL PRASAD SINGH AND ORS<br>vs THE STATE OF BIHAR & ORS   | Mr.SUBODH KUMAR JHA<br>Mr.SUBODH KUMAR JHA                                                                                  | Mr.(GP2)                                                                                                    |
| 45.         | CWJC/5931/1998<br>CONSOLIDATION      | 1 | PARASURAM RAM<br>vs THE STATE OF BIHAR & ORS                | Mr.RAM BACHAN SINGH<br>Mr.ARUN KUMAR LAL<br>Mr.PRABHAKR DUBEY                                                               | Mr.(SC8)                                                                                                    |
| 46.<br>with | CWJC/6167/1998<br>CONSOLIDATION      | 1 | GULAB CHAND SAH<br>vs THE STATE OF BIHAR & ORS              | Mr.SHASHI CHANDRA<br>PANDEY                                                                                                 | Mr.(GP2)                                                                                                    |
| 47.         | CWJC/5066/1998<br>CONSOLIDATION      | 1 | DEEPAK KUMAR SAH,MINOR & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.SHASHI CHANDRA<br>PANDEY                                                                                                 | (GP2)<br>Mr.MAHESH PRASAD NO.2                                                                              |
| 48.         | CWJC/6218/1998<br>B.PRIVILEGED-PERS  | 1 | LUKHIYA DEVI<br>vs THE STATE OF BIHAR & ORS                 | Mr.BHUPENDRA<br>NR.SINHA'SUMAN'<br>Mr.ARVIND KUMAR                                                                          | Mr.(GP2)<br>Mr.D.N.PANDEY                                                                                   |
| 49.         | CWJC/6324/1998<br>CONSOLIDATION      | 1 | VASHISTA RAI<br>vs THE STATE OF BIHAR & ORS                 | Mr.MANOJ KUMAR I<br>Mr.AJIT KUMAR OJHA<br>Mr.PRABHAT KUMAR SINGH                                                            | Mr.(GP2)<br>Mr.RAM SHANKAR DAS                                                                              |
| 50.         | CWJC/6384/1998<br>CONSOLIDATION      | 1 | GAYA KUMHAR & ORS<br>vs THE STATE OF BIHAR & ORS            | Mr.ANIL KUMAR<br>Mr.ASHWINI KUMAR RAI<br>Mr.ARVIND KUMAR VERMA                                                              | Mr.(GP2)                                                                                                    |
| 51.         | CWJC/6491/1998<br>MUTATION ACT       | 1 | RAMASHIS SAHNI<br>vs THE STATE OF BIHAR & ORS               | Mr.PARIMAL CHANDRA DAS<br>Mr.AMITESH KUMAR<br>Mr.ANIRUDH KUMAR                                                              | Mr.(GP2)                                                                                                    |
| 52.         | CWJC/6767/1998<br>B.PRIVILEGED-PERS  | 7 | SANTOSH KUMAR<br>vs THE STATE OF BIHAR & ORS                | Mr.ANSHUMAN<br>Mr.RAMANUJ PD.SINGH<br>Mr.ASHUTOSH RANJAN<br>PANDEY                                                          | Mr.(GP2)<br>Mr.BINOD KUMAR<br>Mr.RAJIV KUMAR SINGH (GP2)                                                    |

|                         |            |                                                                            |
|-------------------------|------------|----------------------------------------------------------------------------|
| <b>PATNA HIGH COURT</b> | <b>201</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b><br>Mr. Justice Dr. Ravi Ranjan |
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| 53. | CWJC/6801/1998<br>BIHAR TENENCY ACT | 2 | GAJENDRA PANDEY & ANR<br>vs THE STATE OF BIHAR & ORS     | Mr.RAVI SHANKAR SAHAY<br>Mr.RAVI SHANKAR SAHAY<br>Mr.ADITYA NATH JHA                           | Mr.(GP2)<br>Mr.AMIT KUMAR<br>Mr.BINOD KUMAR AMBASTHA                                                            |
| 54. | CWJC/7017/1998<br>BIHAR TENENCY ACT | 1 | JAGDISH PRASAD BHAGAT<br>vs THE STATE OF BIHAR & ORS     | Mr.RAM SAGAR MAHTO<br>Mr.VIJAY KUMAR                                                           | Mr.(GP2)                                                                                                        |
| 55. | CWJC/7147/1998<br>MUTATION ACT      | 1 | RAMJI PRASAD SHARMA & ORS<br>vs THE STATE OF BIHAR & ORS | Mr.BIRENDRA NARAYAN<br>SHARMA<br>Mr.ANJANI KUMAR SINGH<br>Mr.ANIL KUMAR SINHA<br>Mr.AMOD KUMAR | Mr.(GP2)                                                                                                        |
| 56. | CWJC/7216/1998<br>CONSOLIDATION     | 1 | ARJUN PRASAD SINGH<br>vs THE STATE OF BIHAR & ORS        | Mr.AJEET PRATAP SINGH<br>Mr.SATYAPAL SINGH                                                     | Mr.(GP2)<br>Mr.VIVEKA NAND PATHAK<br>Mr.UMESH KUMAR SINGH<br>Mr.RAVI SHANKAR DWIVEDI<br>Mr.SHAMBHU SHARAN SINGH |

**Thursday the 23rd April 2015**  
**Court No. 3(AT 10:30 A.M.)**  
**Mr. Justice Jyoti Saran**

| SNo                | Case No                                 | LT Party Detail                                                 | Pet Advocate                                                                                                                                                                                         | Res Advocate<br>Remarks                                                                                                                                   |
|--------------------|-----------------------------------------|-----------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------|
| <b>FOR HEARING</b> |                                         |                                                                 |                                                                                                                                                                                                      |                                                                                                                                                           |
| 1.                 | CWJC/7340/1998<br>CONSOLIDATION         | 1 GOVIND MAHTO & ORS<br>vs THE COLLECTOR, VAISHALI & ORS        | Mr.NARESH CHANDRA<br>VERMA                                                                                                                                                                           | Mr.(GP2)<br>Mr.A.K.SINGH TARUN                                                                                                                            |
| 2.                 | CWJC/7379/1998<br>LAND REFORMS ACT      | 1 NARENDRA KUMAR<br>vs THE STATE OF BIHAR & ORS                 | Mr.HARI JI UPADHYAY<br>Mr.OM PRAKASH UPADHYAY                                                                                                                                                        | Mr.(GP2)                                                                                                                                                  |
| 3.                 | CWJC/7425/1998<br>with<br>CONSOLIDATION | 1 KRISHNA KANT SINGH & ORS<br>vs THE DIRECTOR OF CONSOLIDATION& | Mr.NARESH CHANDRA<br>VERMA<br>Mr.ARUN KUMAR LAL                                                                                                                                                      | Mr.(GP2)                                                                                                                                                  |
| 4.                 | CWJC/7084/1998<br>CONSOLIDATION         | 1 SUKDEO SINGH & ORS<br>vs THE DIRECTOR OF CONSOLIDATION&       | Mr.NARESH CHANDRA<br>VERMA                                                                                                                                                                           | Mr.(GP2)                                                                                                                                                  |
| 5.                 | CWJC/7559/1998<br>BIHAR TENENCY ACT     | 1 ABDUL MAJID & ORS<br>vs THE STATE OF BIHAR & ORS              | Mr.BHOLA PRASAD                                                                                                                                                                                      | Mr.(GP2)                                                                                                                                                  |
| 6.                 | CWJC/7643/1998<br>MUTATION ACT          | 1 YASODABATI KUMARI<br>vs THE STATE OF BIHAR & ORS              | Mr.SHASHI NATH THAKUR<br>Mr.AJIT KUMAR                                                                                                                                                               | Mr.(GP2)                                                                                                                                                  |
| 7.                 | CWJC/7650/1998<br>BIHAR TENENCY ACT     | 1 SHIVANI DEVI<br>vs THE STATE OF BIHAR & ORS                   | Mr.LALIT KISHORE<br>Mr.ASHISH ANSHU                                                                                                                                                                  | Mr.(GP2)                                                                                                                                                  |
| 8.                 | CWJC/7899/1998<br>CONSOLIDATION         | 1 BRAHMANAND PATHAK & ORS<br>vs RAM AWADHESH PATHAK & ORS       | Mr.AWADH BIHARI OJHA<br>Mr.VINAY KUMAR TIWARY<br>Mr.AWADHESH KUMAR<br>MISHRA                                                                                                                         | Mr.(GP2)<br>Mr.NIKESH KUMAR                                                                                                                               |
| 9.                 | CWJC/8078/1998<br>LAND CEILING (PRE-    | 1 UPENDRA YADAV & ORS<br>vs THE STATE OF BIHAR & ORS            | Mr.BAM BAHADUR JHA<br>Mr.GAJENDRA KUMAR JHA                                                                                                                                                          | Mr.J.RAHMAN (SC)C<br>Mr.BINOD KUMAR<br>Mr.ASHOK KUMAR<br>Mr.SATISH KUMAR SINHA<br>Mr.(GP2)                                                                |
| 10.                | CWJC/8222/1998<br>MUTATION ACT          | 4 MAHENDRA CHAUBEY<br>vs THE STATE OF BIHAR & ORS               | Mr.NAGENDRA DUBEY<br>Mr.ANAND KUMAR OJHA<br>Mr.TUHIN SHANKAR<br>Mr.DHANANJAY KUMAR                                                                                                                   | Mr.(GP2)                                                                                                                                                  |
| 11.                | CWJC/8231/1998<br>MUTATION ACT          | 1 INDU BHUHAN TRIPATHI<br>vs STATE OF BIHAR & ORS               | Mr.MAHESHH NARAYAN<br>PARBAT<br>Mr.DEOTA CHARAN DUBEY<br>Mr.CHANDRA SHEKHAR JHA<br>Mr.VED PRAKASH<br>SRIVASTAVA                                                                                      | Mr.(GP2)<br>Mr.RADHEY SHYAM PRASAD<br>Mr.PRAVEEN KUMAR<br>AGRAWAL                                                                                         |
| 12.                | CWJC/8235/1998<br>BIHAR TENENCY ACT     | 1 LALITA SINGH & ORS<br>vs THE STATE OF BIHAR & ORS             | Mr.ABABIND NATH PANDEY<br>Mr.NARENDRA KUMAR                                                                                                                                                          | Mr.(GP2)<br>Mr.S.R.C.PANDEY<br>Mr.PRATIMA SAHAY<br>Mr.(GP2)                                                                                               |
| 13.                | CWJC/8287/1998<br>MUTATION ACT          | 1 SUCHIT YADAV & ORS<br>vs THE STATE OF BIHAR & ORS             | Mr.RAJENDRA NARAIN<br>Mr.NASIM YAHYA<br>Mr.ANJU NARAIN<br>Mr.LAKHAN CHANDRA ROY                                                                                                                      | Mr.(GP2)                                                                                                                                                  |
| 14.                | CWJC/8288/1998<br>BIHAR TENENCY ACT     | 1 SK.FAJJU @SK RAFIQUE & ORS<br>vs THE STATE OF BIHAR & ORS     | Mr.NADIMUL HASAN<br>Mr.MD.RASHID ALAM<br>Mr.MD.MEHAR IQBAL<br>Mr.MD.ANIS AKHTAR                                                                                                                      | Mr.(GP2)<br>Mr.DHIRENDRA KUMAR JHA<br>Mr.RAJENDRA KUMAR JHA<br>Mr.MRIDUL MISHRA<br>Mr.PALLAVI MISHRA<br>Mr.TANYA MISHRA<br>Mr.JIBENDRA MISHRA<br>Mr.(GP2) |
| 15.                | CWJC/8377/1998<br>BIHAR TENENCY ACT     | 1 ABDUL HASHIM & ORS<br>vs THE STATE OF BIHAR & ORS             | Mr.MD.RASHID ALAM<br>Mr.M.Z.QUAMAR<br>Mr.NADIMUL HASAN                                                                                                                                               | Mr.(GP2)                                                                                                                                                  |
| 16.                | CWJC/8416/1998<br>LAND CEILING (PRE-    | 2 AZAMA KHATOON<br>vs THE STATE OF BIHAR & ORS                  | Mr.UDIT NR.SINGH<br>Mr.POONAM KUMARI<br>Mr.AJAY KUMAR SINGH                                                                                                                                          | Mr.H.P.SINGH (SC)C                                                                                                                                        |
| 17.                | CWJC/8461/1998<br>CONSOLIDATION         | 1 RAM DAYAL RAM @RAM DAYAL CHAMA<br>vs THE STATE OF BIHAR & ORS | Mr.ARUN KUMAR PANDEY I<br>Mr.OM PRAKASH UPADHYAY                                                                                                                                                     | Mr.(GP2)<br>Mr.RABINDRA KUMAR RAVI                                                                                                                        |
| 18.                | CWJC/8517/1998<br>LAND CEILING (PRE-    | 2 MD.FAROOQUE<br>vs THE STATE OF BIHAR & ORS                    | Mr.UDIT NR.SINGH<br>Mr.POONAM KUMARI<br>Mr.AJAY KUMAR SINGH                                                                                                                                          | Mr.H.P.SINGH (SC)C<br>Mr.KRIPA NAND JHA<br>Mr.BIRENDRA KR.SINHA                                                                                           |
| 19.                | CWJC/8521/1998<br>LAND CEILING (SURP    | 1 SURESH YADAV AND ORS.<br>vs THE STATE OF BIHAR & ORS          | Mr.DR.RAVI RANJAN<br>Mr.GOPAL SWAROOP DUBEY<br>Mr.RITU PRIYDERSHINY<br>Mr.YOGENDRA KUMAR<br>DWIVEDI<br>Mr.SIDDHARTH HARSH<br>Mr.ASHOK KUMAR GARG<br>Mr.AMBUJ NAYAN CHAUBEY<br>Mr.AMBUJ NAYAN CHAUBEY | Mr.RAGHIB AHSAN (SC)C<br>Mr.SUNIL KUMAR SINGH<br>Mr.NAGENDRA DUBEY<br>Mr.NAGENDRA DUBEY<br>Mr.SUNIL KUMAR SINGH                                           |
| 20.                | CWJC/8528/1998<br>MUTATION ACT          | 1 SAKLA DEVI & ORS<br>vs THE STATE OF BIHAR & ORS               | Mr.SHAMBHU SHARAN SINGH<br>Mr.VIVEKA NAND PATHAK<br>Mr.SUSHILA MISHRA<br>Mr.SHEELA PANDEY<br>Mr.RAVI SHANKER DVIVEDI<br>Mr.USHA BASANT                                                               | Mr.(GP2)<br>Mr.RAJU GIRI<br>Mr.JYOTI SHARAN                                                                                                               |
| 21.                | CWJC/8560/1998<br>BIHAR TENENCY ACT     | 1 RAMU MAHTO & ORS<br>vs THE STATE OF BIHAR & ORS               | Mr.SUDHIR KUMAR                                                                                                                                                                                      | Mr.(GP2)<br>Mr.S.K.TIWARY                                                                                                                                 |
| 22.                | CWJC/8564/1998<br>BIHAR TENENCY ACT     | 1 AZIZ MAZHOR & ORS<br>vs THE STATE OF BIHAR & ORS              | Mr.VIJAY ANAND SINGH<br>Mr.NEERAJ KUMAR                                                                                                                                                              | Mr.(GP2)                                                                                                                                                  |

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| <b>PATNA HIGH COURT</b> | <b>203</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b><br>Mr. Justice Jyoti Saran |
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| 23. | CWJC/8657/1998<br>MUTATION ACT           | 8 | JANKI SINGH & ANR<br>vs THE STATE OF BIHAR & ORS             | Mr.RAM CHARITRA SINGH<br>Mr.RAMA NAND PODDAR                                                              | Mr.(GP2)<br>Mr.AMIT BHUSHAN<br>Mr.RAVI BHATIA<br>Mr.SANJEEV KRISHNA BARIAR<br>Mr.RAJEEV KR. SINGH (GP15)<br>Mr.AJAY KUMAR<br>Mr.MANOJ KUMAR<br>Mr.RAJEEV KRISHNA BARIYAR<br>Mr.RAJESH KUMAR SINHA<br>Mr.(GP2) |
| 24. | CWJC/8666/1998<br>B.PRIVILEGED-PERS      | 1 | SITA RAM KAHAR & ANR<br>vs THE STATE OF BIHAR & ORS          | Mr.MANINDRA KISHORE<br>SINGH<br>Mr.JHARKHANDI UPADHYAY<br>Mr.RAJESH SINGH                                 | Mr.(GP2)                                                                                                                                                                                                      |
| 25. | CWJC/8699/1998<br>CONSOLIDATION          | 1 | MUNILAL GUPTA @ SAH & ANR<br>vs THE STATE OF BIHAR & ORS     | Mr.REWTI KANT RAMAN<br>Mr.MAHESH PRASAD 2                                                                 | Mr.(GP2)<br>Mr.DHANANJAY KUMAR<br>Mr.AMBUJ NAYAN CHOUBEY<br>Mr.NAGENDRA DUBEY                                                                                                                                 |
| 26. | CWJC/8811/1998<br>BIHAR TENENCY ACT      | 1 | KARE URANO<br>vs THE STATE OF BIHAR & ORS                    | Mr.JAGDISH PRASAD<br>BHAGAT                                                                               | Mr.(GP2)<br>Mr.S.K.SARAF                                                                                                                                                                                      |
| 27. | CWJC/8869/1998<br>B.PRIVILEGED-PERS      | 1 | SURENDRA SINGH<br>vs THE STATE OF BIHAR & ORS                | Mr.RAJENDRA NARAIN<br>Mr.ANJU NARAIN<br>Mr.LAKHAN CHANDRA ROY                                             | Mr.(GP2)                                                                                                                                                                                                      |
| 28. | CWJC/8874/1998<br>MUTATION ACT           | 1 | JAI RAM DUSADH<br>vs THE STATE OF BIHAR & ORS                | Mr.SARVA DEO SINGH<br>Mr.RAJESH KUMAR                                                                     | Mr.(GP2)                                                                                                                                                                                                      |
| 29. | CWJC/9171/1998<br>with BIHAR TENENCY ACT | 4 | ABDUL HAI PEYAMI<br>vs SUNDAR DAS & ORS                      | Mr.KHURSHID AHMAD<br>SIDDIQUE<br>Mr.NAJEEB AHMAD                                                          | Mr.(GP2)<br>Mr.YOGENDRA KUMAR<br>Mr.HRIDAY NARAYAN<br>HARSHIT<br>Mr.RAM NARESH ROY<br>Mr.MRITYUNJAY KUMAR<br>GAUTAM<br>Mr.(GP2)                                                                               |
| 30. | CWJC/8974/1998<br>with BIHAR TENENCY ACT | 1 | ABDUL HAI PEYAMI<br>vs ABDUL JABBAR & ORS                    | Mr.KHURSHID AHMAD<br>SIDDQUI<br>Mr.SANT KUMAR SINGH<br>Mr.NAJEEB AHMAD                                    | Mr.(GP2)                                                                                                                                                                                                      |
| 31. | CWJC/9169/1998<br>with BIHAR TENENCY ACT | 1 | ABDUL HAI PEYAMI<br>vs KUSHESHWAR DAS & ORS                  | Mr.KHURSHID AHMAD<br>SIDDIQUE<br>Mr.NAJEEB AHMAD                                                          | Mr.(GP2)                                                                                                                                                                                                      |
| 32. | CWJC/9005/1998<br>with BIHAR TENENCY ACT | 1 | ABDUL HAI PEYAMI<br>vs TETAR DAS & ORS                       | Mr.KHURSHID AHMAD<br>SIDDQUI<br>Mr.SANT KUMAR SINGH<br>Mr.NAJEEB AHMAD                                    | Mr.(GP2)                                                                                                                                                                                                      |
| 33. | CWJC/8995/1998<br>with BIHAR TENENCY ACT | 1 | ABDUL HAI PEYAMI<br>vs GULZAR AHMAD & ORS                    | Mr.KHURSHID AHMAD<br>SIDDQUI<br>Mr.SANT KUMAR SINGH<br>Mr.NAJEEB AHMAD                                    | Mr.(GP2)                                                                                                                                                                                                      |
| 34. | CWJC/8996/1998<br>with BIHAR TENENCY ACT | 1 | ABDUL HAI PEYAMI<br>vs MD.SHAFIQUE ALAM & ORS                | Mr.KHURSHID AHMAD<br>SIDDQUI<br>Mr.SANT KUMAR SINGH<br>Mr.NAJEEB AHMAD                                    | Mr.(GP2)                                                                                                                                                                                                      |
| 35. | CWJC/8976/1998<br>with BIHAR TENENCY ACT | 1 | ABDUL HAI PEYAMI<br>vs BANDHU DAS & ORS                      | Mr.KHURSHID AHMAD<br>SIDDQUI<br>Mr.NAJEEB AHMAD<br>Mr.SANT KUMAR SINGH                                    | Mr.(GP2)                                                                                                                                                                                                      |
| 36. | CWJC/9312/1998<br>with BIHAR TENENCY ACT | 1 | ABDUL HAI PEYAMI<br>vs LAXMAN DAS & ORS                      | Mr.KHURSHID AHMAD<br>SIDDQUI<br>Mr.NAJEEB AHMAD                                                           | Mr.(GP2)                                                                                                                                                                                                      |
| 37. | CWJC/9261/1998<br>with BIHAR TENENCY ACT | 1 | ABDUL HAI PEYAMI<br>vs SURAJ NARAIN DAS & ORS                | Mr.KHURSHID AHMAD<br>SIDDQUI<br>Mr.NAJEEB AHMAD                                                           | Mr.(GP2)                                                                                                                                                                                                      |
| 38. | CWJC/9175/1998<br>with BIHAR TENENCY ACT | 1 | ABDUL HAI PEYAMI<br>vs USMAN MIAN & ORS                      | Mr.KHURSHID AHMAD<br>SIDDIQUE<br>Mr.NAJEEB AHMAD                                                          | Mr.(GP2)                                                                                                                                                                                                      |
| 39. | CWJC/9172/1998<br>with BIHAR TENENCY ACT | 1 | ABDUL HAI PEYAMI<br>vs ASHARFI DAS & ORS                     | Mr.KHURSHID AHMAD<br>SIDDIQUE<br>Mr.NAJEEB AHMAD                                                          | Mr.(GP2)                                                                                                                                                                                                      |
| 40. | CWJC/9170/1998<br>BIHAR TENENCY ACT      | 1 | ABDUL HAI PEYAMI<br>vs RAJENDRA RAM & ORS                    | Mr.KHURSHID AHMAD<br>SIDDIQUE<br>Mr.NAJEEB AHMAD                                                          | Mr.(GP2)                                                                                                                                                                                                      |
| 41. | CWJC/9181/1998<br>LAND CEILING (PRE-     | 1 | MADAN RANA<br>vs THE STATE OF BIHAR & ORS                    | Mr.BHARAT LAL<br>Mr.RABI BHUSHAN PD.                                                                      | Mr.S.J.RAHMAN (SC)C                                                                                                                                                                                           |
| 42. | CWJC/9212/1998<br>LAND CEILING (PRE-     | 1 | SMT.SAVITRI DEVI<br>vs THE STATE OF BIHAR & ORS              | Mr.ANIL KUMAR<br>Mr.ARVIND KUMAR VERMA                                                                    | Mr.(GP2)                                                                                                                                                                                                      |
| 43. | CWJC/9370/1998<br>SHAIRAT                | 1 | MOTILAL SAHNI<br>vs THE STATE OF BIHAR & ORS                 | Mr.SHOK HARAN SINGH<br>Mr.RAM KISHORE SINGH                                                               | Mr.(GP4)<br>Mr.MANISH KUMAR (GP8)<br>Mr.PRASHANT KASHYAP<br>Mr.D.P.CHOUDHARY                                                                                                                                  |
| 44. | CWJC/9430/1998<br>CONSOLIDATION          | 4 | SMT.NIRMALA GUPTA & ORS<br>vs THE STATE OF BIHAR & ORS       | Mr.NIRMAL KUMAR SINHA-3<br>Mr.BHUBNESHWAR PRASAD<br>Mr.PAWAN KUMAR<br>Mr.ARUN KUMAR<br>Mr.GANPATI TRIVEDI | Mr.(GP2)<br>Mr.RAJIV KUMAR SINGH (GP-15)<br>Mr.NEERAJ NANDAN<br>Mr.(GP2)                                                                                                                                      |
| 45. | CWJC/9513/1998<br>BIHAR TENENCY ACT      | 1 | ABHAY KUMAR CHOUBEY<br>vs THE STATE OF BIHAR & ORS           | Mr.ANSHUMAN<br>Mr.INDU BALA PANDEEY<br>Mr.ASHUTOSH RANJAN<br>PANDEY<br>Mr.RAMANUJ PRASAD SINGH            | Mr.(GP2)<br>Mr.DHANANJAY KUMAR<br>Mr.NAGENDRA DUBEY<br>Mr.SHYAM NARAYAN PANDEY<br>Mr.SUNIL KUMAR SINGH                                                                                                        |
| 46. | CWJC/9880/1998<br>CONSOLIDATION          | 1 | MOSTT. SUMITRA KUNWAR & ORS<br>vs THE STATE OF BIHAR & ORS   | Mr.VIVEKA NAND PATHAK<br>Mr.SHAMBHU SHARAN SINGH<br>Mr.RAVI SHANKER DVIVEDI<br>Mr.UMESH KUMAR SINGH 1     | Mr.(GP2)                                                                                                                                                                                                      |
| 47. | CWJC/10127/1998<br>CONSOLIDATION         | 1 | VISHWANATH PRASAD & ANR<br>vs DEPUTY DIRECTOR,CONSOLIDATION& |                                                                                                           | Mr.(GP2)                                                                                                                                                                                                      |

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| <b>PATNA HIGH COURT</b> | <b>204</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b><br>Mr. Justice Jyoti Saran |
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| 48. CWJC/10168/1998<br>with MUTATION ACT  | 1 MURLIDHAR JHA<br>vs THE STATE OF BIHAR & ORS                | Mr.JAY PRAKASH JHA<br>Mr.KAMAL KISHORE JHA<br>Mr.RAJIV KUMAR SINGH                              | Mr.(GP2)<br>Mr.RABINDRA KUMAR<br>Mr.SHARDANAND JHA<br>Mr.S.J.RAHMAN (SC)C                                                                    |
| 49. CWJC/10256/1998<br>with MUTATION ACT  | 1 S.K.BHUTAI<br>vs THE STATE OF BIHAR & ORS                   | Mr.JAGNNATH SINGH<br>Mr.SHEKHAR KUMAR SINGH                                                     |                                                                                                                                              |
| 50. CWJC/10445/1998<br>MUTATION ACT       | 1 RAM CHANDRA SINGH & ORS<br>vs THE STATE OF BIHAR & ORS      | Mr.RAM SHANKAR PRADHAN<br>Mr.AMRENDRA NARAYAN RAI<br>Mr.SUSHIL KUMAR RAI<br>Mr.DHANANJAY PRASAD | Mr.(SC9)<br>Mr.KUMARI AMRITA (GP10)                                                                                                          |
| 51. CWJC/10640/1998<br>CONSOLIDATION      | 9 RAMAYAN BIND & ORS<br>vs THE STATE OF BIHAR & ORS           | Mr.JAGDISH PRASAD I<br>Mr.ANIRUDH MISHRA<br>Mr.VIRENDRA KUMAR                                   | Mr.(GP2)<br>Mr.REWATI KANT RAMAN<br>Mr.MAHESH PRASAD SINGH-2<br>Mr.B.P.VERMA (SC)C                                                           |
| 52. CWJC/10680/1998<br>LAND CEILING (PRE- | 1 VISHNUDEO PANDIT & ORS<br>vs THE STATE OF BIHAR & ORS       | Mr.ASHWINI KUMAR RAI<br>Mr.KUMAR MANISH                                                         | Mr.(GP2)<br>Mr.PRITAM SINGH<br>Mr.SUDHIR KUMAR BIJPURIA                                                                                      |
| 53. CWJC/11318/1998<br>MUTATION ACT       | 1 MRS.RADHA DEVI<br>vs THE STATE OF BIHAR & ORS               | Mr.TUHIN SHANKAR                                                                                | Mr.(GP2)<br>Mr.PRITAM SINGH<br>Mr.SUDHIR KUMAR BIJPURIA                                                                                      |
| 54. CWJC/11541/1998<br>CONSOLIDATION      | 1 SHEOSAGAR THAKUR<br>vs THE STATE OF BIHAR & ORS             | Mr.SUDHIR KUMAR BIJPURIA<br>Mr.S.NATH-1                                                         | Mr.(GP2)<br>Mr.NARESH CHANDRA VERMA                                                                                                          |
| 55. CWJC/11640/1998<br>LAND CEILING (PRE- | 1 SHEO SHANKAR RAM & ORS<br>vs THE STATE OF BIHAR & ORS       | Mr.SHOBHA NATH JHA<br>Mr.BAIDYA NATH THAKUR                                                     | Mr.(GP2)<br>Mr.VIVEKA NAND PATHAK<br>Mr.RAVI SHANKER DUIVEDI<br>Mr.VINAY KRISHNA TRIPATHI<br>Mr.SHAMBHU SHARAN SINGH<br>Mr.UMESH KUMAR SINGH |
| 56. CWJC/11731/1998<br>CONSOLIDATION      | 2 GANESH THAKUR<br>vs THE STATE OF BIHAR & ORS                | Mr.R.C.THAKUR<br>Mr.KAMAL KISHORE SINGH                                                         | Mr.(GP2)<br>Mr.R.A.SINGH                                                                                                                     |
| 57. CWJC/11787/1998<br>CONSOLIDATION      | 1 GIRIJA SINGH & ANR<br>vs THE STATE OF BIHAR & ORS           | Mr.SUJAY KUMAR<br>Mr.RAJ KUMAR<br>Mr.ARVIND KUMAR VERMA                                         | Mr.(GP2)<br>Mr.GIRIJANAND PRASAD                                                                                                             |
| 58. CWJC/11896/1998<br>CONSOLIDATION      | 2 BALESHWAR THAKUR & ORS<br>vs THE DIRECTOR OF CONSOLIDATION& | Mr.KUMAR HARSHBARDHAN<br>Mr.SADAT ALI KHAN<br>Mr.SANJAY PRASAD 1                                | Mr.(GP2)                                                                                                                                     |
| 59. CWJC/11931/1998<br>BIHAR TENENCY ACT  | 1 MOTI URAON<br>vs THE STATE OF BIHAR & ORS                   | Mr.PANKAJ KUMAR SINHA<br>Mr.MEENA SINGH                                                         | Mr.(GP2)<br>Mr.SYED FAIYAZ HUSSAIN<br>Mr.SHAMSHUL ALAM                                                                                       |
| 60. CWJC/11939/1998<br>MUTATION ACT       | 1 HISABI YADAV<br>vs THE COMMISSIONER & ORS                   | Mr.BRAJ KISHORE                                                                                 | Mr.(GP2)                                                                                                                                     |
| 61. CWJC/12044/1998<br>CONSOLIDATION      | 1 RAJA RAM SINGH<br>vs THE STATE OF BIHAR & ORS               | Mr.RAGHAV PRASAD<br>Mr.MAHESHWAR PRASAD                                                         | Mr.(GP2)<br>Mr.PRAMOD KUMAR THAKUR                                                                                                           |
| 62. CWJC/12049/1998<br>BIHAR TENENCY ACT  | 1 BAUA KANT JHA<br>vs THE STATE OF BIHAR & ORS                | Mr.HARI JI UPADHYAY                                                                             | Mr.(GP2)<br>Mr.RAMA NAND PODDAR                                                                                                              |
| 63. CWJC/12056/1998<br>CONSOLIDATION      | 1 JASWA DEVI<br>vs THE STATE OF BIHAR & ORS                   | Mr.AWADHESH KUMAR<br>SINGH                                                                      | Mr.(GP2)                                                                                                                                     |

**Thursday the 23rd April 2015**  
**Court No. 7 (AT 10:30 A.M.)**  
**Mr. Justice Rakesh Kumar**

| SNo                       | Case No                                  | LT Party Detail                                                 | Pet Advocate                                                                                                                                   | Res Advocate<br>Remarks                                                                                                                                                                |
|---------------------------|------------------------------------------|-----------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| <b><u>FOR HEARING</u></b> |                                          |                                                                 |                                                                                                                                                |                                                                                                                                                                                        |
| 1.                        | CWJC/12126/1998<br>MUTATION ACT          | 1 MOSTT.DARBI KUER & ORS<br>vs THE STATE OF BIHAR & ORS         | Mr.MANOJ KUMAR 1<br>Mr.PRABHAT KUMAR SINGH I                                                                                                   | Mr.(GP2)                                                                                                                                                                               |
| 2.                        | CWJC/1014/1999<br>B.PRIVILEGED-PERS      | 1 IZHAR HUSSAIN & ORS<br>vs THE STATE OF BIHAR & ORS            | Mr.NIRMAL KUMAR SINHA-3<br>Mr.MAHENDRA THAKUR<br>Mr.ARUN KUMAR                                                                                 | Mr.(GP2)<br>Mr.(GA10)                                                                                                                                                                  |
| 3.                        | CWJC/1241/1999<br>BIHAR TENENCY ACT      | 1 BRISHNATH PRASAD<br>vs THE STATE OF BIHAR & ORS               | Mr.NARMADESHWAR JHA<br>Mr.INDRAJEET BHUSHAN<br>Mr.MANISH KUMAR<br>Mr.BINOD KUMAR SINGH<br>Mr.SUBODH KUMAR SINHA<br>Mr.HARENDRA PRASAD<br>SINHA | Mr.(GP2)<br>Mr.ASHOK KUMAR<br>Mr.(GA10)                                                                                                                                                |
| 4.                        | CWJC/1296/1999<br>BIHAR TENENCY ACT      | 1 AYODHYA PODDAR @ AYODHYA SONAR<br>vs THE STATE OF BIHAR & ORS | Mr.SHAIL KUMARI JHA                                                                                                                            | Mr.(GP2)<br>Mr.(GA10)                                                                                                                                                                  |
| 5.                        | CWJC/1316/1999<br>B.PRIVILEGED-PERS      | 1 KAMAL NAYAN RAO<br>vs THE STATE OF BIHAR & ORS                | Mr.JITENDRA KUMAR I<br>Mr.RANA ISHWAR CHANDRA                                                                                                  | Mr.(SC8)<br>Mr.DINU KUMAR<br>Mr.SRIKANT SHARMA<br>Mr.RAJEEV RANJAN                                                                                                                     |
| 6.                        | CWJC/1355/1999<br>BIHAR TENENCY ACT      | 1 JIWAN LAL SAH<br>vs THE STATE OF BIHAR & ORS                  | Mr./MRS.MRIDULA MISHRA<br>Mr.PALLAVI MISHRA<br>Mr.JIBENDRA MISHRA<br>Mr.DHIRENDRA KUMAR JHA 2                                                  | Mr.(SC8)<br>Mr.AMRENDRA KUMAR SINGH                                                                                                                                                    |
| 7.                        | CWJC/1533/1999<br>CONSOLIDATION          | 1 NAGESHWAR SINGH & ORS<br>vs THE STATE OF BIHAR & ORS          | Mr.NAGENDRA DUBEY<br>Mr.TUHIN SHANKAR<br>Mr.DHANANJAY KUMAR                                                                                    | Mr.(AAG1)                                                                                                                                                                              |
| 8.                        | CWJC/1571/1999<br>SHAIRAT                | 1 VIKRAMA PANDEY<br>vs THE STATE OF BIHAR & ORS                 | Mr.BIRENDRA KUMAR<br>TIWARY<br>Mr.AMRESH KUMAR                                                                                                 | Mr.(GP4)                                                                                                                                                                               |
| 9.                        | CWJC/1696/1999<br>BIHAR TENENCY ACT      | 1 SK.QUAYAMUDDIN<br>vs THE STATE OF BIHAR & ORS                 | Mr.DHIRENDRA KR. JHA 2                                                                                                                         | Mr.(GP6)<br>Mr.M.Z.QUAMAR                                                                                                                                                              |
| 10.                       | CWJC/1856/1999<br>CONSOLIDATION          | 1 RAM LAKHAN CHAUDHARY<br>vs THE STATE OF BIHAR & ORS           | Mr.DEEPAK KUMAR SINHA                                                                                                                          | Mr.(SC8)<br>Mr.AJAY<br>Mr.ANIRUDH KUMAR SINHA<br>Mr.R.VASUNDHARA<br>Mr.RAKESH KUMAR-2<br>Mr.SANJAY PRASAD1<br>Mr.PRIYA RANJAN                                                          |
| 11.                       | CWJC/2107/1999<br>BIHAR TENENCY ACT      | 1 BRIJENDRA PD.NARAIN SINGH<br>vs THE STATE OF BIHAR & ORS      | Mr.MADAN MOHAN PD.SINGH                                                                                                                        | Mr.(SC8)                                                                                                                                                                               |
| 12.                       | CWJC/2194/1999<br>BIHAR TENENCY ACT      | 1 KHALILUR RAHMAN<br>vs THE STATE OF BIHAR & ORS                | Mr.NAGENDRA DUBEY                                                                                                                              | Mr.(SC8)                                                                                                                                                                               |
| 13.                       | CWJC/2225/1999<br>LAND CEILING (PRE-     | 1 GYANI CHOWDHARY<br>vs THE STATE OF BIHAR & ORS                | Mr.AURANGZEB KHAN                                                                                                                              | Mr.H.P.SINGH (SC)C<br>Mr.PUSHPA SINHA-1<br>Mr.RAJIV KUMAR SINGH (GP2)                                                                                                                  |
| 14.                       | CWJC/2261/1999<br>CONSOLIDATION          | 1 SURENDRA TIWARI<br>vs THE STATE OF BIHAR & ORS                | Mr.HARI NARAIN SINHA                                                                                                                           | Mr.(SC10)                                                                                                                                                                              |
| 15.                       | CWJC/2290/1999<br>OTHERS                 | 1 BALCHAND SETHIA @ JAIN<br>vs THE STATE OF BIHAR & ORS         | Mr.ANAND K.OJHA                                                                                                                                | Mr.(SC8)                                                                                                                                                                               |
| 16.                       | CWJC/2357/1999<br>CONSOLIDATION          | 1 MD.SHAHABUDEEN & ORS<br>vs JOINT DIRECTOR OF CONSOLIDATIO     | Mr.NARESH CHANDRA<br>VERMA                                                                                                                     | Mr.(SC8)<br>Mr.RATAN DEEP PRASAD                                                                                                                                                       |
| 17.                       | CWJC/2377/1999<br>CONSOLIDATION          | 1 NEPAL PANDEY<br>vs THE STATE OF BIHAR & ORS                   | Mr.RAM SHANKAR PRADHAN                                                                                                                         | Mr.(SC8)<br>Mr.JAGNNATH SINGH<br>Mr.BIPIN KUMAR<br>Mr.MANOJ KUMAR-1                                                                                                                    |
| 18.                       | CWJC/2437/1999<br>OTHERS                 | 1 RAM AYODHYA MAHTO @ AYODHYA MA<br>vs THE STATE OF BIHAR & ORS | Mr.JAHNAWI KUMAR SINGH<br>Mr.KAUSHALESH SINGH<br>Mr.SANJEEV KUMAR<br>Mr.SIYARAM SHAHI                                                          | Mr.(SC8)<br>Mr.RAJEEV KUMAR SINHA<br>Mr.JITENDRA PANDEY                                                                                                                                |
| 19.                       | CWJC/2547/1999<br>with BIHAR TENENCY ACT | 4 DINA NATH MAHTO<br>vs THE STATE OF BIHAR & ORS                | Mr.BINDESHWAR PD.SINGH                                                                                                                         | Mr.(SC8)<br>Mr.YOGENDRA KUMAR<br>Mr.DURGESH KUMAR<br>Mr.HRIDAY NARAYAN<br>HARSHIT<br>Mr.LAXMI KANT SHARMA<br>Mr.DR.MRITYUNJAT<br>KR.GAUTAM<br>Mr.RAM NARESH ROY<br>Mr.RAMA KANT SHARMA |
| 20.                       | CWJC/3774/1999<br>with BIHAR TENENCY ACT | 4 SRI KRISHNA SINGH & ORS<br>vs THE STATE OF BIHAR & ORS        | Mr.BINDESHWAR PRASAD<br>SINGH                                                                                                                  | Mr.(SC8)<br>Mr.YOGENDRA KUMAR<br>Mr.RAM NARESH ROY<br>Mr.DURGESH KUMAR<br>Mr.DR.MRITYUNJAY<br>KR.GAUTAM                                                                                |

|                          |            |                                             |  |
|--------------------------|------------|---------------------------------------------|--|
| <b>PATNA HIGH COURT</b>  | <b>206</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b> |  |
| Mr. Justice Rakesh Kumar |            |                                             |  |

|     |                                           |   |                                                               |                                                                                   |                                                                                                                                                                                        |
|-----|-------------------------------------------|---|---------------------------------------------------------------|-----------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 21. | CWJC/6542/1999<br>BIHAR TENENCY ACT       | 4 | DEO NANDAN YADAV & ORS<br>vs THE STATE OF BIHAR & ORS         | Mr.BINDESHWAR PRASAD<br>SINGH                                                     | Mr.(GP2)<br>Mr.YOGENDRA KUMAR<br>Mr.RAM NARESH ROY<br>Mr.DR.MRITYUNJAY<br>GR.GAUTAM<br>Mr.DURGESH KUMAR<br>Mr.HRIDAY NARAYAN<br>HARSHIT<br>Mr.ASHOK KUMAR(SC11)<br>Mr.S.J.RAHMAN (SC)C |
| 22. | CWJC/2607/1999<br>LAND CEILING (PRE-      | 1 | JAGROSHAN SHARMA<br>vs THE STATE OF BIHAR & ORS               | Mr.MD.BAHAUDDIN                                                                   |                                                                                                                                                                                        |
| 23. | CWJC/2737/1999<br>with LAND CEILING (PRE- | 1 | BAIDNATH SINGH<br>vs THE STATE OF BIHAR & ORS                 | Mr.RAMESH KUMAR VERMA                                                             | Mr.R.AHSAN (SC)C                                                                                                                                                                       |
| 24. | CWJC/2754/1999<br>LAND CEILING (PRE-      | 1 | BAIDNATH SINGH<br>vs THE STATE OF BIHAR & ORS                 | Mr.RAMESH KUMAR VERMA                                                             | R.A.AHSAN (SC)C                                                                                                                                                                        |
| 25. | CWJC/2890/1999<br>LAND REFORMS ACT        | 1 | MD.JAVED ALAM & ANR<br>vs THE STATE OF BIHAR & ORS            | Mr./MRS.MRIDULA MISHRA                                                            | Mr.(SC8)                                                                                                                                                                               |
| 26. | CWJC/3060/1999<br>CONSOLIDATION           | 1 | MARKANDEY SAH & ORS<br>vs THE STATE OF BIHAR & ORS            | Mr.RAVI SHANKER DWIVEDI<br>Mr.TRIBHUWAN NARAYAN                                   | Mr.(SC8)<br>Mr.BINOD KUMAR<br>Mr.RAMAKANT ANAND<br>Mr.(SC8)                                                                                                                            |
| 27. | CWJC/3061/1999<br>CONSOLIDATION           | 1 | SEWAK MAHTON & ORS<br>vs THE STATE OF BIHAR & ORS             | Mr.SYED MASOOD MANZAR<br>AHSAN                                                    | Mr.(SC8)                                                                                                                                                                               |
| 28. | CWJC/3102/1999<br>LAND CEILING (PRE-      | 1 | BHAGESHWAR MISHRA<br>vs THE STATE OF BIHAR & ORS              | Mr.BIRENDRA KANT<br>CHOUDHARY                                                     | Mr.B.P.VERMA (SC)C                                                                                                                                                                     |
| 29. | CWJC/3213/1999<br>CONSOLIDATION           | 1 | RAM NAWMI SHARMA & ORS<br>vs THE DEPUTY DIRECTOR OF CONSOLI   | Mr.GIRISH CHANDRA VERMA                                                           | Mr.(SC8)<br>Mr.DAMODAR PRASAD<br>TIWARY                                                                                                                                                |
| 30. | CWJC/3283/1999<br>BIHAR TENENCY ACT       | 3 | RAM NATH GUPTA & ORS<br>vs RAMASHISH RAI & ORS                | Mr.SATISH KUMAR SINHA<br>Mr.DRONACHARYA<br>Mr.PRAVINA KUMARI RAI<br>Mr.RAMA SINHA | Mr.(SC8)                                                                                                                                                                               |
| 31. | CWJC/3423/1999<br>with LAND CEILING (PRE- | 1 | MUKTESHWAR PRASAD SINGH & ORS<br>vs THE STATE OF BIHAR & ORS  | Mr.GOPAL PANDEY                                                                   | Mr.R.AHSAN (SC)C<br>Mr.ASHOK KUMAR SINGH<br>Mr.DWIVEDI SURENDRA                                                                                                                        |
| 32. | CWJC/3424/1999<br>with LAND CEILING (PRE- | 1 | MUKTESHWAR PRASAD SINGH & ORS<br>vs THE STATE OF BIHAR & ORS  | Mr.GOPAL PANDEY                                                                   | R.AHSAN (SC)C<br>Mr.ASHOK KUMAR SINGH<br>Mr.DWIVEDI SURENDRA                                                                                                                           |
| 33. | CWJC/3425/1999<br>with LAND CEILING (PRE- | 1 | MUKTESHWAR PRASAD SINGH & ORS<br>vs THE STATE OF BIHAR & ORS  | Mr.GOPAL PANDEY                                                                   | R.AHSAN (SC)C<br>Mr.DWIVEDI SURENDRA<br>Mr.ASHOK KUMAR SINGH                                                                                                                           |
| 34. | CWJC/3426/1999<br>LAND CEILING (PRE-      | 1 | MUKTESHWAR PRASAD SINGH & ORS<br>vs THE STATE OF BIHAR & ORS  | Mr.GOPAL PANDEY                                                                   | R.AHSAN (SC)C<br>Mr.DWIVEDI SURENDRA<br>Mr.ASHOK KUMAR SINGH                                                                                                                           |
| 35. | CWJC/3592/1999<br>CONSOLIDATION           | 1 | MOHAN SAH<br>vs THE STATE OF BIHAR & ORS                      | Mr.RAM SAGAR MAHTO                                                                | Mr.(SC8)<br>Mr.D.P.CHOUDHARY                                                                                                                                                           |
| 36. | CWJC/3695/1999<br>CONSOLIDATION           | 1 | LACHHUMAN MAHTO & ANR<br>vs THE STATE OF BIHAR & ORS          | Mr.RAM AKBAL RAI                                                                  | Mr.(SC8)<br>Mr.HARI MOHNA MISHRA                                                                                                                                                       |
| 37. | CWJC/3729/1999<br>with LAND CEILING (PRE- | 1 | ROSHAN PRASAD MANDAL @ SHASHI&<br>vs THE STATE OF BIHAR & ORS | Mr.HIRDAY PRASAD SINGH                                                            | Mr.R.AHSAN (SC)C<br>Mr.RAJEEV RANJAN PRASAD<br>Mr.MRITYUNJAY KUMAR<br>'NIRALA'<br>Mr.YASHWANT KUMAR                                                                                    |
| 38. | CWJC/3730/1999<br>with LAND CEILING (PRE- | 1 | ROSHAN PRASAD MANDAL @ SHASHI&<br>vs THE STATE OF BIHAR & ORS | Mr.HIRDAY PRASAD SINGH                                                            | Mr.R.AHSAN (SC)C<br>Mr.RAJEEV RANJAN PRASAD<br>Mr.MRITYUNJAY KUMAR<br>'NIRALA'<br>Mr.YASHWANT KUMAR                                                                                    |
| 39. | CWJC/3911/1999<br>LAND CEILING (PRE-      | 1 | ROSHAN PRASAD MANDAL @ SHASHI<br>vs THE STATE OF BIHAR & ORS  | Mr.HIRDAY PRASAD SINGH                                                            | Mr.R.AHSAN (SC)C<br>Mr.RAJEEV RANJAN PRASAD<br>Mr.MRITYUNJAY KUMAR<br>'NIRALA'<br>Mr.YASHWANT KUMAR                                                                                    |
| 40. | CWJC/3757/1999<br>MUTATION ACT            | 1 | PHUL KUMARI CHOURASIYA & ORS<br>vs THE STATE OF BIHAR & ORS   | Mr.NAGENDRA DUBEY                                                                 | Mr.(SC8)                                                                                                                                                                               |
| 41. | CWJC/3823/1999<br>CONSOLIDATION           | 1 | MD.NEWAJI MIAN<br>vs THE STATE OF BIHAR & ORS                 | Mr.REWTI KANT RAMAN                                                               | Mr.(SC8)                                                                                                                                                                               |
| 42. | CWJC/4057/1999<br>LAND CEILING (PRE-      | 1 | URMILA DEVI<br>vs THE STATE OF BIHAR & ORS                    | Mr.MAHESH PRASAD 2                                                                | Mr.S.J.RAHMAN (SC)C<br>Mr.SUSHMITA MISHRA                                                                                                                                              |
| 43. | CWJC/4134/1999<br>with BIHAR TENENCY ACT  | 1 | TAPAN PRASAD SUKLA<br>vs THE STATE OF BIHAR & ORS             | Mr.NAGENDRA DUBEY                                                                 | Mr.(SC8)                                                                                                                                                                               |
| 44. | CWJC/4709/1999<br>BIHAR TENENCY ACT       | 1 | BISWA PRAKASH TIWARI<br>vs THE STATE OF BIHAR & ORS           | Mr.NAGENDRA DUBEY                                                                 | Mr.(SC8)                                                                                                                                                                               |
| 45. | CWJC/4264/1999<br>with CONSOLIDATION      | 1 | RAMESH BISHWAS & ORS<br>vs THE JOINT DIRECTOR,CONSOLIDATI     | Mr.VIVEKA NAND PATHAK                                                             | Mr.(SC8)                                                                                                                                                                               |
| 46. | CWJC/4366/1999<br>with CONSOLIDATION      | 1 | DOMI PRASAD & ORS<br>vs THE DEPUTY DIRECTOR,CONSOLIDAT        | Mr.RAVI SHANKER DWIVEDI                                                           | (SC8)                                                                                                                                                                                  |
| 47. | CWJC/4252/1999<br>CONSOLIDATION           | 1 | DOMI PRASAD & ORS<br>vs THE JOINT DIRECTOR,CONSOLIDATI        | Mr.SHAMBHU SHARAN SINGH                                                           | (SC8)                                                                                                                                                                                  |
| 48. | CWJC/4479/1999<br>SHAIRAT                 | 1 | AJAY KUMAR<br>vs THE STATE OF BIHAR & ORS                     | Mr.RAM CHANDRA SINGH                                                              | Mr.(GP7)                                                                                                                                                                               |
| 49. | CWJC/4661/1999<br>with CONSOLIDATION      | 1 | BHOLA THAKUR<br>vs THE STATE OF BIHAR & ORS                   | Mr.JITENDRA SINGH                                                                 | Mr.(SC8)<br>Mr.ANSHUMAN SINHA                                                                                                                                                          |
| 50. | CWJC/4557/1999<br>with CONSOLIDATION      | 1 | MOST.SUNAINA DEVI<br>vs THE STATE OF BIHAR & ORS              | Mr.JITENDRA SINGH                                                                 | (SC8)<br>Mr.ANSHUMAN SINHA                                                                                                                                                             |
| 51. | CWJC/4513/1999<br>CONSOLIDATION           | 1 | MOST.SUNAINA DEVI<br>vs THE STATE OF BIHAR & ORS              | Mr.JITENDRA SINGH                                                                 | (SC8)                                                                                                                                                                                  |
| 52. | CWJC/4786/1999<br>CONSOLIDATION           | 1 | BIBI SAIMUN NISSA<br>vs THE COLLECTOR,SAMASTIPUR & ORS        | Mr.FAROOQUE MOAZZAM                                                               | Mr.(SC8)<br>Mr.AMRENDRA NARAYAN RAI<br>Mr.RAM SHANKAR PRADHAN                                                                                                                          |

|                          |            |                                             |  |
|--------------------------|------------|---------------------------------------------|--|
| <b>PATNA HIGH COURT</b>  | <b>207</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b> |  |
| Mr. Justice Rakesh Kumar |            |                                             |  |

|     |                                          |    |                                                                  |                                                                                           |                                                                                                                                                                                                                  |
|-----|------------------------------------------|----|------------------------------------------------------------------|-------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 53. | CWJC/4882/1999<br>LAND CEILING (PRE-     | 1  | MD.DRAUD @ MD.DARUD<br>vs THE STATE OF BIHAR & ORS               | Mr.AMRESH KUMAR I<br>Mr.RAJKUMAR RAJESH<br>Mr.PRANESH KUMAR ARYA                          | Mr.(SC8)                                                                                                                                                                                                         |
| 54. | CWJC/3520/2000<br>PROMOTION , NON G      | 6  | HARINANDAN SINGH<br>vs THE STATE OF BIHAR & ORS                  | Mr.L.B.SINGH<br>Mr.YASHRAJ BARDHAN<br>Mr.PANKAJ KUMAR SINHA<br>Mr.RAJEEV RANJAN           | Mr.(AAG2)                                                                                                                                                                                                        |
| 55. | CWJC/3550/2000<br>PROMOTION , BANK       | 10 | BIPIN KUMAR CHOUDHARY & ORS<br>vs SAMASTIPUR KSHETRIYA GRAMIN BA | Mr.ABHAY SHANKER SINGH                                                                    | Mr.S.K.SINHA<br>Mr.KAUSHLENDRA KUMAR<br>SINHA<br>Mr.BRAJESH RANJAN<br>Mr.BINOD BIHARI SINHA<br>Mr.KISHOR KUMAR SINHA                                                                                             |
| 56. | CWJC/4264/2000<br>OTHERS, OTHERS         | 10 | NAND KISHORE SINGH<br>vs THE STATE OF BIHAR & ORS                | Mr.PARTHA SARTHY<br>Mr.MANISH KUMAR<br>Mr.UMA SHANKAR PD.SINGH                            | Mr.(GP6)<br>Mr.BINOD KUMAR<br>Mr.MANINDRA KISHORE<br>SINGH (SC6)<br>Mr.SACHCHIDA NAND SINGH<br>Mr.VIKAS KUMAR<br>Mr.(SC16)<br>Mr.VIKASH KUMAR<br>Mr.SHASHI BHUSHAN KR.<br>(SC7)                                  |
| 57. | CWJC/4298/2000<br>PROMOTION , BOARD      | 10 | RAJGIR PRASAD<br>vs THE ADMINISTRATOR,BSRTC & ANR                | Mr.KAPIL DEO SINGH I<br>Mr.VIJAY KUMAR                                                    | Mr.P.K.VERMA                                                                                                                                                                                                     |
| 58. | CWJC/4397/2000<br>DATE BIRTH, BOARD      | 10 | BUDHAN<br>vs THE STATE OF BIHAR & ORS                            | Mr.SUBASH CHANDRA YADAV<br>Mr.NARESH KUMAR MEHTA<br>Mr.MINA KUMARI<br>Mr.DIN BANDHU SINGH | Mr.(SC5)<br>Mr.SHIVENDRA KISHORE<br>Mr.RAMESH KUMAR DATTA<br>(SC.4)<br>Mr.(SC18)<br>Mr.M.K.JHA                                                                                                                   |
| 59. | CWJC/4516/2000<br>SALARY, NON GAZETT     | 6  | VINAY KUMAR KALAKAR<br>vs THE STATE OF BIHAR & ORS               | Mr.SURENDRA KUMAR                                                                         | Mr.(GP9)<br>Mr.J.P.KARN (SCGSC)                                                                                                                                                                                  |
| 60. | CWJC/4572/2000<br>with PROMOTION , BOARD | 10 | SASHIDHAR NARAYAN SINHA<br>vs THE STATE OF BIHAR & ORS           | Mr.SATISH CHANDRA JHA<br>Mr.MADHURA NAND JHA                                              | Mr.(SC7)<br>Mr.DHIRENDRA KR.JHA-2<br>Mr.MANINDRA KISHORE<br>SINGH (SC6)                                                                                                                                          |
| 61. | CWJC/543/2011<br>PROMOTION , BOARD       | 10 | RAGHUBIR MOCHI<br>vs THE STATE OF BIHAR & ORS                    | Mr.DHIRENDRA KUMAR JHA<br>Mr.KRISHNA CHANDRA JHA                                          | Mr.S.S. SHABBAR HUSSAIN<br>GP4<br>Mr.JAI NARAIN THAKUR                                                                                                                                                           |
| 62. | CWJC/4886/2000<br>REVERSION, BOARD/C     | 11 | KISHORE KUMAR<br>vs THE STATE OF BIHAR & ORS                     | Mr.JYOTI SARAN<br>Mr.SANJAY KUMAR GIRI                                                    | Mr.(GP2)<br>Mr.P.K.SHAHI<br>Mr.DHIRENDRA KUMAR JHA-1<br>Mr.MUKESH KUMAR THAKUR<br>Mr.RAM CHANDRA PD BHARTI<br>Mr.ASHOK KUMAR (SC11)<br>Mr.AJESH KUMAR<br>CHOUDHARY<br>Mr.ANIL KUMAR DWIVEDI<br>Mr.SIYA RAM SHAHI |
| 63. | CWJC/5243/2000<br>COMP.RETIR., BANK      | 10 | BADRI NATH CHOUDHARY<br>vs THE PUNJAB NATIONAL BANK & ORS        | Mr.RANJAN KUMAR JHA                                                                       | Mr.SUNIL KUMAR SINGH I<br>Mr.RAVI RANJAN<br>Mr.MANISH KUMAR<br>Mr.MITHILESH KUMAR JHA<br>Mr.SUNIL KUMAR SINGH                                                                                                    |
| 64. | CWJC/5479/2000<br>SALARY, NON GAZETT     | 7  | GUPTESHWAR OJHA<br>vs THE STATE OF BIHAR & ORS                   | Mr.ANIL KUMAR UPADHYAY 2<br>Mr.RANJAN KUMAR SINGH                                         | Mr.(AAG1)<br>Mr.A.K.KESHARI (AAG11)                                                                                                                                                                              |

**Thursday the 23rd April 2015**  
**Court No. 12 (AT 10:30 A.M.)**  
**Mr. Justice Birendra Prasad Verma**

| SNo                         | Case No                                                                 | LT Party Detail                                                                                                      | Pet Advocate                                                                                                                  | Res Advocate<br>Remarks                                                                                                       |
|-----------------------------|-------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------|
| <b><u>FOR ADMISSION</u></b> |                                                                         |                                                                                                                      |                                                                                                                               |                                                                                                                               |
| 1.                          | CR. MISC./43142/2012<br>QUASHING(379,323,3<br>QUASHING                  | 2 ACHUTA NAND @ ACHUTA NAND SAH &<br>ORS.<br>vs STATE OF BIHAR & ANR                                                 | Mr.DR. SHASHI SHEKHAR<br>KISHORE<br>Mr.SHIVPUJAN SAHAY                                                                        | Mr.AMITESH KUMAR (APP)                                                                                                        |
| 2.                          | CR. MISC./43148/2012<br>QUASHING(414,379)-<br>QSH F.I.R. FOR DIS        | 2 SANJAY KUMAR SAHANI @ SANJAY<br>SAHNI<br>vs THE STATE OF BIHAR                                                     | Mr.SUNIL KUMAR PANDEY                                                                                                         | Mr.J.UPADHAYAY (APP)                                                                                                          |
| 3.                          | CR. MISC./43150/2012<br>QUASHING(302,427,1<br>QSH F.I.R. FOR DIR        | 2 RANJEET KUMAR @ ANJIT KUMAR<br>vs THE STATE OF BIHAR                                                               | Mr.VISHAL SAURABH<br>Mr.SHAMBHU SHARAN SINGH                                                                                  | Mr.D.P.TIWARY (APP)                                                                                                           |
| 4.                          | CR. MISC./43156/2012<br>QUASHING(245 CR.P.<br>QSH COMPLAIN. FOR         | 2 SHAMBHU YADAV<br>vs STATE OF BIHAR & ANR                                                                           | Mr.MILIND KUMAR MISHRA                                                                                                        | Mr.SATYENDRA NARAYAN<br>SINGH (APP)                                                                                           |
| 5.                          | CR. MISC./43173/2012<br>QUASHING(498A)-IPC<br>QSH COMPLAIN FOR C        | 2 RAMA KISHORE GAUTAM<br>vs STATE OF BIHAR & ANR                                                                     | Mr.SARVESH KUMAR SINGH<br>Mr.RAVI KUMAR                                                                                       | Mr.UPENDRA KUMAR (APP)                                                                                                        |
| 6.                          | CR. MISC./43176/2012<br>QUASHING(3/4/5 E/C<br>QSH F.I.R. FOR OTH        | 4 NAGESH KUMAR SINGH @ NAGESH<br>SINGH<br>vs THE STATE OF BIHAR                                                      | Mr.ASHWANI KUMAR SINHA                                                                                                        | Mr.HARENDRA PRASAD (APP)                                                                                                      |
| 7.                          | CR. MISC./43216/2012<br>QUASHING(4 INDIAN<br>QUASHING                   | 2 VIOM NETWORK LTD.<br>vs THE STATE OF BIHAR                                                                         | Mr.RAJESH RANJAN<br>Mr.SHAKTI SUMAN KUMAR                                                                                     | Mr.S.D.SINGH YADAV(APP)                                                                                                       |
| 8.                          | CR. MISC./43231/2012<br>QUASHING(302,34)-I<br>QSH F.I.R. FOR OTH        | 2 MAHENDRA PRASAD @ MAHENDRA<br>YADAV<br>vs THE STATE OF BIHAR & ORS                                                 | Mr.MANORANJAN KUMAR<br>Mr.NIRAJ KUMAR                                                                                         | Mr.ASHA KUMARI(APP)<br>Mr.SHAMBHU SHARAN SINGH                                                                                |
| 9.                          | CR. MISC./43232/2012<br>QUASHING(145 CR.P.<br>QUASHING                  | 2 MD. NASAR @ NESAR & ORS.<br>vs THE STATE OF BIHAR & ORS                                                            | Mr.DHANANJAY KUMAR<br>GUPTA<br>Mr.GAURAV KUMAR<br>Mr.DEEPAK KUMAR<br>Mr.HARISH CHANDRA PATEL<br>Mr.RANANJAY KUMAR             | Mr.ADITYA NARAYAN SINGH-<br>I(APP)                                                                                            |
| 10.                         | CR. MISC./43233/2012<br>QUASHING(379/323/1<br>QUASHING                  | 2 BAHURAN MISHRA @ SATYA NARAYAN<br>MISHRA & ORS.<br>vs STATE OF BIHAR & ANR                                         | Mr.DRONACHARYA                                                                                                                | Mr.J.UPADHYAY (APP)                                                                                                           |
| 11.                         | CR. MISC./43246/2012<br>QUASHING(498A)-IPC<br>QSH COMPLAIN FOR C        | 6 SARVJEET KUMAR & ORS.<br>vs STATE OF BIHAR & ANR                                                                   | Mr.MUKESH KUMAR<br>Mr.BIJAY KUMAR PANDEY                                                                                      | Mr.DR.M.K.GAUTAM (APP)<br>Mr.AWADHESH KUMAR SINGH<br>Mr.PRAMOD KUMAR SINGH<br>Mr.AMITABH BHARDWAJ<br>Mr.RAM ANURAG SINGH(APP) |
| 12.                         | CR. MISC./43378/2012<br>QUASHING(409)-IPC<br>QSH F.I.R. FOR CON         | 3 ASHA DEVI<br>vs THE STATE OF BIHAR                                                                                 | Mr.ANIL KUMAR MUKUND<br>Mr.REKHA KUMARI (<br>MUKUND)                                                                          | Mr.SANJAY KR.SINGH(APP)                                                                                                       |
| 13.                         | CR. MISC./43390/2012<br>QUASHING(467,468,4<br>QUASHING                  | 3 DR. VIKAS KUMAR<br>vs THE STATE OF BIHARA THROUGH THE<br>SECRETARY, VIGILANCE INVESTIGATION<br>BUREAU, PATNA & ANR | Mr.SUBODH KUMAR SINHA                                                                                                         | Mr.SANJAY KR.SINGH(APP)                                                                                                       |
| 14.                         | CR. MISC./43411/2012<br>QUASHING(302/34)-I<br>QSH F.I.R. FOR CON        | 4 ASHOK RAI @ ASHOK KUMAR SINGH<br>vs STATE OF BIHAR & ANR                                                           | Mr.ASHOK KUMAR<br>Mr.RAJENDRA PRASAD                                                                                          | Mr.J. UPADHYAY(APP)                                                                                                           |
| 15.                         | CR. MISC./43505/2012<br>QUASHING(13 P/C AC<br>QSH F.I.R. FOR DIS        | 2 GIRDHAR RAJWAR & ORS<br>vs THE STATE OF BIHAR THROUGH C.B.I.                                                       | Mr.SHIVENDRA KUMAR<br>SINHA<br>Mr.GUNJAN PRAKASH                                                                              | Mr.BIPIN KUMAR<br>SINHA(SCCBI)                                                                                                |
| 16.                         | CR. MISC./43506/2012<br>with<br>QUASHING(420)-IPC<br>QSH COMPLAIN FOR C | 2 SRI KAMLESH KUMAR RAI<br>vs STATE OF BIHAR & ANR                                                                   | Mr.UDAY KUMAR                                                                                                                 | Mr.S.C.MISHRA (APP)                                                                                                           |
| 17.                         | CR. MISC./9983/2012<br>QSH COMPLAIN FOR C                               | 3 AMAR KASERA<br>vs THE STATE OF BIHAR & ANR.                                                                        | Mr.MUKESH KUMAR MODI<br>Mr.ABINASH KUMAR                                                                                      | Mr.DR.RABINDRA KUMAR<br>(APP)<br>Mr.UDAY KUMAR                                                                                |
| 18.                         | CR. MISC./43593/2012<br>QUASHING(498A)-IPC<br>QSH COMPLAIN FOR C        | 2 CHANDAN KUMAR PATHAK & ORS<br>vs STATE OF BIHAR & ANR                                                              | Mr.AMBUJ NAYAN CHAUBEY<br>Mr.SIDDHARTH HARSH<br>Mr.ASHOK KUMAR GARG<br>Mr.GOPAL SWAROOP DUBEY<br>Mr.YOGENDRA KUMAR<br>DWIVEDI | Mr.AMITESH KUMAR (APP)<br>Mr.DHARMESH KUMAR                                                                                   |
| 19.                         | CR. MISC./43711/2012<br>QUASHING(409,406,4<br>QSH F.I.R. FOR DIR        | 2 YOGENDRA SINGH @ YOGENDRA<br>PRASAD SINGH<br>vs STATE OF BIHAR & ANR                                               | Smt.USHA RAI<br>Mr.RAKESH KUMAR                                                                                               | Mr.NAWAL KISHORE PRASAD<br>(APP)                                                                                              |
| 20.                         | CR. MISC./43722/2012<br>QUASHING(498A,406)<br>QUASHING                  | 3 RAVI KUMAR @ RAVI KANT SHARMA &<br>ANR.<br>vs STATE OF BIHAR & ANR                                                 | Mr.MADHESHWAR SINGH<br>Mr.KRISHNA MOHAN RAY                                                                                   | Mr.ANIL KUMAR(APP)<br>Mr.LALAN KUMAR                                                                                          |
| 21.                         | CR. MISC./43751/2012<br>QUASHING(145 CR.P.<br>QSH COMPLAIN FOR O        | 2 MAHENDRA MAHTO & ORS.<br>vs STATE OF BIHAR & ANR                                                                   | Mr.KAMAL KUMAR SINHA                                                                                                          | Mr.J.UPADHYAY(APP)                                                                                                            |
| 22.                         | CR. MISC./43828/2012<br>QUASHING(379,504)-<br>QSH COMPLAIN FOR C        | 4 SHIVDEEP WAMAN RAO LANDE @<br>SHIVDEEP LANDE @ LANDE SHIVDEEP<br>WAMAN RAO<br>vs STATE OF BIHAR & ANR              | Mr.PRABHU NARAYAN<br>SHARMA<br>Mr.ANITA KUMARI SINGH<br>Mr.BIMAL KUMAR                                                        | Mr.P.K.JHA (APP)<br>Mr.BINOD KUMAR SINGH<br>Mr.ABHAY KUMAR ROY                                                                |
| 23.                         | CR. MISC./44044/2012<br>QUASHING(420/120B)<br>QSH F.I.R. FOR DIR        | 2 AYODHYA PANDEY @ RAM AYODHYA<br>PANDEY<br>vs THE STATE OF BIHAR & ORS                                              | Mr.SUMAN KUMAR JHA<br>Mr.SAROJ KUMAR SHARMA<br>Mr.DR.MANKESHWAR TIWARI                                                        | Mr.ARUN KUMAR PANDEY<br>(APP)                                                                                                 |
| 24.                         | CR. MISC./44050/2012<br>QUASHING(227 CR.P.<br>QSH S.T                   | 2 VINOD KUMAR PANDEY @ PAPPU<br>PANDEY<br>vs STATE OF BIHAR & ANR                                                    | Mr.KUMAR MANGLAM<br>Mr.LAW KUSH KUMAR                                                                                         | Mr.DR.M.K.GAUTAM (APP)                                                                                                        |

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| <b>PATNA HIGH COURT</b> | <b>209</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b><br>Mr. Justice Birendra Prasad Verma |  |
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| 25. | CR. MISC./44051/2012<br>QUASHING(379/323)-<br>QSH COMPLAIN FOR C | 2 | RAM CHANDRA SAH & ORS.<br>vs STATE OF BIHAR & ANR                                                                            | Mr.ASHOK KUMAR GARG                                     | Mr.ARBIND KR.PANDEY (APP)                                                                                   |
| 26. | CR. MISC./44052/2012<br>QUASHING(325,147,1<br>QUASHING           | 2 | MD. AKBAR & ORS.<br>vs STATE OF BIHAR & ANR                                                                                  | Mr.MD. ATAUR RAHMAN                                     | Mr.YOGENDRA KUMAR SINGH<br>(APP)                                                                            |
| 27. | CR. MISC./44053/2012<br>QUASHING(498A,406/<br>QSH COMPLAIN FOR O | 2 | SUNIL RAM @ BIRA RAM<br>vs THE STATE OF BIHAR                                                                                | Mr.SADA NAND RAY                                        | Mr.RAM ANURAG SINGH (APP)                                                                                   |
| 28. | CR. MISC./44072/2012<br>QUASHING(304B,201,<br>QSH F.I.R. FOR CON | 2 | CHANDAN KUMAR CHAUDHARY @<br>CHANDAN KUMAR & ANR.<br>vs STATE OF BIHAR & ANR                                                 | Mr.UMESH CHANDRA VERMA                                  | Mr.AMIT KUMAR RAKESH<br>(APP)                                                                               |
| 29. | CR. MISC./44091/2012<br>QUASHING(498A)-IPC<br>QSH COMPLAIN FOR C | 2 | PRADEEP KUMAR SAH<br>vs STATE OF BIHAR & ANR                                                                                 | Mr.GAURI SHANKAR THAKUR                                 | Mr.SHAKIR AHMAD(APP)                                                                                        |
| 30. | CR. MISC./44102/2012<br>QUASHING(406,409,4<br>QSH F.I.R. FOR DIR | 2 | SHEKHAR KUMAR & ANR.<br>vs THE STATE OF BIHAR THROUGH THE<br>SECRETARY DEPARTMENT OF FINANCE,<br>GOVT. OF BIHAR & ORS.       | Mr.RANJEET KUMAR SINGH<br>Mr.PAWAN KUMAR SINGH          | Mr.MAYANAND JHA(APP)                                                                                        |
| 31. | CR. MISC./44104/2012<br>QUASHING(498A/494)<br>QSH F.I.R. FOR DIR | 2 | RAJESH SINGH @ GAUTAM @ RAJESH<br>SINGH GAUTAM<br>vs THE STATE OF BIHAR & ORS                                                | Mr.DURGESH NANDAN                                       | Mr.RAJBALLABH SINGH (APP)                                                                                   |
| 32. | CR. MISC./44108/2012<br>QUASHING(406,409,4<br>QSH F.I.R. FOR DIR | 2 | HARICHARAN DAS<br>vs THE STATE OF BIHAR THROUGH THE<br>SECRETARY, DEPARTMENT OF FINANCE,<br>GOVERNMENT OF BIHAR, PATNA & ORS | Mr.RANJEET KUMAR SINGH                                  | Mr.R.B.ROY RAMAN(APP)                                                                                       |
| 33. | CR. MISC./44109/2012<br>QUASHING(323,341,5<br>QSH F.I.R. FOR CON | 2 | NAND KISHORE RAI & ORS.<br>vs STATE OF BIHAR & ANR                                                                           | Mr.ANIL KUMAR CHOUDHARY                                 | Mr.C.B.PRASAD (APP)                                                                                         |
| 34. | CR. MISC./44114/2012<br>QUASHING(420,406,1<br>QSH COMPLAIN FOR O | 2 | SANJAY VISHWAKARMA<br>vs STATE OF BIHAR & ANR                                                                                | Mr.SANJEEV KUMAR<br>Mr.SANJIVE KUMAR                    | Mr.C.B.PRASAD (APP)                                                                                         |
| 35. | CR. MISC./44115/2012<br>QUASHING(420/465)-<br>QSH COMPLAIN FOR C | 2 | SHANTI DEVI<br>vs STATE OF BIHAR & ANR                                                                                       | Mr.SANJAY KUMAR VERMA<br>Mr.BIJAY BIHARI SINHA          | Mr.GANESH PD.SINGH (APP)                                                                                    |
| 36. | CR. MISC./44138/2012<br>QUASHING(145 CR.P.<br>QUASHING           | 2 | RAM KUMARI DEVI<br>vs THE STATE OF BIHAR & ORS                                                                               | Mr.SURENDRA PRASAD<br>SINGH<br>Mr.NIRAJ KUMAR           | Mr.S.M.RAHMAN (APP)                                                                                         |
| 37. | CR. MISC./44139/2012<br>QUASHING(323,379,4<br>QUASHING           | 2 | MD. FIROZ<br>vs STATE OF BIHAR & ANR                                                                                         | Mr.ANWAR KARIM                                          | Mr.M.K.NIRALA(APP)                                                                                          |
| 38. | CR. MISC./44140/2012<br>QUASHING(7,13 P/C<br>QUASHING            | 2 | SHIV SHANKAR ROY<br>vs THE STATE OF BIHAR THROUGH<br>VIGILANCE DEPARTMENT                                                    | Mr.RASHID IZHAR                                         | Mr.A.DAYAL (APP)<br>Mr.RAMAKANT SHARMA                                                                      |
| 39. | CR. MISC./44145/2012<br>QUASHING(323,341,5<br>QSH F.I.R. FOR OTH | 2 | KRISHNAWATI DEVI & ORS<br>vs THE STATE OF BIHAR                                                                              | Mr.MANOJ KUMAR SINGH                                    | Mr.ASHOK KUMAR-I(APP)                                                                                       |
| 40. | CR. MISC./44157/2012<br>QUASHING(227 CR.P.<br>QSH S.T            | 2 | UMESH SAH<br>vs STATE OF BIHAR & ANR                                                                                         | Mr.BRIJ BIHARI TIWARY                                   | Mr.INDU KUMARI<br>SHRIVASTAVA(APP)                                                                          |
| 41. | CR. MISC./44160/2012<br>QUASHING(323)-IPC<br>QSH COMPLAIN FOR C  | 2 | AJAY KUMAR BHAGAT @ AJAY BHAGAT<br>& ORS.<br>vs STATE OF BIHAR & ANR                                                         | Mr.RAJENDRA PRASAD                                      | Mr.ASHOK KUMAR SINGH<br>(APP)                                                                               |
| 42. | CR. MISC./44168/2012<br>QUASHING(409)-IPC<br>QSH F.I.R. FOR DIR  | 2 | SHASHI PRABHA & ORS.<br>vs THE STATE OF BIHAR                                                                                | Mr.RAJ NANDAN PRASAD                                    | Mr.S.DAYAL (APP)                                                                                            |
| 43. | CR. MISC./44174/2012<br>QUASHING(498A)-IPC<br>QSH F.I.R. FOR CON | 2 | SUMAN KUMAR @ SHAMBHU SINGH &<br>ORS.<br>vs STATE OF BIHAR & ANR                                                             | Mr.SANJAY KUMAR SINGH<br>Mr.SURINDER KUMAR              | Mr.AMRENDRA PRASAD (APP)<br>Mr.KUMAR PRAVEEN                                                                |
| 44. | CR. MISC./44264/2012<br>QUASHING(419,420,4<br>QSH F.I.R. FOR CON | 2 | VIDYA DEVI & ANR.<br>vs STATE OF BIHAR & ANR                                                                                 | Mr.DHARMENDRA KUMAR<br>SINGH                            | Mr.PARMANAND PD.(APP)                                                                                       |
| 45. | CR. MISC./44356/2012<br>QUASHING(467,420,4<br>QUASHING           | 2 | SAUDAGAR YADAV<br>vs THE STATE OF BIHAR                                                                                      | Mr.GAURI SHANKAR PRASAD                                 | Mr.A.K.SHRIVASTAVA (APP)                                                                                    |
| 46. | CR. MISC./44367/2012<br>QUASHING(239 CR.P.<br>QSH F.I.R. FOR DIS | 4 | CHULHAI RAI & ANR<br>vs STATE OF BIHAR & ANR                                                                                 | Mr.NILESH KUMAR<br>Mr.RAVI RANJAN                       | Mr.MAYANAND JHA (APP)                                                                                       |
| 47. | CR. MISC./44375/2012<br>QUASHING(467/468/4<br>QSH F.I.R. FOR DIR | 2 | SAUDAGAR YADAV<br>vs THE STATE OF BIHAR                                                                                      | Mr.GAURI SHANKAR PRASAD                                 | Mr.ANURADHA SINGH (APP)                                                                                     |
| 48. | CR. MISC./44457/2012<br>QUASHING(376/323/1<br>QSH F.I.R. FOR CON | 2 | PRAMOD KUMAR SHRIVASTAVA & ORS.<br>vs STATE OF BIHAR & ANR                                                                   | Mr.DILIP KUMAR TONDON                                   | Mr.SANJAY KR.TIWARY-1<br>(APP)<br>Mr.HARISH CHANDRA PATEL<br>Mr.DHANANJAY KUMAR<br>GUPTA<br>Mr.RAJIV RANJAN |
| 49. | CR. MISC./44464/2012<br>QUASHING(420/34,40<br>QSH COMPLAIN FOR C | 2 | CHANDRA SHEKHAR JHA<br>vs STATE OF BIHAR & ANR                                                                               | Mr.RANJEET KUMAR PANDEY                                 | Mr.MANISH KUMAR 2 (APP)                                                                                     |
| 50. | CR. MISC./44483/2012<br>QUASHING(447,323,1<br>QSH F.I.R. FOR CON | 2 | KARTIK SINGH & ORS.<br>vs STATE OF BIHAR & ANR                                                                               | Mr.RAM SUMIRAN RAI<br>Mr.ANITA KUMARI                   | Mr.AJAY KUMAR 1 (APP)                                                                                       |
| 51. | CR. MISC./44553/2012<br>QUASHING(7 E.C.ACT<br>QUASHING           | 2 | SANJAY KUMAR & ORS<br>vs THE STATE OF BIHAR                                                                                  | Mr.RAKESH SINGH<br>Mr.MEENA SINGH<br>Mr.BHASKAR SHANKAR | Mr.M.DAYAL (APP)                                                                                            |
| 52. | CR. MISC./44554/2012<br>QUASHING(379/323/3<br>QSH F.I.R. FOR OTH | 2 | SATDEO YADAV<br>vs THE STATE OF BIHAR                                                                                        | Mr.RATANAKAR JHA                                        | Mr.R.B.ROY RAMAN(APP)                                                                                       |

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| <b>PATNA HIGH COURT</b> | <b>210</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b><br>Mr. Justice Birendra Prasad Verma |  |
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| 53. | CR. MISC./44584/2012<br>QUASHING(420)-IPC<br>QUASHING            | 2 | SHAILESH SINGH @ SHAILESH KUMAR<br>vs STATE OF BIHAR & ANR                      | Mr.JITENDRA PRASAD SINGH                                         | Mr.SURESH PD. SINGH (APP)                                                                     |
| 54. | CR. MISC./44593/2012<br>QUASHING(228 CR.P.<br>QSH S.T            | 2 | SATYENDRA THAKUR & ORS.<br>vs STATE OF BIHAR & ANR                              | Mr.SUDHIR KUMAR<br>UPADHYAY<br>Mr.HARISH KUMAR                   | Mr.JHARKHANDI UPADHYAY<br>(APP)                                                               |
| 55. | CR. MISC./44616/2012<br>QUASHING(482 CR.P.<br>QSH F.I.R. FOR CON | 2 | SOMESHWAR SINGH & ORS<br>vs STATE OF BIHAR & ANR                                | Smt.USHA RAI<br>Mr.RAKESH KUMAR                                  | Mr.NITYA NAND(APP)                                                                            |
| 56. | CR. MISC./44628/2012<br>QUASHING(323/341/3<br>QSH COMPLAIN FOR C | 2 | LAKHAN KUMAR @ ASHOK KUMAR &<br>ANR<br>vs THE STATE OF BIHAR                    | Mr.SANJAY SINHA<br>Mr.S.M. SHABBIR ALAM                          | Mr.S.DAYAL (APP)                                                                              |
| 57. | CR. MISC./44664/2012<br>QUASHING(498A)-IPC<br>QSH COMPLAIN FOR C | 9 | USMAN HAIDAR SIDDIQUI @ LAL BABU &<br>ORS.<br>vs STATE OF BIHAR & ANR           | Mr.NARENDRA KUMAR                                                | Mr.A.M.P.MEHTA(APP)                                                                           |
| 58. | CR. MISC./44669/2012<br>QUASHING(376,147,4<br>QSH F.I.R. FOR CON | 2 | RAM BILAS YADAV @ FUCHUM YADAV @<br>PUTUN YADAV & ORS.<br>vs THE STATE OF BIHAR | Mr.LAKSHMI KANT SHARMA                                           | Mr.PARMANAND PD.(APP)                                                                         |
| 59. | CR. MISC./44716/2012<br>QUASHING(498A)-IPC<br>QSH F.I.R. FOR CON | 2 | BALMUKUND PANDEY @ RAKESH<br>KUMAR PANDEY<br>vs THE STATE OF BIHAR              | Mr.NAGENDRA DUBEY<br>Mr.PANKAJ KUMAR JHA<br>Mr.SUNIL KUMAR SINGH | Mr.MUSTAQUE ALAM(APP)                                                                         |
| 60. | CR. MISC./44746/2012<br>QUASHING(467,420,3<br>QSH F.I.R. FOR DIR | 2 | ANSHU DEVI & ORS.<br>vs STATE OF BIHAR & ANR                                    | Mr.SHAMBHU SHARAN SINGH                                          | Mr./SMT.RENUKA RATNAKAR<br>(APP)                                                              |
| 61. | CR. MISC./44766/2012<br>QUASHING(302,393)-<br>QSH COMPLAIN FOR C | 2 | MANISH KUMAR & ANR.<br>vs THE STATE OF BIHAR                                    | Mr.VIBHUTI RANJAN<br>SONVADRA                                    | Mr.NARENDRA KR. SINGH<br>(APP)                                                                |
| 62. | CR. MISC./44773/2012<br>QUASHING(317 CR.P.<br>QSH F.I.R. FOR OTH | 2 | NEJAMUDDIN MIAN @ NIZAMUDDIN &<br>ANR.<br>vs THE STATE OF BIHAR                 | Mr.MOHAMMAD SUFYAN                                               | Mr.GULNAR BEGAM (APP)                                                                         |
| 63. | CR. MISC./44790/2012<br>QUASHING(498A,4 DO<br>QSH COMPLAIN FOR C | 2 | SHANKAR KUMAR<br>vs STATE OF BIHAR & ANR                                        | Mr.RAMAKANT YADAV                                                | Mr.AMIT KUMAR RAKESH(APP)<br>Mr.SHAIENDRA PRASAD<br>Mr.BANKEY BIHARI SINGH<br>Mr.SANJAY KUMAR |
| 64. | CR. MISC./44795/2012<br>QUASHING(379,323)-<br>QUASHING           | 2 | SRI RAM SAH @ SRI NAM SAH<br>vs THE STATE OF BIHAR                              | Mr.SANJEEV NIKESH                                                |                                                                                               |
| 65. | CR. MISC./44800/2012<br>QUASHING(498A,341)<br>QUASHING           | 2 | RAJNI KANT TIWARY & ORS.<br>vs STATE OF BIHAR & ANR                             | Mr.DIGVIJAY KUMAR OJHA                                           | Mr.SATYAVRAT VERMA(APP)                                                                       |
| 66. | CR. MISC./44810/2012<br>QUASHING(420,406)-<br>QSH F.I.R. FOR DIR | 2 | RANJAN KUMAR<br>vs STATE OF BIHAR & ANR                                         | Mr.MUKESH KUMAR<br>Mr.DHANANJAY KUMAR                            | Mr.INDRA KR. SINGH (APP)                                                                      |
| 67. | CR. MISC./44820/2012<br>QUASHING(20(C)/22)<br>QUASHING           | 2 | MANJEE KUMAR & ANR.<br>vs THE STATE OF BIHAR                                    | Mr.RAJANI RANJAN PD.<br>SINGH                                    | Mr.MURLIDHAR (APP)                                                                            |
| 68. | CR. MISC./44832/2012<br>QUASHING(379,323,3<br>QUASHING           | 2 | BINOD KUMAR SINGH & ANR.<br>vs STATE OF BIHAR & ANR                             | Mr.ANJANI KUMAR SINHA                                            | Mr.P.MEHTA (APP)                                                                              |
| 69. | CR. MISC./44835/2012<br>QUASHING(307,324,3<br>QSH F.I.R. FOR CON | 2 | ACHHE LAL SAH<br>vs STATE OF BIHAR & ANR                                        | Mr.ARUN KUMAR<br>Mr.NIRMAL KUMAR SINHA-3                         | Mr.HARENDRA PRASAD (APP)                                                                      |
| 70. | CR. MISC./44843/2012<br>QUASHING(8,20 N.D.<br>QSH F.I.R. FOR CON | 2 | SURENDRA SINGH<br>vs STATE OF BIHAR & ANR                                       | Mr.RAJIVA RANJAN<br>Mr.JAY RAM PRASAD                            | Mr.ZAINUL ABEDIN (APP)                                                                        |
| 71. | CR. MISC./44844/2012<br>QUASHING(227)-IPC<br>QSH S.T             | 2 | NIRANJAN KUMAR @ MUNNA<br>vs THE STATE OF BIHAR                                 | Mr.SHASHI DHAR JHA<br>Mr.SUNIL KUMAR                             | Mr.NAGENDRA PD.(APP)                                                                          |
| 72. | CR. MISC./44854/2012<br>QUASHING(227 CR.P.<br>QSH F.I.R. FOR DIS | 2 | BANTI CHAUDHARY @ AJEET KUMAR<br>vs STATE OF BIHAR & ANR                        | Mr.DHANANJAY MISHRA<br>Mr.BINOD KUMAR                            | Mr.ABHAY KUMAR 1 (APP)                                                                        |
| 73. | CR. MISC./44855/2012<br>QUASHING(20(B),22<br>QSH F.I.R. FOR OTH  | 2 | MD. KALAM @ KALAMUDDIN<br>vs THE STATE OF BIHAR                                 | Mr.RAVI SHANKER PANKAJ<br>Mr.AMRENDRA KR @ DR.<br>AMRENDRA KR    | Mr.MD. ARIF (APP)                                                                             |
| 74. | CR. MISC./44859/2012<br>QUASHING(406)-IPC<br>QSH COMPLAIN FOR C  | 2 | SATENDRA NATH & ANR.<br>vs STATE OF BIHAR & ANR                                 | Mr.TILAK SAO                                                     | Mr.TAPESHWAR SHARMA<br>(APP)                                                                  |
| 75. | CR. MISC./44865/2012<br>QUASHING(307,325,3<br>QSH F.I.R. FOR OTH | 2 | SAMIM KHAN & ORS<br>vs STATE OF BIHAR & ANR                                     | Mr.AJIT KUMAR<br>Mr.SANDEEP KUMAR<br>Mr.MUKESH                   | Mr.A.M.P.MEHTA (APP)                                                                          |
| 76. | CR. MISC./44870/2012<br>QUASHING(P/C ACT)<br>QSH F.I.R. FOR CON  | 2 | YUGAL KISHORE PRASAD<br>vs THE STATE OF BIHAR THROUGH<br>VIGILANCE              | Mr.VINOD PANDEY<br>Mr.PRAMOD KUMAR                               | Mr.RAMAKANT<br>SHARMA(L.O./I/C(VIGI.)                                                         |

**Thursday the 23rd April 2015**  
**Court No. 39 (AT 10:30 A.M.)**  
**Mr. Justice Mungeshwar Sahoo**

| SNo                         | Case No                                                          | LT Party Detail                                                            | Pet Advocate                                                       | Res Advocate<br>Remarks                                                                        |
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| <b><u>FOR ADMISSION</u></b> |                                                                  |                                                                            |                                                                    |                                                                                                |
| 1.                          | CR. MISC./44871/2012<br>QUASHING(311 CR.P.<br>QUASHING           | 2 SAMSAD ALI @ CHHOTAK & ORS<br>vs STATE OF BIHAR & ANR                    | Mr.DHARMENDRA KUMAR<br>SINGH                                       | Mr.J.UPADHYAY(APP)                                                                             |
| 2.                          | CR. MISC./44875/2012<br>QUASHING(202 CR.P.<br>QSH COMPLAIN FOR O | 2 JAI RAM SINGH<br>vs THE STATE OF BIHAR                                   | Mr.ARUN KUMAR                                                      | Mr.M.HAQUE(APP)                                                                                |
| 3.                          | CR. MISC./44919/2012<br>QUASHING(379/323/3<br>QSH COMPLAIN FOR O | 2 VIVEK RASTOGI<br>vs STATE OF BIHAR & ANR                                 | Mr.RAJANI KANT PANDEY                                              | Mr.GULNAR BEGUM (APP)                                                                          |
| 4.                          | CR. MISC./44935/2012<br>QUASHING(504,341/3<br>QUASHING           | 2 RAMAI RAM & ORS.<br>vs THE STATE OF BIHAR & ORS                          | Mr.MRITUNJAY PRASAD<br>SINGH                                       | Mr./SMT.SUMAN KUMARI<br>SINGH(APP)                                                             |
| 5.                          | CR. MISC./44944/2012<br>QUASHING(302,27 AR<br>QSH COMPLAIN FOR O | 2 AKHILESH YADAV & ORS.<br>vs THE STATE OF BIHAR                           | Mr.SHAKTI SUMAN KUMAR<br>Mr.UMA SHANKAR<br>Mr.JAI PRAKASH          | Mr.DURGESH NANDAN (APP)                                                                        |
| 6.                          | CR. MISC./44952/2012<br>QUASHING(420,406)-<br>QSH COMPLAIN FOR C | 2 RAJ BANSH SINGH & ORS<br>vs STATE OF BIHAR & ANR                         | Mr.AJIT KUMAR<br>Mr.SANDEEP KUMAR                                  | Mr.A.M.P.MEHTA(APP)                                                                            |
| 7.                          | CR. MISC./44970/2012<br>QUASHING(406,120B)<br>QUASHING           | 2 SHRI VINOD BAID @ VINOD KR. BAID<br>vs STATE OF BIHAR & ANR              | Mr.RAVI BHARDWAJ<br>Mr.NAGENDRA KUMAR                              | Mr.JHARKHANDI<br>UPADHAYAY(APP)                                                                |
| 8.                          | CR. MISC./44972/2012<br>QUASHING(145 CR.P.<br>QSH COMPLAIN FOR O | 2 KASHI RAM & ORS.<br>vs STATE OF BIHAR & ANR                              | Mr.RAJ KUMAR                                                       | Mr.SHARDANAND JHA (APP)<br>Mr.SYED MASLEH-UDDIN<br>ASHRAF                                      |
| 9.                          | CR. MISC./44977/2012<br>QUASHING(406/467)-<br>QSH COMPLAIN FOR C | 2 DR. SHASHI BHUSHAN PRASAD<br>vs STATE OF BIHAR & ANR                     | Mr.SHIW KUMAR PRABHAKAR                                            | Mr.MANISH KUMAR-2 (APP)                                                                        |
| 10.                         | CR. MISC./44985/2012<br>QUASHING(379)-IPC<br>QSH F.I.R. FOR DIS  | 2 DHIRAJ MAHTO @ DHIRAJ MEHTA @<br>DHIRAJ KUMAR<br>vs STATE OF BIHAR & ANR | Mr.RUDRA DEO                                                       | Mr.NAVIN KR.PANDEY (APP)                                                                       |
| 11.                         | CR. MISC./44997/2012<br>QUASHING(227 CR.P.<br>QSH S.T            | 2 SANGEETA DEVI<br>vs THE STATE OF BIHAR                                   | Mr.BIPIN BIHARI SINGH<br>Mr.ASHOK KUMAR<br>Mr.SHYAMA KANT SINGH    | Mr.SURENDRA KUMAR (APP)                                                                        |
| 12.                         | CR. MISC./44998/2012<br>QUASHING(33,41,42,<br>QSH F.I.R. FOR OTH | 2 ARUN KUMAR<br>vs STATE OF BIHAR & ANR                                    | Mr.MD.IMTEYAZ AHMAD                                                | Mr.J.K.ROY-I(APP)                                                                              |
| 13.                         | CR. MISC./45004/2012<br>QUASHING(380/420/4<br>QSH COMPLAIN FOR O | 5 SUDHIR TIWARY @ SUDHIR TIWARI<br>vs THE STATE OF BIHAR & ORS             | Mr.DEV KUMAR PANDEY                                                | Mr.FAHIM UDDIN (APP)<br>Mr.SIDDHARTHA PRASAD<br>Mr.SYED MASLEH-UDDIN<br>ASHRAF                 |
| 14.                         | CR. MISC./45014/2012<br>QUASHING(25,26 A.A<br>QSH F.I.R. FOR OTH | 2 KEDAR PASWAN<br>vs THE STATE OF BIHAR                                    | Mr.RAMCHANDRA SINGH<br>Mr.JITENDRA KUMAR SINGH                     | Mr.ANISH CHANDRA(APP)                                                                          |
| 15.                         | CR. MISC./45033/2012<br>QUASHING(379,323)-<br>QSH COMPLAIN FOR O | 2 ASHOK KUMAR VERMA<br>vs THE STATE OF BIHAR                               | Mr.BIPIN BIHARI SINGH<br>Mr.SUBROTESWAR DE<br>Mr.LAXMI NARAYAN DAS | Mr.JHARKHANDI<br>UPADHYAY(APP)                                                                 |
| 16.                         | CR. MISC./45042/2012<br>QUASHING(23,24 CON<br>QUASHING           | 2 BICHITRA NAND BEHERA<br>vs STATE OF BIHAR & ANR                          | Mr.RAJEEV RANJAN PRASAD<br>Mr.PRAKASH CHANDRA JHA                  | Mr.NAWAL KISHORE PD.(APP)<br>Mr.MANORANJAN KUMAR<br>(CGC)                                      |
| 17.                         | CR. MISC./45055/2012<br>QUASHING(323/448/5<br>QUASHING           | 2 VIJAY KUMAR AGRAWAL & ANR<br>vs STATE OF BIHAR & ANR                     | Mr.NITYANAND MISHRA                                                | Mr.UDAY PRATAP SINGH (APP)                                                                     |
| 18.                         | CR. MISC./45078/2012<br>QUASHING(409/504/3<br>QSH COMPLAIN FOR C | 2 MADHUKAR PRASAD YADAV<br>vs STATE OF BIHAR & ANR                         | Mr.SHARDA NAND MISHRA<br>Mr.HARISH CHANDRA PATEL                   | Mr.PARMANAND PRASAD<br>(APP)                                                                   |
| 19.                         | CR. MISC./45081/2012<br>QUASHING(498A/323/<br>QSH COMPLAIN FOR C | 9 SURESH PRASAD & ORS.<br>vs STATE OF BIHAR & ANR                          | Mr.YOGENDRA PRASAD<br>SINHA                                        | Mr.MADAN KUMAR (APP)<br>Mrs.RAJANI KUMARI<br>Mr.VIJAY KUMAR<br>Mr.RAVI BHUSHAN PRASAD<br>SINHA |
| 20.                         | CR. MISC./45095/2012<br>QUASHING(138 N.I.A<br>QSH COMPLAIN FOR O | 3 DAYANIDHI SINGH<br>vs STATE OF BIHAR & ANR                               | Mr.CHANDRA MOHAN JHA<br>Mr.DR. RAJESH KUMAR<br>SINGH               | Mr.A.K.SHRIVASTAVA (APP)                                                                       |
| 21.                         | CR. MISC./45098/2012<br>QUASHING(467/468/4<br>QSH F.I.R. FOR OTH | 2 M/S FUTURE SUPPLY CHAINS SOLUTION<br>LTD.<br>vs THE STATE OF BIHAR       | Mr.ANIRBAN KUNDU<br>Mr.ALOK KUMAR SHARAN<br>Mr.KRISHNA NARAYAN JHA | Mr.RAJ KISHORE SINGH (APP)                                                                     |
| 22.                         | CR. MISC./45113/2012<br>QUASHING(144)-IPC<br>QSH COMPLAIN FOR O  | 1 VIJAY KUMAR SINGH<br>vs ANIL KUMAR SINGH                                 | Mr.NAJMUL HODA                                                     |                                                                                                |
| 23.                         | CR. MISC./45124/2012<br>QUASHING(239 CR.P.<br>QSH F.I.R. FOR OTH | 3 DEV PRAKASH ARYA & ORS.<br>vs STATE OF BIHAR & ANR                       | Mr.MANOJ KUMAR PANDEY                                              | Mr.RAJ BALLABH SINGH(APP)                                                                      |
| 24.                         | CR. MISC./45175/2012<br>QUASHING(366,323,3<br>QSH F.I.R. FOR CON | 4 MAHESH CHAUDHARY<br>vs STATE OF BIHAR & ANR                              | Mr.RAJEEV NAYAN                                                    | Mr.UMA SHANKAR<br>PD.SINGH(APP)                                                                |
| 25.                         | CR. MISC./45212/2012<br>QUASHING(227)-IPC<br>QSH COMPLAIN. FOR   | 1 BHUSAN YADAV & ORS<br>vs STATE OF BIHAR & ANR                            | Mr.ABHAY KUMAR SINGH                                               | Mr.NITYANAND (APP)                                                                             |

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| <b>PATNA HIGH COURT</b> | <b>212</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b><br>Mr. Justice Mungeshwar Sahoo |  |
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| 26. | CR. MISC./45215/2012<br>QUASHING(409)-IPC<br>QSH F.I.R. FOR DIR  | 2 HARE RAM RAI<br>vs THE STATE OF BIHAR                                                                                                                | Mr.NAKUL KUMAR JAMUAR                                                                                                | Mr.DINESH SINGH (APP)                                                                                                                                                                                                                                                                                                                            |
| 27. | CR. MISC./45216/2012<br>QUASHING(202 CR.P.<br>QSH COMPLAIN FOR O | 2 PRITI KUMARI @ BABY<br>vs THE STATE OF BIHAR & ORS                                                                                                   | Mr.RAVI SHANKER PANKAJ<br>Mr.AMRENDRA KR @ DR.<br>AMRENDRA KR                                                        | Mr.YOGENDRA KR.SINGH<br>(APP)                                                                                                                                                                                                                                                                                                                    |
| 28. | CR. MISC./45232/2012<br>QUASHING(7 E.C.ACT<br>QSH F.I.R. FOR DIR | 2 RAKESH KUMAR & ANR.<br>vs THE STATE OF BIHAR                                                                                                         | Mr.DHANANJAYA NATH<br>TIWARI                                                                                         | Mr.GANESH PD.SINGH(APP)                                                                                                                                                                                                                                                                                                                          |
| 29. | CR. MISC./45234/2012<br>QUASHING(498A/304B<br>QSH F.I.R. FOR CON | 2 RANJANA DEVI & ORS.<br>vs THE STATE OF BIHAR                                                                                                         | Mr.VIBHUTI RANJAN<br>SONVADRA                                                                                        | Mr.DR.RAVINDRA KUMAR<br>(APP)                                                                                                                                                                                                                                                                                                                    |
| 30. | CR. MISC./45253/2012<br>QUASHING(498A) & 4<br>QSH COMPLAIN FOR C | 2 MD. GHAYASUDDIN & ORS.<br>vs STATE OF BIHAR & ANR                                                                                                    | Mr.VINAY KUMAR MISHRA                                                                                                | Mr.SHYAM KUMAR<br>SINGH(APP)                                                                                                                                                                                                                                                                                                                     |
| 31. | CR. MISC./45255/2012<br>QUASHING(504)-IPC<br>QSH COMPLAIN FOR C  | 3 KUNDAN KUMAR<br>vs STATE OF BIHAR & ANR                                                                                                              | Mr.ARVIND KUMAR<br>Mr.KUMAR KAUSHLENDRA<br>Mr.ANIL KUMAR SINGH                                                       | Mr.BRAJENDRA NATH<br>PANDEY(APP)<br>Dr.LEELAWATI KUMARI                                                                                                                                                                                                                                                                                          |
| 32. | CR. MISC./45258/2012<br>QUASHING(406,420,3<br>QSH COMPLAIN FOR C | 2 R.V. TYAGRAJAN & ANR<br>vs THE STATE OF BIHAR                                                                                                        | Mr.SHIVENDRA SHANKAR<br>Mr.SANJEET KUMAR<br>Mr.HARENDRA NARAIN<br>SINHA<br>Mr.DEVI DAS SRIVASTAVA<br>Mr.REKHA PRASAD | Mr.UMA NATH MISHRA(APP)                                                                                                                                                                                                                                                                                                                          |
| 33. | CR. MISC./45265/2012<br>QUASHING(500/5041<br>QSH COMPLAIN FOR C  | 2 KUNDAN KUMAR<br>vs STATE OF BIHAR & ANR                                                                                                              | Mr.ANIL KUMAR SINGH<br>Mr.ARVIND KUMAR<br>Mr.KUMAR KAUSHLENDRA                                                       | Mr.UMASHANKAR PD.SINGH<br>(APP)<br>Mr.ABHAY SHANKAR SINGH<br>Mr.UMESH KUMAR SINGH<br>Mr.AMRENDRA KUMAR<br>Mr.RAKESH KUMAR SINGH<br>Mr.PRABHAKAR SINGH<br>Mr.DHANANJAI KUMAR SINGH<br>Mr.AMIT KUMAR MISHRA<br>Mr.YASHRAJ BARDHAN<br>Mr.PRABHAT RANJAN SINGH<br>Mr.KUMAR PRAVEEN<br>Mr.RAJGIRI SINGH<br>Mr.KUMAR SUNIL<br>Mr.ANIL KUMAR SINGH(APP) |
| 34. | CR. MISC./45272/2012<br>QUASHING(498A)-IPC<br>QSH F.I.R. FOR CON | 2 VIJAY KUMAR<br>vs STATE OF BIHAR & ANR                                                                                                               | Mr.INDU BHUSHAN<br>Mr.SUNIL KUMAR                                                                                    |                                                                                                                                                                                                                                                                                                                                                  |
| 35. | CR. MISC./45276/2012<br>QUASHING(420/406)-<br>QSH COMPLAIN FOR O | 2 K.N. SAHAY @ KESHWA NANDAN SAHAY<br>vs STATE OF BIHAR & ANR                                                                                          | Mr.BELA SINGH<br>Mr.RAJEEV RANJAN                                                                                    | Mr.BINOD KUMAR-2 (APP)                                                                                                                                                                                                                                                                                                                           |
| 36. | CR. MISC./45277/2012<br>QUASHING(319 CR.P.<br>QSH S.T            | 2 SANJU KUMAR & ORS.<br>vs STATE OF BIHAR & ANR                                                                                                        | Mr.SANJEEV KUMAR<br>Mr.RANA RANVIJAY PRATAP<br>Mr.SHYAMAL PRAKASH<br>Mr.UDAY PRATAP SINGH                            | Mr.AJAY KUMAR-2 (APP)                                                                                                                                                                                                                                                                                                                            |
| 37. | CR. MISC./45278/2012<br>QUASHING(239 CR.P.<br>QSH F.I.R. FOR DIS | 2 DHARMENDRA PRASAD & ORS<br>vs STATE OF BIHAR & ANR                                                                                                   | Mr.BIRENDRA KUMAR                                                                                                    | Mr.ZAINUL ABEDIN(APP)                                                                                                                                                                                                                                                                                                                            |
| 38. | CR. MISC./45280/2012<br>QUASHING(144 CR.P.<br>QSH F.I.R. FOR OTH | 2 CHANDRAMANI DEVI<br>vs THE STATE OF BIHAR & ORS                                                                                                      | Mr.NALIN KUMAR                                                                                                       | Mr.AWADHESH KUMAR<br>SINGH(APP)                                                                                                                                                                                                                                                                                                                  |
| 39. | CR. MISC./45283/2012<br>QUASHING(211/212/2<br>QSH COMPLAIN FOR C | 2 MD. BARI<br>vs STATE OF BIHAR & ANR                                                                                                                  | Ms.KUSUMLATA DAS                                                                                                     | Mr.B.M.SINHA (APP)                                                                                                                                                                                                                                                                                                                               |
| 40. | CR. MISC./45284/2012<br>QUASHING(302,323,2<br>QUASHING           | 2 BINA DEVI & ANR<br>vs STATE OF BIHAR & ANR                                                                                                           | Mr.RAM PRAWESH KUMAR                                                                                                 | Mr.R.B.ROY RAMAN(APP)                                                                                                                                                                                                                                                                                                                            |
| 41. | CR. MISC./45291/2012<br>QUASHING(227 CR.P.<br>QSH S.T            | 2 BALMUKUND SHARMA @ GUDDU<br>vs THE STATE OF BIHAR                                                                                                    | Mr.AMRESH KUMAR SINHA                                                                                                | Mr.RAJESH KUMAR(APP)                                                                                                                                                                                                                                                                                                                             |
| 42. | CR. MISC./45295/2012<br>QUASHING(420/406/3<br>QSH F.I.R. FOR DIS | 2 SARYU LAL PASWAN @ SARYU PASWAN<br>& ANR.<br>vs STATE OF BIHAR & ANR                                                                                 | Mr.ANSHUMAN JAIPURIYAR<br>Mr.PRAWEEEN KUMAR<br>JAIPURIAR                                                             | Mr.MAYANAND JHA (APP)                                                                                                                                                                                                                                                                                                                            |
| 43. | CR. MISC./45308/2012<br>QUASHING(239 CR.P.<br>QSH F.I.R. FOR CON | 2 SADAN SINGH<br>vs STATE OF BIHAR & ANR                                                                                                               | Mr.SUDHIR KUMAR<br>UPADHYAY                                                                                          | Mr.S.EHTESHAMUDDIN(APP)                                                                                                                                                                                                                                                                                                                          |
| 44. | CR. MISC./45311/2012<br>QUASHING(498A/323)<br>QSH F.I.R. FOR CON | 3 MUKESH KUMAR @ MUKESH SAH @<br>GUDDU & ORS.<br>vs STATE OF BIHAR & ANR                                                                               | Mr.RADHA MOHAN SINGH                                                                                                 | Mr.RAJBALLABH SINGH (APP)<br>Mr.AMIT KUMAR ANAND                                                                                                                                                                                                                                                                                                 |
| 45. | CR. MISC./45330/2012<br>QUASHING(364/34)-I<br>QSH F.I.R. FOR DIR | 2 NARESH PASWAN<br>vs THE STATE OF BIHAR & ORS                                                                                                         | Mr.SUDHIR KUMAR SINHA<br>Mr.MAHENDRA THAKUR                                                                          | Mr.RITA VERMA(APP)                                                                                                                                                                                                                                                                                                                               |
| 46. | CR. MISC./45356/2012<br>QUASHING(366A)-IPC<br>QSH F.I.R. FOR OTH | 2 KAMESHWAR PASWAN<br>vs THE STATE OF BIHAR REPRESENTED<br>THROUGH THE CHIEF SECRETARY OF<br>THE GOVT. OF BIHAR, OLD<br>SECRETARIAIATE BUILDING PATNA. | Mr.TILAK SAO                                                                                                         | Mr.ANURADHA SINGH (APP)                                                                                                                                                                                                                                                                                                                          |
| 47. | CR. MISC./45357/2012<br>QUASHING(7 E.C.ACT<br>QSH F.I.R. FOR CON | 2 RAM DAYAL MAHTO<br>vs THE STATE OF BIHAR                                                                                                             | Mr.ANAND KUMAR OJHA<br>Mr.RAVINDRA KUMAR SINGH<br>Mr.ASHOK KUMAR KARNA                                               | Mr.AWADHESH KUMAR<br>SINGH(APP)                                                                                                                                                                                                                                                                                                                  |
| 48. | CR. MISC./45360/2012<br>QUASHING(P/C ACT)<br>QSH F.I.R. FOR DIS  | 2 KAMDEO YADAV<br>vs THE STATE OF BIHAR THROUGH<br>VIGILANCE                                                                                           | Mr.SYED MASLEH-UDDIN<br>ASHRAF                                                                                       | Mr.RAMAKANT<br>SHARMA(L.O.(I/C(VIGI.))                                                                                                                                                                                                                                                                                                           |
| 49. | CR. MISC./45373/2012<br>QUASHING(498A)-IPC<br>QSH COMPLAIN FOR C | 3 AMIT KUMAR & ANR.<br>vs STATE OF BIHAR & ANR                                                                                                         | Mr.AMIT KUMAR SINGH<br>Mr.RAJU KUMAR SINGH                                                                           | Mr.MAYANAND JHA (APP)<br>Mr.BHUBNESHWAR PRASAD                                                                                                                                                                                                                                                                                                   |
| 50. | CR. MISC./45379/2012<br>QUASHING(302)-IPC<br>QSH S.T             | 2 USHA DEVI<br>vs STATE OF BIHAR & ANR                                                                                                                 | Mr.KUMARI SUJATA SINHA                                                                                               | Mr.ASHA DEVI(APP)                                                                                                                                                                                                                                                                                                                                |

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| <b>PATNA HIGH COURT</b> | <b>213</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b><br>Mr. Justice Mungeshwar Sahoo |  |
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| 51. | CR. MISC./45384/2012<br>QUASHING(228 CR.P.<br>QSH F.I.R. FOR OTH | 2 | MOHAN SINGH & ORS.<br>vs STATE OF BIHAR & ANR                               | Mr.UMESH CHANDRA VERMA                                     | Mr.ASHOK KUMAR (APP)<br>Mr.SANJAY KUMAR NO.-7         |
| 52. | CR. MISC./45388/2012<br>QUASHING(227 CR.P.<br>QSH F.I.R. FOR DIS | 2 | JAHANGIR KHAN<br>vs STATE OF BIHAR & ANR                                    | Mr.AJIT KUMAR<br>Mr.SANDEEP KUMAR<br>Mr.MUKESH             | Mr.ADITYA NR. SINGH 1 (APP)                           |
| 53. | CR. MISC./45407/2012<br>QUASHING(498A,494,<br>QSH F.I.R. FOR CON | 2 | CHANDRA SHEKHAR MAHTO<br>vs STATE OF BIHAR & ANR                            | Mr.VIVEKA NANDSINGH                                        | Mr.ABHAY KUMAR ROY (APP)                              |
| 54. | CR. MISC./45413/2012<br>QUASHING(498A)-IPC<br>QSH COMPLAIN FOR C | 3 | DIWAKAR KUMAR<br>vs STATE OF BIHAR & ANR                                    | Mr.RAJIVA RANJAN                                           | Mr.VIJAY KUMAR<br>Mr.KAPIL DEO SINGH                  |
| 55. | CR. MISC./45418/2012<br>QUASHING(302)-IPC<br>QSH S.T             | 2 | UPENDRA KUMAR NIRALA<br>vs STATE OF BIHAR & ANR                             | Mr.AMITABH BHARDWAJ<br>Mr.PRAMOD KUMAR SINGH               | Mr.ASHOK KUMAR SINGH 1<br>(APP)                       |
| 56. | CR. MISC./45422/2012<br>QUASHING(417,323)-<br>QSH COMPLAIN FOR C | 2 | MD. MOJIB @ SK. MOJIBUR REHMAN &<br>ORS.<br>vs STATE OF BIHAR & ANR         | Mr.AJIT KUMAR SINGH                                        | Mr.MD.FAHIMUDDIN (APP)                                |
| 57. | CR. MISC./45433/2012<br>QUASHING(302/34)-I<br>QSH F.I.R. FOR CON | 2 | SITA DEVI<br>vs THE STATE OF BIHAR                                          | Mr.DINESH PRASAD VERMA                                     | Mr.ASHOK KUMAR-1 (APP)                                |
| 58. | CR. MISC./45442/2012<br>QUASHING(302,304,4<br>QSH F.I.R. FOR CON | 2 | LAL BABU RAI<br>vs THE STATE OF BIHAR                                       | Mr.MADHURENDRA KUMAR                                       | Mr.MANI MADHUKAR(APP)                                 |
| 59. | CR. MISC./45469/2012<br>QUASHING(498A,494,<br>QSH F.I.R. FOR DIR | 2 | RADHESHYAM UPADHAYAY & ORS.<br>vs STATE OF BIHAR & ANR                      | Mr.SANJEEV KUMAR<br>Mr.SHYAMAL PRAKASH<br>Mr.SHAMSHAD ALAM | Mr.TARUN PD.MANDAL (APP)                              |
| 60. | CR. MISC./45500/2012<br>QUASHING(376,366)-<br>QSH S.T            | 1 | VIKASH KUMAR SINGH<br>vs THE STATE OF BIHAR                                 | Mr.TILAK SAO                                               | Mr.ANURADHA SINGH (APP)                               |
| 61. | CR. MISC./45505/2012<br>QUASHING(138 N.I.A<br>QSH COMPLAIN FOR C | 3 | SUBHENDRA SINGH @ MUNNA SINGH &<br>ANR.<br>vs STATE OF BIHAR & ANR          | Mr.DAYAN SHANKER PRASAD<br>Mr.GAUTAM SHAH<br>Mr.ARUN KUMAR | Mr.ARUN KUMAR (APP)                                   |
| 62. | CR. MISC./45523/2012<br>QUASHING(448/323/3<br>QUASHING           | 3 | REKHA DEVI & ORS.<br>vs THE STATE OF BIHAR                                  | Mr.MANOJ KUMAR SINGH<br>Mr.BRAJESH KUMAR PANDEY            | Mr.UDAY CHAND PRASAD<br>(APP)<br>Mr.BINOD KUMAR SINGH |
| 63. | CR. MISC./45546/2012<br>QUASHING(227 CR.P.<br>QSH S.T            | 2 | GULABJHARO DEVI & ANR<br>vs STATE OF BIHAR & ANR                            | Mr.MANOJ KUMAR PANDEY<br>Mr.MADAN MOHAN                    | Mr.TAPESHWAR<br>SHARMA(APP)                           |
| 64. | CR. MISC./45613/2012<br>QUASHING(379,498A.<br>QSH COMPLAIN FOR C | 2 | SUDHIR KUMAR GUPTA @ BUNTY & ORS.<br>vs STATE OF BIHAR & ANR                | Mr.GHULAM RABBANI                                          | Mr.ASHOK KUMAR-I(APP)                                 |
| 65. | CR. MISC./45786/2012<br>QUASHING(228)-IPC<br>QUASHING            | 9 | MD. BHOLA MIAN @ MD. BHOLA & ANR.<br>vs THE STATE OF BIHAR                  | Mr.VIJAY ANAND                                             | Mr.MAYANAND JHA (APP)                                 |
| 66. | CR. MISC./45790/2012<br>QUASHING(341,323)-<br>QSH F.I.R. FOR CON | 5 | RAGHUBIR SARAN<br>vs THE STATE OF BIHAR                                     | Mr.SATISH NARAYAN SINHA<br>Mr.SANJEEV RANJAN               | Mr.SANJAY KUMAR<br>SINGH(APP)                         |
| 67. | CR. MISC./45883/2012<br>QUASHING(423/504/1<br>QUASHING           | 2 | BINAY KUMAR PRAJAPATI & ORS.<br>vs STATE OF BIHAR & ANR                     | Mr.ABHAY BHUSHAN SINHA<br>Mr.BABAN ROY                     | Mr.PARMANAND KUMAR (APP)                              |
| 68. | CR. MISC./45937/2012<br>QUASHING(379,324,3<br>QUASHING           | 2 | MD. SAIYAD ALAM @ SHER MOHAMMAD<br>vs THE STATE OF BIHAR                    | Mr.FIROZ AHMAD                                             | Mr.PUSHPA SINHA 2 (APP)                               |
| 69. | CR. MISC./45938/2012<br>QUASHING(302,120B,<br>QUASHING           | 3 | MAHESHWAR SINGH<br>vs THE STATE OF BIHAR                                    | Mr.AWADHESH KUMAR<br>Mr.RAJEEV RANJAN                      | Mr.M.HAQUE (APP)                                      |
| 70. | CR. MISC./45942/2012<br>QUASHING(379/34)-I<br>QSH F.I.R. FOR OTH | 2 | BINAY BIKASH @ MANTU<br>vs STATE OF BIHAR & ANR                             | Mr.AJAY KUMAR TIWARY                                       | Mr.D.NANDAN(APP)                                      |
| 71. | CR. MISC./45970/2012<br>QUASHING(420,468)-<br>QSH COMPLAIN FOR O | 1 | ASHA NAND MISHRA<br>vs THE STATE OF BIHAR                                   | Mr.KANTI JHA<br>Mr.RABINDRA NATH TIWARI<br>Mr.MADHAV ROY   | Mr.ANISH CHANDRA (APP)                                |
| 72. | CR. MISC./46006/2012<br>QUASHING(304)-IPC<br>QSH S.T             | 2 | SATISH KUMAR SINGH<br>vs STATE OF BIHAR & ANR                               | Mr.MANISH CHANDRA<br>GANDHI                                | Mr.U.L.VERMA (APP)                                    |
| 73. | CR. MISC./46113/2012<br>QUASHING(239 CR.P.<br>QSH F.I.R. FOR DIS | 2 | ASHOK SINGH<br>vs THE STATE OF BIHAR                                        | Mr.DHANANJAYA NATH<br>TIWARI                               | Mr.NIRMAL KR.SINHA (APP)                              |
| 74. | CR. MISC./46155/2012<br>QUASHING(498A,494,<br>QSH F.I.R. FOR CON | 4 | DEEPAK KUMAR CHOUDHARY @<br>DEEPAK CHOUDHARY & ORS<br>vs THE STATE OF BIHAR | Mr.JAI PRAKASH SINGH<br>Mr.SATYENDRA PRASAD<br>SINGH       | Mr.VEENA RANI PD.(APP)                                |
| 75. | CR. MISC./46180/2012<br>QUASHING(7 E/C ACT<br>QSH F.I.R. FOR CON | 2 | IDRISH ANSARI<br>vs THE STATE OF BIHAR                                      | Mr.RANA PRATAP SINGH                                       | Mr./SMT.VEENA RANI PRASAD<br>(APP)                    |

**Thursday the 23rd April 2015**  
**Court No. 4 (AT 10:30 A.M.)**  
**Mr. Justice V. Nath**

| SNo                | Case No                                   | LT Party Detail                                                     | Pet Advocate                                                                                                | Res Advocate<br>Remarks                                                                                          |
|--------------------|-------------------------------------------|---------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------|
| <b>FOR HEARING</b> |                                           |                                                                     |                                                                                                             |                                                                                                                  |
| 1.                 | CWJC/5553/2000<br>RGL.AD-HOC., GAZET      | 6 SALIL KUMAR DAS<br>vs THE STATE OF BIHAR & ORS                    | Mr.RAKESH KUMAR<br>Mr.VIKAS KUMAR<br>Mr.MANOJ KUMAR<br>Mr.ARVIND KUMAR                                      | Mr.(SC9)<br>Mr.MANINDRA KISHORE<br>SINGH (SC6)<br>Mr.PRASOON SINHA (GA2)                                         |
| 2.                 | CWJC/5582/2000<br>DISCP.PROC., GAZET      | 6 SHUKDEO SUBODH GANDHI<br>vs THE STATE OF BIHAR & ORS              | Mr.ARVIND KUMAR TEWARY<br>Mr.SUNIL SINGH<br>Mr.SUBHASH KUMAR                                                | Mr.(GP5)<br>Mr.SANJAY KR.-II (GA5)                                                                               |
| 3.                 | CWJC/5609/2000<br>REM/DIS/TER, POLIC      | 6 KAMLESH KUMAR SINGH<br>vs THE STATE OF BIHAR & ORS                | Mr.JAGDANAND<br>Mr.PARTHA SARTHY                                                                            | Mr.(SC6)<br>Mr.MANINDRA KISHORE<br>SINGH (SC6)                                                                   |
| 4.                 | CWJC/6084/2000<br>REM/DIS/TER, POLIC      | 7 SACHINDRA SINGH<br>vs THE STATE OF BIHAR & ORS                    | Mr.TEG BAHADUR SINGH<br>Mr.BINAY KUMAR SINGH<br>Mr.RAM HRIDAY PRASAD                                        | Mr.(SC6)<br>Mr.S.K.SHARMA (AC TO AAG4)<br>Mr.MANINDRA KISHORE<br>SINGH (SC6)                                     |
| 5.                 | CWJC/6178/2000<br>with REM/DIS/TER, NON G | 6 LALSA DEVI ORS<br>vs THE STATE OF BIHAR & ORS                     | Mr.ASHWANI KUMAR SINHA<br>Mr.MRIGANK MAULI<br>Mr.VINAY MISTRY<br>Mr.ANIL KUMAR                              | Mr.(AAG1)                                                                                                        |
| 6.                 | CWJC/5129/2000<br>REM/DIS/TER, NON G      | 6 HARENDRA KUMAR<br>vs THE STATE OF BIHAR & ORS                     | Mr.UDIT NR.SINGH<br>Mr.AJAY KUMAR SINGH                                                                     | Mr.S.J.RAHMAN (GP7)                                                                                              |
| 7.                 | CWJC/6601/2000<br>REPARITION , BOARD      | 11 SANTOSH KUMAR THAKUR & ORS<br>vs THE STATE OF BIHAR & ORS        | Mr.KAMESHWAR PRASAD<br>GUPTA                                                                                | Mr.(GP4)                                                                                                         |
| 8.                 | CWJC/6717/2000<br>REM/DIS/TER, POLIC      | 6 RAM KUMAR RAJAK<br>vs THE STATE OF BIHAR & ORS                    | Mr.TEG BAHADUR SINGH<br>Mr.RAM HRIDAY PRASAD<br>Mr.ALOK KUMAR -1                                            | Mr.(SC9)<br>Mr.MANINDRA KISHORE<br>SINGH (SC6)<br>Mr.PRASOON SINHA (GA2)                                         |
| 9.                 | CWJC/6793/2000<br>SALARY, BOARD/CORP      | 10 RAJIB SINHA<br>vs THE M.D.,BIHAR RAJYA POOL NIRM                 | Mr.DEVENDRA KUMAR SINGH<br>Mr.RAVINDRA KUMAR SINHA                                                          | Mr.GANGA PRASAD RAI<br>Mr.BINOD KUMAR<br>Mr.SACHCHIDA NAND SINGH                                                 |
| 10.                | CWJC/7155/2000<br>PROMOTION , NON G       | 6 REETA DEVI<br>vs THE STATE OF BIHAR & ORS                         | Mr.BHUBANESHWAR PRASAD<br>Mr.MD.S.KHAN<br>Mr.SAURABH KUMAR                                                  | Mr.(SC10)<br>Mr.KRISHNA MURARI RAUT<br>Mr.ARVIND UJJWAL (SC25)<br>Mr.ARVIND PRASAD SINGH<br>Mr.RAJ BALLABH SINGH |
| 11.                | CWJC/7275/2000<br>REM/DIS/TER, NON G      | 6 KAILASH THAKUR<br>vs THE STATE OF BIHAR & ORS                     | Mr.VISHWA NATH RAM<br>Mr.DHRUBA MUKHERJEE                                                                   | Mr.(GP5)<br>Mr.SANJAY KR.-II (GA5)                                                                               |
| 12.                | CWJC/7386/2000<br>DISCP.PROC., GAZET      | 6 RABINDRA PRASAD<br>vs THE STATE OF BIHAR & ORS                    | Mr.SUBODH KUMAR JHA<br>Mr.MANI MADHUKAR<br>Mr.ARVIND KUMAR<br>CHOUHDARY<br>Mr.RAJESH KUMAR                  | Mr.(AAG3)                                                                                                        |
| 13.                | CWJC/7444/2000<br>DISCP.PROC., GAZET      | 7 SHUKDEO SUBODH GANDHI<br>vs THE STATE OF BIHAR & ORS              | Mr.ARVIND KUMAR TEWARY<br>Mr.SUBHASH KUMAR<br>Mr.SANJAY SINGH SAHEB                                         | Mr.(GP5)<br>Mr.(GA3)<br>Mr.(GA5)                                                                                 |
| 14.                | CWJC/7541/2000<br>PROMOTION , BANK        | 10 SUBODH PRASAD KUMAR & ORS<br>vs PUNJAB NATIONAL BANK & ORS       | Mr.VISHWA NATH RAM<br>Mr.DHRUBA MUKHERJEE<br>Mr.MD.NAZIR ANSARI                                             | Mr.SUNIL KUMAR SINGH<br>Mr.AMIT KUMAR ANAND<br>Mr.SHARAD KUMAR SINHA                                             |
| 15.                | CWJC/8364/2000<br>REM/DIS/TER, NON G      | 6 SMT. SIMA SHRIVASTAVA & ANR<br>vs THE STATE OF BIHAR & ORS        | Mr.S.P.SINHA<br>Mr.SHANTI PRATAP                                                                            | Mr.(GP6)<br>Mr.SHASHI BHUSHAN KR.(SC-7)<br>Mr.(SC16)                                                             |
| 16.                | CWJC/8367/2000<br>RGL.AD-HOC., NON G      | 6 RAM DAS THAKUR<br>vs THE STATE OF BIHAR & ORS                     | Mr.VISHWA NATH RAM<br>Mr.PRASHANT SINHA<br>Mr.RAJU GIRI<br>Mr.VIKAS RATAN BHARTI<br>Mr.PRABHAKAR KUMAR      | Mr.(GP6)<br>Mr.SHASHI BHUSHAN KR.(SC-7)<br>Mr.(SC16)<br>Mr.MANINDRA KISHORE<br>SINGH (SC6)                       |
| 17.                | CWJC/8469/2000<br>RGL.AD-HOC., NON G      | 6 SARYU RAM & ORS<br>vs THE STATE OF BIHAR & ORS                    | Mr.TEG BAHADUR SINGH<br>Mr.SIYA RAM SHAHI<br>Mr.RAM GANESH<br>Mr.BINAY KUMAR SINGH                          | Mr.(AAG3)<br>Mr.ASHOK KR.CHOUDHARY<br>(AAG13)                                                                    |
| 18.                | CWJC/8539/2000<br>PROMOTION , POLIC       | 6 DEO KUMAR SINGH<br>vs THE STATE OF BIHAR & ORS                    | Mr.TEG BAHADUR SINGH<br>Mr.RAM HRIDAY PRASAD<br>Mr.EBRAHIM KABIR<br>Mr.BINAY KUMAR SINGH<br>Mr.PRANAV KUMAR | Mr.(SC9)<br>Mr.MANINDRA KISHORE<br>SINGH (SC6)<br>Mr.PRASOON SINHA (GA2)                                         |
| 19.                | CWJC/8725/2000<br>OTHERS, BOARD/CORP      | 10 DASHRATH PRASAD SINHA<br>vs THE STATE OF BIHAR & ORS             | Mr.ARUN KUMAR                                                                                               | Mr.(GP4)<br>Mr.MOHAMMAD SUFYAN<br>Mr.MAQBOOL AHMAD                                                               |
| 20.                | CWJC/8745/2000<br>DATE BIRTH, POLIC       | 6 RAMASHRAY PRASAD SINGH<br>vs THE STATE OF BIHAR & ORS             | Mr.GYANAND ROY<br>Mr.JIBENDRA MISHRA                                                                        | Mr.(SC10)<br>Mr.ARVIND UJJWAL(SC25)                                                                              |
| 21.                | CWJC/8759/2000<br>with PROMOTION , NON G  | 6 BINDESHWAR SINGH<br>vs THE STATE OF BIHAR & ORS                   | Mr.VISHWA NATH RAM<br>Mr.MD.NAZIR ANSARI<br>Mr.AJAY KUMAR                                                   | Mr.(AAG3)                                                                                                        |
| 22.                | CWJC/8751/2000<br>PROMOTION , NON G       | 6 RAM SINGH<br>vs THE STATE OF BIHAR & ORS                          | Mr.VISHWA NATH RAM<br>Mr.AJAY KUMAR                                                                         | (AAG3)                                                                                                           |
| 23.                | CWJC/8779/2000<br>REM/DIS/TER, BOARD      | 10 SRI JAINANDAN PRASAD SINGH<br>vs THE BIHAR STATE ELEC.BOARD & OR | Mr.JANARDAN SINGH<br>Mr.AKHILESH KUMAR                                                                      |                                                                                                                  |

|                         |            |                                             |
|-------------------------|------------|---------------------------------------------|
| <b>PATNA HIGH COURT</b> | <b>215</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b> |
|                         |            | Mr. Justice V. Nath                         |

|     |                                           |                                                              |                                                                                                         |                                                                                                                                                                                                                                                                          |
|-----|-------------------------------------------|--------------------------------------------------------------|---------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 24. | CWJC/8901/2000<br>DISCP.PROC., NON G      | 6 KESHAV PRASAD SINHA<br>vs THE STATE OF BIHAR & ORS         | Mr.SANJEEV KUMAR MISHRA<br>Mr.SANJIV SHARAN                                                             | Mr.(AAG1)<br>Mr.SAROJ KUMAR SHARMA<br>Mr.ARBIND KUMAR SHARMA<br>Mr.AMRESH KUMAR<br>Mr.AMAL KUMAR<br>Mr.RAVI RANJAN (ACGSC)<br>Mr.K.P.YADAV<br>Mr.A.K.KESHARI (AAG11)<br>Mr.SURESH KUMAR<br>Mr.J.P.KARN (SCGSC)                                                           |
| 25. | CWJC/8920/2000<br>CONTIN.SER , BANK       | 10 SRI RAM JANAM PRASAD & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.SURAJ PRASAD SINGH                                                                                   | Mr.(AAG1)<br>Mr.ASHOK<br>KR.KESHARI(AAG11)                                                                                                                                                                                                                               |
| 26. | CWJC/8976/2000<br>SELECTION , POLIC       | 6 JAY KUMAR<br>vs THE STATE OF BIHAR & ORS                   | Mr.MD. IMTEYAZ AHMAD<br>Mr.NILESH KUMAR<br>Mr.DR.ANJANI PD.SINGH                                        | Mr.(SC9)<br>Mr.MAHENDRA THAKUR<br>Mr.PARTHA SARTHY<br>Mr.SANJEEV KUMAR<br>Mr.RAM HRIDAY PRASAD<br>Mr.PRAMOD KUMAR<br>Mr.JAGDANAND<br>Mr.ASHOK KUMAR SINHA-10<br>Mr.PRANAV KUMAR<br>Mr.PRASOON SINHA (GA2)<br>Mr.SUDHIR KUMAR SINHA<br>Mr.MANINDRA KISHORE<br>SINGH (SC6) |
| 27. | CWJC/9041/2000<br>DISCP.PROC., NON G      | 6 RAM SAGAR PRASAD SRIVASTAVA<br>vs THE STATE OF BIHAR & ORS | Mr.CHAKRAPANI<br>Mr.SHIW KUMAR JHA<br>Mr.PURUSHOTTAM KUMAR<br>JHA                                       | Mr.(GP9)                                                                                                                                                                                                                                                                 |
| 28. | CWJC/9252/2000<br>DISCP.PROC., GAZET      | 6 RAVINDRA THAKUR<br>vs THE STATE OF BIHAR & ORS             | Mr.SIYA RAM SHAHI<br>Mr.SANJIV KUMAR                                                                    | Mr.(AAG3)                                                                                                                                                                                                                                                                |
| 29. | CWJC/9343/2000<br>with PROMOTION , GAZETT | 6 RAM BABU CHOUDHARY<br>vs THE STATE OF BIHAR & ORS          | Mr.SHIVENDRA KISHORE<br>Mr.GYANENDRA KUMAR<br>SINGH                                                     | Mr.(SC7)<br>Mr.MD. NADIM SERAJ<br>Mr.RAJU GIRI<br>Mr.DHANANJAY KUMAR<br>Mr.ANJANI KR. SHARAN(SC9)<br>Mr.MANINDRA KISHORE<br>SINGH (SC6)<br>Mr.RAJESH KUMAR<br>Mr.A.K.CHOUDHARY<br>Mr.JYOTI SARAN                                                                         |
| 30. | CWJC/5719/2000<br>PROMOTION , GAZETT      | 6 RAM BABU CHOUDHARY<br>vs THE STATE OF BIHAR & ORS          | Mr.SHIVENDRA KISHORE<br>Mr.GYANENDRA KUMAR<br>SINGH                                                     | Mr.(SC7)<br>Mr.RAJEEV RANJAN PRASAD<br>Mr.MUKTESHWAR SINGH<br>Mr.ANJANI KR. SHARAN(SC9)<br>Mr.MANINDRA KISHORE<br>SINGH (SC6)                                                                                                                                            |
| 31. | CWJC/9474/2000<br>PROMOTION , NON G       | 6 BIPIN KUMAR SINHA & ORS<br>vs THE STATE OF BIHAR & ORS     | Mr.AMBARNATH BANERJEE<br>Mr.BIMLENDU SHEKHER<br>THAKUR                                                  | Mr.(GP2)<br>Mr.DIN BANDHU SINGH<br>Mr.ASHOK KUMAR (SC11)                                                                                                                                                                                                                 |
| 32. | CWJC/9679/2000<br>POST RETIRE, H.C.       | 6 RAM SEWAK PANDIT<br>vs THE STATE OF BIHAR & ORS            | Mr.INDRAJEET JHA<br>Mr.RANJAN KUMAR JHA                                                                 | Mr.(AAG2)<br>Mr.RAKESH KUMAR SINGH<br>Mr.KAUSHAL KUMAR JHA<br>Mr.J.P.KARN (SCGSC)<br>Mr.B.K.PRASAD                                                                                                                                                                       |
| 33. | CWJC/9696/2000<br>PROMOTION , GAZETT      | 6 PARMESHWAR DAYAL SINHA<br>vs THE STATE OF BIHAR & ORS      | Mr.MUKESHWAR DAYAL<br>Mr.JITENDRA KUMAR                                                                 | Mr.(AAG1)<br>Mr.ANIL KUMAR JHA<br>Mr.J.P.KARN (SCGSC)                                                                                                                                                                                                                    |
| 34. | CWJC/9771/2000<br>DATE BIRTH, POLIC       | 6 BAIKUNTH NATH KHARE<br>vs THE STATE OF BIHAR & ORS         | Mr.TEG BAHADUR SINGH<br>Mr.BINAY KUMAR SINGH<br>Mr.EBRAHIM KABIR                                        | Mr.(SC10)                                                                                                                                                                                                                                                                |
| 35. | CWJC/9838/2000<br>SALARY, NON GAZETT      | 6 SATYADEO SINGH<br>vs THE STATE OF BIHAR & ORS              | Mr.HEMANT KUMAR JHA                                                                                     | Mr.(AAG3)                                                                                                                                                                                                                                                                |
| 36. | CWJC/9955/2000<br>SELECTION , NON GA      | 6 KAMLESH NARAYAN SINGH & ANR<br>vs THE STATE OF BIHAR & ORS | Mr.UPENDRA KUMAR<br>CHOUBEY                                                                             | Mr.(AAG1)<br>Mr.ASHOK KUMAR<br>CHOUDHARY<br>Mr.A.K.KESHARI (AAG11)                                                                                                                                                                                                       |
| 37. | CWJC/9990/2000<br>SENIORITY , NON G       | 6 AJAY KUMAR VERMA & ANR<br>vs THE STATE OF BIHAR & ORS      | Mr.AMBARNATH BANERJEE<br>Mr.BIMLENDU SHEKHER<br>THAKUR<br>Mr.S.K.T.PRIYADARSHI                          | Mr.(AAG1)<br>Mr.PRAVEEN KUMAR<br>Mr.AWADHESH KUMAR<br>MISHRA<br>Mr.A.K.KESHARI (AAG11)                                                                                                                                                                                   |
| 38. | CWJC/10060/2000<br>PROMOTION , GAZETT     | 6 RUP NARAIN SINGH<br>vs THE STATE OF BIHAR & ORS            | Mr.AJAY K.SINGH                                                                                         | Mr.(SC4)                                                                                                                                                                                                                                                                 |
| 39. | CWJC/10061/2000<br>DISCP.PROC., GAZET     | 6 ANIL KUMAR<br>vs THE STATE OF BIHAR & ORS                  | Mr.DHARNIDHAR MISHRA<br>Mr.AJAY KUMAR MISHRA                                                            | Mr.(AAG3)                                                                                                                                                                                                                                                                |
| 40. | CWJC/10413/2000<br>PROMOTION , GAZETT     | 6 AJAY KUMAR SINHA<br>vs THE STATE OF BIHAR & ORS            | Mr.DR.SACHITA KUMAR<br>SINHA<br>Mr.BRAJ NANDAN KUMAR<br>TIWARY<br>Mr.AJIT KUMAR SINHA<br>Mr.VIKAD MOHAN | Mr.(SC9)<br>Mr.MD. NADIM SERAJ<br>Mr.ANIL KUMAR TIWARY<br>Mr.MANINDRA KISHORE<br>SINGH (SC6)<br>Mr.PRASOON SINHA (GA2)                                                                                                                                                   |
| 41. | CWJC/10445/2000<br>SALARY, GAZETTED S     | 6 KRISHNA BALLAVA SINGH<br>vs THE STATE OF BIHAR & ORS       | Mr.C.M.CHAURASIA                                                                                        | Mr.(SC9)<br>Mr.MANINDRA KISHORE<br>SINGH (SC6)<br>Mr.PRASOON SINHA (GA2)                                                                                                                                                                                                 |
| 42. | CWJC/10524/2000<br>REM/DIS/TER, NON G     | 6 OM PRAKASH SAHAI<br>vs THE STATE OF BIHAR & ORS            | Mr.AMRESH KUMAR SINHA<br>Mr.RAJESH KUMAR SINHA                                                          | Mr.(GP5)<br>Mr.(GA3)<br>Mr.(GA5)<br>Mr.A.K.SINGH (SC3)                                                                                                                                                                                                                   |
| 43. | CWJC/10564/2000<br>SELECTION , NON GA     | 6 NAGENDRA DAS<br>vs THE STATE OF BIHAR & ORS                | Mr.JITENDRA KUMAR ROY<br>Mr.RAM NARAYAN MAHTO                                                           | Mr.(GP4)                                                                                                                                                                                                                                                                 |

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| <b>PATNA HIGH COURT</b> | <b>216</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b><br>Mr. Justice V. Nath |
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| 44. | CWJC/10619/2000<br>OTHERS, GAZETTED S | 6 BAL MUKUND SINHA<br>vs THE STATE OF BIHAR & ORS                  | Mr.KUMAR ALOK<br>Mr.ABHINAY RAJ                                                                                 | Mr.(GP6)<br>Mr.RAM KINKAR CHOUBEY<br>Mr.MANINDRA KISHORE<br>SINGH (SC6)<br>Mr.(SC16)<br>Mr.J.P.KARN (SCGSC)<br>Mr.SHASHI BHUSHAN KR.<br>(SC7)   |
| 45. | CWJC/10773/2000<br>SELECTION , BANK   | 10 UNITED BANK OF INDIA SRAMIK KA<br>vs UNITED BANK OF INDIA & ORS | Mr.ANJANI KUMAR<br>Mr.SUNIL KUMAR                                                                               | Mr.SHAILESH KUMAR SINHA<br>Mr.MANOJ MADHAV<br>Mr.MANOJ KUMAR SINHA<br>Mr.BINOY KUMAR<br>Mr.(AAG2)<br>Mr.J.P.KARN (SCGSC)                        |
| 46. | CWJC/10797/2000<br>REM/DIS/TER, NON G | 7 KRISHANA MURARI PRASAD<br>vs THE STATE OF BIHAR & ORS            | Mr.UPENDRA PRASAD 2<br>Mr.AKHILESH KUMAR SINHA                                                                  | Mr.J.P.KARN (SCGSC)                                                                                                                             |
| 47. | CWJC/11510/2000<br>COMP.RETIR., BOARD | 10 SHASHI BHUSHAN YADAV<br>vs BIHAR STATE FINANCIAL CORP.&OR       | Mr.MANIK VEDSEN<br>Mr.SUBHASH CHANDRA<br>BOSE                                                                   | Mr.J.P.SHUKLA<br>Mr.VIKASH KUMAR<br>Mr.P.K.SHAHI<br>Mr.RAJESH KUMAR<br>Mr.(SC6)<br>Mr.SATISH CHANDRA<br>Mr.MANINDRA KISHORE<br>SINGH (SC6)      |
| 48. | CWJC/11566/2000<br>REM/DIS/TER, BOARD | 10 B.S.R.T.CORPORATION<br>vs THE STATE OF BIHAR & ORS              | Mr.RADHA MADHAV                                                                                                 | Mr.J.P.KARN (SCGSC)<br>Mr.SANJAY KUMAR<br>Mr.NIRAJ KUMAR<br>Mr.RAVINDER KUMAR<br>SHARMA (CGC)<br>Mr.RAMESH KUMAR SINHA<br>Mr.ASHOK KUMAR KESHRI |
| 49. | CWJC/11942/2000<br>REM/DIS/TER, OTHER | 10 DR.MURARI JHA<br>vs THE UNION OF INDIA & ORS                    | Mr.RAM SAGAR SINGH<br>Mr.MUKESH KUMAR RANA                                                                      | Mr.J.P.KARN (SCGSC)<br>Mr.KUMAR PRIYA RANJAN<br>Mr.RAVINDER KUMAR<br>SHARMA (CGC)<br>Mr.(SC8)                                                   |
| 50. | CWJC/12034/2000<br>REM/DIS/TER, OTHER | 10 NARAYAN SINGH<br>vs THE UNION OF INDIA & ORS                    | Mr.ABHAY KUMAR SINGH 1<br>Mr.SUNIL KUMAR KARN                                                                   | Mr.J.P.KARN (SCGSC)<br>Mr.KUMAR PRIYA RANJAN<br>Mr.RAVINDER KUMAR<br>SHARMA (CGC)<br>Mr.(SC8)                                                   |
| 51. | CWJC/12390/2000<br>PROMOTION , NON G  | 7 GOPI NATH PRASAD & ANR<br>vs THE STATE OF BIHAR & ORS            | Mr.BRIJ MOHAN KUMAR<br>SINGH<br>Mr.SANJAY KUMAR<br>Mr.ATUL KUMAR PANDEY<br>Mr.RAHUL NATH<br>Mr.NITYANAND MISHRA |                                                                                                                                                 |
| 52. | CWJC/12438/2000<br>CONTIN.SER , NON G | 6 SRI ALOK KUMAR SHARMA<br>vs THE STATE OF BIHAR & ORS             | Mr.SHAKALYA KAUSHIK<br>Mr.VIJAY KUMAR SINGH<br>Mr.RAM KUMAR SINGH                                               | Mr.(AAG1)<br>Mr.A.K.KESHARI (AAG11)                                                                                                             |
| 53. | CWJC/12445/2000<br>SALARY, NON GAZETT | 6 NIRMAL KUMAR PANDEY<br>vs THE STATE OF BIHAR & ORS               | Mr.TEJ BAHADUR SINGH<br>Mr.BINOD KUMAR                                                                          | Mr.(SC4)                                                                                                                                        |

**Thursday the 23rd April 2015**  
**Court No. 25 (AT 10:30 A.M.)**  
**Mr. Justice Shivaji Pandey**

| SNo                         | Case No                                                                         | LT Party Detail                                                                                                                   | Pet Advocate                                                                                                                          | Res Advocate                                                                                               | Remarks |
|-----------------------------|---------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------|---------|
| <b><u>FOR ADMISSION</u></b> |                                                                                 |                                                                                                                                   |                                                                                                                                       |                                                                                                            |         |
| 1.                          | CR. MISC./46252/2012<br>QUASHING(467/468/4<br>QSH COMPLAIN FOR O                | 2 SHYAM BAHADUR SINGH<br>vs THE STATE OF BIHAR                                                                                    | Mr.SUMANT SINGH<br>Mr.AARUNI SINGH                                                                                                    | Mr.NIRMAL KR.SINHA (APP)                                                                                   |         |
| 2.                          | CR. MISC./46264/2012<br>QUASHING(239 CR.P.<br>QSH S.T                           | 3 BHUNESHWAR SAH<br>vs STATE OF BIHAR & ANR                                                                                       | Mr.TRIBHUWAN NARAYAN                                                                                                                  | Mr.MEENA SINGH(APP)                                                                                        |         |
| 3.                          | CR. MISC./46362/2012<br>QUASHING(420/)-IPC<br>QSH F.I.R. FOR CON                | 2 ANIL KUMAR SINGH<br>vs STATE OF BIHAR & ANR                                                                                     | Mr.BINOD JEE VERMA<br>Mr.ALOK KUMAR SINHA                                                                                             | Mr.RAM CHANDRA SINGH<br>(APP)                                                                              |         |
| 4.                          | CR. MISC./46368/2012<br>QUASHING(417)-IPC<br>QSH COMPLAIN FOR C                 | 8 DR. MAHAMOOD AHMAD & ANR.<br>vs THE STATE OF BIHAR THROUGH THE<br>SECRETARY, DEPARTMENT OF HOME,<br>GOVT. OF BIHAR,PATNA & ANR. | Mr.FAKHRUDDIN ALI AHMAD<br>Mr.VARUN KUMAR<br>Mr.RANJEET CHOUBEY<br>Mr.ASHOK KUMAR MISHRA<br>Mr.ANJUM PERVEEN<br>Mr.GAUTAM KUMAR YADAV | Mr.RANA RANDHIR SINGH<br>(APP)<br>Mr.JAI KISHOR PODDAR                                                     |         |
| 5.                          | CR. MISC./46427/2012<br>QUASHING(145,146)-<br>QUASHING IN (CR.<br>WJC/653/2010) | 2 DEO SHARAN SINGH @ MUNNA SINGH &<br>ANR.<br>vs THE STATE OF BIHAR & ORS                                                         | Mr.SATISH KUMAR<br>Mr.MD. WALIUR RAHMAN<br>Mr.SANDIP SINGH<br>Mr.GIRIDHAR KUMAR                                                       | Mr.C.B.PRASAD (APP)<br>Mr.REWTI KANT RAMAN<br>Mr.PRABHAKAR SINGH<br>Mr.SANJAY KUMAR<br>Mr.VINOD KUMAR SETH |         |
| 6.                          | CR. MISC./46596/2012<br>QUASHING(379,323)-<br>QSH COMPLAIN FOR C                | 2 DR. MAHENDRA KUMAR SIGH @<br>MAHENDRA KUMAR SINGH<br>vs STATE OF BIHAR & ANR                                                    | Mr.MANINDRA KISHORE<br>SINGH<br>Mr.MANISH KUMAR -3<br>Mr.BHASKAR SHANKAR                                                              | Mr.NITYANAND TIWARY(APP)                                                                                   |         |
| 7.                          | CR. MISC./46709/2012<br>QUASHING(406/323)-<br>QSH COMPLAIN FOR C                | 2 ROHINI RAMAN LAL DAS & ANR.<br>vs STATE OF BIHAR & ANR                                                                          | Mr.SANTOSH KUMAR VERMA                                                                                                                | Mr.MD.A.HAQUE SAHARA<br>(APP)                                                                              |         |
| 8.                          | CR. MISC./46761/2012<br>QUASHING(144 CR.P.<br>QSH F.I.R. FOR OTH                | 2 MERAJUL ISLAM<br>vs THE STATE OF BIHAR & ORS                                                                                    | Mr.PRAMOD MAN BANSH                                                                                                                   | Mr.DR.KR.UDAY PRATAP(APP)                                                                                  |         |
| 9.                          | CR. MISC./46767/2012<br>QUASHING(307/452/4<br>QSH S.T                           | 2 RAJ KISHORE PRASAD MAHTO<br>vs STATE OF BIHAR & ANR                                                                             | Mr.ADITYA NATH JHA<br>Mr.VIJAY KR SINGH NO. 1                                                                                         | Mr.KANHAIYA KISHORE (APP)                                                                                  |         |
| 10.                         | CR. MISC./46806/2012<br>QUASHING(376(F))-I<br>QSH S.T                           | 3 RAN VIJAY SINGH<br>vs STATE OF BIHAR & ANR                                                                                      | Mr.MADHAW PRASAD YADAW                                                                                                                | Mr.SATYENDRA PD.(APP)                                                                                      |         |
| 11.                         | CR. MISC./46820/2012<br>QUASHING(379/323/5<br>QSH COMPLAIN FOR C                | 3 SANOJ KUMAR YADAV @ SANOJ YADAV<br>& ORS.<br>vs STATE OF BIHAR & ANR                                                            | Mr.DHANANJAY KUMAR<br>GUPTA<br>Mr.DEEPAK KUMAR<br>Mr.HARISH CHANDRA PATEL                                                             | Mr.RAJESH KUMAR (APP)                                                                                      |         |
| 12.                         | CR. MISC./46824/2012<br>QUASHING(409,420,4<br>QSH F.I.R. FOR DIR                | 3 NARENDRA MOHAN JHA<br>vs THE STATE OF BIHAR                                                                                     | Mr.SHRAWAN KUMAR SARAF<br>Mr.BINOD KUMAR<br>Mr.ASHOK KUMAR GUPTA                                                                      | Mr.CHOUBEY JAWAHAR (APP)                                                                                   |         |
| 13.                         | CR. MISC./46825/2012<br>QUASHING(467/468/4<br>QSH F.I.R. FOR DIR                | 3 GAUTAM MANDAL<br>vs THE STATE OF BIHAR                                                                                          | Mr.PRANAV KUMAR<br>Mr.RAJEEV RANJAN NO.II                                                                                             | Mr.JHARKHANDI UPADHYAY<br>(APP)                                                                            |         |
| 14.                         | CR. MISC./46826/2012<br>QUASHING(414)-IPC<br>QSH F.I.R. FOR CON                 | 3 MADAN SINGH<br>vs THE STATE OF BIHAR                                                                                            | Mr.RAMESH KUMAR SINGH                                                                                                                 | Mr.GAURI SHANKAR<br>GUPTA(APP)                                                                             |         |
| 15.                         | CR. MISC./46838/2012<br>QUASHING(125 CR.P.<br>QSH COMPLAIN FOR C                | 4 PANCHANAND PRASAD<br>vs STATE OF BIHAR & ANR                                                                                    | Mr.KAILASH NATH DIWAKAR                                                                                                               | Mr.C.SEN PD. SINGH (APP)                                                                                   |         |
| 16.                         | CR. MISC./46864/2012<br>QUASHING(489A,489B<br>QSH F.I.R. FOR OTH                | 3 RAGHAV PRASAD DAS<br>vs THE STATE OF BIHAR                                                                                      | Mr.AMARENDRA NATH<br>VERMA                                                                                                            | Mr.ASHRAF ANSARI (APP)                                                                                     |         |
| 17.                         | CR. MISC./46865/2012<br>QUASHING(379,120(B<br>QUASHING                          | 2 RAMPHAL RAI & ORS.<br>vs STATE OF BIHAR & ANR                                                                                   | Mr.DHARMENDRA KUMAR<br>PASWAN<br>Mr.PANKAJ KUMAR SINHA                                                                                | Mr.A.L.PANDIT(APP)                                                                                         |         |
| 18.                         | CR. MISC./46872/2012<br>QUASHING(379,323)-<br>QSH COMPLAIN FOR C                | 7 RAMASHRAY DUBEY & ORS.<br>vs STATE OF BIHAR & ANR                                                                               | Mr.RAM BINOD SINGH<br>Mr.SUSHIL KUMAR SINGH                                                                                           | Mr.P.MEHTA (APP)                                                                                           |         |
| 19.                         | CR. MISC./46888/2012<br>QUASHING(498A)-IPC<br>QSH COMPLAIN. FOR                 | 2 MD. SHAHNAWAZ & ORS.<br>vs STATE OF BIHAR & ANR                                                                                 | Mr.DEEPAK KUMAR                                                                                                                       | Mr.MAYANAND JHA (APP)<br>Mr.S.M. SHABBIR ALAM                                                              |         |
| 20.                         | CR. MISC./46894/2012<br>QUASHING(435/427/3<br>QSH F.I.R. FOR CON                | 2 BIRENDRA YADAV<br>vs STATE OF BIHAR & ANR                                                                                       | Mr.ASHOK KUMAR SINHA<br>Mr.SUDHIR KUMAR SINHA                                                                                         | Mr.SHAIENDRA KUMAR-1<br>(APP)                                                                              |         |
| 21.                         | CR. MISC./46911/2012<br>QUASHING(385)-IPC<br>QSH COMPLAIN FOR C                 | 2 SUMAN KUMAR JHA @ VIDHYANAND JHA<br>vs STATE OF BIHAR & ANR                                                                     | Mr.SAMEER RANJAN                                                                                                                      | Mr.SHAIENDRA KR.SINGH<br>(APP)                                                                             |         |
| 22.                         | CR. MISC./46926/2012<br>QUASHING(420,120B)<br>QUASHING                          | 2 RASHMI RANJAN<br>vs STATE OF BIHAR & ANR                                                                                        | Mr.MD. FAIZ AHMAD<br>Mr.AMISH KUMAR                                                                                                   | Mr.ABHAY KUMAR ROY(APP)                                                                                    |         |
| 23.                         | CR. MISC./46937/2012<br>QUASHING(379,447)-<br>QSH COMPLAIN FOR C                | 2 ASHOK KUMAR SINGH & ORS<br>vs STATE OF BIHAR & ANR                                                                              | Mr.RAMA KANT SINGH<br>Mr.UDAY PRASAD SINGH                                                                                            | Mr.SUNIL KUMAR<br>PANDEY(APP)                                                                              |         |
| 24.                         | CR. MISC./46943/2012<br>QUASHING(227 CR.P.<br>QSH F.I.R. FOR OTH                | 2 MD. SAFIQUE ALAM<br>vs THE STATE OF BIHAR                                                                                       | Mr.ZAINUL ABEDIN                                                                                                                      | Mr.MAYANAND JHA(APP)                                                                                       |         |

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| <b>PATNA HIGH COURT</b> | <b>218</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b> |  |
|                         |            | Mr. Justice Shivaji Pandey                  |  |

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| 25. | CR. MISC./46957/2012<br>QUASHING(467,406,3<br>QUASHING                                     | 8 | TUHINGANSHU KUMAR PODDAR & ORS.<br>vs STATE OF BIHAR & ANR             | Mr.DIWAKAR SINHA<br>Mr.KAMAL KISHORE JHA                    | Mr.MADHURI LATA (APP)<br>Mr.BASANT KUMAR TRIPATHY                                       |
| 26. | CR. MISC./46958/2012<br>QUASHING(145 CR.P.<br>QUASHING                                     | 2 | BAIJNATH SAO & ANR.<br>vs STATE OF BIHAR & ANR                         | Dr.LEELAWATI KUMARI                                         | Mr.BINOD KUMAR-2 (APP)                                                                  |
| 27. | CR. MISC./46976/2012<br>QUASHING(302,34)-I<br>QSH F.I.R. FOR DIR                           | 2 | PINTU YADAV & ANR.<br>vs STATE OF BIHAR & ANR                          | Mr.ABHOY KUMAR KASHYAP                                      | Mr.UDAY PRATAP SINGH(APP)                                                               |
| 28. | CR. MISC./46981/2012<br>QUASHING(317 CR.P.<br>QSH COMPLAIN FOR O                           | 2 | RITESH KUMAR & ORS.<br>vs STATE OF BIHAR & ANR                         | Mr.JITENDRA NARAIN SINHA                                    | Mr.ANANT KUMAR(APP)                                                                     |
| 29. | CR. MISC./46983/2012<br>QUASHING(307,323,3<br>QSH F.I.R. FOR CON                           | 2 | ASHARFI SINGH & ANR.<br>vs STATE OF BIHAR & ANR                        | Mr.AWADHESH KUMAR<br>YADAV                                  | Mr.S.D.SINGH YADAV(APP)                                                                 |
| 30. | CR. MISC./47012/2012<br>QUASHING(365,384)-<br>QUASHING                                     | 2 | BIBI SAMSI KHATOON<br>vs THE STATE OF BIHAR & ORS                      | Mr.MD. ATAUR RAHMAN                                         | Mr.YOGENDRA KUMAR<br>SINGH(APP)                                                         |
| 31. | CR. MISC./47031/2012<br>QUASHING(302/323/3<br>QSH F.I.R. FOR OTH                           | 2 | RAJ DEO YADAV & ORS.<br>vs THE STATE OF BIHAR                          | Mr.RAM SWARUP PRASAD                                        | Mr.SURENDRA PD.SINGH<br>(APP)                                                           |
| 32. | CR. MISC./47035/2012<br>QUASHING(498A/34)-<br>QSH F.I.R. FOR OTH                           | 4 | DUDH NATH TIWARI<br>vs STATE OF BIHAR & ANR                            | Mr.BRIJ BIHARI TIWARY                                       | Mr.SHAIENDRA KUMAR-2<br>(APP)<br>Mr.DHANESHWAR PRASAD<br>GUPTA<br>Mr.NAZIR ANSARI (APP) |
| 33. | CR. MISC./47038/2012<br>QUASHING(384,504,5<br>QUASHING                                     | 2 | ASOKE KUMAR DAS & ANR<br>vs STATE OF BIHAR & ANR                       | Mr.SANJIV KUMAR.                                            | Mr.NAZIR ANSARI (APP)                                                                   |
| 34. | CR. MISC./47057/2012<br>QUASHING(307,324,5<br>QSH S.T                                      | 3 | NAGENDRA SINGH & ORS.<br>vs THE STATE OF BIHAR                         | Mr.ASHOK KUMAR<br>Mr.SURENDRA PRASAD<br>SINGH               | Mr.SUNIL KUMAR<br>PANDEY(APP)<br>Mr.AWADHESH KUMAR SINGH                                |
| 35. | CR. MISC./47122/2012<br>QUASHING(147,341)-<br>QSH F.I.R. FOR CON                           | 8 | SURESH PRASAD SAH @ SURESH<br>PRASAD BARANWAL<br>vs THE STATE OF BIHAR | Mr.AMAR PRAKASH                                             | Mr.SHARDA KUMARI(APP)<br>Mr.SANJEEV KUMAR SINGH                                         |
| 36. | CR. MISC./47130/2012<br>QUASHING(239 CR.P.<br>QUASHING                                     | 2 | SHASHI BHUSHAN PRASAD<br>vs THE STATE OF BIHAR                         | Mr.ARUN KUMAR ARUN                                          | Mr.TAPESHWAR<br>SHARMA(APP)                                                             |
| 37. | CR. MISC./47168/2012<br>QUASHING(498(A)<br>QUASHING                                        | 2 | GANGA SAH @ GANGA SAW & ANR.<br>vs STATE OF BIHAR & ANR                | Mr.BHOLA PRASAD<br>Mr.SWAPNIL KUMAR SINGH                   | Mr.SURENDRA KUMAR(APP)                                                                  |
| 38. | CR. MISC./47192/2012<br>QUASHING(498A)-IPC<br>QUASHING                                     | 2 | ANMOL THAKUR<br>vs STATE OF BIHAR & ANR                                | Mr.RAJ KUMAR<br>Mr.VIJAY KUMAR                              | Mr.DAMODAR<br>PD.TIWARY(APP)                                                            |
| 39. | CR. MISC./47195/2012<br>QUASHING(202 CR.P.<br>QSH COMPLAIN FOR O                           | 2 | DEEPESH KUMAR<br>vs STATE OF BIHAR & ANR                               | Mr.JITENDRA PRASAD SINGH                                    | Mr.UPENDRA KUMAR(APP)                                                                   |
| 40. | CR. MISC./47199/2012<br>QUASHING(420,467,4<br>QSH F.I.R. FOR DIR                           | 2 | ARBIND KUMAR SHARMA<br>vs STATE OF BIHAR & ANR                         | Mr.ARUN KUMAR MANDAL                                        | Mr.DR.INDIWAR KUMARI(APP)                                                               |
| 41. | CR. MISC./47210/2012<br>QUASHING(420,467,4<br>QSH F.I.R. FOR CON                           | 2 | NASAR FIROZ<br>vs THE STATE OF BIHAR                                   | Mr.MD. ANISUR RAHMAN                                        | Mr.SATYAVRAT VERMA(APP)                                                                 |
| 42. | CR. MISC./47217/2012<br>QUASHING(302,34)-I<br>QSH S.T                                      | 2 | BINOD PASWAN<br>vs STATE OF BIHAR & ANR                                | Mr.RAMESH KUMAR SINGH                                       | Mr.SANJAY KR.TIWARY-I(APP)                                                              |
| 43. | CR. MISC./47227/2012<br>QUASHING(420,498(A)<br>QSH F.I.R. FOR CON                          | 2 | MD. HAIDAR ALI<br>vs STATE OF BIHAR & ANR                              | Mr.DR. SATYENDRA KUMAR<br>SRIVASTAVA<br>Mr.MADHESHWAR SINGH | Mr.ARUN KUMAR (APP)                                                                     |
| 44. | CR. MISC./47232/2012<br>QUASHING(239 CR.P.<br>QSH F.I.R. FOR DIS                           | 2 | VINAY KUMAR<br>vs STATE OF BIHAR & ANR                                 | Mr.RAKESH SINGH<br>Mr.MEENA SINGH<br>Mr.BHASKAR SHANKAR     | Mr.SUMAN KUMARI<br>SINGH(APP)                                                           |
| 45. | CR. MISC./47233/2012<br>QUASHING(73,82 CR.<br>QSH F.I.R. FOR OTH IN<br>(CR. WJC/1003/2012) | 2 | REKHA DEVI<br>vs THE STATE OF BIHAR & ORS                              | Mr.JAGNNATH SINGH<br>Mr.KAUSHLENDRA NARAIN<br>SINGH         | Mr.S.DAYAL (APP)                                                                        |
| 46. | CR. MISC./47239/2012<br>QUASHING(47(F) EXC<br>QSH F.I.R. FOR OTH                           | 2 | BHOLA KUMAR<br>vs THE STATE OF BIHAR                                   | Mr.SATYENDRA PRASAD<br>SINGH<br>Mr.BINOD KUMAR SINGH        | Mr.A.M.PD.MEHTA (APP)                                                                   |
| 47. | CR. MISC./47243/2012<br>QUASHING(227)-IPC<br>QSH S.T                                       | 2 | MD. FIROZ<br>vs STATE OF BIHAR & ANR                                   | Smt.VEENA KUMARI JAISWAL<br>Mr.CHANDRA KALA JAISWAL         | Mr.GAJENDRA<br>PD.YADAV(APP)<br>Mr.SAROJ SHANDILYA<br>Mr.C.JAWAHAR(APP)                 |
| 48. | CR. MISC./47246/2012<br>QUASHING(317 CR.P.<br>QSH F.I.R. FOR OTH                           | 2 | MAYANK TIWARI<br>vs THE STATE OF BIHAR & ORS                           | Mr.ARUN KUMAR TIWARI<br>Mr.SRI BALLABH NARAYAN              | Mr.C.JAWAHAR(APP)                                                                       |
| 49. | CR. MISC./47248/2012<br>QUASHING(341,452,3<br>QSH F.I.R. FOR CON                           | 2 | SHIV NANDAN MISTRY & ORS.<br>vs STATE OF BIHAR & ANR                   | Mr.BINOD KUMAR SINHA                                        | Mr.AMIT KUMAR RAKESH(APP)                                                               |
| 50. | CR. MISC./47251/2012<br>QUASHING(420,467,4<br>QSH F.I.R. FOR DIR                           | 2 | ABHISHEK KUMAR<br>vs THE STATE OF BIHAR                                | Mr.ANSUL                                                    | Mr.S.EHTESHAMUDDIN (APP)                                                                |
| 51. | CR. MISC./47290/2012<br>QUASHING(307,323,3<br>QSH F.I.R. FOR CON                           | 2 | SURYA NARAYAN SINGH & ORS.<br>vs STATE OF BIHAR & ANR                  | Mr.JAI RAM SINGH                                            | Mr.JHARKHANDI<br>UPADHAYAY(APP)                                                         |
| 52. | CR. MISC./47292/2012<br>QUASHING(468,120B)<br>QSH COMPLAIN FOR D                           | 2 | BHOGANAND MANDAL & ORS.<br>vs STATE OF BIHAR & ANR                     | Mr.SARANGDHAR JHA                                           | Mr.J.N.THAKUR(APP)                                                                      |
| 53. | CR. MISC./47708/2012<br>QUASHING(498A/34)-<br>QSH F.I.R. FOR CON                           | 4 | MEENA KUMARI @ MEENA SINHA & ORS.<br>vs THE STATE OF BIHAR             | Mr.DHANENDRA CHAUBEY<br>Mr.PRAMOD PANDEY                    | Mr.SHARDA KUMARI (APP)<br>Mr.MANOJ KUMAR SINHA                                          |

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| <b>PATNA HIGH COURT</b> | <b>219</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b><br>Mr. Justice Shivaji Pandey |  |
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| 54. | CR. MISC./48121/2012<br>QUASHING(420,120(B<br>QSH F.I.R. FOR CON | 2 | RAMANAND SINGH<br>vs STATE OF BIHAR & ANR                            | Mr.ASHOK KUMAR MISHRA<br>Mr.MR. ANJANI KUMAR<br>CHOUDHARY                     | Mr.P.K.JHA(APP)                                               |
| 55. | CR. MISC./48122/2012<br>QUASHING(307/34)-I<br>QSH F.I.R. FOR CON | 2 | RAMESH CHANDRA YADAV<br>vs THE STATE OF BIHAR                        | Mr.PRAMOD MISHRA<br>Mr.JYOTI PRABHAKAR                                        | Mr.INDIWAR KUMARI (APP)<br>Mr.BINOD KUMAR<br>Mr.SANJEEV SARAN |
| 56. | CR. MISC./48143/2012<br>QUASHING(379,406,5<br>QSH COMPLAIN FOR C | 2 | RANJAN KUMAR & ANR.<br>vs STATE OF BIHAR & ANR                       | Mr.BINOD KUMAR SINHA<br>Mr.MANOJ KUMAR                                        | Mr.S.DAYAL (APP)                                              |
| 57. | CR. MISC./48148/2012<br>QUASHING(467/406/4<br>QSH COMPLAIN FOR D | 2 | BHUSHAN KUMAR SINGH<br>vs STATE OF BIHAR & ANR                       | Mr.ONKAR KUMAR                                                                | Mr.RAM SEWAK<br>CHOUDHARY(APP)                                |
| 58. | CR. MISC./48168/2012<br>QUASHING(420,504/3<br>QSH COMPLAIN FOR C | 2 | VINAY KUMAR DWIVEDI & ANR<br>vs STATE OF BIHAR & ANR                 | Mr.SUSHMITA MISHRA                                                            | Mr.S.EHTESHAMUDDIN (APP)                                      |
| 59. | CR. MISC./48175/2012<br>QUASHING(427/34)-I<br>QSH COMPLAIN FOR C | 2 | SANJAY KUMAR<br>vs STATE OF BIHAR & ANR                              | Mr.HANSRAJ                                                                    | Mr.GOPESH KUMAR (APP)                                         |
| 60. | CR. MISC./48177/2012<br>QUASHING(379/34)-I<br>QSH F.I.R. FOR CON | 2 | ANIL SINGH & ANR.<br>vs STATE OF BIHAR & ANR                         | Mr.SANJAY PRASAD                                                              | Mr.TAPESHWAR<br>SHARMA(APP)                                   |
| 61. | CR. MISC./48196/2012<br>QUASHING(379,504)-<br>QSH COMPLAIN FOR C | 6 | OM PRAKASH AMAN<br>vs STATE OF BIHAR & ANR                           | Mr.SAKET TIWARY                                                               | Mr.MATLOOB RAB (APP)<br>Mr.VINAY RANJAN                       |
| 62. | CR. MISC./48200/2012<br>QUASHING(420,120(B<br>QSH F.I.R. FOR DIR | 2 | LALLAN JEE CHATURVEDI<br>vs THE STATE OF BIHAR                       | Mr.NITYANAND MISHRA                                                           | Mr.DURGESH NANDAN(APP)                                        |
| 63. | CR. MISC./48217/2012<br>QUASHING(302/34)-I<br>QSH S.T            | 2 | RANJIT YADAV<br>vs STATE OF BIHAR & ANR                              | Mr.VIVEKA NANDSINGH                                                           | Mr.SMT.INDU KUMARI SINGH<br>(APP)                             |
| 64. | CR. MISC./48218/2012<br>QUASHING(419/420/3<br>QSH F.I.R. FOR DIR | 2 | CHANDRA SHEKHAR PATHAK<br>vs STATE OF BIHAR & ANR                    | Mr.SANJEEV KUMAR<br>Mr.SHYAMAL PRAKASH                                        | Mr.UMASHANKAR PD.SINGH<br>(APP)                               |
| 65. | CR. MISC./48219/2012<br>QUASHING(467/468/4<br>QSH F.I.R. FOR OTH | 2 | KUNDAN SINGH<br>vs STATE OF BIHAR & ANR                              | Mr.SANJAY KUMAR JHA<br>Mr.ANANT KUMAR BHASKAR<br>Mr.DR. RAJESH KUMAR<br>SINGH | Mr.NAVIN KR.PANDEY (APP)                                      |
| 66. | CR. MISC./48222/2012<br>QUASHING(144 CR.P.<br>QSH COMPLAIN FOR O | 2 | NAGENDRA SINGH & ANR<br>vs STATE OF BIHAR & ANR                      | Mr.SUDHIR RANJAN                                                              | Mr.DR.KUMAR UDAY<br>PRATAP(APP)                               |
| 67. | CR. MISC./48236/2012<br>QUASHING(406/323/5<br>QSH F.I.R. FOR CON | 2 | VIR BAHADUR SINGH & ANR.<br>vs THE STATE OF BIHAR                    | Mr.DHANANJAY KUMAR<br>Mr.CHANDRA SHEKHAR<br>SINGH                             | Mr.L.K.SHARMA (APP)                                           |
| 68. | CR. MISC./48252/2012<br>QUASHING(406/34)-I<br>QSH F.I.R. FOR DIR | 2 | RAJ KISHORE MAHTO<br>vs STATE OF BIHAR & ANR                         | Mr.PURUSHOTTAM KUMAR<br>JHA                                                   | Mr.BINOD KUMAR(APP)                                           |
| 69. | CR. MISC./48257/2012<br>QUASHING(448A)-IPC<br>QSH COMPLAIN FOR C | 2 | PRASHANT KUMAR & ORS.<br>vs STATE OF BIHAR & ANR                     | Mr.NAFISUZZOHA                                                                | Mr.JHARKHANDI<br>UPADHYAY(APP)                                |
| 70. | CR. MISC./48268/2012<br>QUASHING(494,498A)<br>QUASHING           | 2 | SANJEET MAHTO & ANR.<br>vs STATE OF BIHAR & ANR                      | Mr.BALRAM KAPRI                                                               | Mr.DR.INDIWAR KUMARI(APP)                                     |
| 71. | CR. MISC./48269/2012<br>QUASHING(406)-IPC<br>QUASHING            | 2 | HARI SAO<br>vs STATE OF BIHAR & ANR                                  | Mr.MANORANJAN KUMAR<br>Mr.NIRAJ KUMAR                                         | Mr.MAYANAND JHA (APP)                                         |
| 72. | CR. MISC./48277/2012<br>QUASHING(307,324,5<br>QSH F.I.R. FOR CON | 2 | SK. TULLU & ORS.<br>vs THE STATE OF BIHAR                            | Mr.NAJMUL HODA                                                                | Mr.J.UPADHYAY(APP)                                            |
| 73. | CR. MISC./48279/2012<br>QUASHING(396,120B)<br>QSH F.I.R. FOR OTH | 2 | RAMANUJ THAKUR @ BHULLU @ GUDDU<br>THAKUR<br>vs STATE OF BIHAR & ANR | Mr.SHIVA SHANKAR SHARMA<br>Mr.ANIRUDH KUMAR SINHA<br>Mr.ARUN KUMAR SINHA      | Mr.NITYA NAND TIWARY(APP)                                     |
| 74. | CR. MISC./48291/2012<br>QUASHING(420/406/4<br>QSH COMPLAIN FOR O | 2 | MANOKAMNA SINGH<br>vs THE STATE OF BIHAR                             | Mr.AWADHESH KUMAR<br>Mr.RAJEEV RANJAN                                         | Mr.M.HAQUE (APP)                                              |
| 75. | CR. MISC./48302/2012<br>QUASHING(420,406)-<br>QSH COMPLAIN FOR C | 2 | SANJIV RAI & ANR.<br>vs STATE OF BIHAR & ANR                         | Ms.SONI SHRIVASTAVA<br>Mr.AMIT PRAKASH<br>Mr.ANJANI KUMAR JHA                 | Mr.BHARAT LAL (APP)                                           |

**Thursday the 23rd April 2015**  
**Court No. 38 (AT 10:30 A.M.)**  
**Mr. Justice Vikash Jain**

| SNo                         | Case No                                                          | LT Party Detail                                                           | Pet Advocate                                                                                                                                          | Res Advocate<br>Remarks                                                    |
|-----------------------------|------------------------------------------------------------------|---------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------|
| <b><u>FOR ADMISSION</u></b> |                                                                  |                                                                           |                                                                                                                                                       |                                                                            |
| 1.                          | CR. MISC./48303/2012<br>QUASHING(323/504)-<br>QSH COMPLAIN FOR C | 2 KESHAW LAL PRASAD<br>vs THE STATE OF BIHAR                              | Mr.SURAJ NARAIN YADAV                                                                                                                                 | Mr.MAYANAND JHA (APP)                                                      |
| 2.                          | CR. MISC./48305/2012<br>QUASHING(498(A))-I<br>QSH COMPLAIN FOR C | 3 PRASHANT MISHRA<br>vs STATE OF BIHAR & ANR                              | Mr.ASHHAR MUSTAFA                                                                                                                                     | Mr.INDU KUMARI SINGH (APP)<br>Mr.MANOJ KUMAR AMBASTHA                      |
| 3.                          | CR. MISC./48317/2012<br>QUASHING(307,324,3<br>QSH F.I.R. FOR OTH | 2 UMESH BHAGAT<br>vs THE STATE OF BIHAR                                   | Mr.HARISH KUMAR                                                                                                                                       | Mr.SUCHETA YADAV(APP)                                                      |
| 4.                          | CR. MISC./48337/2012<br>QUASHING(379/323/3<br>QUASHING           | 2 AMRENDRA KUMAR & ANR.<br>vs STATE OF BIHAR & ANR                        | Mr.ASHOK KUMAR JHA                                                                                                                                    | Mr.SANJAY KR.PANDEY(APP)                                                   |
| 5.                          | CR. MISC./48353/2012<br>QUASHING(227)-IPC<br>QUASHING            | 2 FIROZ MIAN @ S. M. FIROZ @ S.M.FIROZ<br>ALAM<br>vs STATE OF BIHAR & ANR | Mr.MANOJ KUMAR                                                                                                                                        | Mr.UMESH LAL VERMA (APP)                                                   |
| 6.                          | CR. MISC./48367/2012<br>QUASHING(323,341)-<br>QSH COMPLAIN FOR C | 2 RITESH KUMAR SINHA & ANR.<br>vs STATE OF BIHAR & ANR                    | Mr.PANKAJ KUMAR SINHA<br>Mr.UPENDRA KUMAR SINGH                                                                                                       | Mr.UMESHANAND<br>PANDIT(APP)                                               |
| 7.                          | CR. MISC./48373/2012<br>QUASHING(409)-IPC<br>QSH F.I.R. FOR CON  | 2 S.R.B. SHAHI ( SRI RAJ BAHADUR SHAHI<br>)<br>vs THE STATE OF BIHAR      | Mr.PRABHAKAR JHA<br>Mr.RATNA KUMARI                                                                                                                   | Mr.AMRENDRA PRASAD (APP)                                                   |
| 8.                          | CR. MISC./48420/2012<br>QUASHING(307,332,3<br>QSH F.I.R. FOR OTH | 1 ARUN KUMAR GUPTA<br>vs THE STATE OF BIHAR                               | Mr.SANDIP KUMAR GAUTAM                                                                                                                                | Mr.MADHURANAND JHA (APP)                                                   |
| 9.                          | CR. MISC./48441/2012<br>QUASHING(467,420,4<br>QUASHING           | 1 BADAMU CHAUHAN & ANR.<br>vs STATE OF BIHAR & ANR                        | Mr.TRIBHUWAN NARAYAN                                                                                                                                  | Mr.M.HAQUE (APP)<br>Mr.TEJ PRATAP SINGH                                    |
| 10.                         | CR. MISC./48445/2012<br>QUASHING(3/4 BIHAR<br>QSH F.I.R. FOR CON | 2 MANAN MISHRA @ MANAN KUMAR<br>MISHRA<br>vs THE STATE OF BIHAR           | Mr.SANJAY KUMAR PANDEY                                                                                                                                | Mr.JHARKHANDI<br>UPADHYAY(APP)                                             |
| 11.                         | CR. MISC./48446/2012<br>QUASHING(16 P.F.A.<br>QSH COMPLAIN FOR C | 2 SITARAM KHAITAN & ANR.<br>vs THE STATE OF BIHAR                         | Mr.DHANANJAYA NATH<br>TIWARI                                                                                                                          | Mr.UPENDRA KUMAR (APP)                                                     |
| 12.                         | CR. MISC./48448/2012<br>QUASHING(304)-IPC<br>QSH S.T             | 2 HIRA MAHTO & ANR.<br>vs STATE OF BIHAR & ANR                            | Mr.MD. NAJMUL HODDA<br>Mr.BINAY KUMAR                                                                                                                 | Mr.ANUJ KUMAR SRIVASTAVA<br>(APP)                                          |
| 13.                         | CR. MISC./48473/2012<br>QUASHING(323,341,4<br>QSH COMPLAIN FOR C | 2 CHANDRA MOHAN PATHAK & ANR.<br>vs STATE OF BIHAR & ANR                  | Mr.RAHUL NATH                                                                                                                                         | Mr.MAYANAND JHA(APP)                                                       |
| 14.                         | CR. MISC./48516/2012<br>QUASHING(376,323,4<br>QSH F.I.R. FOR CON | 2 SUNNY<br>vs STATE OF BIHAR & ANR                                        | Mr.RAKESH SINGH<br>Mr.MEENA SINGH<br>Mr.BHASKAR SHANKAR                                                                                               | Mr.UPENDRA KUMAR(APP)                                                      |
| 15.                         | CR. MISC./48547/2012<br>QUASHING(409,420)-<br>QSH F.I.R. FOR DIR | 2 JAGDISH SINGH & ORS.<br>vs THE STATE OF BIHAR & ORS                     | Mr.TILAK SAO<br>Mr.RAJESH MOHAN                                                                                                                       | Mr.TAPESHWAR SHARMA<br>(APP)                                               |
| 16.                         | CR. MISC./48548/2012<br>QUASHING(406,34)-I<br>QSH F.I.R. FOR DIR | 2 YOGENDRA JAISWAL & ANR.<br>vs STATE OF BIHAR & ANR                      | Mr.BINOD KUMAR SINHA<br>Mr.MANOJ KUMAR                                                                                                                | Mr.S.DAYAL(APP)                                                            |
| 17.                         | CR. MISC./48560/2012<br>QUASHING(323 CR.P.<br>QSH F.I.R. FOR OTH | 2 RAM BALAK YADAV<br>vs THE STATE OF BIHAR & ORS                          | Mr.SAMEER RANJAN                                                                                                                                      | Mr.MAYANAND JHA(APP)                                                       |
| 18.                         | CR. MISC./48563/2012<br>QUASHING(203 CR.P.<br>QSH COMPLAIN FOR O | 2 NANDJI BHAGAT<br>vs THE STATE OF BIHAR & ORS                            | Mr.JAVED ASLAM                                                                                                                                        | Mr.SANJAY KR.SHARMA(APP)                                                   |
| 19.                         | CR. MISC./48566/2012<br>QUASHING(227 CR.P.<br>QSH F.I.R. FOR DIS | 2 SUBHASH SINGH @ ARUN SINGH & ORS.<br>vs THE STATE OF BIHAR              | Mr.LAKSHMI KANT SHARMA<br>Mr.RAJESH KUMAR                                                                                                             | Mr.RAM ANURAG SINGH(APP)                                                   |
| 20.                         | CR. MISC./48568/2012<br>QUASHING(498A)-IPC<br>QSH COMPLAIN FOR C | 2 RAVI KANT MAHTO & ORS.<br>vs STATE OF BIHAR & ANR                       | Mr.BINDESHWAR PRASAD<br>SINGH<br>Mr.ASHOK KUMAR                                                                                                       | Mr.MITHILESH KUMAR<br>KHARE(APP)<br>Mr.SHEEL BHADRA JHA                    |
| 21.                         | CR. MISC./48572/2012<br>QUASHING(498,380,3<br>QSH F.I.R. FOR CON | 2 PRAMOD MAHTO & ANR.<br>vs STATE OF BIHAR & ANR                          | Mr.VIRENDRA KUMAR                                                                                                                                     | Mr.MADHURANAND JHA(APP)                                                    |
| 22.                         | CR. MISC./48584/2012<br>QUASHING(468,120B)<br>QUASHING           | 3 DILIP KUMAR MAHTO @ DILIP MAHTO &<br>ORS.<br>vs STATE OF BIHAR & ANR    | Mr.RAJEEV RANJAN SINHA                                                                                                                                | Mr.ASHRAF ANSARI(APP)<br>Mr.NAWAL KISHORE SINGH<br>Mr.JITENDRA NATH TIWARI |
| 23.                         | CR. MISC./48586/2012<br>QUASHING(203 CR.P.<br>QSH COMPLAIN FOR D | 2 GOVIND JEE SAHAY & ORS.<br>vs STATE OF BIHAR & ANR                      | Mr.RAVINDRA JEE SAHAY<br>Mr.SUMAN KUMAR                                                                                                               | Mr.MAYANAND JHA (APP)                                                      |
| 24.                         | CR. MISC./48588/2012<br>QUASHING(144 CR.P.<br>QSH COMPLAIN FOR O | 2 KASHINATH RAI<br>vs THE STATE OF BIHAR & ORS                            | Mr.AMBUJ NAYAN CHAUBEY<br>Mr.GOPAL SWAROOP DUBEY<br>Mr.RITU PRIYDERSHINY<br>Mr.YOGENDRA KUMAR<br>DWIVEDI<br>Mr.SIDDHARTH HARSH<br>Mr.ASHOK KUMAR GARG | Mr.S.EHTESHAMUDDIN(APP)                                                    |
| 25.                         | CR. MISC./48593/2012<br>QUASHING(304B,34)-<br>QSH F.I.R. FOR CON | 2 SURENDRA PRASAD & ANR.<br>vs THE STATE OF BIHAR                         | Mr.RAJ NANDAN PRASAD<br>Mr.OBAIDUR RAHMAN                                                                                                             | Mr.KANHIYA KISHORE(APP)                                                    |

| PATNA HIGH COURT        |                                                                  | 221                                                                     | Thursday 23 <sup>rd</sup> April, 2015                                  |                                                                                                  |
|-------------------------|------------------------------------------------------------------|-------------------------------------------------------------------------|------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------|
| Mr. Justice Vikash Jain |                                                                  |                                                                         |                                                                        |                                                                                                  |
| 26.                     | CR. MISC./48605/2012<br>QUASHING(467,468,4<br>QSH COMPLAIN FOR O | 2 SANTOSH KUMAR JHA<br>vs THE STATE OF BIHAR & ORS                      | Mr.YOGENDRA KUMAR<br>Mr.MANISH KUMAR NO 13<br>Mr.RAM NARESH RAY        | Mr.JITENDRA KR.SINGH 1<br>(APP)                                                                  |
| 27.                     | CR. MISC./48608/2012<br>QUASHING(245 CR.P.<br>QSH COMPLAIN. FOR  | 2 MERAJ ALI<br>vs STATE OF BIHAR & ANR                                  | Mr.MUKESH KUMAR SINGH<br>Mr.CHOUDHARY SHYAM<br>NANDAN                  | Mr.PUSHPA SINHA 2 (APP)                                                                          |
| 28.                     | CR. MISC./48613/2012<br>QUASHING(7,3 P/C A<br>QSH F.I.R. FOR DIS | 2 LILA NAND JHA<br>vs THE STATE OF BIHAR THROUGH THE<br>VIGILANCE       | Mr.AJIT KUMAR SINGH                                                    | Mr.RAMAKANT SHARMA<br>(L.O.(I/C VIG.))                                                           |
| 29.                     | CR. MISC./48616/2012<br>QUASHING(498A,379,<br>QSH COMPLAIN FOR D | 2 AJEEJ KHAN & ORS<br>vs STATE OF BIHAR & ANR                           | Mr.ANIRUDH KUMAR VERMA                                                 | Mr.H.A.KHAN (APP)                                                                                |
| 30.                     | CR. MISC./48618/2012<br>QUASHING(25(1-B)A)<br>QSH F.I.R. FOR DIR | 2 BABLOO KHAN<br>vs THE STATE OF BIHAR & ORS                            | Mr.ANISH KUMAR                                                         | Mr.B.RAM (APP)                                                                                   |
| 31.                     | CR. MISC./48649/2012<br>QUASHING(498A/34)-<br>QSH F.I.R. FOR CON | 5 ARPANA KUMARI @ ARPANA SINGH<br>vs STATE OF BIHAR & ANR               | Mr.SUMANT SINGH<br>Mr.RANI KUMARI                                      | Mr.ANIL PD.SINGH(APP)<br>Mr.RAMANUJ TIWARY<br>Mr.RAKESH NARAYANSINGH<br>Mr.S.EHTESHAMUDDIN (APP) |
| 32.                     | CR. MISC./48686/2012<br>QUASHING(414,120(B<br>QSH F.I.R. FOR OTH | 2 SANOJ KUMAR<br>vs THE STATE OF BIHAR                                  | Mr.SATISH CHANDRA                                                      | Mr.S.EHTESHAMUDDIN (APP)                                                                         |
| 33.                     | CR. MISC./48708/2012<br>QUASHING(420,120B)<br>QSH COMPLAIN FOR C | 2 SITARAM SINGH & ANR.<br>vs STATE OF BIHAR & ANR                       | Mr.SANJAY SINGH                                                        | Mr.MD. A.HAQUI SAHARA(APP)                                                                       |
| 34.                     | CR. MISC./48709/2012<br>QUASHING(406,420,4<br>QSH F.I.R. FOR CON | 2 JAI NARAYAN DAS & ANR<br>vs STATE OF BIHAR & ANR                      | Mr.RAM PRAWESH KUMAR                                                   | Mr.MAYANAND JHA(APP)                                                                             |
| 35.                     | CR. MISC./48722/2012<br>QUASHING(379,323,3<br>QSH F.I.R. FOR CON | 2 ARJUN CHOUDHARY @ ARJUN PRASAD<br>JAYASWAL<br>vs STATE OF BIHAR & ANR | Mr.DHANANJAY KUMAR<br>GUPTA<br>Mr.ALOK RANJAN                          | Mr.NITYANAND(APP)                                                                                |
| 36.                     | CR. MISC./48723/2012<br>QUASHING(245)-IPC<br>QSH COMPLAIN. FOR   | 4 JANKI SHARAN SINGH & ORS.<br>vs STATE OF BIHAR & ANR                  | Mr.ALOK KUMAR SINGH                                                    | Mr.SHAILENDRA KUMAR<br>2(APP)<br>Mr.CHANDRA MOHAN JHA<br>Mr.RAMESH CHANDRA (APP)                 |
| 37.                     | CR. MISC./48728/2012<br>QUASHING(498A)-IPC<br>QSH COMPLAIN FOR C | 2 BINOD SAO<br>vs STATE OF BIHAR & ANR                                  | Mr.SATISH CHANDRA                                                      | Mr.RAMESH CHANDRA (APP)                                                                          |
| 38.                     | CR. MISC./48748/2012<br>QUASHING(379,504)-<br>QSH F.I.R. FOR CON | 6 AWADESH KUMAR & ORS<br>vs STATE OF BIHAR & ANR                        | Mr.AKHILESH DUTTA VERMA                                                | Mr.S.EHTESHAMUDDIN(APP)<br>Mr.RAKESH KUMAR JHA                                                   |
| 39.                     | CR. MISC./48749/2012<br>QUASHING(467,420,1<br>QSH COMPLAIN FOR O | 2 RAMKRISHNA PRASAD<br>vs STATE OF BIHAR & ANR                          | Mr.DILIP KUMAR<br>Mr.KIRAN KUMARI                                      | Mr.DR.INDIWAR KUMARI (APP)                                                                       |
| 40.                     | CR. MISC./48777/2012<br>QUASHING(4/5/6/7 I<br>QSH F.I.R. FOR DIR | 2 RAM CHANDRA THAKUR & ANR.<br>vs THE STATE OF BIHAR                    | Mr.SHEKHAR KUMAR SINGH                                                 | Mr.MAYANAND JHA (APP)                                                                            |
| 41.                     | CR. MISC./48780/2012<br>QUASHING(498A)-IPC<br>QSH COMPLAIN FOR C | 2 AHMAD HUSSAIN & ORS.<br>vs STATE OF BIHAR & ANR                       | Mr.PRABHU NARAYAN<br>SHARMA<br>Mr.ANITA KUMARI SINGH<br>Mr.BIMAL KUMAR | Mr.T.N.THAKUR(APP)                                                                               |
| 42.                     | CR. MISC./48789/2012<br>QUASHING(384,420,4<br>QSH F.I.R. FOR CON | 2 KRISHNA NAND SADA<br>vs THE STATE OF BIHAR                            | Mr.VIJAY ANAND<br>Mr.DHANANJAYA NATH<br>TIWARI                         | Mr.DILIP KUMAR (APP)                                                                             |
| 43.                     | CR. MISC./48866/2012<br>QUASHING(323 CR.P.<br>QUASHING           | 2 SHIV CHANDRA RAM<br>vs THE STATE OF BIHAR & ORS                       | Mr.PUSHPENDRA KUMAR<br>SINGH                                           | Mr.NITYANAND(APP)                                                                                |
| 44.                     | CR. MISC./48868/2012<br>QUASHING(323)-IPC<br>QSH COMPLAIN FOR O  | 3 RAJIV SHARMA @ DARA SINGH & ORS.<br>vs STATE OF BIHAR & ANR           | Mr.AMITABH BHARDWAJ<br>Mr.PRABHASH RANJAN<br>THAKUR                    | Mr.BINOD KUMAR(APP)<br>Mr.DHANANJAYA NATH<br>TIWARI                                              |
| 45.                     | CR. MISC./48869/2012<br>QUASHING(498A,425,<br>QSH F.I.R. FOR CON | 3 BRIJ MOHAN PANDEY<br>vs STATE OF BIHAR & ANR                          | Mr.PRABHU NARAYAN<br>SHARMA<br>Mr.ANITA KUMARI SINGH<br>Mr.BIMAL KUMAR | Mr.J.N.THAKUR (APP)<br>Mr.SANDEEP KUMAR<br>Mr.MUKESH                                             |
| 46.                     | CR. MISC./48880/2012<br>QUASHING(365,366A,<br>QSH F.I.R. FOR CON | 2 RAVI KUMAR<br>vs THE STATE OF BIHAR                                   | Mr.MD. JAVED JAFAR KHAN                                                | Mr.SURENDRA PD. SINGH<br>(APP)                                                                   |
| 47.                     | CR. MISC./48887/2012<br>QUASHING(498A,494)<br>QUASHING           | 2 SUJIT KUMAR & ANR.<br>vs STATE OF BIHAR & ANR                         | Mr.SHAILENDRA KUMAR<br>Mr.HARENDRA PRASAD                              | Mr.SURESH PD. SINGH (APP)<br>Mr.BIRENDRA KUMAR SINGH                                             |
| 48.                     | CR. MISC./48888/2012<br>QUASHING(144,CR,P.<br>QSH COMPLAIN FOR O | 2 JAMUNA SINGH & ORS.<br>vs STATE OF BIHAR & ANR                        | Mr.SUNIL KUMAR<br>Mr.RANJEET KUMAR                                     | Mr.UMA NATH MISHRA(APP)                                                                          |
| 49.                     | CR. MISC./48923/2012<br>QUASHING(323,448,5<br>QSH COMPLAIN FOR C | 2 GUDDU YADAV & ORS.<br>vs STATE OF BIHAR & ANR                         | Mr.SHIVENDRA KUMAR<br>SINHA                                            | Mr.SATYENDRA PRASAD (APP)                                                                        |
| 50.                     | CR. MISC./48927/2012<br>QUASHING(498A)-IPC<br>QSH COMPLAIN FOR C | 2 MOST. PRAMILA DEVI @ PRAMILA & ORS.<br>vs STATE OF BIHAR & ANR        | Mr.RAM PRAWESH KUMAR                                                   | Mr.ANIL PD.SINGH(APP)                                                                            |
| 51.                     | CR. MISC./48933/2012<br>QUASHING(467,423)-<br>QSH COMPLAIN FOR C | 2 BIRENDRA KUMAR JAISWAL & ANR.<br>vs STATE OF BIHAR & ANR              | Mr.ASHOK KUMAR<br>CHOUDHARY<br>Mr.ANIL KUMAR TIWARY                    | Mr.NAGENDRA PRASAD(APP)                                                                          |
| 52.                     | CR. MISC./48936/2012<br>QUASHING(323,504)-<br>QSH COMPLAIN FOR C | 2 CHANCHAL PRASAD & ANR<br>vs STATE OF BIHAR & ANR                      | Mr.ANIL KUMAR                                                          | Mr.DR.AJIT KUMAR(APP)                                                                            |
| 53.                     | CR. MISC./48944/2012<br>QUASHING(406,138 N<br>QSH COMPLAIN FOR C | 3 BIRMANI @ BIRMANI SINGH<br>vs THE STATE OF BIHAR & ORS                | Mr.SATYA PRAKASH SINHA                                                 | Mr.SHUCHETA YADAV(APP)                                                                           |
| 54.                     | CR. MISC./48946/2012<br>QUASHING(420/34)-I<br>QSH F.I.R. FOR CON | 2 BABUJAN MIAN<br>vs STATE OF BIHAR & ANR                               | Mr.UMESH CHANDRA VERMA                                                 | Mr.SANJAY KR.TIWARY(APP)                                                                         |

|                         |            |                                             |  |
|-------------------------|------------|---------------------------------------------|--|
| <b>PATNA HIGH COURT</b> | <b>222</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b> |  |
|                         |            | Mr. Justice Vikash Jain                     |  |

|     |                                                                  |   |                                                               |                                                                                                |                                                                                           |
|-----|------------------------------------------------------------------|---|---------------------------------------------------------------|------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------|
| 55. | CR. MISC./48949/2012<br>QUASHING(409/34)-I<br>QSH COMPLAIN FOR C | 4 | DR. SATYA NARAYAN SINGH & ANR.<br>vs STATE OF BIHAR & ANR     | Mr.SADA NAND RAY<br>Mr.ARVIND KUMAR SINHA                                                      | Mr.PRAMOD KUMAR (APP)<br>Mr.AJAY KUMAR TIWARI                                             |
| 56. | CR. MISC./48970/2012<br>QUASHING(504/34)-I<br>QUASHING           | 2 | DAYA NAND JHA & ORS<br>vs THE STATE OF BIHAR                  | Mr.GAGAN DEO YADAV                                                                             | Mr.A.A.KHAN(APP)                                                                          |
| 57. | CR. MISC./48972/2012<br>QUASHING(380/341/4<br>QSH COMPLAIN FOR C | 2 | SHAKUNTALA DEVI & ORS.<br>vs STATE OF BIHAR & ANR             | Mr.AMBUJ NAYAN CHAUBEY<br>Mr.JAI KUMAR SINGH<br>Mr.SANJAY KUMAR OJHA<br>Mr.GOPAL SWAROOP DUBEY | Mr.PUSHPA SINHA(APP)                                                                      |
| 58. | CR. MISC./48973/2012<br>QUASHING(323,337,3<br>QUASHING           | 1 | HARI LAL DAS @ HARI LAL PASWAN<br>vs THE STATE OF BIHAR & ORS | Mr.SHAILENDRA KUMAR<br>SINHA                                                                   | Mr.AMIT KUMAR RAKESH<br>(APP)                                                             |
| 59. | CR. MISC./48989/2012<br>QUASHING(420,120(B<br>QSH F.I.R. FOR CON | 2 | BIPUL SARAN<br>vs STATE OF BIHAR & ANR                        | Mr.SUBHASH CHANDRA JHA<br>Mr.SACHINDRA KUMAR<br>TIWARY                                         | Mr.ARUN KUMAR (APP)<br>Mr.RAGHWANAND<br>Mr.ARBIND KUMAR SINGH<br>Mr.RABINDRA KUMAR TIWARI |
| 60. | CR. MISC./48994/2012<br>QUASHING(420,120B)<br>QSH F.I.R. FOR CON | 2 | CHANDRA SHEKHAR GIRI<br>vs THE STATE OF BIHAR                 | Mr.SUBROTESWAR DE<br>Mr.LAXMI NARAYAN DAS                                                      | Mr.M.HAQUI(APP)                                                                           |
| 61. | CR. MISC./49016/2012<br>QUASHING(498A)-IPC<br>QSH COMPLAIN FOR C | 3 | BABLU YADAV @ BABLU KUMAR & ORS.<br>vs STATE OF BIHAR & ANR   | Mr.RANA PRATAP SINGH                                                                           | Mr.DR.KR.UDAY PRATAP(APP)<br>Mr.MD. JAVED JAFAR KHAN                                      |
| 62. | CR. MISC./49018/2012<br>QUASHING(409,467,4<br>QSH COMPLAIN FOR C | 7 | MD. FIROZ ALAM & ORS.<br>vs STATE OF BIHAR & ANR              | Mr.SANJAY KUMAR @ MANU                                                                         | Mr.ASHOK KUMAR-1 (APP)<br>Mr.PRAVIN KUMAR<br>Mr.ANIL KUMAR SINGH                          |
| 63. | CR. MISC./49035/2012<br>QUASHING(409,467,4<br>QSH F.I.R. FOR CON | 1 | LAL BAHADUR SINGH<br>vs THE STATE OF BIHAR                    | Mr.RAM BINOD SINGH<br>Mr.BINDHYACHAL SINGH                                                     | Mr.BHANU PRATAP SINGH<br>(APP)                                                            |
| 64. | CR. MISC./49045/2012<br>QUASHING(307/323/3<br>QSH F.I.R. FOR CON | 2 | DILIP PASWAN & ORS.<br>vs THE STATE OF BIHAR                  | Mr.PRAMOD MISHRA<br>Mr.VIJAY KUMAR MUKUL<br>Mr.JYOTI PRABHAKAR                                 | Mr.ABHAY KR.RAI (APP)                                                                     |
| 65. | CR. MISC./49057/2012<br>QUASHING(379/323/5<br>QSH F.I.R. FOR CON | 2 | BACHNESHWAR PRASAD YADAV<br>vs STATE OF BIHAR & ANR           | Mr.NAFISUZZOHA<br>Mr.SAROJ KUMAR SINGH                                                         | Mr.CHANDRA SEN PD.SINGH<br>(APP)                                                          |
| 66. | CR. MISC./49062/2012<br>QUASHING(227 CR.P.<br>QSH S.T            | 2 | RANA SINGH @ RANJIT SINGH<br>vs STATE OF BIHAR & ANR          | Mr.YOGESH KUMAR                                                                                | Mr.KR.VIRENDRA NARAYAN<br>(APP)                                                           |
| 67. | CR. MISC./49072/2012<br>QUASHING(498(A),3/<br>QSH COMPLAIN FOR C | 2 | SWATI DEVI<br>vs THE STATE OF BIHAR & ORS                     | Mr.UMESH CHANDRA VERMA                                                                         | Mr.ASHOK KUMAR (APP)                                                                      |
| 68. | CR. MISC./49080/2012<br>QUASHING(420/34)-I<br>QSH COMPLAIN FOR C | 2 | AHMAD ALI ANSARI<br>vs STATE OF BIHAR & ANR                   | Mr.ASHOK KUMAR<br>Mr.NIRAJ KUMAR<br>Mr.KAUSHAL KUMAR SINGH                                     | Mr.JAGDHAR PRASAD (APP)                                                                   |
| 69. | CR. MISC./49105/2012<br>QUASHING(302/34)-I<br>QSH F.I.R. FOR CON | 2 | DILIP KUMAR SINGH & ORS.<br>vs STATE OF BIHAR & ANR           | Mr.NAGENDRA RAI<br>Mr.NAVIN NIKUNJ                                                             | Mr.ATUL CHANDRA (APP)<br>Mr.MRITUNJAY PRASAD<br>SINGH                                     |
| 70. | CR. MISC./49106/2012<br>QUASHING(376,315,3<br>QUASHING           | 2 | DHIREN SAH @ DHIREN KUMAR<br>vs STATE OF BIHAR & ANR          | Mr.MD. RASHID ALAM                                                                             | Mr.JHARKHANDI<br>UPADHAYAY(APP)                                                           |
| 71. | CR. MISC./49114/2012<br>QUASHING(498A)-IPC<br>QSH COMPLAIN FOR C | 2 | YOGESH MISTRI<br>vs STATE OF BIHAR & ANR                      | Mr.SHRI KRISHNA SINHA<br>Mr.DURGA NARAYAN                                                      | Mr.SATYENDRA PRASAD(APP)                                                                  |
| 72. | CR. MISC./49125/2012<br>QUASHING(409,420,4<br>QSH F.I.R. FOR OTH | 2 | DINESH KUMAR SINGH @ DINESH SINGH<br>vs STATE OF BIHAR & ANR  | Mr.AJAY KUMAR SINGH<br>Mr.ANJANI SINGH                                                         | Mr.RAJ KISHOR SINGH (APP)                                                                 |
| 73. | CR. MISC./49126/2012<br>QUASHING(420/406)-<br>QSH F.I.R. FOR CON | 2 | SUSHIL KUMAR SINHA<br>vs STATE OF BIHAR & ANR                 | Mr.SUDHIR KUMAR<br>UPADHYAY<br>Mr.HARISH KUMAR                                                 | Mr.S.EHTESHAMUDDIN (APP)                                                                  |
| 74. | CR. MISC./49135/2012<br>QUASHING(420/406/1<br>QSH F.I.R. FOR CON | 2 | DHARMENDRA KUMAR<br>vs THE STATE OF BIHAR                     | Mr.SATYA RANJAN SINHA<br>Mr.SEEMA KUMARI                                                       | Mr.ANIL KUMAR SINGH -1<br>(APP)                                                           |
| 75. | CR. MISC./49138/2012<br>QUASHING(245 CR.P.<br>QUASHING           | 5 | SUNIL KUMAR<br>vs STATE OF BIHAR & ANR                        | Mr.AKHILESH DUTTA VERMA                                                                        | Mr.ANIL KUMAR(APP)                                                                        |

**Thursday the 23rd April 2015**  
**Court No. 10 (AT 10:30 A.M.)**  
**Mr. Justice Ahsanuddin Amanullah**

| SNo                         | Case No                        | LT Party Detail                                                              | Pet Advocate                                  | Res Advocate                                                                                | Remarks |
|-----------------------------|--------------------------------|------------------------------------------------------------------------------|-----------------------------------------------|---------------------------------------------------------------------------------------------|---------|
| <b><u>FOR ADMISSION</u></b> |                                |                                                                              |                                               |                                                                                             |         |
| 1.                          | CR. MISC./47213/2014<br>A.BAIL | 1 AWADHESH SINGH<br>vs THE STATE OF BIHAR                                    | Mr.SADA NAND RAY                              | Mr.RAJ KISHOR SINGH(APP)<br>Mr.JAGDISH PRASAD                                               |         |
| 2.                          | CR. MISC./47219/2014<br>A.BAIL | 1 ROUSHAN KUMAR SINGH @ HAKO<br>SINGH @ HAKU SINGH<br>vs THE STATE OF BIHAR  | Mr.PARIJAT SAURAV<br>Mr.RAKESH RANJAN         | Mr.RAM SHANKAR DAS<br>(SPL.P.P.)                                                            |         |
| 3.                          | CR. MISC./47224/2014<br>A.BAIL | 1 DINESH YADAV<br>vs THE STATE OF BIHAR                                      | Mr.SUMEET KUMAR SINGH<br>Mr.ANIL KUMAR SINGH  | Mr.ASHA KUMARI (APP)                                                                        |         |
| 4.                          | CR. MISC./47236/2014<br>A.BAIL | 1 KIRAN DEVI<br>vs THE STATE OF BIHAR                                        | Mr.AMBIKA BHAGAT                              | Mr.SATYAVRAT VERMA(APP)                                                                     |         |
| 5.                          | CR. MISC./47705/2014<br>A.BAIL | 1 NANDAN YADAV & ORS<br>vs THE STATE OF BIHAR                                | Mr.AMBIKA BHAGAT                              | Mr.SHAKIR AHMAD(APP)                                                                        |         |
| 6.                          | CR. MISC./47238/2014<br>A.BAIL | 1 CHANDRABHUSHAN SINGH & ORS<br>vs STATE OF BIHAR & ANR                      | Mr.PRAVIN KUMAR SINHA<br>Mr.SURESH CHAND GIRI | Mr.INDRA KUMAR SINGH(APP)<br>Mr.SURINDER KUMAR                                              |         |
| 7.                          | CR. MISC./47242/2014<br>A.BAIL | 1 MITHILESH KUMAR RAI<br>vs THE STATE OF BIHAR                               | Mr.AMITABH BHARDWAJ<br>Mr.PRAMOD KUMAR SINGH  | Mr.MD. SUFIYAN(APP)                                                                         |         |
| 8.                          | CR. MISC./47243/2014<br>A.BAIL | 1 PRIYA BRAT NARAIN PATHAK @ GAYA<br>PATHAK & ANR<br>vs STATE OF BIHAR & ANR | Mr.MADHU PRASUN                               | Mr.NIRMALA KUMARI(APP)<br>Mr.RABI BHUSHAN PRASAD<br>NO. 1                                   |         |
| 9.                          | CR. MISC./47255/2014<br>A.BAIL | 1 MAHENDRA YADAV & ORS<br>vs THE STATE OF BIHAR                              | Mr.JIBENDRA MISHRA                            | Mr.RITA VERMA(APP)                                                                          |         |
| 10.                         | CR. MISC./47257/2014<br>A.BAIL | 1 ANIL YADAV & ORS<br>vs THE STATE OF BIHAR                                  | Mr.SHEIKH ARKAN AHMAD                         | Mr.SADANAND PASWAN(APP)                                                                     |         |
| 11.                         | CR. MISC./47260/2014<br>A.BAIL | 1 RAMPUKARI DEVI<br>vs THE STATE OF BIHAR                                    | Mr.PRAVIN KUMAR                               | Mr.R.B.S.PAHEPURI(APP)<br>Mr.SANJEEV KUMAR MISHRA                                           |         |
| 12.                         | CR. MISC./47263/2014<br>A.BAIL | 1 SUNIL YADAV & ANR<br>vs THE STATE OF BIHAR                                 | Mr.RATNAKAR PANDEY                            | Mr.H.A.KHAN(APP)                                                                            |         |
| 13.                         | CR. MISC./47264/2014<br>A.BAIL | 1 ANIL KUMAR DAYNIYAL (DANIYAL)<br>vs THE STATE OF BIHAR                     | Mr.UMESH CHANDRA VERMA                        | Mr.SHANTANU KUMAR(APP)                                                                      |         |
| 14.                         | CR. MISC./47267/2014<br>A.BAIL | 1 AKHILESH YADAV @ AKHALESH YADAV<br>& ORS<br>vs THE STATE OF BIHAR          | Mr.PATANJALI RISHI                            | Mr.RAM SHANKAR<br>DAS(SPL.P.P.)                                                             |         |
| 15.                         | CR. MISC./47268/2014<br>A.BAIL | 1 RAM VINAY RAM<br>vs THE STATE OF BIHAR                                     | Mr.PARAS NATH                                 | Mr.PARMANAND PD.(APP)                                                                       |         |
| 16.                         | CR. MISC./47269/2014<br>A.BAIL | 1 BALMIKI SINGH<br>vs THE STATE OF BIHAR                                     | Mr.UMESH CHANDRA VERMA                        | Mr.MD.ATAUR RAHMAN(APP)                                                                     |         |
| 17.                         | CR. MISC./47271/2014<br>A.BAIL | 1 NAND LAL CHAURASIYA & ORS<br>vs THE STATE OF BIHAR                         | Mr.BIJAY PRAKASH SINGH                        | Mr.RAM BACHAN SINGH(APP)                                                                    |         |
| 18.                         | CR. MISC./47277/2014<br>A.BAIL | 1 BIRENDRA KUMAR @ BIRENDRA KUMAR<br>DEV<br>vs THE STATE OF BIHAR            | Mr.MRITYUNJAY KUMAR<br>Mr.UDAY KUMAR          | Mr.VINOD SHANKAR<br>MODI(APP)                                                               |         |
| 19.                         | CR. MISC./47283/2014<br>A.BAIL | 1 MANOJ KUMAR SINGH @ MUKHIYA<br>MANOJ KUMAR SINGH<br>vs THE STATE OF BIHAR  | Mr.MUKESH KUMAR RANA                          | Mr.MADHURANAND JHA(APP)                                                                     |         |
| 20.                         | CR. MISC./47285/2014<br>A.BAIL | 1 AWADH KUMAR PASWAN & ORS.<br>vs STATE OF BIHAR & ANR                       | Mr.BINIT KUMAR                                | Mr.RAJIV NAYAN(APP)<br>Mr.RAJESH KUMAR SINHA<br>Mr.AMRESH KUMAR SINHA<br>Mr.NAND KUMAR(APP) |         |
| 21.                         | CR. MISC./47287/2014<br>A.BAIL | 1 LALIT NARAYAN JHA<br>vs STATE OF BIHAR & ANR                               | Mr.PRIYADARSHI MATRI<br>SHARAN                | Mr.RAJIV NAYAN (APP)<br>Mr.DEEPAK KUMAR SINGH                                               |         |
| 22.                         | CR. MISC./47288/2014<br>A.BAIL | 1 AJAY KUMAR @ AJAY KUMAR SINHA &<br>ANR.<br>vs THE STATE OF BIHAR           | Mr.HANSRAJ                                    | Mr.RAJIV NAYAN (APP)<br>Mr.DEEPAK KUMAR SINGH                                               |         |
| 23.                         | CR. MISC./47289/2014<br>A.BAIL | 1 SANTLAL RAI<br>vs THE STATE OF BIHAR                                       | Mr.ABHAY KUMAR                                | Mr.MD.SUFIYAN (APP)                                                                         |         |
| 24.                         | CR. MISC./47291/2014<br>A.BAIL | 1 MUKESH KUMAR @ MUKESH MANDAL &<br>ORS.<br>vs THE STATE OF BIHAR            | Mr.AJAY KUMAR JHA<br>Mr.DHIRENDRA NATH JHA    | Mr.SURENDRA PD.SINGH<br>(APP)                                                               |         |
| 25.                         | CR. MISC./47292/2014<br>A.BAIL | 1 CHHUTAHRU YADAV<br>vs STATE OF BIHAR & ANR                                 | Mr.KUNDAN KUMAR SINGH                         | Mr.UMESHANAND<br>PANDIT(APP)                                                                |         |
| 26.                         | CR. MISC./47294/2014<br>A.BAIL | 1 RAM BALAK THAKUR & ORS.<br>vs THE STATE OF BIHAR                           | Mr.MADHURENDRA KUMAR<br>Mr.AVINASH            | Mr.S.D. SINGH YADAV (APP)<br>Mr.NIRAJ KUMAR<br>Mr.ASHOK KUMAR                               |         |
| 27.                         | CR. MISC./47295/2014<br>A.BAIL | 1 DHARMENDRA YADAV<br>vs STATE OF BIHAR & ANR                                | Mr.BRIJESHWAR NARAYAN<br>SINGH                | Mr.VEENA RANI PD.(APP)                                                                      |         |
| 28.                         | CR. MISC./47300/2014<br>A.BAIL | 1 BABLOO YADAV<br>vs THE STATE OF BIHAR                                      | Mr.RANJAN KUMAR JHA                           | Mr.SANJAY KUMAR(APP)                                                                        |         |
| 29.                         | CR. MISC./47309/2014<br>A.BAIL | 1 MD. ADDU & ORS<br>vs THE STATE OF BIHAR                                    | Mr.VIJOY KUMAR SINHA                          | Mr.SUNIL KR.PANDAY(APP)                                                                     |         |
| 30.                         | CR. MISC./47310/2014<br>A.BAIL | 1 MALTI DEVI & ORS<br>vs THE STATE OF BIHAR                                  | Mr.KALYAN SHANKAR<br>Mr.BINDHYACHAL RAI       | Mr.RAMSHANKAR<br>DAS(SPL.PP)                                                                |         |
| 31.                         | CR. MISC./47312/2014<br>A.BAIL | 1 MOTI LAL KUSHWAHA<br>vs THE STATE OF BIHAR                                 | Mr.VIJAY SHANKAR<br>SHRIVASTAVA               | Mr.RITA VERMA (APP)                                                                         |         |
| 32.                         | CR. MISC./47313/2014<br>A.BAIL | 1 SUBHASH YADAV @ SUBHAS CHANDRA<br>PRASAD<br>vs THE STATE OF BIHAR          | Mr.ASHWANI KUMAR SINHA                        | Mr.SADANAND<br>PASWAN(SPL.P.P.)                                                             |         |
| 33.                         | CR. MISC./47314/2014<br>A.BAIL | 1 MD. FIROJ & ORS.<br>vs THE STATE OF BIHAR                                  | Mr.SAMEER RANJAN                              | Mr.BINOD KUMAR NO. 2(APP)                                                                   |         |
| 34.                         | CR. MISC./47315/2014<br>A.BAIL | 1 ANURANJEB ALAM<br>vs STATE OF BIHAR & ANR                                  | Mr.SANJEEV KUMAR                              | Mr.NITYANAND(APP)<br>Mr.PADMA DEO NARAYAN                                                   |         |

|                         |            |                                                                                 |  |
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| <b>PATNA HIGH COURT</b> | <b>224</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b><br>Mr. Justice Ahsanuddin Amanullah |  |
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|-------------|----------------------------------------|---|----------------------------------------------------------------------------------------------|----------------------------------------------------------------------------|----------------------------------------|
| 35.         | CR. MISC./47333/2014<br>A.BAIL         | 1 | SANJAY PASWAN<br>vs THE STATE OF BIHAR                                                       | Mr.ANIL PRASAD SINGH                                                       | Mr.ANAND KISHORE<br>CHOUDHARY(APP)     |
| 36.<br>with | CR. MISC./47334/2014<br>A.BAIL         | 1 | MANORMA DEVI & ORS<br>vs THE STATE OF BIHAR                                                  | Mr.MANOJ KUMAR<br>Mr.BINOD KUMAR SINHA                                     | Mr.KUMAR RANJIT<br>RANJAN(APP)         |
| 37.         | CR. MISC./50611/2014<br>A.BAIL         | 1 | SANTOSH KUMAR @ SANTOSH KUMAR<br>BHAGAT<br>vs THE STATE OF BIHAR                             | Mr.JIBENDRA MISHRA                                                         | Mr.BINOD KUMAR -II(APP)                |
| 38.         | CR. MISC./47336/2014<br>A.BAIL         | 1 | SANTOSH SAH & ANR<br>vs THE STATE OF BIHAR                                                   | Mr.SUNIL KUMAR NO.III                                                      | Mr.DR.RAVINDRA<br>KUMAR(APP)           |
| 39.         | CR. MISC./47337/2014<br>A.BAIL         | 1 | SANJEEV KUMAR<br>vs THE STATE OF BIHAR                                                       | Mr.PRAVIN KUMAR SINHA<br>Mr.SURESH CHAND GIRI                              | Mr.DR.M.K.GAUTAM(APP)                  |
| 40.         | CR. MISC./47341/2014<br>A.BAIL         | 1 | PITAMBER PANDEY<br>vs THE STATE OF BIHAR                                                     | Mr.SUNIL KUMAR NO.III                                                      | Mr.DR. RABINDRA KUMAR<br>(APP)         |
| 41.         | CR. MISC./47346/2014<br>A.BAIL         | 1 | RAJEEV KUMAR<br>vs STATE OF BIHAR & ANR                                                      | Mr.ALOK KUMAR ALOK                                                         | Mr.AJAY KUMAR NO.2(APP)                |
| 42.         | CR. MISC./47353/2014<br>A.BAIL         | 1 | RAVI KUMAR @ RAVI KUMAR SINGH<br>vs THE STATE OF BIHAR                                       | Mr.BRAHMADEO PRASAD<br>SINGH                                               | Mr.AJIT KUMAR(APP)                     |
| 43.         | CR. MISC./47357/2014<br>A.BAIL         | 1 | HARERAM YADAV & ORS<br>vs THE STATE OF BIHAR                                                 | Mr.SHIVA SHANKAR SHARMA<br>Mr.ARUN KUMAR SINHA<br>Mr.KUNWAR DIGVIJAY SINGH | Mr.ANIL PRASAD SINGH (APP)             |
| 44.         | CR. MISC./47359/2014<br>A.BAIL         | 1 | MANOJ KUMAR JHA @ MANOJ JHA<br>vs THE STATE OF BIHAR                                         | Mr.DHURENDRA KUMAR                                                         | Mr.SURENDRA PRASAD SINGH<br>(APP)      |
| 45.         | CR. MISC./47376/2014<br>A.BAIL         | 3 | VEENA DEVI & ANR<br>vs THE STATE OF BIHAR                                                    | Mr.KRISHNA CHANDRA<br>Mr.NILESH KUMAR                                      | Mr.SUBHASH CHANDRA<br>MISHRA(APP)      |
| 46.         | CR. MISC./47378/2014<br>A.BAIL         | 1 | PUNAM DEVI & ANR<br>vs THE STATE OF BIHAR                                                    | Mr.LAKSHMI KANT SHARMA<br>Mr.RAJESH KUMAR<br>Mr.RAKESH KUMAR SHARMA        | Mr.MADAN KUMAR(APP)                    |
| 47.         | CR. MISC./47394/2014<br>A.BAIL         | 1 | PRABHU SHARMA @ CHIRKALI SHARMA<br>vs THE STATE OF BIHAR                                     | Mr.TRIBHUWAN NARAYAN                                                       | Mr.YOGENDRA KUMAR(APP)                 |
| 48.         | CR. MISC./47395/2014<br>A.BAIL         | 1 | RAMASHANKAR MANDAL<br>vs THE STATE OF BIHAR                                                  | Mr.ARUN KUMAR JHA                                                          | Mr.SADANAND PASWAN<br>(SPL.PP)         |
| 49.         | CR. MISC./47397/2014<br>A.BAIL         | 1 | BINOD KUMAR<br>vs THE STATE OF BIHAR                                                         | Mr.RAMASHRAY ROY<br>Mr.RANG NATH DWIWEDI                                   | Mr.P.K.CHOURSIIYA(APP)                 |
| 50.         | CR. MISC./47398/2014<br>A.BAIL         | 1 | BASANT KUMAR<br>vs STATE OF BIHAR & ANR                                                      | Mr.SANJEET KUMAR                                                           | Mr.ANIL KR.SINGH(APP)                  |
| 51.<br>with | CR. MISC./47399/2014<br>A.BAIL         | 1 | RAKESH PRASAD NARAYAN SAHI @<br>RAKESH PRASAD NARAIN SHAHI & ANR.<br>vs STATE OF BIHAR & ANR | Mr.SUNEIL KUMAR THAKUR                                                     | Mr.DILIP KUMAR(APP)                    |
| 52.         | CR. MISC./49635/2014<br>A.BAIL         | 1 | SANJAY KUMAR RAI @ DABLOO & ORS<br>vs THE STATE OF BIHAR                                     | Mr.JITENDRA NARAIN SINHA<br>Mr.ROHIT KUMAR                                 | Mr.M.DAYAL (APP)                       |
| 53.         | CR. MISC./47401/2014<br>A.BAIL         | 1 | AMBOJ YADAV & ANR.<br>vs THE STATE OF BIHAR                                                  | Mr.RANJAN KUMAR JHA                                                        | Mr.RAJENDRA SINGH<br>SHASTRI JEE (APP) |
| 54.         | CR. MISC./47404/2014<br>A.BAIL         | 1 | RANJIT KUMAR @ RANJIT KUMAR<br>SHARMA & ANR<br>vs THE STATE OF BIHAR                         | Mr.BIRENDRA KUMAR<br>Mr.ANIRBAN KUNDU                                      | Mr.M.K. KHARE(APP)                     |
| 55.         | CR. MISC./47406/2014<br>A.BAIL         | 1 | PAPPU YADAV @ SUMAN YADAV<br>vs THE STATE OF BIHAR                                           | Mr.GANJENDRA KR SINGH<br>Mr.VANDANA SINGH<br>Mr.RADHA KRISHNA SINGH        | Mr.SANJAY KR.PANDAY(APP)               |
| 56.         | CR. MISC./47408/2014<br>A.BAIL         | 1 | AJAY SAH @ AJAY KUMAR SAH<br>vs STATE OF BIHAR & ANR                                         | Mr.SANJEEV RANJAN<br>Mr.SATISH NARAYAN SINHA                               | Mr.MD. ARIF(APP)                       |
| 57.         | CR. MISC./47409/2014<br>A.BAIL         | 1 | CHALITTAR RAI & ANR.<br>vs THE STATE OF BIHAR                                                | Mr.BHAVESH KUMAR                                                           | Mr.PRADIP NR.KUMAR(APP)                |
| 58.         | CR. MISC./47422/2014<br>A.BAIL         | 1 | PAPPU KUMAR & ORS<br>vs THE STATE OF BIHAR                                                   | Mr.SUNIL KUMAR PANDEY                                                      | Mr.SANJAY KR.TIWARY 1(APP)             |
| 59.         | CR. MISC./47424/2014<br>A.BAIL         | 1 | AJAI KUMAR<br>vs THE STATE OF BIHAR                                                          | Mr.PREMCHANDRA YADAV                                                       | Mr.RAM NARESH ROY(APP)                 |
| 60.         | CR. MISC./47426/2014<br>A.BAIL         | 1 | KAPILDEO SAH<br>vs THE STATE OF BIHAR                                                        | Mr.SANJAY KUMAR JHA<br>Mr.MAHESH NARAYAN<br>PARBAT                         | Mr.JAGDHAR PD.(APP)                    |
| 61.         | CR. MISC./47436/2014<br>A.BAIL         | 3 | SONU KUMAR & ORS<br>vs THE STATE OF BIHAR                                                    | Mr.SHAKTI SUMAN KUMAR<br>Mr.DHANANJAY KUMAR<br>TIWARY                      | Mr.SUNIL KUMAR<br>PANDEY(APP)          |
| 62.         | CR. MISC./47440/2014<br>A.BAIL         | 1 | BADSHAH RAM<br>vs THE STATE OF BIHAR                                                         | Mr.BACHAN JEE OJHA                                                         | Mr.MD. ASLAM ANSARI(APP)               |
| 63.         | CR. MISC./47441/2014<br>A.BAIL         | 1 | RAHUL KUMAR @ SINKU & ANR<br>vs THE STATE OF BIHAR                                           | Mr.DURGESH NANDAN                                                          | Mr.ASHOK KUMAR(APP)                    |
| 64.         | CR. MISC./47442/2014<br>with<br>A.BAIL | 1 | CHHATRADHARI YADAV & ORS<br>vs THE STATE OF BIHAR                                            | Mr.SANJEEV KUMAR                                                           | Mr.NIRMAL KR.SINHA(APP)                |
| 65.         | CR. MISC./47458/2014<br>A.BAIL         | 1 | SARYU YADAV @ SARJU YADAV<br>vs THE STATE OF BIHAR                                           | Mr.SANJEEV KUMAR                                                           | Mr.NIRMAL KUMAR<br>SINHA(APP)          |
| 66.         | CR. MISC./47448/2014<br>A.BAIL         | 1 | SUBASH RAJAK & ORS.<br>vs THE STATE OF BIHAR                                                 | Mr.RANJAN KUMAR JHA                                                        | Mr.SANJAY KUMAR<br>PANDEY(APP)         |
| 67.         | CR. MISC./47451/2014<br>A.BAIL         | 1 | RAJESH KUMAR<br>vs THE STATE OF BIHAR                                                        | Mr.GANJENDRA KUMAR<br>SINGH<br>Mr.RADHA KRISHNA SINGH                      | Mr.ANIL PD.SINGH(APP)                  |
| 68.         | CR. MISC./47453/2014<br>A.BAIL         | 1 | AWADHESH KUMAR<br>vs THE STATE OF BIHAR                                                      | Mr.ASHHAR MUSTAFA                                                          | Mr.SURENDRA PD.SINGH(APP)              |
| 69.         | CR. MISC./47454/2014<br>A.BAIL         | 1 | SRI BHAGWAN YADAV<br>vs THE STATE OF BIHAR                                                   | Mr.ANIL KUMAR SINGH                                                        | Mr.DR. M.K.GAUTAM(APP)                 |
| 70.         | CR. MISC./47459/2014<br>A.BAIL         | 1 | NIRANJAN RAI @ NIRANJAN KUMAR<br>vs STATE OF BIHAR & ANR                                     | Mr.PUSHPENDRA KUMAR<br>SINGH                                               | Mr.ZAINUL ABEDIN (APP)                 |
| 71.         | CR. MISC./47461/2014<br>A.BAIL         | 1 | RAMANUJ RAI & ANR<br>vs THE STATE OF BIHAR                                                   | Mr.AJAY KUMAR SHARMA                                                       | Mr.B.N.PANDAY(APP)                     |
| 72.<br>with | CR. MISC./47481/2014<br>A.BAIL         | 1 | AJAY KUMAR JHA<br>vs THE STATE OF BIHAR                                                      | Mr.ARUN KUMAR MANDAL                                                       | Mr.LALAN KUMAR(APP)                    |
| 73.         | CR. MISC./48217/2014<br>A.BAIL         | 1 | PRADIP SARDAR<br>vs THE STATE OF BIHAR                                                       | Mr.SHEKHAR KUMAR SINGH<br>Mr.PANKAJ KUMAR JHA<br>Mr.RAJA SURENDRA MOHAN    | Mr.ANANT KUMAR (APP)                   |

|                         |            |                                                                                 |
|-------------------------|------------|---------------------------------------------------------------------------------|
| <b>PATNA HIGH COURT</b> | <b>225</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b><br>Mr. Justice Ahsanuddin Amanullah |
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|-------------|--------------------------------|---|--------------------------------------------------------------------|---------------------------------------------------------------|----------------------------------|
| 74.<br>with | CR. MISC./47485/2014<br>A.BAIL | 1 | DHANANJAY KUMAR<br>vs THE STATE OF BIHAR                           | Mr.ARUN KUMAR<br>Mr.BIPIN KUMAR                               | Mr.MURLIDHAR(APP)                |
| 75.         | CR. MISC./6011/2015<br>A.BAIL  | 1 | SANJAY KUMAR<br>vs THE STATE OF BIHAR                              | Mr.AVINASH<br>Mr.KRITYA NAND JHA                              | Mr.SUBASH CHANDRA<br>MISHRA(APP) |
| 76.         | CR. MISC./47492/2014<br>A.BAIL | 1 | GORELAL YADAV<br>vs THE STATE OF BIHAR                             | Mr.SANJAY KUMAR JHA<br>Mr.SATYA VEER                          | Mr.UDAY PRATAP SINGH(APP)        |
| 77.         | CR. MISC./47508/2014<br>A.BAIL | 1 | AMRESH KUMAR @ AMRESH SINGH<br>vs THE STATE OF BIHAR               | Mr.MANOJ KUMAR SINGH<br>Mr.BRAJESH KUMAR PANDEY               | Mr.RAM BACHAN SINGH(APP)         |
| 78.         | CR. MISC./47510/2014<br>A.BAIL | 1 | KIRAN SINGH @ KIRAN DEVI @ DEVI &<br>ORS.<br>vs THE STATE OF BIHAR | Mr.SUNIL KUMAR SINGH                                          | Mr.S.N.SHUKLA (APP)              |
| 79.         | CR. MISC./47511/2014<br>A.BAIL | 1 | MANOJ PRASAD YADAV @ MANOJ<br>KUMAR YADAV<br>vs THE STATE OF BIHAR | Mr.RAMAKANT YADAV<br>Mr.RAKESH KUMAR NO.1                     | Mr.AMBIKA BHAGAT(APP)            |
| 80.         | CR. MISC./47521/2014<br>A.BAIL | 1 | RAM BABU SINGH<br>vs THE STATE OF BIHAR                            | Mr.KAILASH NATH DIWAKAR<br>Mr.SUNIL KUMAR SINHA               | Mr.SURESH PD.SINGH(APP)          |
| 81.         | CR. MISC./47523/2014<br>A.BAIL | 1 | PINTU KUMAR<br>vs THE STATE OF BIHAR                               | Mr.RAKESH SINGH<br>Mr.SAKET KUMAR SINGH<br>Mr.BHASKAR SHANKAR | Mr.SHAHIN BEGUM(APP)             |

**Thursday the 23rd April 2015**  
**Court No. 35 (AT 10:30 A.M.)**  
**Mr. Justice Rajendra Kumar Mishra**

| SNo                  | Case No                        | LT Party Detail                                                                | Pet Advocate                                                                    | Res Advocate<br>Remarks                                                                                                 |
|----------------------|--------------------------------|--------------------------------------------------------------------------------|---------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------|
| <b>FOR ADMISSION</b> |                                |                                                                                |                                                                                 |                                                                                                                         |
| 1.                   | CR. MISC./47524/2014<br>A.BAIL | 3 JAMAL MIAN @ JAMAL MIYAN @ MD.<br>JAMAL AHMAD & ORS<br>vs THE STATE OF BIHAR | Mr.RAKESH SINGH<br>Mr.MEENA SINGH<br>Mr.SAKET KUMAR SINGH<br>Mr.BHASKAR SHANKAR | Mr.RINA SINHA(APP)<br>Mr.RAJNISH KUMAR<br>Mr.BIRENDRA KUMAR SINGH                                                       |
| 2.                   | CR. MISC./47527/2014<br>A.BAIL | 1 SUDHIR YADAV @ SUDHIR RAI<br>vs THE STATE OF BIHAR                           | Mr.DIWAKAR SINHA<br>Mr.KAMAL KISHORE JHA                                        | Mr.GANESH PD.SINGH(APP)<br>Mr.RAJESH KUMAR<br>Mr.RANA JEE ARVIND<br>Mr.ASHOK KUMAR SINHA<br>NO.3<br>Mr.A.M.P.MEHTA(APP) |
| 3.                   | CR. MISC./47529/2014<br>A.BAIL | 1 MD. IDREES @ MD. IDRISH<br>vs STATE OF BIHAR & ANR                           | Mr.MD. KAMRAN                                                                   | Mr.A.M.P.MEHTA(APP)                                                                                                     |
| 4.                   | CR. MISC./47530/2014<br>A.BAIL | 1 RINKU SAHANI<br>vs THE STATE OF BIHAR                                        | Mr.VINOD GAUTAM                                                                 | Mr.NAZIR ANSARI(APP)                                                                                                    |
| 5.                   | CR. MISC./47531/2014<br>A.BAIL | 1 NATHU THAKUR & ORS<br>vs THE STATE OF BIHAR                                  | Mr.SANGEET DEOKULIAR<br>Mr.AMRENDRA KUMAR                                       | Mr.MANOJ KUMAR(APP)                                                                                                     |
| 6.                   | CR. MISC./47532/2014<br>A.BAIL | 1 SHAMBHU SAH & ORS<br>vs THE STATE OF BIHAR                                   | Mr.DINESH MAHARAJ<br>Mr.SATISH KUMAR SINGH                                      | Mr.SADANAND<br>PASWAN(SPL.P.P.)<br>Mr.NAZIR ANSARI(APP)                                                                 |
| 7.                   | CR. MISC./47535/2014<br>A.BAIL | 1 JUGAL PRASAD SONI @ JUGUL PRASAD<br>SONI<br>vs THE STATE OF BIHAR            | Mr.VINOD GAUTAM                                                                 | Mr.NAZIR ANSARI(APP)                                                                                                    |
| 8.                   | CR. MISC./47537/2014<br>A.BAIL | 1 RAM LAKHAN YADAV & ORS<br>vs THE STATE OF BIHAR                              | Mr.SANJAY KUMAR JHA<br>Mr.SATYA VEER                                            | Mr.SHYAM KR.SINGH(APP)                                                                                                  |
| 9.                   | CR. MISC./47540/2014<br>A.BAIL | 1 AMRIT YADAV & ORS.<br>vs THE STATE OF BIHAR                                  | Mr.BINAY KUMAR<br>Mr.MD. NAJMUL HODDA                                           | Mr.PARMESHWAR MEHTA<br>(APP)<br>Mr.MD.FAHIMUDDIN(APP)                                                                   |
| 10.                  | CR. MISC./47547/2014<br>A.BAIL | 1 MD. ANIS ALAM @ MD. ANISH @ MD. ANIS<br>vs THE STATE OF BIHAR                | Mr.MD. QUMRUL HODA                                                              | Mr.MD.FAHIMUDDIN(APP)                                                                                                   |
| 11.                  | CR. MISC./47548/2014<br>A.BAIL | 1 SUNAINA DEVI & ANR<br>vs THE STATE OF BIHAR                                  | Mr.DHANANJAY KUMAR<br>TIWARY                                                    | Mr.S.EHETESHMUDDIN(APP)                                                                                                 |
| 12.                  | CR. MISC./47549/2014<br>A.BAIL | 1 LAKHAN PASWAN & ORS<br>vs THE STATE OF BIHAR                                 | Mr.SHAKIB AYAZ<br>Mr.MD. GHEYASUDDIN KHAN<br>NIZAMUL                            | Mr.BINOD KUMAR NO.3(APP)                                                                                                |
| 13.                  | CR. MISC./47550/2014<br>A.BAIL | 1 JHALIA DEVI @ PHULJHARIA DEVI &<br>ORS.<br>vs THE STATE OF BIHAR             | Mr.ANISH KUMAR                                                                  | Mr.RAM NARESH ROY (APP)                                                                                                 |
| 14.                  | CR. MISC./47551/2014<br>A.BAIL | 1 MD. SOHRAB @ GUDDU & ANR.<br>vs THE STATE OF BIHAR                           | Mr.MAHENDRA THAKUR                                                              | Mr.MEENA SINGH(APP)                                                                                                     |
| 15.                  | CR. MISC./47552/2014<br>A.BAIL | 1 ARJUN RAM<br>vs THE STATE OF BIHAR                                           | Mr.SANJEEV KUMAR MISHRA                                                         | Mr.RAJIV NAYAN(APP)                                                                                                     |
| 16.                  | CR. MISC./47556/2014<br>A.BAIL | 1 RAJU SINGH<br>vs THE STATE OF BIHAR                                          | Mr.JAI PRAKASH SINGH<br>Mr.ARTI KUMARI                                          | Mr.SHARDANAND JHA(APP)                                                                                                  |
| 17.                  | CR. MISC./47558/2014<br>A.BAIL | 1 MANJEET BHAGAT<br>vs THE STATE OF BIHAR                                      | Mr.AJAY KUMAR PANDEY                                                            | Mr.SHAHIN BEGUM (APP)                                                                                                   |
| 18.                  | CR. MISC./47560/2014<br>A.BAIL | 1 PADAM BHUSHAN GUPTA @ PADAM<br>GUPTA<br>vs THE STATE OF BIHAR                | Mr.MUKESH KUMAR JHA<br>Mr.BHOLA PRASAD                                          | Mr.ANIL KR.SINGH 1(APP)                                                                                                 |
| 19.                  | CR. MISC./47566/2014<br>A.BAIL | 1 ARJUN PASWAN<br>vs THE STATE OF BIHAR                                        | Mr.SURENDRA KISHORE<br>THAKUR                                                   | Mr.DR. M.K.GAUTAM(APP)                                                                                                  |
| 20.                  | CR. MISC./47570/2014<br>A.BAIL | 1 SIKANDAR MANDAL<br>vs THE STATE OF BIHAR                                     | Mr.BIJENDRA KUMAR SINGH                                                         | Mr.ANAND MOHAN PD. MEHTA<br>(APP)<br>Mr.MUKESH KUMAR JHA<br>Mr.BHOLA PRASAD                                             |
| 21.                  | CR. MISC./47574/2014<br>A.BAIL | 1 CHUNNI DEVI & ORS<br>vs THE STATE OF BIHAR                                   | Mr.SANJAY KUMAR JHA<br>Mr.SATYA VEER                                            | Mr.SHYAM KUMAR SINGH<br>(APP)<br>Mr.BHARAT LAL (APP)                                                                    |
| 22.                  | CR. MISC./47575/2014<br>A.BAIL | 1 GANGA SAHANI<br>vs THE STATE OF BIHAR                                        | Mr.VIJAY SHANKAR<br>SHRIVASTAVA                                                 | Mr.BHARAT LAL (APP)                                                                                                     |
| 23.                  | CR. MISC./47577/2014<br>A.BAIL | 1 LAKSHMI DAS & ORS<br>vs THE STATE OF BIHAR                                   | Mr.RAM SUMIRAN SINGH                                                            | Mr.GULNAR BEGUM(APP)                                                                                                    |
| 24.                  | CR. MISC./47578/2014<br>A.BAIL | 1 JAI KUMAR @ BABLU<br>vs STATE OF BIHAR & ANR                                 | Mr.SUNIL KUMAR SINGH                                                            | Mr.DR. KUMAR UDAY PRATAP<br>(APP)<br>Mr.MUKESH KUMAR<br>Mr.AMITESH KUMAR(APP)                                           |
| 25.                  | CR. MISC./47581/2014<br>A.BAIL | 1 GANESH RISHIDEV<br>vs THE STATE OF BIHAR                                     | Mr.DIWAKAR SINHA<br>Mr.ROUNAK KUMAR SINGH<br>"PANKAJ"                           | Mr.AMITESH KUMAR(APP)                                                                                                   |
| 26.                  | CR. MISC./47582/2014<br>A.BAIL | 1 PRASHANT KUMAR<br>vs THE STATE OF BIHAR                                      | Mr.SWAPNIL KUMAR SINGH<br>Mr.RAHUL NATH<br>Mr.SANJAY KUMAR                      | Mr.ANIL KR. SINGH NO.1 (APP)                                                                                            |
| 27.                  | CR. MISC./47584/2014<br>A.BAIL | 1 GUPTA BAITHA<br>vs THE STATE OF BIHAR                                        | Mr.SATISH KUMAR SINGH<br>Mr.DINESH MAHARAJ                                      | Mr.BINOD KUMAR NO.2(APP)                                                                                                |
| 28.                  | CR. MISC./47585/2014<br>A.BAIL | 1 MANISH KUMAR @ MANISH SINGH<br>vs THE STATE OF BIHAR                         | Mr.NACHIKETA JHA                                                                | Mr.MANOJ KUMAR (APP)                                                                                                    |
| 29.                  | CR. MISC./47587/2014<br>A.BAIL | 1 SHAMBHU MANJHI<br>vs THE STATE OF BIHAR                                      | Mr.RAJ KUMAR<br>Mr.VIJAY KUMAR                                                  | Mr.PARMANAND KUMAR (APP)                                                                                                |
| 30.                  | CR. MISC./47588/2014<br>A.BAIL | 1 SMT. GULSHAN ARRA @ GULSHAN ARA<br>& ORS<br>vs THE STATE OF BIHAR            | Mr.SANJAY KUMAR SHARMA<br>Mr.DR. SATYENDRA KUMAR<br>SRIVASTAVA                  | Mr.RAJ BALLABH SINGH (APP)<br>Mr.SANJEEV KUMAR                                                                          |
| 31.                  | CR. MISC./47589/2014<br>A.BAIL | 1 MD. AZAHAR<br>vs THE STATE OF BIHAR                                          | Mr.ASHHAR MUSTAFA                                                               | Mr.SURENDRA PRASAD SINGH<br>(APP)                                                                                       |
| 32.                  | CR. MISC./47590/2014<br>A.BAIL | 1 DINESH SINGH<br>vs THE STATE OF BIHAR                                        | Mr.ANAND KUMAR                                                                  | Mr.HIRDAY PRASAD SINGH<br>(APP)                                                                                         |

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| <b>PATNA HIGH COURT</b> | <b>227</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b><br>Mr. Justice Rajendra Kumar Mishra |  |
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| 33. | CR. MISC./47592/2014<br>A.BAIL      | 1 | KRISHNA KUMAR SINGH @ KRISHNA KUMAR<br>vs THE STATE OF BIHAR                     | Mr.SANGEET DEOKULIAR<br>Mr.NAVIN KUMAR SINGH                                    | Mr.MD.FAHMUDDIN (APP)                                       |
| 34. | CR. MISC./47593/2014<br>with A.BAIL | 1 | AKHILESH CHANDRA JHA<br>vs STATE OF BIHAR & ANR                                  | Mr.SATISH KUMAR SINGH<br>Mr.DINESH MAHARAJ                                      | Mr.ANZARUL HAQUE SAHARA (APP)<br>Mr.MADHAV JHA              |
| 35. | CR. MISC./50930/2014<br>A.BAIL      | 1 | BIRENDRA NARAYAN JHA @ BACHHA JHA @ BACHHA BABU & ANR<br>vs STATE OF BIHAR & ANR | Mr.SATISH KUMAR SINGH<br>Mr.DINESH MAHARAJ                                      | Mr.KR.VIRENDRA NARAYAN(APP)<br>Mr.MADHAV JHA                |
| 36. | CR. MISC./47595/2014<br>A.BAIL      | 1 | SURYA BIHARI SINGH YADAV<br>vs THE STATE OF BIHAR                                | Mr.SUDHA CHANDRA<br>Mr.SURENDRA KUMAR SINGH<br>Mr.PRABHAT KUMAR SINGH           | Mr.DR.AJIT KUMAR (APP)                                      |
| 37. | CR. MISC./47597/2014<br>A.BAIL      | 1 | SATYANAND SHEKHAR<br>vs THE STATE OF BIHAR                                       | Mr.RAKESH SINGH<br>Mr.MEENA SINGH<br>Mr.SAKET KUMAR SINGH<br>Mr.BHASKAR SHANKAR | Mr.SHAHIN BEGUM (APP)                                       |
| 38. | CR. MISC./47598/2014<br>A.BAIL      | 1 | RAGHUBIR PASWAN<br>vs THE STATE OF BIHAR                                         | Mr.NAND KISHORE PRASAD<br>SINHA                                                 | Mr.AHMAD ALI (APP)                                          |
| 39. | CR. MISC./47599/2014<br>A.BAIL      | 1 | SHEKHAR SAH @ CHANDRA SHEKHAR KUMAR & ORS<br>vs THE STATE OF BIHAR               | Mr.ASHHAR MUSTAFA                                                               | Mr.SADANAND PASWAN (SPL.PP)                                 |
| 40. | CR. MISC./47610/2014<br>A.BAIL      | 1 | KAILASH SINGH @ KAILASH PD. SINGH<br>vs THE STATE OF BIHAR                       | Mr.RAJESH KUMAR<br>Mr.LAKSHMI KANT SHARMA                                       | Mr.ASHA DEVI (APP)<br>Mr.BHOLA PRASAD                       |
| 41. | CR. MISC./47617/2014<br>A.BAIL      | 1 | VINOD TIWARY @ MUNNA TIWARY & ANR<br>vs THE STATE OF BIHAR                       | Mr.RAJESH KUMAR MISHRA<br>Mr.SOURENDRA PANDEY                                   | Mr.SANJAY KR.TIWARY(APP)                                    |
| 42. | CR. MISC./47620/2014<br>A.BAIL      | 1 | NAND KISHORE YADAV @ NAND LAL YADAV & ORS.<br>vs THE STATE OF BIHAR              | Mr.VIJAY SHANKAR<br>SHRIVASTAVA<br>Mr.NISHA VERMA                               | Mr.BHARAT LAL(APP)                                          |
| 43. | CR. MISC./47624/2014<br>A.BAIL      | 1 | DHARMENDRA KUMAR<br>vs THE STATE OF BIHAR                                        | Mr.HARENDRA PRASAD                                                              | Mr.ANITA KUMARI SINGH (APP)                                 |
| 44. | CR. MISC./47638/2014<br>A.BAIL      | 1 | ASHOK KUMAR RAI<br>vs THE STATE OF BIHAR                                         | Mr.MUKESH KUMAR NO-1                                                            | Mr.JAGDHAR PRASAD (APP)                                     |
| 45. | CR. MISC./47641/2014<br>A.BAIL      | 1 | SANTOSH SAH @ SINTU SAH<br>vs THE STATE OF BIHAR                                 | Mr.UMESH PRASAD<br>Mr.MRITYUNJAY KUMAR                                          | Mr.BINOD KUMAR (APP)<br>Mr.PANKAJ KUMAR SINHA               |
| 46. | CR. MISC./47652/2014<br>A.BAIL      | 1 | RAKESH MAHTO<br>vs THE STATE OF BIHAR                                            | Mr.AJAY KR SINGH NO.1                                                           | Mr.A.DAYAL (APP)                                            |
| 47. | CR. MISC./47655/2014<br>A.BAIL      | 3 | PRASHANT THAKUR @ PRASHANT KUMAR<br>vs STATE OF BIHAR & ANR                      | Mr.RATANAKAR JHA                                                                | Mr.ASHOK KR.SINGH NO.1(APP)<br>Mr.SUNIL KUMAR SINGH         |
| 48. | CR. MISC./47656/2014<br>A.BAIL      | 1 | ANJANA SHUKLA<br>vs THE STATE OF BIHAR                                           | Mr.SURESH KUMAR<br>Mr.SATYA PRAKASHTRIPATHY<br>Mr.ANIL KUMAR SINHA              | Mr.AMIT KUMAR RAKESH (APP)                                  |
| 49. | CR. MISC./47657/2014<br>A.BAIL      | 1 | SATISH KUMAR<br>vs THE STATE OF BIHAR                                            |                                                                                 | Mr.M.HAQUE(APP)                                             |
| 50. | CR. MISC./47659/2014<br>A.BAIL      | 1 | VISHNU SHANKAR SINGH& ORS<br>vs THE STATE OF BIHAR                               | Mr.PRANAV KUMAR<br>Mr.RAJEEV RANJAN NO.II                                       | Mr.DR.KUMAR UDAY PRATAP (APP)                               |
| 51. | CR. MISC./47661/2014<br>A.BAIL      | 1 | RAGHUBANSH RAI & ANR<br>vs THE STATE OF BIHAR                                    | Mr.ANISH CHANDRA<br>Mr.KRISHNA DEO SINGH                                        | Mr.B.N. PANDEY (APP)                                        |
| 52. | CR. MISC./47662/2014<br>A.BAIL      | 1 | SHEONATH GORE & ORS<br>vs THE STATE OF BIHAR                                     | Mr.JAVED ASLAM                                                                  | Mr.SURENDRA PRASAD SINGH (APP)                              |
| 53. | CR. MISC./47663/2014<br>A.BAIL      | 1 | SHANTI KUMARI<br>vs THE STATE OF BIHAR                                           | Mr.SUMAN KUMAR JHA                                                              | Mr.RAM BACHAN SINGH(APP)                                    |
| 54. | CR. MISC./47664/2014<br>A.BAIL      | 1 | MANJU DEVI & ANR<br>vs THE STATE OF BIHAR                                        | Mr.MD. NURUL HODA                                                               | Mr.RAM SHANKAR DAS (SPL.P.P.)                               |
| 55. | CR. MISC./47669/2014<br>A.BAIL      | 1 | MOTI KUMAR SONI & ORS.<br>vs STATE OF BIHAR & ANR                                | Mr.UDAY PRATAP SINGH<br>Mr.SANJEEV KUMAR                                        | Mr.S.EHETESHMUDDIN(APP)                                     |
| 56. | CR. MISC./47679/2014<br>with A.BAIL | 1 | BIKRAM YADAV<br>vs THE STATE OF BIHAR                                            | Mr.PRAVEEN KUMAR<br>Mr.NIHAR NANDAN AMBASTA                                     | Mr.SMT. ANITA KUMARI(APP)                                   |
| 57. | CR. MISC./47824/2014<br>with A.BAIL | 1 | GAUTAM YADAV @ GAUTAM KUMAR YADAV<br>vs THE STATE OF BIHAR                       | Mr.PRAVEEN KUMAR<br>Mr.NIHAR NANDAN AMBASTA                                     | Mr.GOPESH KUMAR (APP)                                       |
| 58. | CR. MISC./48703/2014<br>A.BAIL      | 1 | MUKESH YADAV<br>vs THE STATE OF BIHAR                                            | Mr.PRAVEEN KUMAR<br>Mr.NIHAR NANDAN AMBASTA                                     | Mr.SUCHETA YADAV(APP)                                       |
| 59. | CR. MISC./48987/2014<br>with A.BAIL | 1 | DINESH YADAV<br>vs THE STATE OF BIHAR                                            | Mr.PRAVEEN KUMAR<br>Mr.NIHAR NANDAN AMBASTA                                     | Mr.GOPESH KUMAR (APP)                                       |
| 60. | CR. MISC./51492/2014<br>A.BAIL      | 1 | FANTUSH YADAV<br>vs THE STATE OF BIHAR                                           | Mr.PRAVEEN KUMAR<br>Mr.NIHAR NANDAN AMBASTA                                     | Mr.SHYAM KR.SINGH(APP)                                      |
| 61. | CR. MISC./47680/2014<br>A.BAIL      | 1 | ANIL YADAV & ORS<br>vs THE STATE OF BIHAR THROUGH THE ECONOMIC OFFENCE UNIT      | Mr.BIJENDRA KUMAR SINGH                                                         | Mr.MR. VISHWANATH PD. SINGH (ADV. FOR EOU)<br>Mr.AJIT KUMAR |
| 62. | CR. MISC./47681/2014<br>with A.BAIL | 1 | RAM NARESH PRASAD SINGH<br>vs THE STATE OF BIHAR                                 | Mr.ANIL KUMAR ANAL<br>Mr.BINOD KUMAR SINHA                                      | Mr.SATYENDRA NR. SINGH(APP)                                 |
| 63. | CR. MISC./47928/2014<br>A.BAIL      | 1 | ANIL KUMAR SUMAN<br>vs THE STATE OF BIHAR                                        | Mr.ANIL KUMAR ANAL<br>Mr.BINOD KUMAR SINHA                                      | Mr.SATYENDRA PRASAD (APP)<br>Mr.RAMAKANT SHARMA             |
| 64. | CR. MISC./47687/2014<br>with A.BAIL | 1 | MITHILESH YADAV @ MITHILESH SINGH YADAV<br>vs THE STATE OF BIHAR                 | Mr.RAKESH SINGH<br>Mr.SAKET KUMAR SINGH<br>Mr.BHASKAR SHANKAR                   | Mr.RINA SINHA(APP)                                          |
| 65. | CR. MISC./48733/2014<br>A.BAIL      | 1 | MANTU YADAV @ MANTU KUMAR<br>vs THE STATE OF BIHAR                               | Mr.RAKESH SINGH<br>Mr.SAKET KUMAR SINGH<br>Mr.BHASKAR SHANKAR                   | Mr.RINA SINHA(APP)                                          |
| 66. | CR. MISC./47690/2014<br>A.BAIL      | 1 | RANJEET PAL<br>vs THE STATE OF BIHAR                                             | Mr.UMESH CHANDRA VERMA                                                          | Mr.PREM KUMAR JHA(APP)                                      |
| 67. | CR. MISC./47693/2014<br>A.BAIL      | 1 | SHIVNATH PRASAD<br>vs THE STATE OF BIHAR                                         | Mr.BINOD KUMAR SINHA<br>Mr.ASHOK KUMAR                                          | Mr.AMBIKA BHAGAT(SPL.APP)                                   |
| 68. | CR. MISC./47696/2014<br>A.BAIL      | 1 | NEETU KUMARI<br>vs THE STATE OF BIHAR                                            | Mr.BELA SINGH<br>Mr.RAJEEV RANJAN<br>Mr.SATYAJIT                                | Mr.SANJAY KUMAR(APP)                                        |

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| <b>PATNA HIGH COURT</b> | <b>228</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b><br>Mr. Justice Rajendra Kumar Mishra |
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| 69. | CR. MISC./47700/2014<br>A.BAIL         | 1 | SHIV SHANKAR YADAV & ANR<br>vs THE STATE OF BIHAR                  | Mr.SHIWESH CHANDRA<br>MISHRA                                                           | Mr.RAM SHANKAR DAS(APP)<br>Mr.RANJAN KUMAR JHA<br>Mr.SANJAY SINGH |
| 70. | CR. MISC./47701/2014<br>A.BAIL         | 1 | NARENDRA SINGH<br>vs STATE OF BIHAR & ANR                          | Mr.SANTOSH KUMAR                                                                       | Mr.AMIT KR. RAKESH(APP)                                           |
| 71. | CR. MISC./47702/2014<br>A.BAIL         | 1 | MANOJ KUMAR & ANR.<br>vs THE STATE OF BIHAR                        | Mr.SUNIL KUMAR NO.III                                                                  | Mr.DR.RABINDRA KUMAR<br>(APP)                                     |
| 72. | CR. MISC./47704/2014<br>A.BAIL         | 1 | RATAN MUKHIYA<br>vs THE STATE OF BIHAR                             | Mr.AMRIT ABHIJAT<br>Mr.UPENDRA YADAV<br>Mr.MANOJ KUMAR GUPTA                           | Mr.ANUJ KR.SRIVASTAV(APP)                                         |
| 73. | CR. MISC./47706/2014<br>A.BAIL         | 1 | SANTARA KHATOON @ HALIMA<br>KHATOON & ANR<br>vs THE STATE OF BIHAR | Mr.BHASKAR SHANKAR<br>Mr.RAKESH SINGH<br>Mr.SAKET KUMAR SINGH                          | Mr.KALYAN SHANKAR (APP)                                           |
| 74. | CR. MISC./47707/2014<br>A.BAIL         | 1 | AJAY KUMAR @ AJAY PRASAD<br>vs THE STATE OF BIHAR                  | Mr.PUSHPENDRA KUMAR<br>SINGH                                                           | Mr.MD.ATAUR RAHMAN(APP)                                           |
| 75. | CR. MISC./47708/2014<br>A.BAIL         | 1 | JAI PRAKASH SINGH<br>vs THE STATE OF BIHAR                         | Mr.NARENDRA KUMAR                                                                      | Mr.ABHAY KUMAR NO. 1 (APP)                                        |
| 76. | CR. MISC./47709/2014<br>A.BAIL         | 1 | SUJEET KUMAR @ TUDDU<br>vs THE STATE OF BIHAR                      | Mr.SANGEET DEOKULIAR<br>Mr.NAVIN KUMAR SINGH                                           | Mr.C.SEN PD.SINGH(APP)                                            |
| 77. | CR. MISC./48033/2014<br>A.BAIL         | 1 | MOHAMMAD MASUK @ MASUK AKBAR<br>ANSARI<br>vs THE STATE OF BIHAR    | Mr.ZAINUL ABEDIN                                                                       | Mr.MD.A.HAQUE<br>SAHARA(APP)                                      |
| 78. | CR. MISC./48038/2014<br>A.BAIL         | 1 | DADAN DUBEY<br>vs THE STATE OF BIHAR                               | Mr.NITYANAND MISHRA<br>Mr.BALMEEKI PANDEY<br>BHASKER<br>Mr.SANJAY KUMAR PANDEY<br>NO-5 | Mr.PRADIP NR.KUMAR(APP)                                           |
| 79. | CR. MISC./48040/2014<br>A.BAIL         | 1 | PANKAJ KUMAR<br>vs STATE OF BIHAR & ANR                            | Mr.SABAL KUMAR JHA                                                                     | Mr.ASHOK KR.SINGH<br>NO.1(APP)<br>Mr.MAHENDRA THAKUR              |
| 80. | CR. MISC./48042/2014<br>A.BAIL         | 1 | MAHANGU RAM<br>vs THE STATE OF BIHAR                               | Mr.RAJANI RANJAN PD.<br>SINGH<br>Mr.AJAY KUMAR SINGH                                   | Mr.MURLIDHAR(APP)                                                 |
| 81. | CR. MISC./48046/2014<br>A.BAIL         | 1 | SUNIL KUMAR SAH @ SUNIL KR. SAH<br>vs STATE OF BIHAR & ANR         | Mr.NEERAJ KUMAR ALIAS<br>SANIDH                                                        | Mr.S.EHETESHAMUDDIN(APP)<br>Mr.SANJAY KUMAR SINGH                 |
| 82. | CR. MISC./48048/2014<br>with<br>A.BAIL | 1 | ASHARFI SAHANI & ORS.<br>vs THE STATE OF BIHAR                     | Mr.BELA SINGH<br>Mr.RAJEEV RANJAN                                                      | Mr.SATYAVRAT VERMA (APP)                                          |
| 83. | CR. MISC./6202/2015<br>A.BAIL          | 1 | RAM DAYAL SAHANI & ANR<br>vs THE STATE OF BIHAR                    | Mr.BELA SINGH<br>Mr.RAJEEV RANJAN                                                      | Mr.S.D.SINGH YADAV (APP)                                          |

**Thursday the 23rd April 2015**  
**Court No. 34 (AT 10:30 A.M.)**  
**Mr. Justice Amaresh Kumar Lal**

| SNo                         | Case No                                                          | LT Party Detail                                                                                  | Pet Advocate                                                             | Res Advocate<br>Remarks                                                                            |
|-----------------------------|------------------------------------------------------------------|--------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------|
| <b><u>FOR ADMISSION</u></b> |                                                                  |                                                                                                  |                                                                          |                                                                                                    |
| 1.                          | CR. MISC./49143/2012<br>QUASHING(380,448,3<br>QSH F.I.R. FOR DIS | 2 JAY NANDAN YADAV & ANR.<br>vs STATE OF BIHAR & ANR                                             | Mr.KARTIK KUMAR SINHA<br>Mr.MALA SINHA                                   | Mr.KR. VIRENDRA NARAYAN<br>(APP)                                                                   |
| 2.                          | CR. MISC./49145/2012<br>QUASHING(239 CR.P.<br>QSH F.I.R. FOR DIS | 2 PREM PRAKASH VERMA & ANR.<br>vs STATE OF BIHAR & ANR                                           | Mr.SANGEET DEOKULIAR<br>Mr.AMRENDRA KUMAR                                | Mr.JAGDHAR PD.(APP)                                                                                |
| 3.                          | CR. MISC./49171/2012<br>QUASHING(245 CR.P.<br>QSH COMPLAIN. FOR  | 3 BABLOO SAH @ BAL KRISHNA SAH &<br>ORS.<br>vs STATE OF BIHAR & ANR                              | Mr.RAJ KUMAR<br>Mr.VIJAY KUMAR                                           | Mr.RAM BACHAN SINGH (APP)<br>Mr.DR. BIDHU RANJAN                                                   |
| 4.                          | CR. MISC./49193/2012<br>QUASHING(498A)-IPC<br>QSH COMPLAIN FOR C | 2 BIRENDRA PRASAD & ORS.<br>vs STATE OF BIHAR & ANR                                              | Mr.PRAMOD KUMAR SINGH<br>Mr.AMITABH BHARDWAJ                             | Mr.AWADHESH KR.SINGH<br>(APP)                                                                      |
| 5.                          | CR. MISC./49217/2012<br>QUASHING(364/34)-I<br>QSH F.I.R. FOR CON | 15 JAY PRAKASH YADAV<br>vs THE STATE OF BIHAR                                                    | Mr.VIKRAM SINGH                                                          | Mr.SHUCHETA YADAV(APP)                                                                             |
| 6.                          | CR. MISC./49218/2012<br>QUASHING(302,34)-I<br>QUASHING           | 3 GITA DEVI<br>vs STATE OF BIHAR & ANR                                                           | Mr.MANOJ KUMAR JHA                                                       | Mr.GULNAR BEGUM(APP)                                                                               |
| 7.                          | CR. MISC./49227/2012<br>QUASHING(161 CR.P.<br>QSH S.T            | 2 ARVIND YADAV<br>vs STATE OF BIHAR & ANR                                                        | Mr.PRABHU NARAYAN<br>SHARMA<br>Mr.ANITA KUMARI SINGH<br>Mr.BIMAL KUMAR   | Mr.AMITESH KUMAR (APP)                                                                             |
| 8.                          | CR. MISC./49231/2012<br>QUASHING(307,323,3<br>QSH F.I.R. FOR CON | 2 AVNISH KUMAR @ AVINASH KUMAR<br>vs STATE OF BIHAR & ANR                                        | Mr.RANJEET KUMAR MISHRA                                                  | Mr.KR.PRIYA RANJAN(APP)                                                                            |
| 9.                          | CR. MISC./49241/2012<br>QUASHING(292/34)-I<br>QSH COMPLAIN FOR C | 2 DARSHAN KUMAR<br>vs STATE OF BIHAR & ANR                                                       | Mr.NILOTPAL GANGULI<br>Mr.SANJAY KUMAR MISHRA<br>Mr.UMESH PATHAK         | Mr.ASHRAF ANSARI (APP)                                                                             |
| 10.                         | CR. MISC./49243/2012<br>QUASHING(227)-IPC<br>QSH F.I.R. FOR DIS  | 2 SATYA NARAYAN SAH @ SUKHU SAH<br>vs STATE OF BIHAR & ANR                                       | Mr.SANJAY KUMAR TIWARY                                                   | Mr.RAM NARESH ROY (APP)<br>Mr.SURENDRA KUMAR<br>MISHRA<br>Mr.RAJANI KANT SINGH<br>Mr.M.HAQUE (APP) |
| 11.                         | CR. MISC./49253/2012<br>QUASHING(379/323/4<br>QSH COMPLAIN FOR O | 2 RAM AWATAR TIWARY & ANR.<br>vs STATE OF BIHAR & ANR                                            | Mr.SUMANT SINGH                                                          | Mr.SURESH PD. SINGH (APP)                                                                          |
| 12.                         | CR. MISC./49254/2012<br>QUASHING(498A,493)<br>QSH F.I.R. FOR CON | 2 RAJESHWAR TIWARY & ORS.<br>vs STATE OF BIHAR & ANR                                             | Mr.REWTI KANT RAMAN<br>Mr.SANGITA KUMARI                                 | Mr.A.M.PD.MEHTA (APP)                                                                              |
| 13.                         | CR. MISC./49261/2012<br>QUASHING(33,41,42<br>QSH COMPLAIN FOR C  | 2 ARBIND KUMAR SINGH @ JUNARWI<br>SINGH<br>vs THE STATE OF BIHAR                                 | Mr.MANINDRA KISHORE<br>SINGH<br>Mr.MANISH KUMAR -3<br>Mr.BHASKAR SHANKAR | Mr.SUCHETA YADAV(APP)                                                                              |
| 14.                         | CR. MISC./49265/2012<br>QUASHING(406,420,3<br>QSH F.I.R. FOR CON | 2 LAXMAN PRASAD MEHTA (SANT JEE)<br>LAXMAN MEHTA<br>vs THE STATE OF BIHAR & ORS                  | Mr.GOPAL KUMAR JHA                                                       | Mr.MANOJ KUMAR 1 (APP)                                                                             |
| 15.                         | CR. MISC./49271/2012<br>QUASHING(304B,201)<br>QSH S.T            | 2 MD. AYUB<br>vs THE STATE OF BIHAR                                                              | Mr.S. M. NEMATULLAH                                                      | Mr.RAJENDRA SINGH<br>SHASTRI JEE (APP)                                                             |
| 16.                         | CR. MISC./49275/2012<br>QUASHING(376,379,3<br>QSH F.I.R. FOR CON | 2 TUNTUN RAI & ANR.<br>vs STATE OF BIHAR & ANR                                                   | Mr.NIRAJ KUMAR                                                           | Mr.HARENDRA PD.(APP)                                                                               |
| 17.                         | CR. MISC./49305/2012<br>QUASHING(337,323,1<br>QSH F.I.R. FOR CON | 2 SRI BHAGWAN SINGH & ANR.<br>vs STATE OF BIHAR & ANR                                            | Mr.MANOJ KUMAR<br>Mr.RAJ NARAYAN MISHRA                                  | Mr.BHARAT LAL (APP)<br>Mr.NEERAJ KUMAR                                                             |
| 18.                         | CR. MISC./49308/2012<br>QUASHING(420/323/3<br>QSH COMPLAIN FOR C | 2 KAMTA PRASAD<br>vs STATE OF BIHAR & ANR                                                        | Mr.SYED. RIZWANUL HAQUE                                                  | Mr.SHAIENDRA KUMAR-<br>I(APP)                                                                      |
| 19.                         | CR. MISC./49310/2012<br>QUASHING(188,353)-<br>QUASHING           | 2 PRABHAWATI DEVI & ORS<br>vs THE STATE OF BIHAR & ORS                                           | Mr.SHRI PRAKASH<br>SRIVASTAVA                                            | Mr.RAM SUMIRAN RAI (APP)                                                                           |
| 20.                         | CR. MISC./49315/2012<br>QUASHING(379,323)-<br>QSH COMPLAIN FOR C | 2 POONAM PASWAN @ PUNAM PASWAN @<br>PUNAM KUMARI & ANR<br>vs STATE OF BIHAR & ANR                | Mr.SITA RAM YADAV                                                        | Mr.A.A.KHAN (APP)                                                                                  |
| 21.                         | CR. MISC./49329/2012<br>QUASHING(311 CR.P.<br>QSH F.I.R. FOR OTH | 2 CHANDRA MOHAN VISHWAKARMA @<br>MOHAN CHANDRA VISHWAKARMA @<br>MOHAN<br>vs STATE OF BIHAR & ANR | Mr.LAKSHMINDRA KUMAR<br>YADAV                                            | Mr.SUNIL KR.PANDEY (APP)                                                                           |
| 22.                         | CR. MISC./49335/2012<br>QUASHING(323/447/3<br>QUASHING           | 2 SONU KUMAR<br>vs THE STATE OF BIHAR                                                            | Mr.PRAMOD KUMAR<br>Mr.RITESH KUMAR                                       | Mr.MD.ANSARUL HAQUE (APP)<br>Mr.ASHOK KUMAR<br>Mr.SANJOY KRISHNA                                   |
| 23.                         | CR. MISC./49345/2012<br>QUASHING(386,363,3<br>QUASHING           | 1 PRAMILA DEVI<br>vs THE STATE OF BIHAR                                                          | Mr.GOPAL GOVIND MISHRA<br>Mr.VIJAY KUMAR MISHRA                          | Mr.JHARKHANDI UPADHYAY<br>(APP)                                                                    |
| 24.                         | CR. MISC./49349/2012<br>QUASHING(420/323)-<br>QSH COMPLAIN FOR C | 2 RAMESHWAR PRASAD JAISWAL @<br>RAMESHWAR PRASAD SAH<br>vs STATE OF BIHAR & ANR                  | Ms.SONI SHRIVASTAVA<br>Mr.AMIT PRAKASH<br>Mr.PRIYA GUPTA                 | Mr.ATAUL CHANDRA (APP)                                                                             |
| 25.<br>with                 | CR. MISC./49360/2012<br>QUASHING(420/409/4<br>QSH F.I.R. FOR CON | 2 SIDHESHWAR SINGH & ANR<br>vs STATE OF BIHAR & ANR                                              | Mr.MD. GHEYASUDDIN KHAN<br>NIZAMUL<br>Mr.SHAKIB AYAZ<br>Mr.NISHAT AFROZ  |                                                                                                    |

|                         |            |                                             |  |
|-------------------------|------------|---------------------------------------------|--|
| <b>PATNA HIGH COURT</b> | <b>230</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b> |  |
|                         |            | Mr. Justice Amaresh Kumar Lal               |  |

|     |                                                                  |   |                                                                                              |                                                                |                                                                                                                                   |
|-----|------------------------------------------------------------------|---|----------------------------------------------------------------------------------------------|----------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------|
| 26. | CR. MISC./34233/2012<br>QUASHING(420,406)-<br>QSH F.I.R. FOR CON | 5 | J.P. AKELA<br>vs STATE OF BIHAR & ANR                                                        | Mr.MILIND KUMAR MISHRA                                         | Mr.C.SEN PD.SINGH(APP)<br>Mr.SHAKIB AYAZ<br>Mr.MD. GHEYASUDDIN KHAN<br>NIZAMUL<br>Mr.NISHAT AFROZ<br>Mr.SHYAM KUMAR<br>SINGH(APP) |
| 27. | CR. MISC./49361/2012<br>QUASHING(30 ARMS A<br>QSH F.I.R. FOR CON | 2 | SHIV SHANKAR CHOUBEY & ANR.<br>vs THE STATE OF BIHAR                                         | Mr.BACHAN JEE OJHA                                             | Mr.SHYAM KUMAR<br>SINGH(APP)                                                                                                      |
| 28. | CR. MISC./49362/2012<br>QUASHING(363,366(A<br>QSH F.I.R. FOR DIR | 2 | SANGEETA KUMARI @ SANJEEDA<br>KHATOON<br>vs THE STATE OF BIHAR & ORS                         | Mr.MAHENDRA THAKUR                                             | Mr.IFTEKHAR MEHMOOD(APP)                                                                                                          |
| 29. | CR. MISC./49381/2012<br>QUASHING(138 N.I.A<br>QUASHING           | 5 | MD. ABDUS SATTAR<br>vs THE STATE OF BIHAR                                                    | Mr.SYED ASGHER NAJMI                                           | Mr.SATYENDRA PD.(APP)<br>Mr.PRASHANT KUMAR<br>Mr.NAGADEO CHOUBEY<br>Mr.AMARESH KUMAR SINHA                                        |
| 30. | CR. MISC./49383/2012<br>QUASHING(420,406,4<br>QSH F.I.R. FOR CON | 2 | ANSU DEVI & ORS.<br>vs THE STATE OF BIHAR                                                    | Mr.SHAMBHU SHARAN SINGH                                        | Mr.MATHURANAND JHA(APP)                                                                                                           |
| 31. | CR. MISC./49393/2012<br>QUASHING(467/468/4<br>QSH COMPLAIN FOR C | 2 | MAQBUL HUSSAIN<br>vs STATE OF BIHAR & ANR                                                    | Mr.SANTOSH CHANDRA<br>BHASKAR                                  | Mr.AMIT KR.RAKESH (APP)                                                                                                           |
| 32. | CR. MISC./49397/2012<br>QUASHING(354)-IPC<br>QSH COMPLAIN FOR C  | 2 | MD. NAZRE ALAM<br>vs STATE OF BIHAR & ANR                                                    | Mr.SANJEEV KUMAR<br>Mr.SHAMSHAD ALAM                           | Mr.GAJENDRA PD.YADAV<br>(APP)                                                                                                     |
| 33. | CR. MISC./49428/2012<br>QUASHING(304B/201/<br>QSH S.T            | 2 | RAMESHWAR PRASAD SINGH<br>vs THE STATE OF BIHAR & ORS                                        | Mr.RAKESH SINGH<br>Mr.MEENA SINGH<br>Mr.BHASKAR SHANKAR        | Mr.UMESHANAND PANDIT<br>(APP)<br>Mr.SIDDHARTH HARSH                                                                               |
| 34. | CR. MISC./49429/2012<br>QUASHING(420,419)-<br>QSH F.I.R. FOR CON | 2 | PARSURAM SHARMA<br>vs THE STATE OF BIHAR                                                     | Mr.MUKESH KANT                                                 | Mr.PRADEEP NARAYAN<br>KUMAR (APP)                                                                                                 |
| 35. | CR. MISC./49499/2012<br>QUASHING(420)-IPC<br>QSH COMPLAIN FOR C  | 3 | DR. YOGENDRA KUMAR & ORS.<br>vs STATE OF BIHAR & ANR                                         | Mr.MAHENDRA THAKUR                                             | Mr.IFTEKHAR MAHMOOD<br>(APP)                                                                                                      |
| 36. | CR. MISC./49502/2012<br>QUASHING(420)-IPC<br>QSH COMPLAIN FOR C  | 2 | ARUN KUMAR SINHA<br>vs THE STATE OF BIHAR                                                    | Mr.SANGEET DEOKULIAR<br>Mr.AMRENDRA KUMAR                      | Mr.JAGDHR PRASAD (APP)                                                                                                            |
| 37. | CR. MISC./49522/2012<br>QUASHING(227 CR.P.<br>QSH S.T            | 2 | SIKANDRA CHAUHAN & ORS<br>vs STATE OF BIHAR & ANR                                            | Mr.RABINDRA PRASAD SINGH                                       | Mr.IFTEKHAR MAHMOOD<br>(APP)                                                                                                      |
| 38. | CR. MISC./49582/2012<br>QUASHING(420,467,4<br>QSH F.I.R. FOR CON | 2 | SURBILLA KUMARI<br>vs THE STATE OF BIHAR                                                     | Mr.RAM KISHUN PRASAD                                           | Mr.ASHOK KUMAR-1(APP)                                                                                                             |
| 39. | CR. MISC./49631/2012<br>QUASHING(323/341/5<br>QSH F.I.R. FOR CON | 2 | MD. KISMAT<br>vs STATE OF BIHAR & ANR                                                        | Mr.BRIJ NANDAD PRASAD<br>Mr.JANKI NANDAN PRASAD                | Mr.RANA RANDHIR SINGH<br>(APP)                                                                                                    |
| 40. | CR. MISC./49636/2012<br>QUASHING(323,324,5<br>QSH F.I.R. FOR CON | 2 | SHEIKH SADRE ALAM @ SADRE ALAM &<br>ORS.<br>vs STATE OF BIHAR & ANR                          | Mr.MD. ANIS AKHTAR<br>Mr.ARIF DAULA SIDDIQUIE                  | Mr.S.M.RAHMAN(APP)                                                                                                                |
| 41. | CR. MISC./49674/2012<br>QUASHING(419,420,4<br>QSH F.I.R. FOR OTH | 2 | GUDIA KUMARI<br>vs THE STATE OF BIHAR                                                        | Mr.MUKESH KANT                                                 | Mr.PRADEEP NR. KUMAR(APP)                                                                                                         |
| 42. | CR. MISC./49702/2012<br>QUASHING(420,418)-<br>QSH COMPLAIN FOR C | 4 | SURESH BHAGAT<br>vs STATE OF BIHAR & ANR                                                     | Mr.MANI BHUSHAN KUMAR                                          | Mr.ABHAY KUMAR ROY(APP)                                                                                                           |
| 43. | CR. MISC./49705/2012<br>QUASHING(120B,135<br>QSH F.I.R. FOR CON  | 2 | CHITRA SINGH<br>vs THE STATE OF BIHAR THROUGH<br>BIHAR STATE ELECTRICITY BOARD,<br>PATNA     | Mr.SUJIT KUMAR SINGH<br>Mr.AJEY KUMAR<br>Mr.BINAY KUMAR THAKUR | Mr.VINAY KIRTI SINGH                                                                                                              |
| 44. | CR. MISC./49708/2012<br>QUASHING(498A/323)<br>QSH COMPLAIN FOR O | 2 | JAI PRAKASH SINHA & ANR.<br>vs STATE OF BIHAR & ANR                                          | Mr.LAKSHMI KANT SHARMA<br>Mr.RAJESH KUMAR                      | Mr.ASHOK KUMAR<br>SINGH(APP)                                                                                                      |
| 45. | CR. MISC./49713/2012<br>QUASHING(420,467,4<br>QSH F.I.R. FOR CON | 2 | SUMITRA DEVI<br>vs THE STATE OF BIHAR                                                        | Mr.PRABHAKAR JHA<br>Mr.RATNA KUMARI                            | Mr.SURESH PD.SINGH(APP)                                                                                                           |
| 46. | CR. MISC./49723/2012<br>QUASHING(406,420)-<br>QSH COMPLAIN FOR C | 2 | SANJIDA KHATOON<br>vs STATE OF BIHAR & ANR                                                   | Mr.NIRMAL KUMAR                                                | Mr.JHARKHANDI<br>UPADHAYAY(APP)                                                                                                   |
| 47. | CR. MISC./49743/2012<br>QUASHING(420/467/4<br>QUASHING           | 2 | MUNNA SAO & ORS.<br>vs THE STATE OF BIHAR & ORS                                              | Mr.KUNWAR NARAYAN<br>JAMUAR                                    | Mr.R.P.S.SINGH (APP)                                                                                                              |
| 48. | CR. MISC./49762/2012<br>QUASHING(204(1) CR<br>QSH COMPLAIN FOR C | 2 | RINKU SINGH @ RINKU DEVI & ANR.<br>vs STATE OF BIHAR & ANR                                   | Mr.AVANISH KUMAR SINGH                                         | Mr.RAM ANURAG SINGH (APP)                                                                                                         |
| 49. | CR. MISC./49774/2012<br>QUASHING(379/448/3<br>QSH F.I.R. FOR DIR | 2 | DEEPAK RAJ<br>vs THE STATE OF BIHAR                                                          | Mr.JITENDRA KUMAR                                              | Mr.ANITA KUMARI (APP)                                                                                                             |
| 50. | CR. MISC./49788/2012<br>QUASHING(420/406/1<br>QUASHING           | 2 | AMARDIP<br>vs STATE OF BIHAR & ANR                                                           | Mr.SURENDRA KISHORE<br>THAKUR                                  | Mr.AJIT KUMAR (APP)                                                                                                               |
| 51. | CR. MISC./49789/2012<br>QUASHING(406,420,3<br>QSH COMPLAIN FOR C | 2 | ARJUN PRASAD<br>vs STATE OF BIHAR & ANR                                                      | Mr.BISHNU KANT DUBEY<br>Mr.PANCHU RAM                          | Mr.S.EHTESHAMUDDIN(APP)                                                                                                           |
| 52. | CR. MISC./49792/2012<br>QUASHING(467/468/4<br>QUASHING           | 2 | YOGENDRA PRASAD SRIVASTAVA<br>vs THE STATE OF BIHAR                                          | Mr.KAMALA KANT TIWARY                                          | Mr.SURAJ PD.SINGH (APP)                                                                                                           |
| 53. | CR. MISC./49808/2012<br>QUASHING(467,420,3<br>QSH F.I.R. FOR OTH | 4 | THE BIHAR STATE ELECTRICITY BOARD<br>THROUGH ITS SECRETARY & ANR.<br>vs STATE OF BIHAR & ANR | Mr.VINAY KIRTI SINGH                                           | Mr.D.P.TIWARY (APP)<br>Mr.ALOK KUMAR AGRAWAL<br>Mr.GAUTAM KUMAR<br>KEJRIWAL<br>Mr.AKASH CHATURVEDI                                |

|                         |            |                                                                              |  |
|-------------------------|------------|------------------------------------------------------------------------------|--|
| <b>PATNA HIGH COURT</b> | <b>231</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b><br>Mr. Justice Amaresh Kumar Lal |  |
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| 54. | CR. MISC./49817/2012<br>QUASHING(498A,323)<br>QSH F.I.R. FOR CON | 2 | GULAICHA KHATOON<br>vs STATE OF BIHAR & ANR                                                           | Mr.NARESH CHANDRA<br>VERMA                                              | Mr.ANITA KUMARI (APP)                                                             |
| 55. | CR. MISC./49822/2012<br>QUASHING(406,418)-<br>QSH COMPLAIN FOR C | 2 | AMARNATH SINGH<br>vs STATE OF BIHAR & ANR                                                             | Mr.SANJAY KUMAR PANDEY                                                  | Mr.MD. SUFIYAN(APP)                                                               |
| 56. | CR. MISC./49834/2012<br>QUASHING(134 R.P.P<br>QSH F.I.R. FOR CON | 2 | MADAN TIWARY<br>vs THE STATE OF BIHAR                                                                 | Mr.ANIL KUMAR MUKUND<br>Mr.REKHA KUMARI (<br>MUKUND)                    | Mr.AKBAR ALI (APP)                                                                |
| 57. | CR. MISC./49835/2012<br>QUASHING(144 CR.P.<br>QSH COMPLAIN FOR O | 2 | BALENDRA RAI<br>vs STATE OF BIHAR & ANR                                                               | Mr.MANOJ KUMAR<br>Mr.KALYAN SHANKAR                                     | Mr.R.B.S.PAHEPURI(APP)                                                            |
| 58. | CR. MISC./49836/2012<br>QUASHING(420)-IPC<br>QSH COMPLAIN FOR C  | 2 | MR. VIPIN JAIN<br>vs STATE OF BIHAR & ANR                                                             | Mr.ARVIND KUMAR MOUAR<br>Mr.HARISH KUMAR<br>Mr.RAJ KRISHAN JHA          | Mr.ANIL KR. SINGH 1 (APP)                                                         |
| 59. | CR. MISC./49836/2012<br>QUASHING(420,406)-<br>QSH COMPLAIN FOR C | 2 | RAGHURAJ CHOUBEY @ BAIKUNTHI<br>CHOUBEY<br>vs THE STATE OF BIHAR                                      | Mr.ANIL KUMAR DWIVEDI                                                   | Mr.RAMCHANDRA SAHNI<br>(APP)                                                      |
| 60. | CR. MISC./49834/2012<br>QUASHING(498A)-IPC<br>QSH COMPLAIN FOR C | 3 | PREM KUMAR MISHRA & ORS.<br>vs STATE OF BIHAR & ANR                                                   | Mr.MANOJ KUMAR JHA                                                      | Mr.SANJAY KR. SHARMA (APP)                                                        |
| 61. | CR. MISC./49897/2012<br>QUASHING(409,420,4<br>QSH F.I.R. FOR CON | 2 | BINOD YADAV<br>vs STATE OF BIHAR & ANR                                                                | Mr.RANJEET KUMAR SINGH                                                  | Mr.NIRMAL KUMAR SINHA<br>(APP)                                                    |
| 62. | CR. MISC./49906/2012<br>QUASHING(227 CR.P.<br>QUASHING           | 2 | MANISH KUMAR @ MANISH KUMAR<br>SINHA<br>vs STATE OF BIHAR & ANR                                       | Mr.SHAILENDRA KUMAR<br>SINHA                                            | Mr.MAYANAND JHA (APP)                                                             |
| 63. | CR. MISC./49915/2012<br>QUASHING(311 CR.P.<br>QSH COMPLAIN FOR O | 2 | RAMNIBAS PASWAN<br>vs THE STATE OF BIHAR & ORS                                                        | Mr.KAMAL KISHORE JHA                                                    | Mr.AMITESH KUMAR (APP)<br>Mr.RAO KUNDAN KUMAR<br>KARMAVIR                         |
| 64. | CR. MISC./49922/2012<br>QUASHING(379,323,4<br>QSH COMPLAIN. FOR  | 8 | ANANDI THAKUR<br>vs STATE OF BIHAR & ANR                                                              | Mr.PRAVIN KUMAR                                                         | Mr.AJAY KR.JHA(APP)<br>Mr.ANIL KUMAR                                              |
| 65. | CR. MISC./49936/2012<br>QUASHING(420,406)-<br>QSH COMPLAIN FOR C | 2 | RAJ KUMAR PRASAD<br>vs STATE OF BIHAR & ANR                                                           | Mr.ALOK KUMAR SINHA- I<br>Mr.PARAM HANSH SINGH<br>Mr.BHOLA KUMAR        | Mr.S.EHTESHAMUDDIN (APP)                                                          |
| 66. | CR. MISC./49951/2012<br>QUASHING(363,366A,<br>QSH F.I.R. FOR DIR | 2 | UDAY PATEL & ANR.<br>vs THE STATE OF BIHAR & ORS                                                      | Mr.SHANTANU KUMAR<br>Mr.AMIT KUMAR SINGH                                | Mr.VEENA RANI PRASAD (APP)                                                        |
| 67. | CR. MISC./49955/2012<br>QUASHING(420)-IPC<br>QSH COMPLAIN FOR C  | 2 | SURENDRA PRASAD CHAURASIA @<br>SURENDRA CHAURASIA<br>vs STATE OF BIHAR & ANR                          | Mr.RAJANI KANT SINGH<br>Mr.SURENDRA KUMAR<br>MISHRA                     | Mr.HIRDAY PD.SINGH (APP)                                                          |
| 68. | CR. MISC./49957/2012<br>QUASHING(279,379,3<br>QSH F.I.R. FOR CON | 9 | INDUSIND BANK (FORMERLY KNOWN AS<br>ASHOK LEYLAND FINANCE COMPANY<br>LTD.)<br>vs STATE OF BIHAR & ANR | Mr.ALOK KUMAR @ ALOK KR<br>SHAHI<br>Mr.ARCHANA SINHA @<br>ARCHANA SHAHI | Mr.KR.VIRENDRA<br>NARAYAN(APP)<br>Mr.BRIJ NANDAD PRASAD<br>Mr.JANKI NANDAN PRASAD |
| 69. | CR. MISC./49965/2012<br>QUASHING(323)-IPC<br>QUASHING            | 2 | RAJA RAM MAHTO & ORS<br>vs STATE OF BIHAR & ANR                                                       | Mr.NAWNIT KUMAR TIWARY<br>Mr.PANDIT JEE PANDEY                          | Mr.SHARDA KUMARI (APP)                                                            |
| 70. | CR. MISC./49983/2012<br>QUASHING(346/384/3<br>QSH F.I.R. FOR OTH | 2 | ABHAY KUMAR<br>vs THE STATE OF BIHAR                                                                  | Mr.PRABHAKAR KUMAR                                                      | Mr.RAJBALLABH SINGH (APP)                                                         |
| 71. | CR. MISC./49991/2012<br>QUASHING(145 CR.P.<br>QSH COMPLAIN FOR O | 2 | VISHNUDEO PRASAD SINGH @<br>VISHUNDEO PD. SINGH & ORS.<br>vs THE STATE OF BIHAR & ORS                 | Mr.KRISHNA KISHORE SINHA<br>Mr.SHASHANK KUMAR SINGH                     | Mr.DR.AJEET KUMAR(APP)<br>Mr.CHOUDHARY SHYAM<br>NANDAN<br>Mr.KRISHNA KUMAR YADAV  |
| 72. | CR. MISC./50006/2012<br>QUASHING(498,323,3<br>QSH COMPLAIN FOR C | 2 | AMRESH JHA<br>vs STATE OF BIHAR & ANR                                                                 | Mr.RANDHIR KUMAR NO-1                                                   | Mr.J.UPADHAYAY (APP)                                                              |
| 73. | CR. MISC./50008/2012<br>QUASHING(323,498A)<br>QSH COMPLAIN FOR O | 2 | BIRENDRA CHAUDHARY & ORS.<br>vs STATE OF BIHAR & ANR                                                  | Mr.RAJANI KANT SINGH<br>Mr.SURENDRA KUMAR<br>MISHRA                     | Mr.HIRDAY PD.SINGH(APP)                                                           |
| 74. | CR. MISC./50016/2012<br>QUASHING(406,420)-<br>QSH F.I.R. FOR DIR | 2 | MD. TASLIM<br>vs STATE OF BIHAR & ANR                                                                 | Mr.AJAY KUMAR                                                           | Mr.I.K.SRIVASTAVA(APP)                                                            |
| 75. | CR. MISC./50019/2012<br>QUASHING(498A,494)<br>QSH F.I.R. FOR CON | 2 | REKHA DEVI & ORS.<br>vs STATE OF BIHAR & ANR                                                          | Mr.CHANDRA SEN PRASAD<br>SINGH                                          | Mr.DILIP KUMAR(APP)                                                               |
| 76. | CR. MISC./50022/2012<br>QUASHING(227)-IPC<br>QSH S.T             | 1 | UPENDRA BIHARI SINGH & ORS.<br>vs THE STATE OF BIHAR                                                  | Mr.BIJAY BIHARI SINHA<br>Mr.SUBHASH PANDEY                              | Mr.AMIT KUMAR RAKESH<br>(APP)                                                     |

Thursday the 23rd April 2015

Court No. 9 (AT 10:30 A.M.)

Mr. Justice Chakradhari Sharan Singh

| SNo                  | Case No                             | LT Party Detail                                                                    | Pet Advocate                                                           | Res Advocate                                                | Remarks |
|----------------------|-------------------------------------|------------------------------------------------------------------------------------|------------------------------------------------------------------------|-------------------------------------------------------------|---------|
| <b>FOR ADMISSION</b> |                                     |                                                                                    |                                                                        |                                                             |         |
| 1.                   | CR. MISC./48049/2014<br>with A.BAIL | 1 YOGENDRA KAMKAR & ANR<br>vs STATE OF BIHAR & ANR                                 | Mr.JITENDRA KUMAR ROY<br>Mr.SUMIT KUMAR                                | Mr.RAM ANURAG SINGH(APP)                                    |         |
| 2.                   | CR. MISC./48453/2014<br>A.BAIL      | 1 RAJESH RAI<br>vs THE STATE OF BIHAR THROUGH ITS<br>VIGILANCE BIHAR, PATNA        | Mr.DR. KAMAL DEO SHARMA                                                | Mr.BINOD KUMAR -III(APP)                                    |         |
| 3.                   | CR. MISC./48053/2014<br>A.BAIL      | 1 SUNIL KUMAR @ GUDDU & ANR<br>vs THE STATE OF BIHAR                               | Mr.SUNIL KUMAR YADAV                                                   | Mr.UPENDRA KUMAR(APP)                                       |         |
| 4.                   | CR. MISC./48058/2014<br>A.BAIL      | 1 RANJEET YADAV<br>vs THE STATE OF BIHAR                                           | Mr.PANKAJ KUMAR                                                        | Mr.NAVIN KR. PANDEY(APP)                                    |         |
| 5.                   | CR. MISC./48060/2014<br>A.BAIL      | 1 NANDELAL CHAUDHARY<br>vs STATE OF BIHAR & ANR                                    | Mr.SHEO KUMAR PRASAD                                                   | Mr.PRANAV KUMAR(APP)<br>Mr.PRAMOD RANJAN<br>Mr.ARJUN PRASAD |         |
| 6.                   | CR. MISC./48063/2014<br>A.BAIL      | 1 AMAR RAM & ORS.<br>vs THE STATE OF BIHAR                                         | Mr.MD. HARUN QUARESHI                                                  | Mr.NARENDRA KR.<br>SINGH(APP)                               |         |
| 7.                   | CR. MISC./48067/2014<br>with A.BAIL | 1 JITU KUMAR & ORS<br>vs THE STATE OF BIHAR                                        | Dr.LEELAWATI KUMARI                                                    | Mr.NAND KISHOR PD.(APP)                                     |         |
| 8.                   | CR. MISC./48380/2014<br>A.BAIL      | 1 AWDESH PASWAN @ AWADHESH<br>PASWAN<br>vs THE STATE OF BIHAR                      | Mr.LEELAWATI KUMARI                                                    | Dr.RENUKA RATNAKAR (APP)                                    |         |
| 9.                   | CR. MISC./48073/2014<br>A.BAIL      | 1 PRINSH KUMAR<br>vs THE STATE OF BIHAR                                            | Mr.ASHOK KUMAR<br>Mr.BINOD KUMAR SINHA                                 | Mr.UPENDRA KUMAR (APP)                                      |         |
| 10.                  | CR. MISC./48075/2014<br>A.BAIL      | 1 VICKY<br>vs THE STATE OF BIHAR                                                   | Smt.RINA SINHA                                                         | Mr.ANUSAIYA JAISWAL(APP)                                    |         |
| 11.                  | CR. MISC./48077/2014<br>A.BAIL      | 1 RAJEEV PASWAN<br>vs THE STATE OF BIHAR                                           | Mr.AWADHESH KUMAR<br>SINGH                                             | Mr.D.P.TIWARY(APP)<br>Mr.RAJ NATH SHARMA                    |         |
| 12.                  | CR. MISC./48078/2014<br>A.BAIL      | 1 SK. ALI<br>vs STATE OF BIHAR & ANR                                               | Mr.MD. MUSOWIR                                                         | Mr.SHAIENDRA KUMAR 1<br>(APP)                               |         |
| 13.                  | CR. MISC./48079/2014<br>A.BAIL      | 1 RAJA<br>vs THE STATE OF BIHAR                                                    | Mr.S.M. SHABBIR ALAM<br>Mr.SANJESH PRASAD<br>Mr.SANJAY SINHA           | Mr.PRADIP NR.KUMAR(APP)                                     |         |
| 14.                  | CR. MISC./48080/2014<br>A.BAIL      | 1 FARZANA KHATOON<br>vs THE STATE OF BIHAR                                         | Mr.ARUN KUMAR MANDAL                                                   | Mr.M.K.NIRALA(APP)                                          |         |
| 15.                  | CR. MISC./48081/2014<br>A.BAIL      | 1 BHOLA MANJHI & ORS<br>vs STATE OF BIHAR & ANR                                    | Mr.AJAY KUMAR SINHA                                                    | Mr.UMA NATH MISHRA (APP)                                    |         |
| 16.                  | CR. MISC./48083/2014<br>A.BAIL      | 1 HEERA YADAV<br>vs THE STATE OF BIHAR                                             | Mr.MANOJ KUMAR<br>Mr.BINOD KUMAR SINHA                                 | Mr.RAM SEWAK<br>CHOUDHARY(APP)                              |         |
| 17.                  | CR. MISC./48085/2014<br>A.BAIL      | 1 SHYAM BHADUR SINGH<br>vs THE STATE OF BIHAR                                      | Mr.DEEPAK KUMAR<br>Mr.DHANANJAY KUMAR<br>GUPTA<br>Mr.RAJIV RANJAN      | Mr.SUCHETA YADAV(APP)                                       |         |
| 18.                  | CR. MISC./48098/2014<br>A.BAIL      | 1 SURENDRA KUMAR MISHRA @<br>SURENDRA MISHRA & ANR.<br>vs THE STATE OF BIHAR       | Mr.BACHAN JEE OJHA<br>Mr.BINOD KUMAR PANDEY                            | Mr.KALYAN SHANKAR(APP)                                      |         |
| 19.                  | CR. MISC./48102/2014<br>A.BAIL      | 1 SANFARAZ ALAM & ANR<br>vs STATE OF BIHAR & ANR                                   | Mr.DILIP KUMAR SINGH                                                   | Mr.PRADIP NR.KUMAR(APP)<br>Mr.RAM PRAWESH KUMAR             |         |
| 20.                  | CR. MISC./48128/2014<br>A.BAIL      | 1 MANTU YADAV<br>vs THE STATE OF BIHAR                                             | Mr.MANOJ KUMAR<br>Mr.SANJAY KUMAR NO.-7                                | Mr.SANJAY KR.TIWARY 1(APP)                                  |         |
| 21.                  | CR. MISC./48130/2014<br>A.BAIL      | 1 MUNNA SINGH @ MUNNA KUMAR @<br>RANJEET KUMAR<br>vs THE STATE OF BIHAR            | Mr.PANKAJ KUMAR                                                        | Mr.AMBIKA BHAGAT(APP)                                       |         |
| 22.                  | CR. MISC./48134/2014<br>A.BAIL      | 3 ASHOK SINGH @ ASHOK KUMAR SINGH<br>& ANR<br>vs THE STATE OF BIHAR                | Mr.RAKESH SINGH<br>Mr.SAKET KUMAR SINGH<br>Mr.MITHILESH KUMAR SINGH    | Mr.RAM CHANDRA<br>SINGH(APP)                                |         |
| 23.                  | CR. MISC./48137/2014<br>A.BAIL      | 1 RAMANAND SHARMA<br>vs THE STATE OF BIHAR                                         | Mr.AJIT KUMAR SINGH                                                    | Mr.RAM CHANDRA<br>SINGH(APP)                                |         |
| 24.                  | CR. MISC./48139/2014<br>A.BAIL      | 1 KEERA MAHTO & ANR<br>vs THE STATE OF BIHAR                                       | Mr.MUKESH KUMAR                                                        | Mr.SANJAY KR.PANDEY(APP)                                    |         |
| 25.                  | CR. MISC./48141/2014<br>A.BAIL      | 1 SUNIL SINGH & ANR<br>vs THE STATE OF BIHAR                                       | Mr.MANISH KUMAR NO-2                                                   | Mr.SATYAVRAT VERMA(APP)                                     |         |
| 26.                  | CR. MISC./48148/2014<br>with A.BAIL | 1 NARAYAN PRASAD<br>vs THE STATE OF BIHAR                                          | Mr.SANJAY KUMAR<br>Mr.RAHUL NATH                                       | Mr.RAJESH KUMAR (APP)                                       |         |
| 27.                  | CR. MISC./50142/2014<br>A.BAIL      | 1 MANOJ KUMAR SINGH<br>vs THE STATE OF BIHAR                                       | Mr.RAMCHANDRA SINGH<br>Mr.JITENDRA KUMAR SINGH<br>Mr.RAJ KISHOR PRASAD | Mr.RAM NARESH RAY (APP)                                     |         |
| 28.                  | CR. MISC./48151/2014<br>with A.BAIL | 1 JAGAR NATH MUKHIYA @ JAGANNATH<br>MUKHIYA<br>vs THE STATE OF BIHAR               | Mr.GAGAN DEO YADAV                                                     | Mr.UMA NATH MISHRA (APP)                                    |         |
| 29.                  | CR. MISC./48240/2014<br>A.BAIL      | 1 HARI NATH MUKHIYA<br>vs THE STATE OF BIHAR                                       | Mr.GAGAN DEO YADAV                                                     | Mr.UMANATH MISHRA(APP)                                      |         |
| 30.                  | CR. MISC./48153/2014<br>A.BAIL      | 1 SHAILESH CHANDRA KUMAR<br>vs THE STATE OF BIHAR                                  | Mr.PANKAJ KUMAR SINHA                                                  | Mr.SHARDA KUMARI (APP)<br>Mr.RAJESH KUMAR SINHA             |         |
| 31.                  | CR. MISC./48156/2014<br>A.BAIL      | 1 NAGINA RAM & ORS<br>vs THE STATE OF BIHAR                                        | Mr.RAJESH KUMAR PATHAK                                                 | Mr.R.P.S.SINGH(APP)                                         |         |
| 32.                  | CR. MISC./48163/2014<br>A.BAIL      | 1 SHUBTARA KHATOON @ SHUBTARA @<br>SUBH TARA @ KUSUM TARA<br>vs THE STATE OF BIHAR | Mr.UMESH CHANDRA VERMA                                                 | Mr.PREM KUMAR JHA(APP)                                      |         |
| 33.                  | CR. MISC./48165/2014<br>with A.BAIL | 1 UMESH PD. SINGH @ UMESH SINGH &<br>ORS.<br>vs THE STATE OF BIHAR                 | Mr.SWAPNIL KUMAR SINGH                                                 | Mr.RAJENDRA PD.NAT(APP)                                     |         |

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| <b>PATNA HIGH COURT</b> | <b>233</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b><br>Mr. Justice Chakradhari Sharan Singh |  |
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|-----|----------------------------------------|---|------------------------------------------------------------------------|---------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------|
| 34. | CR. MISC./48193/2014<br>A.BAIL         | 1 | RINKESH KUMAR @ RINKESH KUMAR SINGH<br>vs THE STATE OF BIHAR           | Mr.SWAPNIL KUMAR SINGH                                                          | Mr.RAJENDRA PD.NAT(APP)                                                                              |
| 35. | CR. MISC./48166/2014<br>A.BAIL         | 1 | PRITHVI LAL SONI<br>vs STATE OF BIHAR & ANR                            | Mr.AJAY KUMAR PANDEY                                                            | Mr.VEENA KUMARI<br>JAISWAL(APP)<br>Mr.AMRENDRA KUMAR<br>Mr.UDAY PRATAP SINGH<br>Mr.NAZIR ANSARI(APP) |
| 36. | CR. MISC./48168/2014<br>A.BAIL         | 1 | SAHEB SAH @ SAHEB KUMAR @ AMIT KUMAR<br>vs THE STATE OF BIHAR          | Mr.VINOD GAUTAM                                                                 | Mr.S.DAYAL(APP)                                                                                      |
| 37. | CR. MISC./48174/2014<br>A.BAIL         | 1 | SUKHIYA DEVI @ REKHA DEVI @ SMT. SUKHIYA DEVI<br>vs THE STATE OF BIHAR | Mr.ANIL KUMAR SINGH<br>Mr.PRAVIN KUMAR                                          | Mr.AJAY KUMAR 1 (APP)                                                                                |
| 38. | CR. MISC./48182/2014<br>A.BAIL         | 1 | ARBIND SAH<br>vs THE STATE OF BIHAR                                    | Mr.UMESH CHANDRA VERMA                                                          | Mr.PREM KUMAR JHA(APP)                                                                               |
| 39. | CR. MISC./48192/2014<br>A.BAIL         | 1 | JAGDISH PRASAD YADAV<br>vs THE STATE OF BIHAR                          | Mr.ANIRUDH KUMAR SINHA                                                          | Mr.R.B.S.PAHEPURI(APP)                                                                               |
| 40. | CR. MISC./48195/2014<br>A.BAIL         | 1 | AJAY RAI<br>vs THE STATE OF BIHAR                                      | Mr.VIBHUTI RANJAN<br>SONVADRA                                                   | Mr.S.EHTESHAMUDDIN(APP)                                                                              |
| 41. | CR. MISC./48197/2014<br>A.BAIL         | 1 | YOGENDRA KUMAR @ PUTUS<br>vs THE STATE OF BIHAR                        | Mr.VIRENDRA KUMAR                                                               | Mr.RAM SEWAK<br>CHOUDHARY(APP)<br>Mr.AJAY KUMAR VERMA<br>Mr.MADHUBALA VEMA<br>Mr.U.L.VERMA(APP)      |
| 42. | CR. MISC./48200/2014<br>with<br>A.BAIL | 1 | UPENDRA SAH<br>vs THE STATE OF BIHAR                                   | Mr.DINESH JHA                                                                   | Mr.ANIL KUMAR SINGH(APP)                                                                             |
| 43. | CR. MISC./851/2015<br>A.BAIL           | 3 | RAM PARI DEVI @ SEETA DEVI & ORS<br>vs THE STATE OF BIHAR              | Mr.AMRESH                                                                       | Mr.BINOD KUMAR (APP)                                                                                 |
| 44. | CR. MISC./48202/2014<br>A.BAIL         | 1 | SUDESH SHARMA @ SHWADESH SHARMA<br>vs THE STATE OF BIHAR               | Mr.SYED MASLEH-UDDIN<br>ASHRAF                                                  | Mr.JAGDHR PRASAD (APP)                                                                               |
| 45. | CR. MISC./48208/2014<br>A.BAIL         | 1 | BHONU PASWAN<br>vs THE STATE OF BIHAR                                  | Mr.BRAJESH KUMAR PANDEY<br>Mr.MANOJ KUMAR SINGH<br>Mr.DILIP KUMAR ROY           | Mr.AKBAR ALI(APP)                                                                                    |
| 46. | CR. MISC./48221/2014<br>A.BAIL         | 1 | HARIKHIT MAHTON @ HARKHIT MAHTO<br>vs THE STATE OF BIHAR               | Mr.SADA NAND RAY                                                                | Mr.SHAKIR AHMAD(APP)                                                                                 |
| 47. | CR. MISC./48223/2014<br>A.BAIL         | 1 | ARJUN KUMAR PATEL<br>vs STATE OF BIHAR & ANR                           | Mr.RUDAL PRASAD                                                                 | Mr.DINESH SINGH (APP)                                                                                |
| 48. | CR. MISC./48224/2014<br>A.BAIL         | 1 | VIJAY KUMAR SINGH<br>vs THE STATE OF BIHAR                             | Mr.ANUJ DILBAR KRISHNA                                                          | Mr.ANIL KUMAR(APP)                                                                                   |
| 49. | CR. MISC./48226/2014<br>A.BAIL         | 1 | NIRANJAN SINGH YADAV<br>vs THE STATE OF BIHAR                          | Mr.DEVENDRA KUMAR<br>Mr.AJAY KUMAR                                              | Mr.R.B. ROY RAMAN (APP)                                                                              |
| 50. | CR. MISC./48228/2014<br>A.BAIL         | 1 | MD. RIJWAN AHMAD ANSARI @ MD. RIJWAN ANSARI<br>vs STATE OF BIHAR & ANR | Mr.SANJEEV KUMAR JHA                                                            | Mr.RAMSHANKAR<br>DAS(SPL.PP)                                                                         |
| 51. | CR. MISC./48229/2014<br>A.BAIL         | 1 | MD. NIJAM<br>vs THE STATE OF BIHAR                                     | Mr.BINOD KUMAR<br>Mr.ARUN KUMAR GUPTA<br>Mr.RAMADHAR SHEKHAR                    | Mr.SADANAND PASWAN<br>(SPL.PP)                                                                       |
| 52. | CR. MISC./48234/2014<br>A.BAIL         | 1 | VIJAY KUMAR JHA @ BIJAY JHA & ORS<br>vs THE STATE OF BIHAR             | Mr.VINAY MISTRY                                                                 | Mr.DILIP KUMAR(APP)                                                                                  |
| 53. | CR. MISC./48235/2014<br>A.BAIL         | 1 | GANESH YADAV<br>vs THE STATE OF BIHAR                                  | Mr.PANKAJ KUMAR SINHA                                                           | Mr.INDU BALA PANDEY (APP)                                                                            |
| 54. | CR. MISC./48237/2014<br>A.BAIL         | 1 | RAM PRAVESH YADAV<br>vs STATE OF BIHAR & ANR                           | Mr.PANKAJ KUMAR                                                                 | Mr.ANIL KUMAR(APP)                                                                                   |
| 55. | CR. MISC./48238/2014<br>A.BAIL         | 1 | MUNNA SINGH<br>vs THE STATE OF BIHAR                                   | Mr.NACHIKETA JHA                                                                | Mr.MD.ASLAM ANSARI(APP)                                                                              |
| 56. | CR. MISC./48239/2014<br>A.BAIL         | 1 | MD. DAUD ANSARI @ DAUD ANSARI<br>vs THE STATE OF BIHAR                 | Mr.SANJEEV KUMAR SINGH                                                          | Mr.AJAY KUMAR NO.1(APP)<br>Mr.SATYA PRAKASH<br>Mr.S.EHETESHAMUDDIN(APP)                              |
| 57. | CR. MISC./48241/2014<br>A.BAIL         | 1 | JAIRAM MAHTO & ANR<br>vs THE STATE OF BIHAR                            | Mr.BHARAT LAL<br>Mr.RABINDRA KUMAR                                              | Mr.RAM SHANKAR DAS<br>(SPL.PP)                                                                       |
| 58. | CR. MISC./48243/2014<br>A.BAIL         | 1 | PARWATI DEVI & ORS<br>vs THE STATE OF BIHAR                            | Mr.KRISHNA BALLABHA<br>SHARMA<br>Mr.OM PRAKASH PRASAD<br>Mr.SHRAWAN KUMAR SINGH | Mr.ANIL KR SINGH NO. 6                                                                               |
| 59. | CR. MISC./48244/2014<br>A.BAIL         | 1 | SHARWAN SAH @ SHRAWAN SAH<br>vs THE STATE OF BIHAR                     | Mr.ANIL KUMAR SINGH NO. 6                                                       | Mr.ARUN KUMAR<br>PANDEY(APP)                                                                         |
| 60. | CR. MISC./48245/2014<br>A.BAIL         | 1 | DEEPAK KUMAR @ DIPPU<br>vs THE STATE OF BIHAR                          | Mr.SANJAY KUMAR                                                                 | Mr.PRAMOD KUMAR<br>PANDEY(APP)                                                                       |
| 61. | CR. MISC./48250/2014<br>A.BAIL         | 1 | LALAN SAO @ LALAN SAH & ORS.<br>vs THE STATE OF BIHAR                  | Mr.MUKESH KUMAR JHA<br>Mr.BHOLA PRASAD                                          | Mr.ANIL KUMAR SINGH 1(APP)<br>Mr.SURESH PRASAD SAH @<br>BARANWAL                                     |
| 62. | CR. MISC./48251/2014<br>A.BAIL         | 1 | RAMADHAR SINGH & ORS.<br>vs THE STATE OF BIHAR                         | Mr.SADA NAND RAY                                                                | Mr.PUSHPA SINHA (APP)                                                                                |
| 63. | CR. MISC./48255/2014<br>A.BAIL         | 1 | PAPPU PASWAN<br>vs THE STATE OF BIHAR                                  | Mr.ANISH CHANDRA<br>Mr.KRISHNA DEO SINGH                                        | Mr.B.M.PD.SINHA (APP)                                                                                |
| 64. | CR. MISC./48426/2014<br>A.BAIL         | 3 | BIDESI THAKUR & ORS<br>vs THE STATE OF BIHAR                           | Mr.SHAILESH KUMAR SINGH                                                         | Mr.MANISH KUMAR NO.2(APP)                                                                            |
| 65. | CR. MISC./48674/2014<br>A.BAIL         | 1 | BHOLA KHARWAR<br>vs THE STATE OF BIHAR                                 | Mr.BIRENDRA KUMAR SINGH<br>Mr.RAJNISH KUMAR                                     | Mr.SANJAY KR.SINGH(APP)                                                                              |
| 66. | CR. MISC./48675/2014<br>A.BAIL         | 1 | PINTU KUMAR @ PINTU PASWAN<br>vs STATE OF BIHAR & ANR                  | Mr.DIWAKAR PRASAD SINGH                                                         | Mr.JAGDHR PRASAD (APP)                                                                               |
| 67. | CR. MISC./48677/2014<br>A.BAIL         | 1 | BABLU SINGH & ORS<br>vs THE STATE OF BIHAR                             | Mr.BINOD KUMAR<br>Mr.ARUN KUMAR GUPTA                                           | Mr.SUBHASH CHANDRA<br>MISHRA(APP)                                                                    |
| 68. | CR. MISC./48678/2014<br>A.BAIL         | 1 | UMESH MEHTA<br>vs THE STATE OF BIHAR                                   | Mr.BIJAY PRAKASH SINGH                                                          | Mr.RAMESH CHANDRA(APP)                                                                               |
| 69. | CR. MISC./48681/2014<br>A.BAIL         | 1 | DHARAMBIR SINGH & ANR<br>vs THE STATE OF BIHAR                         |                                                                                 |                                                                                                      |
| 70. | CR. MISC./48682/2014<br>A.BAIL         | 1 | PRABHAKAR SINGH & ORS.<br>vs THE STATE OF BIHAR                        |                                                                                 |                                                                                                      |
| 71. | CR. MISC./48687/2014<br>A.BAIL         | 1 | FIROZ ANSARI & ORS<br>vs THE STATE OF BIHAR                            |                                                                                 |                                                                                                      |

|     |                                        |   |                                                            |                                                         |                                    |
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| 72. | CR. MISC./48689/2014<br>A.BAIL         | 1 | JAWALA PAL @ KHAKHANU PAL & ANR.<br>vs THE STATE OF BIHAR  | Mr.BIRENDRA KUMAR SINGH<br>Mr.DR. RAJESH KUMAR<br>SINGH | Mr.DR.KR.UDAY PRATAP(APP)          |
| 73. | CR. MISC./48691/2014<br>A.BAIL         | 1 | MD. RAISH @ MD. RAYEES<br>vs THE STATE OF BIHAR            | Mr.MD. SOBAN ASGHAR                                     | Mr.AHMAD ALI(APP)                  |
| 74. | CR. MISC./48709/2014<br>A.BAIL         | 1 | MITHUN KUMAR MAHTON<br>vs THE STATE OF BIHAR               | Mr.RAJ KUMAR SINHA                                      | Mr.PUSHPA SINHA 2 (APP)            |
| 75. | CR. MISC./48710/2014<br>A.BAIL         | 3 | BASUKI YADAV @ BASKI YADAV & ORS.<br>vs THE STATE OF BIHAR | Mr.RAJESH KUMAR SINHA                                   | Mr.ABHAY KR. ROY(APP)              |
| 76. | CR. MISC./48714/2014<br>A.BAIL         | 1 | DINKAR PATEL & ANR<br>vs STATE OF BIHAR & ANR              | Mr.SANGEET DEOKULIAR<br>Mr.AMRENDRA KUMAR               | Mr.SHYAM KUMAR<br>SINGH(APP)       |
| 77. | CR. MISC./48715/2014<br>A.BAIL         | 1 | ARUN YADAV & ORS<br>vs THE STATE OF BIHAR                  | Mr.BHIM KUMAR YADAV                                     | Mr.SANJAY KR. TIWARY NO.1<br>(APP) |
| 78. | CR. MISC./48717/2014<br>A.BAIL         | 1 | MAHAPATI DEVI & ORS<br>vs THE STATE OF BIHAR               | Mr.MANOJ KUMAR PANDEY<br>Mr.BRAJESH KUMAR               | Mr.AJAY KR. 2(APP)                 |
| 79. | CR. MISC./48718/2014<br>A.BAIL         | 1 | ANIL RAM<br>vs THE STATE OF BIHAR                          | Mr.SHYAMA KANT SINGH<br>Mr.BIPIN BIHARI SINGH           | Mr.R.B.ROY RAMAN(APP)              |
| 80. | CR. MISC./48719/2014<br>with<br>A.BAIL | 1 | LALBABU YADAV<br>vs THE STATE OF BIHAR                     | Mr.SANJEEV KUMAR<br>Mr.SHAMSHAD ALAM                    | Mr.SATYENDRA NR.<br>SINGH(APP)     |
| 81. | CR. MISC./51539/2014<br>A.BAIL         | 1 | RAMBABU YADAV<br>vs THE STATE OF BIHAR                     | Mr.SANJEEV KUMAR<br>Mr.UDAY PRATAP SINGH                | Mr.ARUN KUMAR PANDEY<br>(APP)      |
| 82. | CR. MISC./48720/2014<br>A.BAIL         | 1 | SHAKINDAR RAI & ORS.<br>vs THE STATE OF BIHAR              | Mr.TARUN KUMAR SINHA                                    | Mr.KALYAN SHANKAR (APP)            |

**Thursday the 23rd April 2015**  
**Court No. 32 (AT 10:30 A.M.)**  
**Mr. Justice Jitendra Mohan Sharma**

| SNo                         | Case No                                | LT Party Detail                                              | Pet Advocate                                                     | Res Advocate                                                                   | Remarks |
|-----------------------------|----------------------------------------|--------------------------------------------------------------|------------------------------------------------------------------|--------------------------------------------------------------------------------|---------|
| <b><u>FOR ADMISSION</u></b> |                                        |                                                              |                                                                  |                                                                                |         |
| 1.                          | CR. MISC./48721/2014<br>A.BAIL         | 1 DHURI DAS<br>vs THE STATE OF BIHAR                         | Mr.PRAVEEN KUMAR<br>Mr.NIHAR NANDAN AMBASTA                      | Mr.SHYAM KR.SINGH(APP)                                                         |         |
| 2.                          | CR. MISC./48724/2014<br>A.BAIL         | 1 BINOD PRASAD & ORS<br>vs THE STATE OF BIHAR                | Mr.MANISH KUMAR NO-2                                             | Mr.KALYAN SHANKAR (APP)                                                        |         |
| 3.                          | CR. MISC./48725/2014<br>A.BAIL         | 1 NARESH KUMAR<br>vs THE STATE OF BIHAR                      | Mr.ANURAG SAURAV<br>Mr.GAURAV KUMAR                              | Mr.ANUSUAIYA JAISWAL(APP)<br>Mr.RAJESH KUMAR SINGH                             |         |
| 4.                          | CR. MISC./48726/2014<br>A.BAIL         | 1 CHANDRIKA MAHTO @ NANHAK MAHTO<br>vs STATE OF BIHAR & ANR  | Mr.SANGEET DEOKULIAR<br>Mr.NAVIN KUMAR SINGH                     | Mr.SHYAM KR.SINGH(APP)                                                         |         |
| 5.                          | CR. MISC./48729/2014<br>A.BAIL         | 1 CHANDRA SHEKHAR MISHRA<br>vs THE STATE OF BIHAR            | Mr.MD. SOBAN ASGHAR                                              | Mr.AHMAD ALI(APP)                                                              |         |
| 6.                          | CR. MISC./48730/2014<br>A.BAIL         | 1 VIJAY YADAV @ KRISHNA YADAV<br>vs THE STATE OF BIHAR       | Dr.LEELAWATI KUMARI                                              | Mr.B.M.PD.SINHA (APP)                                                          |         |
| 7.                          | CR. MISC./48732/2014<br>A.BAIL         | 1 DINESH SAHANI<br>vs THE STATE OF BIHAR                     | Mr.BHAVESH KUMAR                                                 | Mr.SHAILENDRA KUMAR 1<br>(APP)                                                 |         |
| 8.                          | CR. MISC./48736/2014<br>A.BAIL         | 1 JAI PRAKASH NARAYAN<br>vs THE STATE OF BIHAR               | Mr.DHANANJAYA NATH<br>TIWARI                                     | Mr.S.D.SINGH YADAV(APP)                                                        |         |
| 9.                          | CR. MISC./48748/2014<br>A.BAIL         | 1 SANTOSH KUMAR<br>vs THE STATE OF BIHAR                     | Mr.ANISH CHANDRA<br>Mr.KRISHNA DEO SINGH                         | Mr.B.M.P.SINHA(APP)                                                            |         |
| 10.                         | CR. MISC./48751/2014<br>A.BAIL         | 1 KODAN MODI @ UMESH MODI<br>vs THE STATE OF BIHAR           | Mr.ABHIMANYU SHARMA                                              | Mr.BINOD KR. 2(APP)                                                            |         |
| 11.                         | CR. MISC./48753/2014<br>A.BAIL         | 1 MD. ABID<br>vs THE STATE OF BIHAR                          | Mr.DR. BIDHU RANJAN                                              | Mr.PRAMOD KR.PANDEY(APP)                                                       |         |
| 12.                         | CR. MISC./48757/2014<br>A.BAIL         | 1 ARJUN CHOUDHARY & ANR<br>vs THE STATE OF BIHAR             | Mr.MUKESH KUMAR JHA<br>Mr.BHOLA PRASAD                           | Mr.SMT. RITA VERMA(APP)                                                        |         |
| 13.                         | CR. MISC./48761/2014<br>A.BAIL         | 1 RAJENDRA RAI<br>vs THE STATE OF BIHAR                      | Mr.AKHILESH DUTTA VERMA                                          | Mr.ARUN KUMAR<br>PANDEY(APP)                                                   |         |
| 14.                         | CR. MISC./48763/2014<br>A.BAIL         | 1 AJAY KUMAR PANDEY & ANR.<br>vs THE STATE OF BIHAR          | Mr.GIRISH CHANDRA<br>SHARMA                                      | Mr.RAM SEWAK<br>CHOUDHARY(APP)                                                 |         |
| 15.                         | CR. MISC./48771/2014<br>A.BAIL         | 1 MOHAN YADAV<br>vs THE STATE OF BIHAR                       | Mr.BINOD KUMAR<br>Mr.ARUN KUMAR GUPTA                            | Mr.MUSTAQUE ALAM (APP)                                                         |         |
| 16.                         | CR. MISC./48778/2014<br>A.BAIL         | 1 BECHAN SAH<br>vs THE STATE OF BIHAR                        | Mr.BIJENDRA KUMAR SINGH                                          | Mr.RAM CHANDRA SAHNI<br>(APP)                                                  |         |
| 17.                         | CR. MISC./48779/2014<br>A.BAIL         | 1 DEVENDRA RANA<br>vs THE STATE OF BIHAR                     | Mr.SHAKTI SUMAN KUMAR                                            | Mr.SANJAY KUMAR<br>TIWARY(APP)                                                 |         |
| 18.                         | CR. MISC./48784/2014<br>A.BAIL         | 1 KAILASH RAI<br>vs STATE OF BIHAR & ANR                     | Mr.SANJAY KUMAR<br>Mr.SUDHIR KUMAR<br>UPADHYAY<br>Mr.RUPESH DEO  | Mr.SANJAY KUMAR TIWARY<br>(APP)<br>Mr.SANJAY KUMAR JHA<br>Mr.PRAVEEN PRABHAKAR |         |
| 19.                         | CR. MISC./48793/2014<br>A.BAIL         | 1 IZRAIL MIAN<br>vs STATE OF BIHAR & ANR                     | Mr.BINOD KUMAR SINGH<br>Mr.SHYAM KUAMR                           | Mr.RAM SUMIRAN RAI(APP)                                                        |         |
| 20.                         | CR. MISC./48795/2014<br>A.BAIL         | 1 KARIYA MANDAL & ORS.<br>vs THE STATE OF BIHAR              | Mr.SHIVENDRA PRASAD                                              | Mr.BRAJ KISHOR<br>PRASAD(APP)                                                  |         |
| 21.                         | CR. MISC./48798/2014<br>A.BAIL         | 1 NASIR ANSARI<br>vs STATE OF BIHAR & ANR                    | Mr.SUDHIR KUMAR SINGH                                            | Mr.ASHA DEVI (APP)                                                             |         |
| 22.                         | CR. MISC./48800/2014<br>A.BAIL         | 1 VIJAY KUMAR GUPTA<br>vs THE STATE OF BIHAR                 | Mr.MD.IMTEYAZ AHMAD                                              | Mr.BINOD KUMAR NO. 2(APP)                                                      |         |
| 23.                         | CR. MISC./48808/2014<br>A.BAIL         | 1 RAM CHARITRA YADAV & ANR<br>vs THE STATE OF BIHAR          | Mr.DIWAKAR PRASAD SINGH                                          | Mr.DR.AJIT KUMAR (APP)<br>Mr.DINESH PRASAD VERMA                               |         |
| 24.                         | CR. MISC./48810/2014<br>A.BAIL         | 1 DILIP KUMAR RAJAK<br>vs THE STATE OF BIHAR                 | Mr.BIRENDRA NATH MISHRA                                          | Mr.INDU KUMARI SRIVASTAVA<br>(APP)                                             |         |
| 25.                         | CR. MISC./48811/2014<br>with<br>A.BAIL | 3 NOOR ALAM @ NOOR ALAM SAIFI & ORS<br>vs THE STATE OF BIHAR | Mr.LOKESH KUMAR SINGH                                            | Mr.R.B.ROY RAMAN(APP)                                                          |         |
| 26.                         | CR. MISC./5913/2015<br>A.BAIL          | 3 MAIMUL NESHA<br>vs THE STATE OF BIHAR                      | Mr.SANJEEV KUMAR                                                 | Mr.SANJAY KUMAR PANDEY<br>(APP)                                                |         |
| 27.                         | CR. MISC./48822/2014<br>A.BAIL         | 3 JAMSHED DEWAN & ORS<br>vs THE STATE OF BIHAR               | Mr.NAFISUZZOHA                                                   | Mr.ASHA DEVI(APP)                                                              |         |
| 28.                         | CR. MISC./48823/2014<br>A.BAIL         | 3 KAMESHWAR SINGH & ORS<br>vs THE STATE OF BIHAR             | Mr.NEERAJ KUMAR ALIAS<br>SANIDH<br>Mr.SATYENDRA NARAYAN<br>SINGH | Mr.HIRDAY PD.SINGH(APP)<br>Mr.MUKESH<br>Mr.ALOK KUMAR @ ALOK KR<br>SHAHI       |         |
| 29.                         | CR. MISC./48826/2014<br>A.BAIL         | 5 KAMESHWAR MANDAL<br>vs THE STATE OF BIHAR                  | Mr.KAMAL KISHORE SINGH                                           | Mr.RAM SEWAK<br>CHOUDHARY(APP)                                                 |         |
| 30.                         | CR. MISC./48827/2014<br>A.BAIL         | 1 RANJEET KUMAR SINGH & ANR.<br>vs STATE OF BIHAR & ANR      | Mr.SANJAY KUMAR SINGH                                            | Mr.RAJENDRA PD.NAT(APP)                                                        |         |
| 31.                         | CR. MISC./48837/2014<br>A.BAIL         | 1 AFTAB ALAM<br>vs THE STATE OF BIHAR                        | Mr.SHAKTI SUMAN KUMAR<br>Mr.RAJESH RANJAN                        | Mr.SANJAY KR.TIWARY(APP)                                                       |         |
| 32.                         | CR. MISC./48839/2014<br>A.BAIL         | 1 RAM SAHAY RABIDAS & ORS<br>vs THE STATE OF BIHAR           | Mr.PANKAJ KUMAR SINHA                                            | Mr.SHAILENDRA KUMAR-<br>II(APP)                                                |         |
| 33.                         | CR. MISC./48841/2014<br>A.BAIL         | 1 MANOHAR KUMAR SUMAN<br>vs THE STATE OF BIHAR               | Mr.MANOJ KUMAR<br>Mr.BINOD KUMAR SINHA                           | Mr.KR.RANJIT RANJAN(APP)                                                       |         |
| 34.                         | CR. MISC./48842/2014<br>A.BAIL         | 1 BALKANT KUMAR @ SHARMA<br>vs THE STATE OF BIHAR            | Mr.ASHOK KUMAR NO.- 4                                            | Mr.BRAJ KISHORE PD.(APP)                                                       |         |
| 35.                         | CR. MISC./48847/2014<br>A.BAIL         | 1 ASHOK KUMAR<br>vs STATE OF BIHAR & ANR                     | Mr.VIJAY SHANKAR<br>SHRIVASTAVA                                  | Mr.SHANTANU KUMAR(APP)                                                         |         |
| 36.                         | CR. MISC./48849/2014<br>A.BAIL         | 1 BABLOO YADAV & ORS<br>vs THE STATE OF BIHAR                | Mr.PRAVEEN KUMAR<br>Mr.NIHAR NANDAN AMBASTA                      | Mr.RAM SHANKAR DAS<br>(SPL.P.P.)                                               |         |
| 37.                         | CR. MISC./48851/2014<br>A.BAIL         | 1 PIKUL SINGH<br>vs THE STATE OF BIHAR                       | Mr.DR. BIDHU RANJAN                                              | Mr.PRAMOD KR.PANDAY(APP)                                                       |         |

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|-------------------------|------------|----------------------------------------------------------------------------------|
| <b>PATNA HIGH COURT</b> | <b>236</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b><br>Mr. Justice Jitendra Mohan Sharma |
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| 38. | CR. MISC./48855/2014<br>A.BAIL         | 1 | PREM SHANKAR MISHRA @ PREM SHANKER MISHRA<br>vs THE STATE OF BIHAR | Mr.PRASHANT SINHA                                                         | Mr.RAM SHANKAR DAS (SPL.P.P.)                                                                |
| 39. | CR. MISC./48861/2014<br>A.BAIL         | 1 | MD. JAMIL<br>vs STATE OF BIHAR & ANR                               | Mr.MD. NAUSHAD UZZOHA                                                     | Mr.SURESH PD. SINGH (APP)                                                                    |
| 40. | CR. MISC./48864/2014<br>A.BAIL         | 1 | DHAMENDRA RAJBANSHI @ DHARMENDRA RAM<br>vs STATE OF BIHAR & ANR    | Mr.SADA NAND RAY<br>Mr.MANOJ KUMAR                                        | Mr.AJAY KUMAR NO.1(APP)                                                                      |
| 41. | CR. MISC./48871/2014<br>A.BAIL         | 1 | MD. IFTEKHAR ALAM & ANR<br>vs THE STATE OF BIHAR                   | Mr.DHANANJAYA NATH<br>TIWARI                                              | Mr.JAGDHR PD.(APP)                                                                           |
| 42. | CR. MISC./48873/2014<br>A.BAIL         | 1 | PRADEEP KUMAR JHA<br>vs STATE OF BIHAR & ANR                       | Mr.ALOK KUMAR JHA<br>Mr.DHIRENDRA KUMAR<br>GUPTA                          | Mr.UMA NATH MISHRA(APP)                                                                      |
| 43. | CR. MISC./48874/2014<br>A.BAIL         | 1 | INDER KUMAR & ANR<br>vs THE STATE OF BIHAR                         | Mr.SHUBHESH PANDEY                                                        | Mr.DILIP KUMAR(APP)                                                                          |
| 44. | CR. MISC./48884/2014<br>with<br>A.BAIL | 1 | RAVIN YADAV @ RAVINDRA YADAV<br>vs THE STATE OF BIHAR              | Mr.AMARNATH JHA                                                           | Mr.ZAINUL ABEDIN (APP)                                                                       |
| 45. | CR. MISC./10392/2015<br>A.BAIL         | 1 | SULENDRA MEHTA<br>vs THE STATE OF BIHAR                            | Mr.PARMESHWAR MEHTA                                                       | Mr.SANGITA SHARMA (APP)                                                                      |
| 46. | CR. MISC./48885/2014<br>A.BAIL         | 1 | LAL JHA @ ANAND KUMAR JHA<br>vs STATE OF BIHAR & ANR               | Mr.CHHOTE LAL MISHRA                                                      | Mr.INDU KUMARI SRIVASTAVA (APP)                                                              |
| 47. | CR. MISC./48886/2014<br>A.BAIL         | 1 | HARI NARAYAN YADAV & ANR<br>vs THE STATE OF BIHAR                  | Mr.PAWAN KUMAR                                                            | Mr.RAJENDRA NATH JHA (APP)                                                                   |
| 48. | CR. MISC./48890/2014<br>A.BAIL         | 1 | CHANDRABALI PASWAN<br>vs THE STATE OF BIHAR                        | Mr.RAMASHISH                                                              | Mr.ASHOK KUMAR (APP)                                                                         |
| 49. | CR. MISC./48891/2014<br>A.BAIL         | 1 | KIRAN DEVI & ORS<br>vs THE STATE OF BIHAR                          | Mr.SANJAY KUMAR SHARMA                                                    | Mr.AHMAD ALI(APP)                                                                            |
| 50. | CR. MISC./48892/2014<br>A.BAIL         | 1 | AMRIT PANDIT @ KOKO PANDIT & ORS.<br>vs THE STATE OF BIHAR         | Mr.ABUL KALAM                                                             | Mr.SANGEETA SHARMA (APP)                                                                     |
| 51. | CR. MISC./48893/2014<br>A.BAIL         | 1 | SANJIT KUMAR NAYAK @ SANJIT KUMAR YADAV<br>vs THE STATE OF BIHAR   | Mr.SANJAY KUMAR<br>Mr.MAHENDRA THAKUR                                     | Mr.ASHOK KR.SINGH (APP)                                                                      |
| 52. | CR. MISC./48910/2014<br>A.BAIL         | 1 | GOPAL PRASAD SINGH<br>vs THE STATE OF BIHAR                        | Mr.DEEPAK KUMAR<br>Mr.DHANANJAY KUMAR<br>GUPTA<br>Mr.RAJIV RANJAN         | Mr.KR. RANJIT RANJAN(APP)                                                                    |
| 53. | CR. MISC./48915/2014<br>A.BAIL         | 1 | JHULAN SINGH @ KRISNARJUN SINGH & ANR<br>vs THE STATE OF BIHAR     | Mr.LAKSHMI KANT SHARMA<br>Mr.RAJESH KUMAR<br>Mr.RAKESH KUMAR SHARMA       | Mr.MD.SUFIYAN(APP)                                                                           |
| 54. | CR. MISC./48917/2014<br>A.BAIL         | 1 | CHANDESHWAR SINGH & ANR<br>vs THE STATE OF BIHAR                   | Mr.GYANENDRA KUMAR<br>SINGH<br>Mr.ARUN KUMAR SINGH<br>Mr.DHANANJAY KUMAR  | Mr.SATYAVERAT VERMA (APP)                                                                    |
| 55. | CR. MISC./48918/2014<br>A.BAIL         | 1 | PAPPU KUMAR BIND @ PAPPU BIND<br>vs STATE OF BIHAR & ANR           | Mr.SADA NAND RAY                                                          | Mr.SUMAN KRI SINGH(APP)                                                                      |
| 56. | CR. MISC./48920/2014<br>A.BAIL         | 1 | SURAJ PRASAD @ SURJA<br>vs THE STATE OF BIHAR                      | Mr.RAJENDRA SINGH                                                         | Mr.ARVIND KR.PANDAY(APP)                                                                     |
| 57. | CR. MISC./48922/2014<br>with<br>A.BAIL | 1 | MD. JUNAID @ JUNAID<br>vs THE STATE OF BIHAR                       | Mr.SHANKAR KUMAR                                                          | Mr.BRAJ KISHORE PD.(APP)                                                                     |
| 58. | CR. MISC./13878/2015<br>A.BAIL         | 1 | PREMLAL RAI<br>vs THE STATE OF BIHAR                               | Mr.GIRISH PANDEY<br>Mr.AMIT SHRIVASTAVA                                   | Mr.H.A. KHAN (APP)                                                                           |
| 59. | CR. MISC./48929/2014<br>A.BAIL         | 1 | RAJESH KUMAR<br>vs THE STATE OF BIHAR                              | Mr.NARENDRA KUMAR                                                         | Mr.ANITA KUMARI SINGH (APP)                                                                  |
| 60. | CR. MISC./48931/2014<br>A.BAIL         | 1 | VEENA DEVI & ANR.<br>vs THE STATE OF BIHAR                         | Ms.PRAKRITITA SHARMA                                                      | Mr.G.S.GUPTA(APP)                                                                            |
| 61. | CR. MISC./48944/2014<br>A.BAIL         | 1 | AMIT KUMAR SINGH<br>vs THE STATE OF BIHAR                          | Mr.SATYENDRA NARAYAN<br>SINGH<br>Mr.NEERAJ KUMAR ALIAS<br>SANIDH          | Mr.MURLIDHAR(APP)                                                                            |
| 62. | CR. MISC./48949/2014<br>A.BAIL         | 1 | NABI RASUL DARJI & ORS.<br>vs THE STATE OF BIHAR                   | Mr.DHRAMVEER                                                              | Mr.SUMAN KRI SINGH(APP)                                                                      |
| 63. | CR. MISC./48950/2014<br>A.BAIL         | 1 | SAURAV KUMAR<br>vs THE STATE OF BIHAR                              | Mr.SADA NAND RAY<br>Mr.MANOJ KUMAR                                        | Mr.SHAKIR AHMAD(APP)<br>Mr.RAJENDRA PRASAD<br>Mr.RAM PRAWESH KUMAR<br>Mr.NARSINGH TANTI(APP) |
| 64. | CR. MISC./48954/2014<br>A.BAIL         | 1 | SANNY PASWAN<br>vs THE STATE OF BIHAR                              | Mr.PANKAJ KUMAR                                                           |                                                                                              |
| 65. | CR. MISC./48958/2014<br>A.BAIL         | 1 | MEENA DEVI & ANR<br>vs THE STATE OF BIHAR                          | Mr.ANISH CHANDRA<br>Mr.KRISHNA DEO SINGH                                  | Mr.L.K.SHARMA(APP)<br>Mr.RAJEEV RANJAN<br>Mr.BELA SINGH                                      |
| 66. | CR. MISC./48961/2014<br>with<br>A.BAIL | 1 | SURESH SAH<br>vs THE STATE OF BIHAR                                | Mr.DEVENDRA KUMAR                                                         | Mr.NARENDRA KR.<br>SINGH(APP)<br>Mr.MAHENDRA THAKUR<br>Mr.SANJAY KUMAR                       |
| 67. | CR. MISC./49209/2014<br>A.BAIL         | 1 | SOGARATH MAHTO<br>vs THE STATE OF BIHAR                            | Mr.DEVENDRA KUMAR                                                         | Mr.NARENDRA KR.<br>SINGH(APP)<br>Mr.MAHENDRA THAKUR<br>Mr.SANJAY KUMAR                       |
| 68. | CR. MISC./48962/2014<br>A.BAIL         | 1 | MAKKHI SAO @ SHANKAR SAO<br>vs THE STATE OF BIHAR                  | Mr.MANISH KUMAR NO-2                                                      | Mr.KALYAN SHANKAR(APP)                                                                       |
| 69. | CR. MISC./48965/2014<br>A.BAIL         | 1 | PHOOLESHWARI DEVI & ORS<br>vs THE STATE OF BIHAR                   | Mr.HANS LAL KUMAR                                                         | Mr.AMBIKA BHAGAT(SPL. P.P.)                                                                  |
| 70. | CR. MISC./48967/2014<br>A.BAIL         | 1 | JANARASI DEVI & ORS<br>vs THE STATE OF BIHAR                       | Mr.ASHOK KUMAR JHA                                                        | Mr.SHARDA KUMARI (APP)                                                                       |
| 71. | CR. MISC./48968/2014<br>A.BAIL         | 1 | SHEMPUL KUMAR & ORS.<br>vs THE STATE OF BIHAR                      | Mr.PRABHU NARAYAN<br>SHARMA<br>Mr.ANITA KUMARI SINGH<br>Mr.ABHISHEK ANAND | Mr.M.K. KHARE(APP)                                                                           |
| 72. | CR. MISC./48970/2014<br>A.BAIL         | 1 | NAND KISHORE RAI @ NANDU RAI & ORS.<br>vs THE STATE OF BIHAR       | Mr.UMESH CHANDRA VERMA                                                    | Mr.MADHURANAND JHA(APP)                                                                      |

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| <b>PATNA HIGH COURT</b> | <b>237</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b><br>Mr. Justice Jitendra Mohan Sharma |
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| 73. | CR. MISC./48971/2014<br>A.BAIL | 1 | BHUTTI MIAN @ APRIM ANSARI<br>vs THE STATE OF BIHAR               | Mr.UMESH KUMAR                                 | Mr.DR.AJIT KUMAR(APP)        |
| 74. | CR. MISC./48972/2014<br>A.BAIL | 1 | SUNITA DEVI & ANR.<br>vs THE STATE OF BIHAR                       | Mr.BIPIN BIHARI SINGH<br>Mr.SHYAMA KANT SINGH  | Mr.R.B. ROY RAMAN (APP)      |
| 75. | CR. MISC./48973/2014<br>A.BAIL | 1 | MD. AZAD<br>vs THE STATE OF BIHAR                                 | Mr.MD. FAHIMUDDIN                              | Mr.DR. AJIT KUMAR(APP)       |
| 76. | CR. MISC./48974/2014<br>A.BAIL | 1 | SUSHIL YADAV @ SUSHIL KUMAR AZAD<br>vs THE STATE OF BIHAR         | Mr.HRIDAY NARAYAN<br>HARSHIT                   | Mr.MD.ARIF(APP)              |
| 77. | CR. MISC./48975/2014<br>A.BAIL | 1 | MD. TINKU @ ARSHAD ALI KAUSHAR &<br>ANR.<br>vs THE STATE OF BIHAR | Mr.AMRESH KUMAR SINHA<br>Mr.PRANESH KUMAR ARYA | Mr.ASHRAF ANSARI (APP)       |
| 78. | CR. MISC./48976/2014<br>A.BAIL | 1 | MD. YUSUF @ LAMBU<br>vs THE STATE OF BIHAR                        | Mr.MANOJ KUMAR                                 | Mr.DURGESH NANDAN(APP)       |
| 79. | CR. MISC./48977/2014<br>A.BAIL | 1 | BUDHAN SAH<br>vs THE STATE OF BIHAR                               | Mr.YASHRAJ BARDHAN<br>Mr.KUMAR DEVASHISH       | Mr.ARUN KUMAR<br>PANDEY(APP) |

**Thursday the 23rd April 2015**  
**Court No. 27 (AT 10:30 A.M.)**  
**Justice Smt. Anjana Mishra**

| SNo                         | Case No                                | LT Party Detail                                                             | Pet Advocate                                                                                  | Res Advocate<br>Remarks                                                                |
|-----------------------------|----------------------------------------|-----------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------|
| <b><u>FOR ADMISSION</u></b> |                                        |                                                                             |                                                                                               |                                                                                        |
| 1.                          | CR. MISC./48978/2014<br>A.BAIL         | 3 MOTI LAL SINGH @ MOTI YADAV<br>vs THE STATE OF BIHAR                      | Mr.RAJANI RANJAN PD.<br>SINGH<br>Mr.AJAY KUMAR SINGH                                          | Mr.SATYENDRA PRASAD (APP)                                                              |
| 2.                          | CR. MISC./48979/2014<br>A.BAIL         | 1 PAWAN KUMAR @ PAWAN YADAV<br>vs STATE OF BIHAR & ANR                      | Mr.RAKESH KUMAR SINHA                                                                         | Mr.PRAMOD KUMAR PANDEY<br>(APP)                                                        |
| 3.                          | CR. MISC./48980/2014<br>A.BAIL         | 1 JITENDRA RAM @ JITENDRA KUMAR<br>vs STATE OF BIHAR & ANR                  | Mr.SHUBHESH PANDEY                                                                            | Mr.BISHESHWAR PAM (APP)                                                                |
| 4.                          | CR. MISC./48981/2014<br>A.BAIL         | 1 SUDHIR PANDIT & ORS<br>vs THE STATE OF BIHAR                              | Mr.SUSHANTA KUMAR DAS<br>Mr.SANGHA MITRA GHOSH                                                | Mr.SADANAND PASWAN (APP)                                                               |
| 5.                          | CR. MISC./48984/2014<br>A.BAIL         | 1 MEGHNATH PRASAD & ORS<br>vs THE STATE OF BIHAR                            | Mr.MUKESH KUMAR SINGH                                                                         | Mr.AMBIKA BHAGAT(APP)                                                                  |
| 6.                          | CR. MISC./48985/2014<br>A.BAIL         | 1 MD. PRAVEJ & ORS<br>vs THE STATE OF BIHAR                                 | Mr.DHARMENDRA KUMAR<br>Mr.PREM RANJAN KUMAR                                                   | Mr.BHANU PRATAP<br>SINGH(APP)                                                          |
| 7.                          | CR. MISC./48988/2014<br>A.BAIL         | 1 MOHAN RAI<br>vs THE STATE OF BIHAR                                        | Mr.SANGEET DEOKULIAR<br>Mr.AMRENDRA KUMAR                                                     | Mr.ANITA KUMARI SINGH<br>(APP)                                                         |
| 8.                          | CR. MISC./48990/2014<br>A.BAIL         | 1 NAGMANI @ CHHOTE SINGH<br>vs THE STATE OF BIHAR                           | Mr.JITENDRA NATH TIWARY<br>Mr.NAWAL KISHORE SINGH<br>Mr.UPENDRA MISHRA                        | Mr.VEENA RANI PD.(APP)                                                                 |
| 9.                          | CR. MISC./48991/2014<br>A.BAIL         | 1 GULAB DEVI<br>vs THE STATE OF BIHAR                                       | Mr.SURENDRA KISHORE<br>THAKUR                                                                 | Mr.DR.RABINDRA KUMAR<br>(APP)                                                          |
| 10.                         | CR. MISC./48992/2014<br>A.BAIL         | 1 RAJANI DEVI & ANR<br>vs THE STATE OF BIHAR                                | Mr.HARENDRA PRASAD                                                                            | Mr.AMIT KR. RAKESH(APP)                                                                |
| 11.                         | CR. MISC./48993/2014<br>A.BAIL         | 1 BHOLA MISHRA<br>vs THE STATE OF BIHAR                                     | Mr.NILESH KUMAR<br>Mr.PRAVIN KUMAR                                                            | Mr.UPENDRA KUMAR(APP)                                                                  |
| 12.                         | CR. MISC./48998/2014<br>A.BAIL         | 1 DURGA SAH & ORS<br>vs THE STATE OF BIHAR                                  | Mr.RAKESH KUMAR SINGH<br>Mr.AWADHESH KUMAR                                                    | Mr.SADANAND PASWAN (SPL.<br>PP)                                                        |
| 13.                         | CR. MISC./49002/2014<br>A.BAIL         | 1 RAVI @ RAVI KUMAR @ RABI KUMAR<br>vs THE STATE OF BIHAR                   | Mr.MANOJ KUMAR SINGH<br>Mr.BRAJESH KUMAR PANDEY<br>Mr.SANJIV KUMAR                            | Mr.NIRMALA KUMARI (APP)                                                                |
| 14.                         | CR. MISC./49017/2014<br>A.BAIL         | 1 RAJ KUMARI<br>vs THE STATE OF BIHAR                                       | Mr.PRAVEEN KUMAR<br>AGRAWAL<br>Mr.VIJAY KUMAR MUKUL<br>Mr.JYOTI PRABHAKAR<br>Mr.PRAMOD MISHRA | Mr.SUMAN KRI SINGH(APP)                                                                |
| 15.                         | CR. MISC./49018/2014<br>A.BAIL         | 1 PHOOL JHA & ORS<br>vs THE STATE OF BIHAR                                  | Mr.DHARMENDRA JHA<br>Mr.VINAY KUMAR MISHRA                                                    | Mr.RAMSHANKAR<br>DAS(SPL.PP)                                                           |
| 16.                         | CR. MISC./49025/2014<br>A.BAIL         | 1 MD. DAULAT @ AASIN MOHIUDDIN<br>vs THE STATE OF BIHAR                     | Mr.REEBHA KUMARI                                                                              | Mr.C. JAWAHAR (APP)                                                                    |
| 17.                         | CR. MISC./49027/2014<br>with<br>A.BAIL | 1 MADHURI DEVI & ANR<br>vs THE STATE OF BIHAR                               | Mr.RAJNISH KUMAR                                                                              | Mr.PRONATI SINGH (APP)                                                                 |
| 18.                         | CR. MISC./50049/2014<br>A.BAIL         | 1 PRAHLAD PASWAN & ANR<br>vs THE STATE OF BIHAR                             | Mr.RAJNISH KUMAR<br>Mr.BIRENDRA KUMAR SINGH                                                   | Mr.MD. ATAUR RAHMAN (APP)                                                              |
| 19.                         | CR. MISC./49032/2014<br>A.BAIL         | 1 SANJAY THAKUR @ SANJAY KUMAR &<br>ANR<br>vs THE STATE OF BIHAR            | Mr.SHANKAR KUMAR                                                                              | Mr.SUMAN KUMARI SINGH<br>(APP)                                                         |
| 20.                         | CR. MISC./49034/2014<br>A.BAIL         | 1 MD. HANAN<br>vs THE STATE OF BIHAR                                        | Mr.GAGAN DEO YADAV<br>Mr.SANJAY KUMAR                                                         | Mr.TAPESHWAR<br>SHARMA(APP)                                                            |
| 21.                         | CR. MISC./49041/2014<br>A.BAIL         | 1 ANITA DEVI & ORS<br>vs THE STATE OF BIHAR                                 | Mr.RAKESH NARAYANSINGH<br>Mr.RAJESH KUMAR<br>Mr.RAMANUJ TIWARY                                | Mr.SADANAND PASWAN(APP)                                                                |
| 22.                         | CR. MISC./49043/2014<br>A.BAIL         | 1 PRAKASH YADAV & ORS<br>vs THE STATE OF BIHAR                              | Mr.JAINENDRA KUMAR                                                                            | Mr.ANANT KUMAR(APP)<br>Mr.AMRENDRA KUMAR                                               |
| 23.                         | CR. MISC./49047/2014<br>A.BAIL         | 1 MUKULESH DEVI & ORS.<br>vs THE STATE OF BIHAR                             | Mr.YOGESH KUMAR                                                                               | Mr.SADANAND PASWAN<br>(SPL.PP)                                                         |
| 24.                         | CR. MISC./49051/2014<br>with<br>A.BAIL | 1 AJIT KUMAR GUPTA @ AJEET KUMAR<br>GUPTA<br>vs STATE OF BIHAR & ANR        | Mr.SHIVENDRA KUMAR<br>SINHA                                                                   | Mr.ARVIND KUMAR<br>PANDEY(APP)                                                         |
| 25.                         | CR. MISC./50744/2014<br>A.BAIL         | 3 DEEPAK KUMAR GUPTA<br>vs STATE OF BIHAR & ANR                             | Mr.SHIVENDRA KUMAR<br>SINHA                                                                   | Mr.M.K. KHARE (APP)                                                                    |
| 26.                         | CR. MISC./49052/2014<br>A.BAIL         | 1 MAYAWATI DEVI & ANR.<br>vs THE STATE OF BIHAR                             | Mr.BIRENDRA KUMAR                                                                             | Mr.C.SEN PD.SINGH(APP)                                                                 |
| 27.                         | CR. MISC./49054/2014<br>A.BAIL         | 1 MD. KALLU @ NASIM & ANR<br>vs THE STATE OF BIHAR                          | Mr.NILESH KUMAR<br>Mr.RAVI RANJAN                                                             | Mr.DR.AJIT KUMAR(APP)<br>Mr.RAVI SHANKER PANKAJ<br>Mr.AMRENDRA KR @ DR.<br>AMRENDRA KR |
| 28.                         | CR. MISC./49055/2014<br>A.BAIL         | 1 SINKU YADAV<br>vs STATE OF BIHAR & ANR                                    | Mr.MANOJ KUMAR PANDEY<br>Mr.BRAJESH KUMAR                                                     | Mr.C.JAWAHAR(APP)                                                                      |
| 29.                         | CR. MISC./49058/2014<br>A.BAIL         | 1 MD. FAROOQUE @ FAKRUDDIN<br>vs THE STATE OF BIHAR                         | Mr.AJIT KUMAR SINGH                                                                           | Mr.U.L.VERMA(APP)                                                                      |
| 30.                         | CR. MISC./49067/2014<br>A.BAIL         | 1 MD. SAHID @ RANA MIAN @ LAMBU @<br>JHAJEE<br>vs THE STATE OF BIHAR        | Mr.AMRESH KUMAR SINHA<br>Mr.PRANESH KUMAR ARYA                                                | Mr.SANJAY KUMAR<br>SINGH(APP)                                                          |
| 31.                         | CR. MISC./49068/2014<br>A.BAIL         | 1 GOTAM MUKHIYA @ GOUTAM MUKHIYA<br>& ORS<br>vs THE STATE OF BIHAR          | Mr.BINOD KUMAR                                                                                | Mr.UMA NATH MISHRA (APP)                                                               |
| 32.                         | CR. MISC./49070/2014<br>A.BAIL         | 1 SANJAY KUMAR SINHA @ SANJAY<br>KUMAR SINGH & ANR<br>vs THE STATE OF BIHAR | Mr.AJAY KUMAR TIWARI<br>Mr.SHAILENDRA KUMAR<br>SINGH                                          | Mr.RAM SHANKAR<br>DAS(SPL.P.F.)                                                        |

| PATNA HIGH COURT           |                                        | 239 | Thursday 23 <sup>rd</sup> April, 2015                                                                  |                                                                                   |                                                                                         |
|----------------------------|----------------------------------------|-----|--------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------|
| Justice Smt. Anjana Mishra |                                        |     |                                                                                                        |                                                                                   |                                                                                         |
| 33.                        | CR. MISC./49074/2014<br>A.BAIL         | 1   | SHIV SHAKTI KUMAR<br>vs THE STATE OF BIHAR                                                             | Mr.SANJAY KUMAR<br>Mr.MRITUNJAY KUMAR JHA                                         | Mr.U.L.VERMA(APP)                                                                       |
| 34.                        | CR. MISC./49075/2014<br>A.BAIL         | 1   | QAMAR KHAN & ANR<br>vs THE STATE OF BIHAR                                                              | Mr.NIKHILESH KUMAR<br>Mr.BINOD KUMAR SINHA                                        | Mr.H.A. KHAN (APP)                                                                      |
| 35.                        | CR. MISC./49076/2014<br>A.BAIL         | 1   | RAGHUWAR SINGH & ANR<br>vs THE STATE OF BIHAR                                                          | Mr.SUNEIL KUMAR THAKUR                                                            | Mr.ANAND MOHAN<br>PD.MEHTA(APP)                                                         |
| 36.                        | CR. MISC./49079/2014<br>A.BAIL         | 1   | VIKASH YADAV @ VIKASH KUMAR<br>YADAV<br>vs THE STATE OF BIHAR                                          | Mr.SHYAM KISHOR DAS<br>Mr.ASHUTOSH KUMAR                                          | Mr.RENU KUMARI(APP)                                                                     |
| 37.                        | CR. MISC./49081/2014<br>A.BAIL         | 1   | DHARMENDRA BHAGAT & ANR<br>vs THE STATE OF BIHAR                                                       | Mr.DHANANJAY KUMAR<br>TIWARY<br>Mr.SHASHI KUMAR SHARMA<br>Mr.SHAILESH KUMAR SINGH | Mr.PREM KUMAR JHA(APP)<br>Mr.MADAN JEET KUMAR<br>Mr.ANIL KUMAR<br>Mr.AMITESH KUMAR(APP) |
| 38.                        | CR. MISC./49083/2014<br>A.BAIL         | 1   | MD. IBRAR<br>vs THE STATE OF BIHAR                                                                     |                                                                                   |                                                                                         |
| 39.                        | CR. MISC./49084/2014<br>A.BAIL         | 1   | RAJENDRA PASWAN & ORS<br>vs THE STATE OF BIHAR                                                         | Mr.TRIBHUWAN NARAYAN                                                              | Mr.MANISH KUMAR-II(APP)                                                                 |
| 40.                        | CR. MISC./49086/2014<br>A.BAIL         | 1   | MD. AKRAM<br>vs THE STATE OF BIHAR                                                                     | Mr.DHARMENDRA JHA<br>Mr.VINAY KUMAR MISHRA                                        | Mr.GOPESH KUMAR(APP)                                                                    |
| 41.                        | CR. MISC./49087/2014<br>A.BAIL         | 1   | VIJAY MALAKAR<br>vs THE STATE OF BIHAR                                                                 | Mr.MANISH KUMAR NO-2                                                              | Mr.ARUN KUMAR SINGH 5<br>(APP)                                                          |
| 42.                        | CR. MISC./49088/2014<br>A.BAIL         | 1   | SANNY KUMAR & ORS<br>vs THE STATE OF BIHAR                                                             | Mr.SHYAM KISHOR DAS<br>Mr.ASHUTOSH KUMAR                                          | Mr.ANITA KUMARI SINGH(APP)                                                              |
| 43.                        | CR. MISC./49090/2014<br>A.BAIL         | 1   | SUNIL RANA & ORS<br>vs THE STATE OF BIHAR                                                              | Mr.PANKAJ KUMAR SINHA                                                             | Mr.AMBIKA BHAGAT(SPL. P.P.)                                                             |
| 44.                        | CR. MISC./49092/2014<br>A.BAIL         | 1   | MD. AMIRUL @ MD. AMIRUL HAQUE &<br>ORS<br>vs THE STATE OF BIHAR                                        | Mr.MD. ANISUR RAHMAN                                                              | Mr.MANISH KUMAR 2 (APP)                                                                 |
| 45.                        | CR. MISC./49099/2014<br>A.BAIL         | 1   | BACHHA MAHTO<br>vs THE STATE OF BIHAR                                                                  | Mr.BIMLESH KUMAR PANDEY                                                           | Mr.BINOD KUMAR NO. 3(APP)                                                               |
| 46.                        | CR. MISC./49100/2014<br>A.BAIL         | 4   | SHIVJEE SAH @ SHIVKUMAR SAH<br>vs STATE OF BIHAR & ANR                                                 | Mr.MANOJ KUMAR PANDEY<br>Mr.BRAJESH KUMAR                                         | Mr.C.JAWAHAR(APP)<br>Mr.SHASHI DHAR JHA                                                 |
| 47.                        | CR. MISC./49112/2014<br>A.BAIL         | 1   | BABLU MANDAL<br>vs THE STATE OF BIHAR                                                                  | Mr.ABHAY SHANKAR SINGH<br>Mr.AMIT KUMAR MISHRA                                    | Mr.S.EHETESHMUDDIN(APP)                                                                 |
| 48.                        | CR. MISC./49126/2014<br>with<br>A.BAIL | 3   | RAVINDRA MANJHI & ORS<br>vs THE STATE OF BIHAR                                                         | Mr.BINAY KUMAR                                                                    | Mr.NIRMALA KUMARI(APP)<br>Mr.SATYA VEER                                                 |
| 49.                        | CR. MISC./49725/2014<br>A.BAIL         | 1   | BASUDEO YADAV<br>vs THE STATE OF BIHAR                                                                 | Mr.SUDHIR KUMAR SINHA                                                             | Mr.SADANAND PASWAN (APP)                                                                |
| 50.                        | CR. MISC./49211/2014<br>A.BAIL         | 5   | SAMRENDRA KUMAR<br>vs STATE OF BIHAR & ANR                                                             | Mr.SADA NAND RAY<br>Mr.ANJUM PERVEEN<br>Mr.FAKHRUDDIN ALI AHMAD                   | Mr.ANIL KUMAR(APP)<br>Mr.AJAY NANDAN SAHAY                                              |
| 51.                        | CR. MISC./49232/2014<br>A.BAIL         | 3   | PUNIT SHARMA<br>vs STATE OF BIHAR & ANR                                                                | Mr.AJAY MUKHERJEE                                                                 | Mr.J.N.THAKUR(APP)<br>Mr.RAJ KUMAR<br>Mr.VIJAY KUMAR                                    |
| 52.                        | CR. MISC./49295/2014<br>A.BAIL         | 1   | SHAILENDRA YADAV & ANR.<br>vs THE STATE OF BIHAR                                                       | Mr.ABHISHEK ANAND<br>Mr.ANITA KUMARI SINGH                                        | Mr.HIRDAY PRASAD SINGH<br>(APP)                                                         |
| 53.                        | CR. MISC./49308/2014<br>with<br>A.BAIL | 3   | SUMANT KUMAR DAS & ANR<br>vs THE STATE OF BIHAR THROUGH<br>VIGILANCE DEPARTMENT<br>SECRETARIATE, PATNA | Mr.DAYANAND SINGH<br>Mr.NAGADEO CHOUBEY                                           | Mr.RAMAKANT SHARMA (LAW<br>OFF. VIG)                                                    |
| 54.                        | CR. MISC./49686/2014<br>with<br>A.BAIL | 1   | BISHWANATH MANDAL<br>vs STATE OF BIHAR & ANR                                                           | Mr.KAMALA KANT UPADHYAY<br>Mr.SANJAY KUMAR                                        | Mr.A.L. PANDIT (APP)<br>Mr.RAMAKANT SHARMA                                              |
| 55.                        | CR. MISC./49796/2014<br>A.BAIL         | 1   | RAHIMUDDIN @ HAIBER<br>vs THE STATE OF BIHAR THROUGH<br>VIGILANCE                                      | Mr.DIWAKAR SINHA<br>Mr.ROUNAK KUMAR SINGH<br>"PANKAJ"                             | Mr.RAMAKANT SHARMA (LAW<br>OFF. VIG)                                                    |
| 56.                        | CR. MISC./49427/2014<br>A.BAIL         | 1   | RAJEEV PASWAN<br>vs STATE OF BIHAR & ANR                                                               | Mr.MD. FAHIMUDDIN                                                                 | Mr.DR.AJIT KUMAR(APP)                                                                   |
| 57.                        | CR. MISC./49463/2014<br>A.BAIL         | 1   | MD. NAZAM & ORS<br>vs THE STATE OF BIHAR                                                               | Mr.RAMESH KUMAR SINGH                                                             | Mr.JITENDRA KUMAR ROY-<br>I(APP)                                                        |
| 58.                        | CR. MISC./49472/2014<br>A.BAIL         | 1   | SAJJAD & ANR<br>vs THE STATE OF BIHAR                                                                  | Mr.RASHID IZHAR                                                                   | Mr.AJAY KUMAR JHA(APP)                                                                  |
| 59.                        | CR. MISC./49476/2014<br>A.BAIL         | 1   | ASHOK GOSWAMI<br>vs THE STATE OF BIHAR                                                                 | Mr.SATYA PRAKASH<br>PARASAR                                                       | Mr.DR.INDIWAR KUMARI (APP)                                                              |
| 60.                        | CR. MISC./49482/2014<br>A.BAIL         | 1   | NARESH PRASAD @ NARESH PRASAD<br>SAH<br>vs THE STATE OF BIHAR                                          | Mr.VIJAY ANAND                                                                    | Mr.U.S.P SINGH (APP)                                                                    |
| 61.                        | CR. MISC./49486/2014<br>A.BAIL         | 1   | SANTOSH PATEL @ SANTOSH KUMAR<br>PATEL<br>vs STATE OF BIHAR & ANR                                      | Mr.VIJAY KUMAR<br>Mr.RAJANI KUMARI                                                | Mr.MD.SUFIYAN(APP)                                                                      |
| 62.                        | CR. MISC./49494/2014<br>with<br>A.BAIL | 1   | HORIL SAH & ORS<br>vs THE STATE OF BIHAR                                                               | Mr.HARI KISHORE THAKUR                                                            | Mr.MUSTAQ ALAM(APP)                                                                     |
| 63.                        | CR. MISC./2760/2015<br>A.BAIL          | 3   | CHANDAN SAH @ CHANDAN KUMAR<br>vs THE STATE OF BIHAR                                                   | Mr.HARI KISHORE THAKUR                                                            | Mr.ANIL KUMAR SINGH-I(APP)                                                              |
| 64.                        | CR. MISC./49496/2014<br>A.BAIL         | 1   | RAM RATAN KAPAR & ANR.<br>vs THE STATE OF BIHAR                                                        | Mr.MRITYUNJAY KUMAR<br>Mr.RAJAN<br>Mr.VAIDEHI RAMAN PRASAD<br>SINGH               | Mr.SUNIL KUMAR<br>PANDEY(APP)                                                           |
| 65.                        | CR. MISC./49497/2014<br>A.BAIL         | 1   | VICTOR SOLEMON @ VICTOR SOLEMN<br>vs THE STATE OF BIHAR                                                | Mr.AJIT KUMAR SINGH<br>Mr.SUDHIR KUMAR SINGH                                      | Mr.RAJIV NAYAN(APP)                                                                     |
| 66.                        | CR. MISC./49498/2014<br>A.BAIL         | 1   | SATYA NARAYAN MISHRA & ORS<br>vs THE STATE OF BIHAR                                                    | Mr.SATYENDRA NARAYAN<br>SINGH<br>Mr.NEERAJ KUMAR ALIAS<br>SANIDH                  | Mr.MANOJ KUMAR-I(APP)<br>Mr.SHREE KANT PANDEY                                           |
| 67.                        | CR. MISC./49499/2014<br>A.BAIL         | 1   | MD. JUBAID SAH @ MD. JABED @ MD.<br>JUBAIR & ORS.<br>vs THE STATE OF BIHAR                             | Mr.RAJESH KUMAR SINHA                                                             | Mr.L.K.SHARMA(APP)                                                                      |
| 68.                        | CR. MISC./49513/2014<br>A.BAIL         | 1   | BIRBAL SAW<br>vs THE STATE OF BIHAR                                                                    | Mr.SANJAY KUMAR NO.-7                                                             | Mr.RAM CHANDRA SINGH<br>(APP)                                                           |
| 69.                        | CR. MISC./49515/2014<br>A.BAIL         | 1   | MITHILESH YADAV<br>vs THE STATE OF BIHAR                                                               | Mr.RATAN KUMAR                                                                    | Mr.PREM KUMAR JHA (APP)                                                                 |

|                         |            |                                                                           |  |
|-------------------------|------------|---------------------------------------------------------------------------|--|
| <b>PATNA HIGH COURT</b> | <b>240</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b><br>Justice Smt. Anjana Mishra |  |
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|     |                                        |   |                                                                     |                                              |                                                       |
|-----|----------------------------------------|---|---------------------------------------------------------------------|----------------------------------------------|-------------------------------------------------------|
| 70. | CR. MISC./49516/2014<br>A.BAIL         | 1 | SHAILENDRA CHAUDHARY<br>vs THE STATE OF BIHAR                       | Mr.MUKESH KUMAR<br>Mr.VIPIN KUMAR            | Mr.PRAMOD KUMAR<br>PANDEY(APP)                        |
| 71. | CR. MISC./49519/2014<br>A.BAIL         | 1 | MUKESH CHANDRA KISHORE & ORS<br>vs THE STATE OF BIHAR               | Mr.LAL BAHADUR SINGH<br>Mr.RAJ KISHOR PRASAD | Mr.U.S.P.SINGH(APP)                                   |
| 72. | CR. MISC./49521/2014<br>A.BAIL         | 1 | SUNIL KUMAR SINGH @ GANNU @ SUNIL<br>SINGH<br>vs THE STATE OF BIHAR | Mr.BASANT KUMAR SINGH                        | Mr.ZAINUL ABEDIN(APP)                                 |
| 73. | CR. MISC./49524/2014<br>A.BAIL         | 1 | NATHUNI SAH & ORS<br>vs THE STATE OF BIHAR                          | Mr.MAN MOHAN KUMAR<br>Mr.ALOK KUMAR ALOK     | Mr.MANOJ KUMAR (APP)                                  |
| 74. | CR. MISC./49527/2014<br>A.BAIL         | 1 | PANKAJ KUMAR<br>vs STATE OF BIHAR & ANR                             | Mr.SATYA PRAKASH SINHA                       | Mr.AKBAR ALI (APP)                                    |
| 75. | CR. MISC./49528/2014<br>A.BAIL         | 1 | PARMANAND THAKUR & ORS<br>vs THE STATE OF BIHAR                     | Mr.NILESH KUMAR                              | Mr.MADHURILATA (APP)                                  |
| 76. | CR. MISC./49531/2014<br>A.BAIL         | 1 | RAVI KUMAR @ RAVI SHANKAR RAI<br>vs STATE OF BIHAR & ANR            | Mr.MADAN JEET KUMAR                          | Mr.RANA RANDHIR<br>SINGH(APP)                         |
| 77. | CR. MISC./49541/2014<br>A.BAIL         | 1 | GUDDU BAITHA<br>vs STATE OF BIHAR & ANR                             | Mr.SANJAY KUMAR NO.-7                        | Mr.ASHA KUMARI (APP)<br>Mr.ANAND KISHORE<br>CHOUDHARY |
| 78. | CR. MISC./49542/2014<br>A.BAIL         | 1 | PANKAJ KUMAR SINGH<br>vs STATE OF BIHAR & ANR                       | Mr.AJAY MISHRA                               | Mr.SUBHASH CHANDRA<br>MISHRA (APP)                    |
| 79. | CR. MISC./49544/2014<br>with<br>A.BAIL | 1 | SONU KUMAR SHARMA<br>vs THE STATE OF BIHAR                          | Mr.RAVI PRAKASH                              | Mr.SATYENDRA PRASAD (APP)                             |
| 80. | CR. MISC./50573/2014<br>A.BAIL         | 1 | RABINDRA NATH TIWARY<br>vs THE STATE OF BIHAR                       | Mr.AJEY KUMAR<br>Mr.BINAY KUMAR THAKUR       | Mr.ABHAY KUMAR NO. 1 (APP)<br>Mr.HARISH KUMAR         |
| 81. | CR. MISC./49545/2014<br>A.BAIL         | 1 | UPENDRA MAHTO & ORS<br>vs THE STATE OF BIHAR                        | Mr.PARMOD KUMAR                              | Mr.RANA RANDHIR<br>SINGH(APP)                         |
| 82. | CR. MISC./49547/2014<br>A.BAIL         | 1 | DEEPAK KUMAR @ DEEPAK PASWAN<br>vs STATE OF BIHAR & ANR             | Mr.RANJEET KUMAR SINGH                       | Mr.PRADIP NR. KUMAR (APP)                             |

**Thursday the 23rd April 2015**  
**Court No. 31 (AT 10:30 A.M.)**  
**Justice Smt. Nilu Agrawal**

| SNo                         | Case No                                                          | LT Party Detail                                                            | Pet Advocate                                            | Res Advocate                                                         | Remarks |
|-----------------------------|------------------------------------------------------------------|----------------------------------------------------------------------------|---------------------------------------------------------|----------------------------------------------------------------------|---------|
| <b><u>FOR ADMISSION</u></b> |                                                                  |                                                                            |                                                         |                                                                      |         |
| 1.                          | CR. MISC./50061/2012<br>QUASHING(406,420,3<br>QUASHING           | 2 DUKHANI DEVI @ SANGEETA KUMARI &<br>ANR.<br>vs THE STATE OF BIHAR        | Mr.ARVIND PRASAD SINGH<br>Mr.SURESH PRASAD ROY          | Mr.A.L.PANDIT(APP)                                                   |         |
| 2.                          | CR. MISC./50065/2012<br>QUASHING(145 CR.P.<br>QSH COMPLAIN FOR O | 10 GANESH SINGH<br>vs THE STATE OF BIHAR & ORS                             | Mr.DR. ANJANI PD. SINGH                                 | Mr.FAHIM UDDIN (APP)<br>Mr.ANISUR RAHMAN                             |         |
| 3.                          | CR. MISC./50082/2012<br>QUASHING(385)-IPC<br>QSH F.I.R. FOR OTH  | 10 SANTOSH KUMAR & ANR.<br>vs THE STATE OF BIHAR                           | Mr.MUKUL PRASAD                                         | Mr.MD.FAHIMUDDIN(APP)<br>Ms.ARCHANA MEENAKSHEE                       |         |
| 4.                          | CR. MISC./50111/2012<br>QUASHING(120(B),41<br>QSH F.I.R. FOR CON | 2 ROSHAN LAL<br>vs THE STATE OF BIHAR                                      | Mr.MUKUL PRASAD                                         | Mr.I.K.SHRIVASTAVA(APP)                                              |         |
| 5.                          | CR. MISC./50132/2012<br>QUASHING(227,228(I<br>QSH S.T            | 2 RAJU MISHRA<br>vs THE STATE OF BIHAR                                     | Mr.SANJAY KUMAR NO.-7                                   | Mr.B.M.SINGH(APP)                                                    |         |
| 6.                          | CR. MISC./50134/2012<br>QUASHING(447,323,4<br>QSH COMPLAIN FOR C | 2 NAJMA KHATOON & ORS.<br>vs STATE OF BIHAR & ANR                          | Mr.AKHOURI VIPIN BIHARI<br>SHRIVASTAVA                  | Mr.VEENA RANI PD.(APP)<br>Mr.SYED ASGHER NAJMI                       |         |
| 7.                          | CR. MISC./50138/2012<br>QUASHING(302/34)-I<br>QSH F.I.R. FOR CON | 1 CHANDA DEVI & ANR<br>vs THE STATE OF BIHAR                               | Mr.ANIRUDH KUMAR VERMA                                  | Mr.NITYANAND (APP)                                                   |         |
| 8.                          | CR. MISC./50146/2012<br>QUASHING(417)-IPC<br>QSH COMPLAIN FOR C  | 2 KAMLESH PANDEY & ANR.<br>vs STATE OF BIHAR & ANR                         | Mr.RAKESH KUMAR SINHA                                   | Mr.KHURSHID ANWAR(APP)                                               |         |
| 9.                          | CR. MISC./50154/2012<br>QUASHING(279/304B)<br>QSH F.I.R. FOR CON | 2 RAMU RAI<br>vs STATE OF BIHAR & ANR                                      | Mr.NARESH CHANDRA<br>VERMA<br>Mr.LAKSHMI KANT TIWARY    | Mr.SMT.ANITA KUMARI (APP)                                            |         |
| 10.                         | CR. MISC./50162/2012<br>QUASHING(364/34/27<br>QUASHING           | 2 BRIJ KISHORE SINGH & ANR.<br>vs STATE OF BIHAR & ANR                     | Mr.RAKESH SINGH<br>Mr.MEENA SINGH<br>Mr.BHASKAR SHANKAR | Mr.GOPESH KUMAR (APP)                                                |         |
| 11.                         | CR. MISC./50168/2012<br>QUASHING(498A,4 D/<br>QSH COMPLAIN FOR C | 2 CHANDRA BHUSAN CHOUDHARY & ORS.<br>vs STATE OF BIHAR & ANR               | Mr.PANKAJ KUMAR<br>Mr.SANJAY KUMAR SINHA                | Mr.J.UPADHYAY(APP)                                                   |         |
| 12.                         | CR. MISC./50169/2012<br>QUASHING(498A)-IPC<br>QSH COMPLAIN FOR C | 2 RAJEEV KUMAR SINGH<br>vs THE STATE OF BIHAR                              | Mr.MRITYUNJAY KUMAR<br>Mr.UMESH PRASAD                  | Mr.R.B.ROY RAMAN(APP)                                                |         |
| 13.                         | CR. MISC./50173/2012<br>QUASHING(354)-IPC<br>QSH COMPLAIN FOR C  | 2 VIVEKANAND SHUKLA<br>vs STATE OF BIHAR & ANR                             | Mr.AMIT KUMAR                                           | Mr.AJAY KUMAR-2 (APP)                                                |         |
| 14.                         | CR. MISC./50185/2012<br>QUASHING(498(A)/34<br>QSH F.I.R. FOR CON | 2 NAZMA KHATOON & ANR.<br>vs STATE OF BIHAR & ANR                          | Mr.NIRAJ KUMAR<br>Mr.KHAWAJ HASAN KHAN                  | Mr.DILIP KUMAR(APP)                                                  |         |
| 15.                         | CR. MISC./50188/2012<br>QUASHING(384/341/4<br>QSH COMPLAIN FOR C | 2 BIGAN RAM & ORS.<br>vs STATE OF BIHAR & ANR                              | Mr.NAWAL KISHORE PRASAD                                 | Mr.ARUN KUMAR PANDEY<br>(APP)                                        |         |
| 16.                         | CR. MISC./50197/2012<br>QUASHING(376,498A)<br>QSH COMPLAIN FOR C | 2 MD. FIROZ<br>vs STATE OF BIHAR & ANR                                     | Mr.MD. HELAL AHMAD<br>Mr.MD. ANJUM AKHTER               | Mr.SHUCHETA YADAV(APP)                                               |         |
| 17.                         | CR. MISC./50202/2012<br>QUASHING(467,468,4<br>QSH F.I.R. FOR DIR | 2 MEGHU DAS & ORS.<br>vs STATE OF BIHAR & ANR                              | Mr.MANOJ KUMAR                                          | Mr.BRAJENDRA NATH<br>PANDEY(APP)                                     |         |
| 18.                         | CR. MISC./50211/2012<br>QUASHING(406,420,4<br>QUASHING           | 2 VINOD SETHI<br>vs STATE OF BIHAR & ANR                                   | Mr.ABHAY KUMAR                                          | Mr.INDU KUMARI SRIVASTAVA<br>(APP)                                   |         |
| 19.                         | CR. MISC./50212/2012<br>QUASHING(379)-IPC<br>QSH F.I.R. FOR DIS  | 2 JAYANT PRASAD MODI<br>vs THE STATE OF BIHAR & ORS                        | Mr.AKASH CHATURVEDI<br>Mr.GAUTAM KUMAR<br>KEJRIWAL      | Mr.RAJENDRA NATH JHA<br>(APP)                                        |         |
| 20.                         | CR. MISC./50214/2012<br>QUASHING(384,341,4<br>QSH COMPLAIN FOR C | 2 MD. EKBAL & ANR.<br>vs STATE OF BIHAR & ANR                              | Mr.NAWAL KISHORE PRASAD                                 | Mr.ARUN KR. PANDEY (APP)                                             |         |
| 21.                         | CR. MISC./50221/2012<br>QUASHING(414/34)-I<br>QSH F.I.R. FOR DIR | 2 MADHAV SINGH @ MADHO SINGH<br>vs THE STATE OF BIHAR                      | Mr.BINOD KUMAR SINGH                                    | Mr.SANJAY KR.TIWARY-1<br>(APP)                                       |         |
| 22.                         | CR. MISC./50225/2012<br>QUASHING(323/342/3<br>QSH F.I.R. FOR CON | 2 MITHLESH RAM & ORS.<br>vs STATE OF BIHAR & ANR                           | Mr.SANJAY KUMAR SINGH<br>Mr.SANJAY KUMAR SHARMA         | Mr.NARENDRA KR.SINGH<br>(APP)                                        |         |
| 23.                         | CR. MISC./50228/2012<br>QUASHING(498A/323)<br>QSH COMPLAIN FOR C | 2 NAND KISHORE MANDAL @ SARDHI<br>MANDAL & ORS.<br>vs STATE OF BIHAR & ANR | Mr.SUMAN KUMAR                                          | Mr.JHARKHANDY UPADHYAY<br>(APP)                                      |         |
| 24.                         | CR. MISC./50238/2012<br>QUASHING(498A)-IPC<br>QSH COMPLAIN FOR C | 2 SHASHIBALA DEVI & ORS.<br>vs STATE OF BIHAR & ANR                        | Mr.BIMLESH KUMAR PANDEY                                 | Mr.MAYANAND JHA(APP)<br>Mr.SACHIDA NAND RAI<br>Mr.BRIJ KISHOR MISHRA |         |
| 25.                         | CR. MISC./50241/2012<br>QUASHING(227 CR.P.<br>QSH S.T            | 2 UMESH PASWAN<br>vs THE STATE OF BIHAR                                    | Mr.SANJAY KUMAR @ MANU                                  | Mr.LALAN KUMAR (APP)                                                 |         |
| 26.                         | CR. MISC./50250/2012<br>QUASHING(498A,494,<br>QSH F.I.R. FOR CON | 2 SHUSHILA DEVI & ANR.<br>vs STATE OF BIHAR & ANR                          | Mr.DHIRENDRA KUMAR<br>SINHA                             | Mr.S.M.RAHMAN(APP)                                                   |         |

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| <b>PATNA HIGH COURT</b> | <b>242</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b><br>Justice Smt. Nilu Agrawal |  |
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| 27. | CR. MISC./50252/2012<br>QUASHING(379/420/3<br>QSH F.I.R. FOR DIR | 3 | AKHILESHWAR PRASAD SINGH<br>vs THE STATE OF BIHAR                            | Mr.ASHUTOSH RANJAN<br>PANDEY<br>Mr.PRABHAT RANJAN SINGH<br>Mr.RAMANUJ TIWARY    | Mr.H.A.KHAN (APP)                                                                                           |
| 28. | CR. MISC./50258/2012<br>QUASHING(379/323/3<br>QSH COMPLAIN FOR C | 5 | KAMAL ASHRAF<br>vs STATE OF BIHAR & ANR                                      | Mr.RAKESH KUMAR SHARMA                                                          | Mr.M.K.NIRALA (APP)<br>Mr.SUBHASH CHANDRA JHA<br>Mr.SACHINDRA KUMAR<br>TIWARY                               |
| 29. | CR. MISC./50264/2012<br>QUASHING(307,379)-<br>QSH F.I.R. FOR DIR | 2 | SURENDRA SAH<br>vs STATE OF BIHAR & ANR                                      | Mr.OM PRAKASH UPADHYAY<br>Mr.MITHILESH KUMAR<br>UPADHYAY                        | Mr.BRAJ KISHORE PD.(APP)                                                                                    |
| 30. | CR. MISC./50270/2012<br>QUASHING(227 CR.P.<br>QSH F.I.R. FOR DIS | 2 | PRADEEP KUMAR & ORS.<br>vs STATE OF BIHAR & ANR                              | Mr.SUSHIL KUMAR SINGH                                                           | Mr.GULNAR BEGUM (APP)                                                                                       |
| 31. | CR. MISC./50278/2012<br>QUASHING(406)-IPC<br>QSH COMPLAIN. FOR   | 2 | PHULO SAO<br>vs STATE OF BIHAR & ANR                                         | Mr.RAJESH KUMAR<br>Mr.UMA SHANKAR SHARMA                                        | Mr.P.K.CHAURASIYA(APP)                                                                                      |
| 32. | CR. MISC./50289/2012<br>QUASHING(414/420/4<br>QSH F.I.R. FOR CON | 2 | JAI KRISHNA SAH<br>vs THE STATE OF BIHAR                                     | Mr.RAKESH SINGH<br>Mr.MEENA SINGH<br>Mr.BHASKAR SHANKAR                         | Mr.RAMCHANDRA SINGH<br>(APP)                                                                                |
| 33. | CR. MISC./50296/2012<br>QUASHING(420/409/1<br>QSH F.I.R. FOR CON | 2 | MD. QUZZATUD DAULLA<br>vs THE STATE OF BIHAR                                 | Mr.ANIL CHANDRA                                                                 | Mr.R.P.S.SINGH (APP)                                                                                        |
| 34. | CR. MISC./50303/2012<br>QUASHING(406)-IPC<br>QSH COMPLAIN FOR C  | 2 | LAXMI NATH JHA<br>vs STATE OF BIHAR & ANR                                    | Mr.DHANANJAY KUMAR<br>GUPTA<br>Mr.GAURAV KUMAR<br>Mr.DEEPAK KUMAR               | Mr.S.M.RAHMAN (APP)                                                                                         |
| 35. | CR. MISC./50309/2012<br>QUASHING(420,406)-<br>QSH COMPLAIN FOR O | 2 | RAJDEO SINGH<br>vs STATE OF BIHAR & ANR                                      | Mr.AWADHESH KUMAR<br>SINGH TARUN                                                | Mr.RAM SEWAK CHOUDHARY<br>(APP)                                                                             |
| 36. | CR. MISC./50346/2012<br>QUASHING(409,467,4<br>QSH F.I.R. FOR DIS | 5 | NAWAL KISHORE RAM<br>vs STATE OF BIHAR & ANR                                 | Mr.SURENDRA KISHORE<br>THAKUR<br>Mr.CHANDRA SHEKHAR<br>BIMAL<br>Mr.SUSHIL KUMAR | Mr.RAM ANURAG SINGH (APP)<br>Mr.DIN BANDHU SINGH                                                            |
| 37. | CR. MISC./50361/2012<br>QUASHING(420/120B/<br>QSH F.I.R. FOR CON | 3 | AMIT SINGH @ AMIT KUMAR SINGH<br>vs THE STATE OF BIHAR                       | Mr.PRABHAT KUMAR SINGH<br>Mr.ANIRUDH KUMAR SINGH                                | Mr.MD.ASLAM ANSARI (APP)                                                                                    |
| 38. | CR. MISC./50363/2012<br>QUASHING(107 CR.P.<br>QSH COMPLAIN FOR O | 2 | MISHRI PRASAD SINGH & ORS.<br>vs STATE OF BIHAR & ANR                        | Mr.ZAKI HAIDER<br>Mr.MANOJ KUMAR<br>Mr.BAJARANGI LAL                            | Mr.AJAY KUMAR 2(APP)                                                                                        |
| 39. | CR. MISC./50365/2012<br>QUASHING(13 P/C AC<br>QSH F.I.R. FOR CON | 8 | MALTI SINHA<br>vs THE STATE OF BIHAR, THROUGH THE<br>VIGILANCE BUREAU, PATNA | Mr.RAKESH KUMAR SINHA                                                           | Mr.RAMAKANT SHARMA<br>(L.O.(I/C VIG.))                                                                      |
| 40. | CR. MISC./50366/2012<br>QUASHING(498A,494)<br>QSH F.I.R. FOR DIR | 3 | ANIL KUMAR SINGH @ PUNAM<br>vs THE STATE OF BIHAR                            | Mr.GOPAL GOVIND MISHRA                                                          | Mr.ANIL KR. SINGH (APP)                                                                                     |
| 41. | CR. MISC./50371/2012<br>QUASHING(P/C ACT)<br>QSH COMPLAIN FOR D  | 2 | PARMANAND THAKUR<br>vs STATE OF BIHAR & ANR                                  | Mr.ANIL KUMAR<br>Mr.JAI PRAKASH SINGH                                           | Mr./SMT. VEENA KUMARI<br>JAYASWAL(APP)<br>Mr.RAMAKANT SHARMA                                                |
| 42. | CR. MISC./50378/2012<br>QUASHING(420,120(B<br>QSH F.I.R. FOR CON | 2 | RAM NARAYAN RAI & ORS<br>vs STATE OF BIHAR & ANR                             | Mr.PUSHPENDRA KUMAR<br>SINGH                                                    | Mr.A.H.M.RAHMAN(APP)                                                                                        |
| 43. | CR. MISC./50380/2012<br>QUASHING(239 CR.P.<br>QSH F.I.R. FOR DIS | 2 | SUSHIL KUMAR JAISWAL & ANR.<br>vs THE STATE OF BIHAR                         | Mr.GAJANAN ARUN<br>Mr.GAJENDRA KUMAR SINGH                                      | Mr.AJIT KUMAR (APP)                                                                                         |
| 44. | CR. MISC./50392/2012<br>QUASHING(7 P/C ACT<br>QUASHING           | 2 | RATNESH PATHAK<br>vs STATE OF BIHAR & ANR                                    | Mr.SANGEET DEOKULIAR<br>Mr.AMRENDRA KUMAR                                       | Mr.AJAY KUMAR 1(APP)<br>Mr.BIPIN KUMAR SINHA                                                                |
| 45. | CR. MISC./50414/2012<br>QUASHING(467/468/4<br>QSH COMPLAIN FOR O | 2 | BISHNU LAL BITHAL<br>vs STATE OF BIHAR & ANR                                 | Mr.SHIVENDRA PRASAD                                                             | Mr.PAWAN KUMAR<br>CHAURASIA (APP)                                                                           |
| 46. | CR. MISC./50431/2012<br>QUASHING(227 CR.P.<br>QSH F.I.R. FOR DIS | 2 | PRAMOD KUMAR SINGH<br>vs THE STATE OF BIHAR                                  | Smt.RINA SINHA                                                                  | Mr.RAM SUMIRAN RAI(APP)                                                                                     |
| 47. | CR. MISC./50435/2012<br>QUASHING(167/192/5<br>QUASHING           | 2 | IMTIYAZ AHMAD KARIMI<br>vs STATE OF BIHAR & ANR                              | Mr.MD. HELAL AHMAD                                                              | Mr.JAI NARAIN THAKUR (APP)                                                                                  |
| 48. | CR. MISC./50440/2012<br>QUASHING(467,468,4<br>QSH COMPLAIN FOR C | 5 | MADHAV PRASAD SRIVASTAVA & ORS.<br>vs STATE OF BIHAR & ANR                   | Mr.MRITUNJAY PRASAD<br>SINGH                                                    | Mr.DINESH SINGH(APP)<br>Mr.GHULAM RABBANI<br>Mr.BABAN ROY                                                   |
| 49. | CR. MISC./50442/2012<br>QUASHING(380/452/4<br>QSH F.I.R. FOR CON | 2 | RAMJEE YADAV<br>vs THE STATE OF BIHAR                                        | Mr.MD. JAVED JAFAR KHAN                                                         | Mr.R.B.ROY RAMAN(APP)                                                                                       |
| 50. | CR. MISC./50452/2012<br>QUASHING(498A)-IPC<br>QSH COMPLAIN FOR O | 2 | KAMRUN NISHA<br>vs THE STATE OF BIHAR & ORS                                  | Mr.YASHRAJ BARDHAN                                                              | Mr.ASHOK KUMAR<br>SINGH(APP)                                                                                |
| 51. | CR. MISC./50460/2012<br>QUASHING(227)-IPC<br>QSH S.T             | 2 | BAMBAM SINGH<br>vs THE STATE OF BIHAR                                        | Mr.PRAVIN KUMAR SINHA                                                           | Mr.VINOD SHANKAR MODI<br>(APP)<br>Mr.BRIJ NANDAN PRASAD<br>Mr.JANKI NANDAN PRASAD<br>Mr.AMITESH KUMAR (APP) |
| 52. | CR. MISC./50463/2012<br>QUASHING(420)-IPC<br>QSH F.I.R. FOR CON  | 2 | SHAKIL AHMAD<br>vs THE STATE OF BIHAR                                        | Mr.DIWAKAR SINHA                                                                |                                                                                                             |
| 53. | CR. MISC./50470/2012<br>QUASHING(365,347/3<br>QSH F.I.R. FOR CON | 2 | SHAILENDRA KUMAR<br>vs STATE OF BIHAR & ANR                                  | Mr.MD. HELAL AHMAD<br>Mr.NAUSHAD AKHTAR                                         | Mr.ABHAY KUMAR ROY(APP)                                                                                     |
| 54. | CR. MISC./50483/2012<br>QUASHING(311 CR.P.<br>QUASHING           | 2 | RAMESH SAH<br>vs THE STATE OF BIHAR                                          | Mr.NARESH PRASAD                                                                | Mr.MAYANAND JHA(APP)<br>Mr.RADHA MOHAN PATHAK<br>Mr.SANJAY KUMAR PANDEY                                     |

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| <b>PATNA HIGH COURT</b> | <b>243</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b> |  |
|                         |            | Justice Smt. Nilu Agrawal                   |  |

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| 55. | CR. MISC./50491/2012<br>QUASHING(498A,406)<br>QSH F.I.R. FOR OTH | 2 | RAMANUJ MISHRA & ANR.<br>vs STATE OF BIHAR & ANR                                                          | Mr.GIRISH CHANDRA JHA<br>Mr.GOVIND MOHAN THAKUR                                         | Mr.RAJENDRA SINGH<br>SHASTRY(APP)                      |
| 56. | CR. MISC./50496/2012<br>QUASHING(364,365,3<br>QSH F.I.R. FOR OTH | 2 | SUNIL KUMAR TIWARY<br>vs STATE OF BIHAR & ANR                                                             | Mr.MANINDRA KISHORE<br>SINGH<br>Mr.MANISH KUMAR -3<br>Mr.BHASKAR SHANKAR                | Mr.BRAJENDRA NATH<br>PANDEY(APP)                       |
| 57. | CR. MISC./50517/2012<br>QUASHING(323/341/3<br>QSH F.I.R. FOR CON | 2 | GOPAL JEE JAISWAL & ANR.<br>vs STATE OF BIHAR & ANR                                                       | Mr.SANGEET DEOKULIAR<br>Mr.AMRENDRA KUMAR                                               | Mr.MD.ARIF (APP)                                       |
| 58. | CR. MISC./50528/2012<br>QUASHING(417)-IPC<br>QSH COMPLAIN FOR C  | 2 | NIRAJ KUMAR<br>vs STATE OF BIHAR & ANR                                                                    | Mr.HARISH KUMAR                                                                         | Mr.RENU KUMARI (APP)                                   |
| 59. | CR. MISC./50544/2012<br>QUASHING(448,341)-<br>QSH COMPLAIN FOR C | 2 | RAM BABU PRASAD & ORS<br>vs STATE OF BIHAR & ANR                                                          | Mr.SHYAMAL PRAKASH<br>Mr.UDAY PRATAP SINGH                                              | Mr.AHMAD ALI (APP)                                     |
| 60. | CR. MISC./50545/2012<br>QUASHING(307,323,3<br>QUASHING           | 2 | LALITA DUBEY<br>vs STATE OF BIHAR & ANR                                                                   | Mr.RAJ BANSH DUBEY                                                                      | Mr.BHARAT LAL(APP)                                     |
| 61. | CR. MISC./50567/2012<br>QUASHING(498A)-IPC<br>QUASHING           | 8 | SARYUG RAJAK @ SARYU & ANR.<br>vs THE STATE OF BIHAR & ORS                                                | Mr.BINIT KUMAR<br>Mr.SIYARAM KUMAR                                                      | Mr.ABAHY KR.ROY(APP)<br>Mr.SATYENDRA KRISHNA<br>PRASAD |
| 62. | CR. MISC./50573/2012<br>QUASHING(379)-IPC<br>QSH COMPLAIN FOR C  | 2 | ASHOK KUMAR KESHRI<br>vs STATE OF BIHAR & ANR                                                             | Mr.SUDHIR KUMAR SINHA                                                                   | Mr.RAM BACHAN SINGH(APP)                               |
| 63. | CR. MISC./50577/2012<br>QUASHING(133 CR.P.<br>QUASHING           | 4 | MANOJ CHOUDHARY<br>vs THE STATE OF BIHAR & ORS                                                            | Mr.PRITISH KUMAR LAL                                                                    | Mr.VEENA RANI PD.(APP)<br>Mr.RAM SEVAK CHOUDHARY       |
| 64. | CR. MISC./50578/2012<br>QUASHING(273)-IPC<br>QUASHING            | 2 | MANOJ CHAUDHARY<br>vs THE STATE OF BIHAR                                                                  | Mr.VIJAY KUMAR<br>Mr.RAJANI KUMARI                                                      | Mr.RAJ BALLABH SINGH(APP)                              |
| 65. | CR. MISC./50579/2012<br>QUASHING(420,406,3<br>QUASHING           | 3 | CHANDESHWAR NATH CHOUBEY<br>vs THE STATE OF BIHAR                                                         | Mr.RAMADHAR SHEKHAR                                                                     | Mr.MAYANAND JHA(APP)                                   |
| 66. | CR. MISC./50580/2012<br>QUASHING(419,420,4<br>QSH COMPLAIN FOR C | 2 | MANTI DEVI<br>vs THE STATE OF BIHAR                                                                       | Mr.SATYA PRAKASH SINHA                                                                  | Mr.NAVIN KUMAR<br>PANDEY(APP)                          |
| 67. | CR. MISC./50589/2012<br>QUASHING(467/420/4<br>QSH F.I.R. FOR DIS | 2 | LEELA DEVI<br>vs THE STATE OF BIHAR & ORS                                                                 | Mr.LOVEKUSH KUMAR<br>Mr.SACHCHIDANAND<br>CHOUDHARY                                      | Mr.SMT.RITA VERMA (APP)                                |
| 68. | CR. MISC./50592/2012<br>QUASHING(138 N.I.A<br>QUASHING           | 3 | BINAY KUMAR JHA<br>vs STATE OF BIHAR & ANR                                                                | Mr.RATAN PRASAD SINHA<br>Mr.RAJA RAM MISHRA                                             | Mr.SHAIENDRA KUMAR-1<br>(APP)                          |
| 69. | CR. MISC./50596/2012<br>QUASHING(420/406/3<br>QSH COMPLAIN FOR C | 2 | M/S NISHANT HOUSING<br>CONSTRUCTIONS PVT. LTD. & ORS.<br>vs STATE OF BIHAR & ANR                          | Mr.SADA NAND RAY                                                                        | Mr.NAVIN KUMAR PANDEY<br>(APP)                         |
| 70. | CR. MISC./50600/2012<br>QUASHING(420/409)-<br>QSH F.I.R. FOR DIR | 2 | M/S MAN MANOKAMNA DEVI MINI RICE<br>MILL THROUGH ITS PROPRIETOR<br>RAMASHISH RAI<br>vs THE STATE OF BIHAR | Mr.DHARNIDHAR MISHRA<br>Mr.ASHOK KUMAR MISHRA<br>Mr.VARUN KUMAR                         | Mr.ANURADHA SINGH (APP)                                |
| 71. | CR. MISC./50601/2012<br>QUASHING(467/468/4<br>QSH F.I.R. FOR CON | 2 | ANIL KUMAR<br>vs STATE OF BIHAR & ANR                                                                     | Mr.MANI BHUSHAN KUMAR                                                                   | Mr.MITHILESH KR.KHARE<br>(APP)                         |
| 72. | CR. MISC./50603/2012<br>QUASHING(144 CR.P.<br>QSH COMPLAIN FOR D | 1 | SHIV KANT JHA<br>vs THE STATE OF BIHAR & ORS                                                              | Mr.ARUN KUMAR<br>Mr.MD. HUSSAMUDDIN AZAD<br>Mr.SANJAY KUMAR SHARMA<br>Mr.HANS LAL KUMAR | Mr.MRITUNJAY KUMAR<br>NIRALA(APP)                      |
| 73. | CR. MISC./50616/2012<br>QUASHING(379,323,5<br>QSH COMPLAIN FOR C | 2 | PAWAN SAW & ORS.<br>vs STATE OF BIHAR & ANR                                                               | Mr.SHUBHESH PANDEY                                                                      | Mr.NARENDRA KUMAR<br>SINGH(APP)                        |
| 74. | CR. MISC./50623/2012<br>QUASHING(307)-IPC<br>QSH F.I.R. FOR OTH  | 1 | BRIJ KUMARI DEVI<br>vs STATE OF BIHAR & ANR                                                               | Mr.RAVI SHANKER PANKAJ                                                                  | Mr.INDRA KR.SINGH(APP)                                 |
| 75. | CR. MISC./50626/2012<br>QUASHING(192 CR.P.<br>QSH F.I.R. FOR OTH | 1 | MOHAN HIMMATSINGKA<br>vs STATE OF BIHAR & ANR                                                             | Mr.JITENDRA PRASAD SINGH                                                                | Mr.ANISH CHANDRA (APP)                                 |

**Thursday the 23rd April 2015**  
**Court No. 30 (AT 10:30 A.M.)**  
**Mr. Justice Sudhir Singh**

| SNo                         | Case No                             | LT Party Detail                                                                   | Pet Advocate                                      | Res Advocate                                                  | Remarks |
|-----------------------------|-------------------------------------|-----------------------------------------------------------------------------------|---------------------------------------------------|---------------------------------------------------------------|---------|
| <b><u>FOR ADMISSION</u></b> |                                     |                                                                                   |                                                   |                                                               |         |
| 1.                          | CR. MISC./49555/2014<br>with A.BAIL | 1 HEMA DEVI<br>vs THE STATE OF BIHAR                                              | Mr.JANKI NANDAN PRASAD<br>Mr.BRIJ NANDAD PRASAD   | Mr.ANIL PD. SINGH(APP)                                        |         |
| 2.                          | CR. MISC./50412/2014<br>A.BAIL      | 1 DIWAKAR MANDAL<br>vs THE STATE OF BIHAR                                         | Mr.JANKI NANDAN PRASAD<br>Mr.BRIJ NANDAD PRASAD   | Mr.ANIL PD.SINGH(APP)                                         |         |
| 3.                          | CR. MISC./49556/2014<br>A.BAIL      | 1 SUNIL SAHANI<br>vs STATE OF BIHAR & ANR                                         | Mr.SUNIL KUMAR SINGH                              | Mr.HIRDAY PRASAD SINGH<br>(APP)                               |         |
| 4.                          | CR. MISC./49557/2014<br>A.BAIL      | 1 JITENDRA KUMAR GUPTA<br>vs STATE OF BIHAR & ANR                                 | Mr.RAGHVENDRA KUMAR<br>SINGH                      | Mr.INDRA KUMAR SINGH (APP)                                    |         |
| 5.                          | CR. MISC./49558/2014<br>A.BAIL      | 1 RAM KISHORE DAS & ORS<br>vs THE STATE OF BIHAR                                  | Mr.PUSHPENDRA KUMAR<br>SINGH                      | Mr.NIRMAL KR. SINHA(APP)                                      |         |
| 6.                          | CR. MISC./49559/2014<br>A.BAIL      | 1 VIJAY RAI<br>vs THE STATE OF BIHAR                                              | Mr.LOKESH KUMAR SINGH                             | Mr.ANIL KR. SINGH(APP)<br>Mr.JAVED ASLAM                      |         |
| 7.                          | CR. MISC./49561/2014<br>A.BAIL      | 1 RUDAL RAI & ORS<br>vs THE STATE OF BIHAR                                        | Mr.UMESH CHANDRA VERMA                            | Mr.KR. RANJIT RANJAN(APP)                                     |         |
| 8.                          | CR. MISC./49565/2014<br>A.BAIL      | 3 DEEP NARAYAN RAI & ANR<br>vs THE STATE OF BIHAR                                 | Smt.SMT. ANURADHA SINGH                           | Mr.BINOD KUMAR (APP)                                          |         |
| 9.                          | CR. MISC./49567/2014<br>A.BAIL      | 1 MANGAL RAM<br>vs THE STATE OF BIHAR                                             | Mr.CHANDRA HAS MISHRA                             | Mr.SHANTANU KUMAR (APP)                                       |         |
| 10.                         | CR. MISC./49589/2014<br>A.BAIL      | 1 AMERIKA SAHANI @ AMERIKA KUMAR @<br>PRINCE KUMAR & ANR<br>vs THE STATE OF BIHAR | Mr.UMESH CHANDRA VERMA                            | Mr.ABHAY KUMAR 1 (APP)                                        |         |
| 11.                         | CR. MISC./49603/2014<br>A.BAIL      | 1 RAM ISHWAR DAS<br>vs THE STATE OF BIHAR                                         | Mr.PUSHPENDRA KUMAR<br>SINGH                      | Mr.NIRMAL KUMAR<br>SINHA(APP)<br>Ms.GURIYA NISHA              |         |
| 12.                         | CR. MISC./49616/2014<br>with A.BAIL | 1 AKRI RAM & ORS<br>vs THE STATE OF BIHAR                                         | Mr.UMESH CHANDRA VERMA                            | Mr.SHAHIN BEGUM(APP)<br>Mr.SANJEEV KUMAR<br>SHRIVASTAVA       |         |
| 13.                         | CR. MISC./2512/2015<br>A.BAIL       | 3 RAJU RAM<br>vs THE STATE OF BIHAR                                               | Mr.UMESH CHANDRA VERMA                            | Mr.M.K. KHARE(APP)<br>Mr.SANJEEV KUMAR<br>SHRIVASTAVA         |         |
| 14.                         | CR. MISC./49634/2014<br>A.BAIL      | 1 BINOD KUMAR TANTI @ BINOD TANTI<br>vs THE STATE OF BIHAR                        | Mr.DHIRENDRA NATH JHA                             | Mr.ASHRAF ANSARI(APP)                                         |         |
| 15.                         | CR. MISC./49641/2014<br>A.BAIL      | 1 BHOLU PASWAN @ BHOLA PASWAN<br>vs THE STATE OF BIHAR                            | Mr.AJIT KUMAR                                     | Mr.VEENA KUMARI JAISWAL<br>(APP)                              |         |
| 16.                         | CR. MISC./49642/2014<br>A.BAIL      | 1 RAMESH KUMAR MAHTO<br>vs THE STATE OF BIHAR                                     | Mr.AWADHESH KUMAR<br>SINGH<br>Mr.PRAMOD KUMAR     | Mr.RAM CHANDRA SAHNI<br>(APP)<br>Mr.ATUL CHANDRA              |         |
| 17.                         | CR. MISC./49643/2014<br>A.BAIL      | 1 MEENA DEVI & ORS.<br>vs THE STATE OF BIHAR                                      | Mr.KAILASH NATH DIWAKAR                           | Mr.ASHA KUMARI (APP)                                          |         |
| 18.                         | CR. MISC./49644/2014<br>A.BAIL      | 1 CHAMPA DEVI & ANR<br>vs THE STATE OF BIHAR                                      | Mr.MUKESH KUMAR                                   | Mr.RAMESH CHANDRA (APP)                                       |         |
| 19.                         | CR. MISC./49647/2014<br>A.BAIL      | 1 VIJAY KUMAR @ KAPIL KUMAR & ANR.<br>vs THE STATE OF BIHAR                       | Mr.MUKESH KUMAR SINGH                             | Mr.RITA VERMA (APP)<br>Mr.RAJESH ROY<br>Mr.RAGHWENDRA KUMAR   |         |
| 20.                         | CR. MISC./49648/2014<br>A.BAIL      | 1 MOTI ASHRAF @ MD. MOTI ASHARAF<br>vs THE STATE OF BIHAR                         | Mr.MANOJ KUMAR JHA<br>Mr.KUMAR CHANDRA<br>SHEKHAR | Mr.NARENDRA KUMAR SINGH<br>(APP)                              |         |
| 21.                         | CR. MISC./49649/2014<br>A.BAIL      | 1 NAUSHAD ALAM<br>vs THE STATE OF BIHAR                                           | Mr.ANIL PRASAD SINGH                              | Mr.D.P. TIWARY (APP)                                          |         |
| 22.                         | CR. MISC./49668/2014<br>A.BAIL      | 1 AMARNATH RAI @ AMARNATH RAY<br>vs THE STATE OF BIHAR                            | Mr.RAM NARESH SINGH                               | Mr.MUSTAQUE ALAM(APP)                                         |         |
| 23.                         | CR. MISC./49670/2014<br>A.BAIL      | 1 GHOGHARI DEVI & ANR.<br>vs THE STATE OF BIHAR                                   | Mr.RAM KISHUN PRASAD<br>Mr.BINOD KUMAR            | Mr.NAGENDRA PRASAD (APP)                                      |         |
| 24.                         | CR. MISC./49671/2014<br>A.BAIL      | 1 BINOD KUMAR THAKUR<br>vs THE STATE OF BIHAR                                     | Mr.ABHAY KUMAR                                    | Mr.A.K.CHAUDHARY(APP)                                         |         |
| 25.                         | CR. MISC./49673/2014<br>A.BAIL      | 1 BINOD SAH @ VINOD SAH & ORS.<br>vs THE STATE OF BIHAR                           | Mr.KAMAL KISHORE SINGH                            | Mr.PUSHPA SINHA 2 (APP)                                       |         |
| 26.                         | CR. MISC./49678/2014<br>A.BAIL      | 1 MD. ZAFIR @ MD. ZAFIR ALAM<br>vs STATE OF BIHAR & ANR                           | Mr.ANAMUL HAQUE                                   | Mr.SURENDRA KUMAR(APP)                                        |         |
| 27.                         | CR. MISC./49679/2014<br>A.BAIL      | 1 MD. ANARUL<br>vs THE STATE OF BIHAR                                             | Mr.BIDHAN CHANDRA JHA                             | Mr.ABHAY KR. ROY(APP)                                         |         |
| 28.                         | CR. MISC./49680/2014<br>A.BAIL      | 1 DILBAS MIAN & ANR<br>vs THE STATE OF BIHAR                                      | Mr.PRAMOD KUMAR PANDEY                            | Mr.SHAILENDRA KUMAR-<br>II(APP)                               |         |
| 29.                         | CR. MISC./49682/2014<br>A.BAIL      | 1 MD. MEHMOOD ALAM @ MAHMOOD<br>ALAM @ MEHMOOD MIAN<br>vs THE STATE OF BIHAR      | Mr.AJIT KUMAR                                     | Mr.L.K.SHARMA(APP)                                            |         |
| 30.                         | CR. MISC./49684/2014<br>A.BAIL      | 1 BINOD MISTRY<br>vs THE STATE OF BIHAR                                           | Mr.VINAY MISTRY                                   | Mr.S.D.SINGH YADAV(APP)                                       |         |
| 31.                         | CR. MISC./49685/2014<br>A.BAIL      | 1 MD. SHARIF ANSARI<br>vs STATE OF BIHAR & ANR                                    | Mr.PANKAJ KUMAR SINHA                             | Mr.SUNIL KUMAR PANDEY<br>(APP)<br>Mr.ANWAR KARIM              |         |
| 32.                         | CR. MISC./49690/2014<br>A.BAIL      | 1 BIRENDRA CHOUDHARY & ORS<br>vs THE STATE OF BIHAR                               | Mr.RAJANI KANT SINGH                              | Mr.SURENDRA KUMAR(APP)                                        |         |
| 33.                         | CR. MISC./49691/2014<br>A.BAIL      | 1 UDAY KUMAR<br>vs THE STATE OF BIHAR                                             | Mr.ANIL KUMAR SINGH<br>Mr.PRAVIN KUMAR            | Mr.S.DAYAL(APP)<br>Mr.SHYAMAL PRAKASH<br>Mr.UDAY PRATAP SINGH |         |
| 34.                         | CR. MISC./49694/2014<br>A.BAIL      | 1 SHIV MANI DEVI<br>vs THE STATE OF BIHAR                                         | Mr.SHAILENDRA KUMAR<br>SINGH                      | Mr.RAM SEWAK CHOUDHARY<br>(APP)<br>Mr.PRAMOD KUMAR            |         |

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| <b>PATNA HIGH COURT</b> | <b>245</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b><br>Mr. Justice Sudhir Singh |  |
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| 35. | CR. MISC./49695/2014<br>A.BAIL | 1 | MADAN JEE @ MADAN MOHAN PRASAD<br>vs THE STATE OF BIHAR                                                                      | Mr.ASHOK KUMAR SINGH                                                            | Mr.S. EHETESHMUDDIN (APP)                                        |
| 36. | CR. MISC./49700/2014<br>A.BAIL | 1 | ASHOK THAKUR<br>vs THE STATE OF BIHAR                                                                                        | Mr.BINOD KUMAR SINGH<br>Mr.SATYENDRA PRASAD<br>SINGH<br>Mr.ANIL KUMAR SINGH     | Mr.AMBIKA BHAGAT(APP)                                            |
| 37. | CR. MISC./49702/2014<br>A.BAIL | 1 | LAXMI DEVI & ANR<br>vs THE STATE OF BIHAR                                                                                    | Mr.NIRMAL KUMAR SINHA-3<br>Mr.RAKESH AMBASTHA                                   | Mr.TAPESHWAR<br>SHARMA(APP)                                      |
| 38. | CR. MISC./49704/2014<br>A.BAIL | 1 | HARENDRA RAM<br>vs THE STATE OF BIHAR THROUGH THE<br>DIRECTOR GENERAL , VIGILANCE<br>INVESTIGATION, BUREAU , BIHAR,<br>PATNA | Mr.SANJAY KUMAR VERMA<br>Mr.BIJAY BIHARI SINHA                                  | Mr.RAMA KANT<br>SHARMA(L.O, I/C VIGI)                            |
| 39. | CR. MISC./49708/2014<br>A.BAIL | 1 | RAJESH SINGH KUSHWAHA<br>vs THE STATE OF BIHAR                                                                               | Mr.MANOJ KUMAR SINGH<br>Mr.OM PRAKASH UPADHYAY                                  | Mr.MADHURI LATA(APP)                                             |
| 40. | CR. MISC./49710/2014<br>A.BAIL | 1 | DHARAMVEER YADAV @ ANAND YADAV<br>& ORS.<br>vs THE STATE OF BIHAR                                                            | Mr.BINIT KUMAR                                                                  | Mr.SATYENDRA NR.<br>SINGH(APP)                                   |
| 41. | CR. MISC./49712/2014<br>A.BAIL | 1 | BHUNESHWAR MAHTO & ANR<br>vs THE STATE OF BIHAR                                                                              | Mr.AJAY KR SINGH NO.1                                                           | Mr.RAJESH KUMAR (APP)<br>Mr.ABHINAY RAJ                          |
| 42. | CR. MISC./49713/2014<br>A.BAIL | 1 | CHAND SAH & ANR<br>vs THE STATE OF BIHAR                                                                                     | Mr.RAGHAV PRASAD                                                                | Mr.ANAND KISHOR<br>CHOUDHARY(APP)                                |
| 43. | CR. MISC./49714/2014<br>A.BAIL | 1 | KAMLESHWAR SINGH @ KAMESHWAR<br>SINGH & ORS.<br>vs THE STATE OF BIHAR                                                        | Mr.RAMAKANT YADAV<br>Mr.RAKESH KUMAR NO.1                                       | Mr.AMBIKA BHAGAT(APP)                                            |
| 44. | CR. MISC./49715/2014<br>A.BAIL | 1 | BIJOY KUMAR SINHA @ BIJAY KUMAR<br>KARN & ORS<br>vs THE STATE OF BIHAR                                                       | Mr.BINOD KUMAR LABH<br>Mr.SHYAMA KANT SINGH                                     | Mr.RENU KUMARI (APP)                                             |
| 45. | CR. MISC./49716/2014<br>A.BAIL | 1 | SHAHID KHAN @ MD. SHAHID KHAN &<br>ANR<br>vs THE STATE OF BIHAR                                                              | Mr.LOKESH KUMAR SINGH                                                           | Mr.ANIL KR. SINGH(APP)                                           |
| 46. | CR. MISC./49718/2014<br>A.BAIL | 1 | SUBASH PASWAN<br>vs THE STATE OF BIHAR                                                                                       | Mr.RAJENDRA KISHORE<br>PRASAD<br>Mr.ROHIT KISHORE PRASAD                        | Mr.SHARDA KUMARI (APP)                                           |
| 47. | CR. MISC./49719/2014<br>A.BAIL | 1 | RAM BACHAN YADAV @ RAM BACHAN<br>SINGH<br>vs THE STATE OF BIHAR                                                              | Mr.RANG NATH CHOUBEY                                                            | Mr.RANA RANDHIR<br>SINGH(APP)                                    |
| 48. | CR. MISC./49722/2014<br>A.BAIL | 1 | BIPIN GIRI & ORS<br>vs THE STATE OF BIHAR                                                                                    | Mr.MUKESH KUMAR NO-1                                                            | Mr.AJAY KUMAR NO.2(APP)                                          |
| 49. | CR. MISC./49723/2014<br>A.BAIL | 1 | VIMLESH RAI<br>vs THE STATE OF BIHAR                                                                                         | Mr.PUSHPENDRA KUMAR<br>SINGH                                                    | Mr.NIRMAL KUMAR SINHA<br>(APP)                                   |
| 50. | CR. MISC./49724/2014<br>A.BAIL | 1 | JAHURI YADAV & ORS.<br>vs THE STATE OF BIHAR                                                                                 | Mr.AMBIKA BHAGAT                                                                | Mr.ADITYA NARAYAN SINGH-<br>I(APP)                               |
| 51. | CR. MISC./49727/2014<br>A.BAIL | 1 | DABLU KUMAR @ DABLU YADAV<br>vs THE STATE OF BIHAR                                                                           | Mr.INDESHWARI PRASAD<br>MANDAL                                                  | Mr.ANIL KUMAR SINGH-I(APP)                                       |
| 52. | CR. MISC./49728/2014<br>A.BAIL | 1 | MAHENDRA SINGH & ANR.<br>vs THE STATE OF BIHAR                                                                               | Mr.PRAVIN KUMAR                                                                 | Mr.VEENA RANI PRASAD (APP)<br>Mr.RANJEET KUMAR<br>Mr.SUNIL KUMAR |
| 53. | CR. MISC./49729/2014<br>A.BAIL | 1 | ARJUN PRASAD SONAR & ANR<br>vs THE STATE OF BIHAR                                                                            | Mr.PARAS NATH                                                                   | Mr.MD.FAHIMUDDIN(APP)                                            |
| 54. | CR. MISC./49731/2014<br>A.BAIL | 1 | MAHADEO SINGH @ MAHADEOJI SINGH<br>vs THE STATE OF BIHAR                                                                     | Mr.BRAJ KISHORE SINGH<br>Mr.MOHAN KUMAR SINGH                                   | Mr.SURESH PD.SINGH(APP)                                          |
| 55. | CR. MISC./49732/2014<br>A.BAIL | 1 | VARUN KUMAR CHAUDHARY<br>vs THE STATE OF BIHAR                                                                               | Mr.NAFISUZZOHA                                                                  | Mr.RAM SUMIRAN RAI(APP)                                          |
| 56. | CR. MISC./49734/2014<br>A.BAIL | 1 | CHOTU PASWAN @ MINNI<br>vs THE STATE OF BIHAR                                                                                | Mr.SHARDA NAND MISHRA<br>Mr.HARISH CHANDRA PATEL<br>Mr.DHANANJAY KUMAR<br>GUPTA | Mr.UMA NATH MISHRA(APP)                                          |
| 57. | CR. MISC./49738/2014<br>A.BAIL | 1 | GUDDU RAI @ MRITYUNJAY KUMAR<br>vs THE STATE OF BIHAR                                                                        | Mr.DEWENDRA NARAYAN<br>SINGH                                                    | Mr.A.K. CHOUDHARY (APP)                                          |
| 58. | CR. MISC./49739/2014<br>A.BAIL | 1 | SARVESH KUMAR & ORS<br>vs THE STATE OF BIHAR                                                                                 | Mr.ASHOK KUMAR JHA                                                              | Mr.LALAN KUMAR(APP)<br>Mr.SURENDRA KUMAR                         |
| 59. | CR. MISC./49742/2014<br>A.BAIL | 1 | MAHESH KUMAR & ANR<br>vs THE STATE OF BIHAR                                                                                  | Mr.PRAVIN KUMAR                                                                 | Mr.RAJIV NAYAN(APP)<br>Mr.ALOK KUMAR ALOK                        |
| 60. | CR. MISC./49749/2014<br>A.BAIL | 1 | DEEPAK RAJAK @ DEEPAK KUMAR<br>vs STATE OF BIHAR & ANR                                                                       | Mr.ARJUN PD. KESHRI                                                             | Mr.S.N.SHUKLA(APP)                                               |
| 61. | CR. MISC./49753/2014<br>A.BAIL | 1 | JAMADAR SAHNI<br>vs THE STATE OF BIHAR                                                                                       | Mr.RANJEET KUMAR<br>Mr.SUNIL KUMAR                                              | Mr.AWADHESH KUMAR<br>SINGH(APP)                                  |
| 62. | CR. MISC./49758/2014<br>A.BAIL | 1 | BABLOO CHOUHAN & ORS<br>vs THE STATE OF BIHAR                                                                                | Mr.PRAMOD KUMAR<br>Mr.RITESH KUMAR                                              | Mr.RAM ANURAG SINGH(APP)                                         |
| 63. | CR. MISC./49760/2014<br>A.BAIL | 1 | TARANNUM KHATOON<br>vs THE STATE OF BIHAR                                                                                    | Mr.PRANESH KUMAR ARYA<br>Mr.AMRESH KUMAR SINHA                                  | Mr.U.S.P.SINGH(APP)                                              |
| 64. | CR. MISC./49763/2014<br>A.BAIL | 1 | NISHIKANT SAH @ NISHIKANT SAW<br>vs THE STATE OF BIHAR                                                                       | Mr.MUKESH KUMAR SINGH                                                           | Mr.U.L.VERMA(APP)                                                |
| 65. | CR. MISC./49765/2014<br>A.BAIL | 1 | PRADEEP KUMAR KARN<br>vs THE STATE OF BIHAR                                                                                  | Mr.AMARENDRA NARAYAN<br>Mr.DEEPAK KUMAR                                         | Mr.PUSHPA SINHA-II(APP)                                          |
| 66. | CR. MISC./49788/2014<br>A.BAIL | 1 | SURESH PANDIT & ANR<br>vs THE STATE OF BIHAR                                                                                 | Mr.SANJAY KUMAR @ MANU                                                          | Mr.ASHA DEVI (APP)                                               |
| 67. | CR. MISC./49795/2014<br>A.BAIL | 1 | ANKIT KUMAR SINGH<br>vs THE STATE OF BIHAR                                                                                   | Mr.SURENDRA KISHORE<br>THAKUR                                                   | Mr.DR.M.K.GAUTAM(APP)<br>Smt.SMT. ANURADHA SINGH                 |
| 68. | CR. MISC./49822/2014<br>A.BAIL | 1 | NEYAZ ANSARI @ MD. NEYAZ ANSARI<br>vs THE STATE OF BIHAR                                                                     | Mr.SUNIL PRASAD SINGH                                                           | Mr.JAGDHR PRASAD (APP)                                           |
| 69. | CR. MISC./49845/2014<br>A.BAIL | 1 | PATTI DEVI<br>vs THE STATE OF BIHAR                                                                                          | Mr.KRISHNA KANT SINGH<br>Mr.ANIL KUMAR SINHA                                    | Mr.DINESH SINGH (APP)                                            |
| 70. | CR. MISC./49875/2014<br>A.BAIL | 1 | RAHUL KUMAR & ORS.<br>vs THE STATE OF BIHAR                                                                                  | Mr.RANJIT JHA                                                                   | Mr.RAM SHANKAR DAS (APP)<br>Mr.VIJAY KUMAR<br>Mrs.RAJANI KUMARI  |

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| <b>PATNA HIGH COURT</b> | <b>246</b> | <b>Thursday 23<sup>rd</sup> April, 2015</b><br>Mr. Justice Sudhir Singh |
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| 71. | CR. MISC./49885/2014<br>A.BAIL | 1 | MD. MUSTAKIM MIAN @ MOSATKIM MIAN<br>& ANR<br>vs THE STATE OF BIHAR | Mr.UMESH KUMAR SINGH  | Mr.M.RAB(APP)<br>Mr.M.HAQUE (APP)                                                    |
| 72. | CR. MISC./49893/2014<br>A.BAIL | 1 | BRAJESH KUMAR<br>vs STATE OF BIHAR & ANR                            | Mr.ASHOK KUMAR PANDEY | Mr.PRADIP NR. KUMAR (APP)                                                            |
| 73. | CR. MISC./49895/2014<br>A.BAIL | 1 | MD. ALAMGIR & ANR<br>vs THE STATE OF BIHAR                          | Mr.BAM BAHADUR JHA    | Mr.DASRATH MEHTA (APP)                                                               |
| 74. | CR. MISC./49910/2014<br>A.BAIL | 1 | SURESH YADAV & ANR<br>vs THE STATE OF BIHAR                         | Mr.RANJEET TIWARY     | Mr.ATUL CHANDRA(APP)                                                                 |
| 75. | CR. MISC./49911/2014<br>A.BAIL | 1 | DEVANAND PRASAD<br>vs THE STATE OF BIHAR                            | Mr.PRAVIN KUMAR       | Mr.GAJENDRA PD.<br>YADAV(APP)<br>Mr.ANIL KUMAR<br>Mr.HANSRAJ<br>Mr.ASHOK KUMAR (APP) |
| 76. | CR. MISC./49912/2014<br>A.BAIL | 1 | GANESH MAHTON<br>vs THE STATE OF BIHAR                              | Mr.BINOD KUMAR        | Mr.ASHOK KUMAR (APP)                                                                 |
| 77. | CR. MISC./49913/2014<br>A.BAIL | 1 | KRISHNA YADAV @ KRISHNA PRASAD<br>vs THE STATE OF BIHAR             | Mr.DURGESH NANDAN     | Mr.NARSING TANTI(APP)                                                                |